HEALTHVIVA
PURE HERBS

2971188  26/05/2015
BRIGHT LIFECARE PRIVATE LIMITED
T-01, 3RD FLOOR, PARSVNATH ARCADIA, SECTOR-14, M.G ROAD, GURGAON 122001, HR
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/03/2015

DELHI
INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "PURE HERBS" and "MARK TO BE USED AS A WHOLE."
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2966362.
3229509  07/04/2016
KRUPAL HARSADHBHAI PATEL
C 10/1, ARYAMAN BUNGLOWS, NEAR SHILAJ RAILWAY CROSSING, THALTEJ, AHMEDABAD - 380054 - GUJARAT
SERVICE PROVIDER
Address for service in India/Agents address:
JAYSHRUTI HARIPRASADBHAI ACHARYA
98/3, L COLONY, P.O. POLYTECHNIC, AHMEDABAD -380 015.
Used Since :30/12/2015
AHMEDABAD
LETING OF PARTY PLOT AND ANCILLARY SERVICES INCLUDED IN CLASS 36.
DCB Nimble

3293197   24/06/2016

DCB BANK LIMITED (FORMERLY DEVELOPMENT CREDIT BANK LIMITED)
601 AND 602, PENINSULA BUSINESS PARK, 6TH FLOOR, TOWER A, SENAPATI BAPAT MARG, LOWER PARE!. MUMBAI - 400 013
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SNG & PARTNERS
One Bazar Lane, Bengali Market, New Delhi 11001

Proposed to be Used

MUMBAI

ELECTRONIC COMMERCE PAYMENT SERVICES, PAYMENT CARD SERVICES, AUTOMATED PAYMENT SERVICES, ELECTRONIC PAYMENT SERVICES, PAYMENT PROCESSING SERVICES, CREDIT CARD PAYMENT PROCESSING, ELECTRONIC BILL PAYMENT SERVICES, ISSUANCE OF PAYMENT CARDS, PAYMENT AND CREDIT SERVICES, DEBIT CARD PAYMENT PROCESSING, CHARGE CARD PAYMENT PROCESSING, ELECTRONIC FOREIGN EXCHANGE PAYMENT PROCESSING, LOYALTY COUPON PAYMENT PROCESSING SERVICES, PROCESSING OF ELECTRONIC CHEQUE PAYMENTS, ELECTRONIC FUNDS TRANSFER AND PAYMENT SERVICES, PROCESSING ELECTRONIC PAYMENTS MADE THROUGH PREPAID CARDS, ELECTRONIC PROCESSING OF INSURANCE CLAIMS AND PAYMENT DATA, PAYMENT SERVICES PROVIDED VIA WIRELESS TELECOMMUNICATIONS APPARATUS AND DEVICES, FINANCIAL SERVICES RELATING TO PRE-PAYMENT FOR GOODS AND SERVICES, ELECTRONIC PROCESSING OF ELECTRONIC PAYMENTS VIA A GLOBAL COMPUTER NETWORK, ISSUING ELECTRONIC PAYMENT CARDS IN CONNECTION WITH BONUS AND REWARD SCHEMES, MAKING PAYMENTS ON PREPAID LONG-DISTANCE CALLING CARDS FOR RECHARGING MINUTES, PROVIDING MULTIPLE PAYMENT OPTIONS BY MEANS OF CUSTOMER-OPERATED ELECTRONIC TERMINALS AVAILABLE ON-SITE IN RETAIL STORES, PROCESSING PAYMENTS FOR THE PURCHASE OF GOODS AND SERVICES VIA AN ELECTRONIC COMMUNICATIONS NETWORK, PROCESSING PAYMENTS FOR ADDING AIRTIME TO PREPAID OR PAY-AS-YOU-GO WIRELESS SERVICES, ELECTRONIC BANKING VIA A GLOBAL COMPUTER NETWORK [INTERNET BANKING], TRANSFER OF FUNDS VIA ELECTRONIC COMMUNICATION NETWORKS, ELECTRONIC TRANSFER OF FUNDS BY MEANS OF TELECOMMUNICATIONS NETWORKS, ELECTRONIC TRANSFER OF MONEY, ELECTRONIC TRANSFER OF VIRTUAL CURRENCIES, BANKING SERVICES RELATING TO THE TRANSFER OF FUNDS FROM ACCOUNTS, CREDIT FUND TRANSFER SERVICES, ELECTRONIC FUNDS TRANSFER, ELECTRONIC FUNDS TRANSFER BY TELECOMMUNICATIONS, FINANCIAL TRANSFERS AND TRANSACTIONS, AND PAYMENT SERVICES, MONEY TRANSFER SERVICES UTILISING ELECTRONIC CARDS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1255090..
3408236  14/11/2016
MR. PRAVEEN VERMA
trading as ;M/S. INVESTMENT VISOR
14-B, SGK HOUSE, KAILASH PARK COLONY, GEETA BHAWAN, INDORE – 452001 M.P. INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Used Since :15/09/2015
MUMBAI
FINANCIAL ADVICE ,FINANCIAL RESEARCH AND FINANCIAL MARKETING
3432751  14/12/2016
SANJAY SINGH
trading as ;Polestar Capital
Dosti Flamingos, Sky Flama 1808B, Tokersi Jivraj Marg, Sewri, Mumbai - 400015, Maharashtra
SERVICE PROVIDER
Proprietor
Address for service in India/Attorney address:
ASCENTIALLS
G-1-5 FLAT NO-1 RING ROAD MODEL TOWN DELHI-110009
Used Since :19/05/2016
MUMBAI
Insurance; financial affairs; monetary affairs; financial and monetary services, and banking, financial management, online banking, loan and credit, and lease-finance services, investment services, financial transfers and transactions, and payment services, financial information, data, advice and consultancy services, excluding real estate services
3433013  14/12/2016
CENTRALPARK ESTATES PRIVATE LIMITED
3rd Floor, Tower D, Global Business Park, M.G. Road, Gurgaon - 122002, Haryana
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Real Estate Appraisal, Real Estate Agencies, Real Estate Management, Real Estate Evaluation, Apartment Accommodation Bureau, Apartment Home Management, Renting of Apartment and Flats, Capital Investments, Hire Purchase Financing, Housing Agents, Leasing of Real estate; Providing Financial advisory and consultancy services relating to real estate.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. 2170918, 2170922, 3609912.
3461130    19/01/2017
UTKARSH SMALL FINANCE BANK LIMITED
trading as ;UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
MERCHANTS AND SERVICE PROVIDER
A company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since ;07/01/2017
DELHI
FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES,
UTKARSH SMALL FINANCE BANK

3461135  19/01/2017

UTKARSH SMALL FINANCE BANK LIMITED
trading as ;UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
Merchant and Service Provider
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since :07/01/2017

DELHI
FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES.
3461136 19/01/2017
UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
MERCHANT AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since: 07/01/2017

To be associated with:
3461135

DELHI
FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES.
3461139 19/01/2017

UTKARSH SMALL FINANCE BANK LIMITED
trading as ;UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
Merchant and Service Provider
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since: 07/01/2017

DELHI
FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3461137 & 3461138.
3461140    19/01/2017
UTKARSH SMALL FINANCE BANK LIMITED
trading as ;UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
Merchant and Service Provider
A company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since :07/01/2017
To be associated with:
3461135
DELHI
FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3461137 & 3461138.
3461141   19/01/2017

UTKARSH SMALL FINANCE BANK LIMITED
trading as ;UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002

MERCHANT AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013

Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since :07/01/2017

To be associated with:
3461135, 3461139

DELHI

FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMEN, STOCK BROKERAGE SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3461137 & 3461138.
3461142  19/01/2017

UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
MERCHANT AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013

Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since :07/01/2017

DELHI

FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3461137 & 3461138.
3461143   19/01/2017

UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
MERCHANT AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since :07/01/2017

DELHI
FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3461137 & 3461138.
3461144    19/01/2017
UTKARSH SMALL FINANCE BANK LIMITED
trading as; UTKARSH SMALL FINANCE BANK LIMITED
S-24/1-2, First Floor, Mahavir Nagar, Orderly Bazar, Varanasi Uttar Pradesh 221002
MERCHANT AND SERVICE PROVIDER
A company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since: 07/01/2017
To be associated with:
3461135, 3461139
DELHI
FINANCIAL AND MONETARY AFFAIRS; INSURANCE; BANKING SERVICES; SAFE DEPOSIT SERVICES;
FINANCIAL/CLEARING-HOUSES, FINANCIAL ANALYSIS, FINANCIAL INFORMATION, FINANCIAL CONSULTANCY,
FINANCIAL MANAGEMENT, STOCK BROKERAGE SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3461137 & 3461138.
BROAD PEAK

3508161  15/03/2017
BROAD PEAK CAPITAL ADVISORS LLP
B-2705, OBEROI EXQUISITE, OBEROI GARDEN, GOREGAON (EAST), MUMBAI-400 063
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
TEJAS DINESH SHAH
52 Wadia Building, Cawasji Patel St., Fort, Mumbai - 400 001
Used Since :30/08/2016
MUMBAI
INSURANCE, FINANCIAL AFFAIRS, MONETARY AFFAIRS, REAL ESTATE AFFAIRS
3680529  17/11/2017
AMAR SHAKTI COMMERCE & INDUSTRIES LTD
trading as ;NBFC
40-B, VIVEKANANDA ROAD, KOLKATA - 700007, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
LEASE PURCHASE FINANCE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
3694592 04/12/2017
RK GLOBAL SHARES & SECURITIES LIMITED
61, 6th FLOOR, MITTAL CHAMBERS, 228 NARIMAN POINT, MUMBAI - 400021
company incorporated Indian Companies Act
Address for service in India/Attorney address:
PRANAY SARKAR
102, TOWER7, BLOCKD1, GH7, CROSSINGS REPUBLIK, GHAZIABAD-201016
Used Since :01/01/1995
MUMBAI
Insurance;financial affairs;monetary affairs;real estate affairs as included in class 36
3737753  27/01/2018
RENAISSANCE BUILDHOME PVT. LTD.
6D, CORPORATE TOWER A-2, NEAR JAWAHAR CIRCLE, JLN MARG, JAIPUR – 302017, RAJASTHAN
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/05/2006
AHMEDABAD
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.service is restricted in the state of Rajasthan only.
SPARASH
3748989  09/02/2018
SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Rajasthan only.
SHRI GOKUL
3769332  05/03/2018
SANGEETA SAINI
C-33, 6D ENGINEERS COLONY, MANGIYAWAS, MANSAROVAR, JAIPUR – 302020, RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
3898854  26/07/2018
MR. GAURAV WASSAN TRADING AS GW FINANCIALS
Flat Number 1506, Tower 4, "F Residences", Wadgaon Sheri, Pune 411014
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :10/06/2016

MUMBAI
FINANCIAL SERVICES
IACube

3902096  30/07/2018

SKP BUSINESS CONSULTING LLP
Urmii Axis, 7th Floor, Famous Studio Lane, Dr. E. Moses Road, Mahalaxmi, Mumbai 400011, India

A company incorporated under the Laws of India

Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used
MUMBAI

Providing financial consulting services through artificial intelligence and other services related to financial management through artificial intelligence.
3965221 05/10/2018
AMEETH VORRA
56, GMD MARKET, RAM NAGAR, AMANKHA PLOTS, AKOLA, MAHARASHTRA - 444001
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Financial customs brokerage services, Financial management, Financial analysis, Financial consultancy, Financial information, Consultancy relating to educational financial assistance, Share trading, Stock broking services, Mutual funds, Financial investment services in the fields of securities, mutual funds and portfolio management, Insurance; Financial affairs; Monetary affairs; Real estate affairs
4052727    10/01/2019
PRATEEK S. PATIL
401/402, 4TH FLOOR, TULSI CHAMBERS, OPP. TEEN PETROL PUMP, LBS MARG, THANE WEST- 400602
Indian National.

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
Mumbai
Real estate affairs.
DARSHAN MAHENDRA PAREKH
FLAT NO. 3A, 38, WEST BUILDING SION, WEST MUMBAI 400022
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI
INSURANCE; FINANCIAL AFFAIR; MONETARY AFFAIR; REAL ESTATE AFFAIR, BANKING; BUSINESS LIQUIDATION SERVICE; CAPITAL INVESTMENT; FINANCIAL CONSULTANCY; FINANCIAL ANALYSIS; FINANCIAL MANAGEMENT AND PLANNING ; FINANCIAL INFORMATION; INSURANCE CONSULTANCY AND INFORMATION; INVESTMENT OF FUND; PROVIDING FINANCIAL INFORMATION VIA A WEB SITE; STOCK TRADING; STOCK INVESTMENT MANAGEMENT, VALUATION OF CAPITAL STOCK, STOCK AND SHARE INFORMATION SERVICE; PORTFOLIO MANAGEMENT; MANAGEMENT OF ASSETS, INVESTMENT AND FINANCIAL RESEARCH SERVICE; MUTUAL FUND ALL INCLUDED IN CLASS 36

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4080437  07/02/2019
SATYA MISHRA
3/A-601,SAKI HERITAGE CHS,SAKIVIHAR COMPLEX,SAKINAKA,MUMBAI -400072
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Insurance; Financial affairs; Monetary affairs; Real estate affairs
4110929  08/03/2019
M V ANOOP MOOPEN
MOOPEN'S AZTECH CONTRACTING LLP, MANDAYAPURATH VADAKKETHIL HOUSE, KALPAKANCHEY POST, MALAPPURAM DT, KERALA -676551
SINGLE FIRM
Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE.
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.
Proposed to be Used
CHENNAI
REAL ESTATE AFFAIRS
IFFCO BAZAR
4162369    30/04/2019

IFFCO eBAZAR LIMITED
IFFCO Sadan, C-1, District Centre, Saket Place, New Delhi - 110017
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :19/04/2018

DELHI
Insurance, financial affairs; monetary affairs; real estate affairs.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BAZAR.
4163249  01/05/2019
INDRESH VAGHJIBHAI SHAH
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS, BROKERAGE, FINANCIAL CUSTOMS BROKERAGE SERVICES, DEBT COLLECTION AGENCY SERVICES, FINANCIAL MANAGEMENT, FINANCIAL CONSULTANCY
4171850 09/05/2019
QBER ASSET ADVISORS LLP
B-102, RAHUL APARTMENT, BORSAPADA, DEV NAGAR, OPP. PAWAR PUBLIC SCHOOL, KANDIVALI WEST, MUMBAI 400067, MAHARASHTRA
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Insurance; Financial affairs; Monetary affairs; Real estate affairs
No exclusive right for all descriptive matter appearing on the label.
PERIWINKLE

4173366   10/05/2019
PERIWINKLE FASHIONS PRIVATE LIMITED.
403, Akruti Star 4th Floor, Akruti Star Building, Central Road, MIDC, Andheri (East), Mumbai – 400 093.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Investment services, financial services, financial sponsorship services, financial management services, Investment trusteeship, trust management services, collection of charitable donations and charitable fund raising, for others, investment of funds for charitable purposes, Philanthropic services concerning monetary donations; providing project grants for health awareness projects, memorial fund raising, charitable fundraising services for underprivileged children, financial sponsorship of social, charitable and religious organizations, charitable fund-raising services to support medical research, providing information relating to charitable donations as part of estate planning, acceptance of monetary charitable contributions to fund medical research, Providing financial assistance to social, charitable and religious organizations, real estate agencies, real estate management, housing agents, real estate appraisal, real estate brokers and leasing of real estate being services included in class 36.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED REGISTRATION NO. 2212484 and 2212490
4175087   13/05/2019
VINAY KUMAR SINGH
FLAT NO. 35, VDA FLAT, RAVINDRAPURI EXTENTION, BHELUPUR, VARANASI - 221010
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Real estate consultancy, Real-estate management, Real estate investment, Insurance; Financial affairs; Monetary affairs; Real estate affairs
4177853  15/05/2019
RSL NOBLE CONSULTANCY SERVICES LLP
SHOWROOM NO. 2, NEELKAMAL COMMERCE ZONE YEOLEKAR MALA, COLLEGE ROAD, NASHIK - 422005
A REGISTERED LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
REAL ESTATE AFFAIRS; FINANCIAL AND MONETARY AFFAIRS; REAL ESTATE AGENCY AND BROKERAGE SERVICES;
REAL ESTATE AGENCY SERVICES RELATING TO THE PURCHASE AND SALE OF LAND; LEASING OF BUILDING,
APARTMENTS AND LAND; LEASING OF OFFICE SPACE; LEASING OF REAL PROPERTY; RENTAL OF BUILDINGS;
MANAGEMENT OF BUILDINGS; FUND RAISING SERVICES; CAPITAL INVESTMENT BROKERAGE; BUSINESS
BROKERAGE; PROVIDING INFORMATION, ADVISORY AND CONSULTANCY RELATING TO ALL THE AFORESAID
SERVICES.
4179821  17/05/2019
M/S. RANK FINWORLD LLP
306, Level III, Eco Space IT Park, Mogra Village Lane, Off. Nagardas Road, Andheri (East), Mumbai – 400 069, Maharashtra, India
A Company Incorporated under the Companies Act, 1956
Address for service in India/Agents address:
V. ANURADHA
253/254, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN, ANDHERI (WEST) MUMBAI -400 053
Used Since :18/12/2012
MUMBAI
Consultancy and Advisory on Insurance, financial affairs; monetary affairs; real estate affairs.
ANKIT LODHA
B-44, SUNDER SINGH BHANDARI NAGAR, SWEJ FARM, NEW SANGANER, JAIPUR - 302019, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
REAL ESTATE AFFAIRS.
4251813   31/07/2019

FLIPKART INTERNET PRIVATE LIMITED
Embassy Tech Village, Alyssa, Begonia, Clover, Outer Ring Road, Devarabeesanahalli Village, Varthur Hobli, Bengaluru - 560 103, Karnataka.

An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
4251811

CHENNAI

Services relating to insurance; financial affairs; monetary affairs; Financial services, including asset management services, investment services, securities, commodities and futures; fiduciary representative services; stock brokering agency services; valuation of financial investments; establishing mutual funds and investment advisory services; Financial consultancy and advisory services; security brokerage services; credit risk management services; information services relating to finance and insurance; Provision of commercial, consumer, industrial, secured loans; Mortgage loan services; Hire purchase financing services; Capital investments; Providing advisory, consultancy, administration, management, analysis and research services relating to finance, investments, mutual funds, asset management, wealth management, securities, insurance and tax; Providing funding, granting and arrangement of loans; Financial advisory services relating to business acquisitions and mergers, acquisition of shares, stock, bonds; Advisory services relating to credit and debit control, investment, grants and financing of loans; Processing payments for the purchase of goods and services via an electronic communications network;
4309825  01/10/2019
THREE STATE CAPITAL ADVISORS PTE. LTD
80 Raffles Place #32-01, UOB Plaza Singapore 048624
A company incorporated in Singapore

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Financial advisory and consultancy services; financial management services; funds investment; funds investment consultation; fund management services; venture capital funding services; capital investment; capital investment consultancy; Financial services, namely, raising debt and equity capital for others; financial affairs; monetary affairs
4310744  03/10/2019
JOYVILLE SHAPOORJI HOUSING PRIVATE LIMITED
S P CENTRE 41/44 MINOO DESAI MARG COLABA MUMBAI-400005
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS AND ALL OTHER ITEMS, ALL BEING GOODS INCLUDED IN CLASS 36
4312386   04/10/2019
MVD ASPHALT TECHNOLOGIES & INFRASTRUCTURE PRIVATE LIMITED
2ND FLOOR, SARA MANSON, BUILDING 11, B N ROAD, LUCKNOW UP 226001 IN
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELI

Insurance; Financial affairs; Monetary affairs; Real estate affairs.
4312458  04/10/2019
MAN MOHAN SINGH MAHARA
M16099, 16th Avenue, Gaur City 2, Greater Noida (West), Gautam Budh Nagar - 201301
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Financial consultancy, Financial investment, Financial advice services, Mutual fund management, Mutual fund analysis services, Mutual fund advisory services.
4312799  04/10/2019
PLATINUM CAPITAL SOLUTIONS PRIVATE LIMITED.
B-106, Concord, 2nd Cross Lane, Lokhandwala Complex, Andheri West, Mumbai 400 053, India.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Services relating to real estate affairs; real estate management & development; services rendered by brokers dealing in property & real estate; services provided by & relating to housing agency, renting of apartments, lease & hire-purchase, financing capital investments, financial analysis; financial advisory services financial consultancy; deposits of valuable, charitable fund raising, advisory services relating thereto for movable & immovable property; broking services included in class 36.
4312866  04/10/2019
APARNA SAMIR MACHAWE
15, Shrikant Bungalow, Near Shivaji Putala, Jagtap Mala, Nashik Road, Nashik 422101
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
4314169  07/10/2019
RENEWATE INFRASTRUCTURE TECHNOLOGIES PRIVATE LIMITED
F1/02, UNIT-3, PLOT NO-1, SECTOR-5, VASHI, NAVI MUMBAI, MAHARASHTRA, 400703
PVT LTD COMPANY
Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Proposed to be Used
MUMBAI
INTERNET BANKING; BANKING SERVICES; LOAN SERVICES
4314677    07/10/2019

INDIAN CHAMBER OF FARMERS
H.213, PATEL NAGAR, CITY CENTER, GWALIOR - 474011, (M.P.)
SOCIAL TRUST

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
MUMBAI

Trust administration, Trust services, Trust investment services, Financial trust administration, Trust management, Financial trust management, Providing information relating to trusteeship of financial futures contracts, Providing financial and insurance information online from a computer database or a global communication network, Financial services provided over the telephone and by means of a global computer network or the internet, Charitable fundraising, Providing information relating to charitable donations as part of estate planning, Financial sponsorship of social, charitable and religious organizations
4315516  09/10/2019
NIKHIL GOYAL
TU-26, PITAMPURA, SARASWATI VIHAR, NORTH WEST DELHI, DELHI- 110034
Proprietor
Address for service in India/Attorney address:
AJAY
House No. 262, Chhatera, Bahadurpur, Sonipat, Haryana- 131103
Proposed to be Used
DELHI
Brokerage Services for property and Services of realty administrators of buildings
4315710  09/10/2019
KIRANKAUR KUDASINGH KAHADE
Hubtown, 3rd Floor 313, Adajan Patiya Bus Depo, Adajan Patiya, Surat-395009.
Individual
Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)
Used Since :01/02/2018
AHMEDABAD
Providing Real Estate Affairs, Financial Services, Management of Property in class 36.
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Insurance; financial affairs; monetary affairs; real estate affairs.
Dreamworks Space Solutions

4318097  11/10/2019

UMESH PAWAR
15, Khilarewadi, Karve Road, Pune

Address for service in India/Attorney address:
TANVI KHANNA
G 802, Yashwin 2.0, Baner Annexe, Pune

Proposed to be Used
To be associated with:
4073124

MUMBAI
Sale and leasing of office spaces, sale of office spaces, leasing of offices, sale and leasing
4321386  15/10/2019
SURESH KUMAR S
No.78/2 Sagaya Mary Building, Opp SDA English Primary School and Church, Kammagondanahalli, Jalahalli Bangalore- 560015
Karnataka India
Individual
Address for service in India/Agents address:
THIRUPAL GORIGE
#87, 2ND FLOOR, 7TH MAIN, 21ST CROSS, N.S. PALYA, B.T.M. 2ND STAGE, BANGALORE-560076.
Used Since :01/01/2019
CHENNAI
Forex business
TAUREAL

4322651  16/10/2019

TAUREAL CYBERNETICS PRIVATE LIMITED
408, KAILASH PLAZA PREMISES CHS LTD. VALLABH BAUG LANE. NR RMALL, GHATKOPAR(E) MUMBAI MUMBAI CITY MH 400077 IN

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Insurance; Financial affairs; Monetary affairs; Real estate affairs
KENVAULT TECHNOLOGIES PRIVATE LIMITED
#446, 100 Feet Road, Ayyappa Society, Madhapur, Hyderabad 500081 Telangana
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/04/2018

CHENNAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
Fivebric
432353  17/10/2019
MR. ASHOK EKNATH PAGIRE
A/P Umbre, Taluka- Rahuri, Dist- Ahmednagar, Ahmednagar-414105, Maharashtra, India
Individual
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHrud, PUNE - 411 038.
Used Since :26/07/2019
MUMBAI
Insurance; Financial affairs; Monetary affairs; Real Estate affairs
4324282    18/10/2019
SANNAT CHANHOK
B-17, GREATER KAILASH-I DELHI-110048
SOLE PROPRIETOR
Address for service in India/Attorney address:
AASHISH NEGI
42, JIVNI MAI ROAD RISHIKESH
Proposed to be Used
DELHI
RENTAL OF OFFICES FOR CO-WORKING; LEASING OF OFFICE SPACE; LEASING OF REAL ESTATE, RENTAL OF OFFICE SPACE AND ALL OTHER ACTIVITIES INCLUDING IN CLASS 36
4324680  18/10/2019
HUNAN FUMI INFORMATION TECHNOLOGY CO., LTD.
Room 906, Building 5, Luguyayuan, No. 409, Xiajiahu West Road, Changsha Hi-Tech Development Area, Yuelu District, Changsha City, Hunan Province, China.
A company Incorporated in China

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
Insurance information; securities brokerage; financing of loans; art appraisal; real estate management; brokerage; Guarantees; Fiduciary; charitable fund raising; lending against security.
4324766  18/10/2019
JOBY PULLATTU MATHEW
14C, NORTH BLOCK, HEERA WATERS, CHILAVANNOOR, KADAVANTHRA, KOCHI, KERALA, INDIA- 682020
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN- 682025, KERALA, INDIA

Proposed to be Used

CHENNAI

Insurance; Financial affairs; Monetary affairs; Real estate affairs
4324828   18/10/2019
SUNIL PANDURANG POWAR
AIP-KODOLI, TAL-PANHALA, DISTT-KOLHAPUR
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
MUMBAI
INSURANCE AND MUTUAL FUNDS RELATED SERVICES
SWIGGY GO

4324883  18/10/2019
BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :04/09/2019
CHENNAI
Facilitating, processing and calculating cost and making payments; payment collection services; automated payment services; payment transaction services; electronic payment services; internet payment services; payment administration services; processing of payments; providing on line bill payment services; Financial affairs; monetary affairs;
AJAY DEVGN

4325208  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

To be associated with:
1729554

MUMBAI

Insurance; Financial affairs; Monetary affairs; Real estate affairs
AELDRA CONSULTANCY PRIVATE LIMITED
5TH, 504, RUDRA BUSINESS PARK, VASTRAL, AHMEDABAD - 382418. GUJARAT. INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VANDANA J
C-301, 3rd floor, hub town, gsrtc, gita mandir roda, ahmedabad-380022,
Used Since: 05/09/2017
AHMEDABAD
Insurance; financial affairs; monetary affairs; financial analysis, financial consultancy, investment of funds, mutual funds
Propvantage

4326637  21/10/2019

EVERVANTAGE CONSULTING LLP

Devidas Mansion, 41, Shri BKBB Marg, Apollo Bandar, Colaba, Mumbai, Maharashtra 400001

Limited Liability Partnership

Proposed to be Used

Mumbai

Advisory services relating to real estate ownership; Leasing of real estate; Real estate advisory services; Real estate broking; Real estate consultancy.
CLUB WYNDHAM ASIA

4327556  22/10/2019

WYNDHAM HOTELS AND RESORTS, LLC
22 Sylvan Way, Parsippany, New Jersey 07054 USA
a corporation organised under the laws of Delaware

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
To be associated with:
1477691

DELHI
REAL ESTATE AND VACATION PROPERTY EXCHANGE, MANAGEMENT AND LEASING SERVICES, VACATION REAL ESTATE TIME SHARE SERVICES; VACATION RENTAL SERVICES, NAMELY, RENTAL OF VACATION HOMES, CONDOMINIUMS, CABINS, AND VILLAS.
PRIYARAM

4329517  23/10/2019

NALLAMILLI TATA REDDY
8-54, Narayya Well Street, Anaparthy, East Godavari. Andhra Pradesh-533342, India

Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Insurance; financial affairs; monetary affairs; real estate affairs.
OCASH

4330751  24/10/2019
BORN BRAVE TECHNOLOGIES PVT. LTD.
H No. 112, Right Portion, Ground Floor BLK-A, Wazirpur Group Industrial Area, NorthWest Delhi, Delhi-110052
A Private Limited Company Incorporated And Existing In India

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :09/04/2019

DELHI
Financial Loan Services; Credit And Loan Services; Financial Loan Consultancy; Loan Financing; Personal Loan Services; Loan Advice And Loan Procurement Services; Financial Services, Namely, Electronic Funds Transfer; Clearing And Reconciling Financial Transactions; Electronic Payment Services, Namely, Enabling Electronic Processing And Transmission Of Electronic Funds Transfer And Payments; Financial Transaction Services, Namely, Providing Secure Commercial Transactions And Payment Options; Providing An Internet Website Portal In The Field Of Financial Transaction And Payment Processing Services.
4331064  25/10/2019
ABH DEVELOPERS PRIVATE LIMITED
Off No 405 , B Square Apt , Nashik - 422005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Insurance, financial affairs; monetary affairs; real estate affairs.
**ZOSTEL**

4331129  25/10/2019

Zostel Hospitality Private Limited
A-6-7, Sir Pratap Colony, Ratanada, Jodhpur, Rajasthan, India.
A company organized and existing under the Indian companies Act

**Address for service in India/Agents address:**
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :25/07/2017

**AHMEDABAD**

Rental of apartment.
4331149  25/10/2019
Bajaj Finserv Direct Limited
Bajaj Auto Limited Complex, Mumbai – Pune Road, Akurdi, Pune – 411 035, State of Maharashtra, India
SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
To be associated with:
1959566
MUMBAI
CREDIT CARD SERVICES; ISSUANCE OF CREDIT CARDS; FINANCIAL SERVICES RELATING TO CREDIT CARDS; PROVIDING CASH AND OTHER REBATES FOR CREDIT CARD USE AS PART OF A CUSTOMER LOYALTY PROGRAM; INSURANCE, FINANCIAL AND MONETARY AFFAIRS
4331150   25/10/2019
Bajaj Finserv Direct Limited
Bajaj Auto Limited Complex, Mumbai – Pune Road, Akurdi, Pune – 411 035, State of Maharashtra, India
SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
To be associated with:
1827471
MUMBAI
CREDIT CARD SERVICES; ISSUANCE OF CREDIT CARDS; FINANCIAL SERVICES RELATING TO CREDIT CARDS;
PROVIDING CASH AND OTHER REBATES FOR CREDIT CARD USE AS PART OF A CUSTOMER LOYALTY PROGRAM;
INSURANCE, FINANCIAL AND MONETARY AFFAIRS
4332229  26/10/2019
KANICA A LALL D/O ALBERT ARUN LALL
HOUSE NO- 12355, TIBBA ROAD, KABIR NAGAR, BAJRA, LUDHIANA, BASTI JODEWAL, PUNJAB, 141007
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
insurance financial affairs monetary affairs real estate affairs
AJAY DEVGAN
4334015  31/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
MUMBAI
Insurance; Financial affairs; Monetary affairs; Real estate affairs
The Sustainable Company

2837099  05/11/2014

SAKSHI AGARWAL
A1-150, SECOND FLOOR, SAFDERJUNG ENCLAVE NEW DELHI-110029
SERVICE PROVIDER

Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013

Proposed to be Used

DELHI

BUILDING CONSTRUCTION, REPAIR, CONSTRUCTION ENGINEERING SERVICES RENOVATION AND RESTORATION OF BUILDING, INSTALLATION AND MAINTENANCE SERVICES INCLUDED IN CLASS 37
The S 3 Company Care Create Conserve

2837101 05/11/2014
SAKSHI AGARWAL
A1-150, SECOND FLOOR, SAFDERJUNG ENCLAVE NEW DELHI-110029
SERVICE PROVIDER
Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013
Proposed to be Used
DELHI
BUILDING CONSTRUCTION, REPAIR, CONSTRUCTION ENGINEERING SERVICES RENOVATION AND RESTORATION OF BUILDING, INSTALLATION AND MAINTENANCE SERVICES INCLUDED IN CLASS 37
3433014   14/12/2016
CENTRALPARK ESTATES PRIVATE LIMITED
3rd Floor, Tower D, Global Business Park, M.G. Road, Gurgaon - 122002, Haryana
Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Building Construction; Building Insulating; Construction Engineering; Demolition of Building; Electric Appliance Installation and Repair; Elevator Installation and Repair; Kitchen Equipment Installation; Masonry; Painting Interior and Exterior; Plumbing; Plastering; Rental of Construction Equipment; Lift Installation and Repair; Construction, maintenance and renovation of property; Construction of Apartments, Residential and Commercial buildings; land development services, namely, planning and laying out of residential plots and commercial buildings;

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2170915,2170921.
3458326    16/01/2017

SHANGHAI AEROSPACE AUTOMOBILE ELETROMECHANICAL CO., LTD.
NO. 661, RONGQIAO ROAD, PUDONG NEW AREA, SHANGHAI, P.R.CHINA.
SERVICE PROVIDER

Address for service in India/Agents address:
IPR INTERNATIONAL SERVICES
BLOCK NO. 8, BUILDING NO. 2, RAJINDER NAGAR, NEW DELHI-110060
Used Since :30/03/2014

DELHI

BUILDING CONSTRUCTION SUPERVISION; CONSTRUCTION; ROOFING SERVICES; INSTALLATION OF DOORS AND WINDOWS; ELECTRIC APPLIANCE INSTALLATION AND REPAIR.
3548006    13/05/2017
GAYATRI INFRASTRUCTURE LIMITED
GAYATRI HOUSE, NR. MAITRI AVENUE, ASHOK VIHAR, SABARMATI - GANDHINAGAR HIGHWAY, MOTERA,
AHMEDABAD - 380005, INDIA
A company incorporated under the Companies Act
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT
Used Since :25/12/2014

AHMEDABAD
Building Construction, Property Development, Repairs, Installation Services including Construction of Roads, Bridges, Irrigation and Railway Systems, Urban Transit, Industrial and Civil Aviation, Infrastructure

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3548007.
SPARASH
3748990  09/02/2018
SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE service is restricted in the state of Rajasthan only.
3762181  23/02/2018
VISHNU KUMAR PAREEK PARTNER OF M/S AYOJAN BUILDERS AND DEVELOPERS
50, KRISHI ANUSANDHAN NAGAR, CHAK GETOR, SANGANER, JAIPUR 302033
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; REAL ESTATE DEVELOPMENT AND CONSTRUCTION OF COMMERCIAL, RESIDENTIAL PROPERTY; ADVISORY SERVICES RELATING TO THE CONSTRUCTION OF BUILDINGS; BUILDING REMODELING, RENOVATION, INSPECTION AND SUPERVISION; CONSTRUCTION SERVICES, NAMELY, PLANNING, LAYING OUT AND CUSTOM CONSTRUCTION OF COMMERCIAL BUILDINGS; CONSULTANCY SERVICES RELATING TO THE CONSTRUCTION OF BUILDINGS; PROPERTY DEVELOPMENT AND HOUSING SERVICES INCLUDED IN CLASS 37.
SHRI GOKUL

3769333    05/03/2018

SANGEETA SAINI
C-33, 6D ENGINEERS COLONY, MANGIWAS, MANSAROVAR, JAIPUR – 302020, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
JINDAL MITTAL GRAHA NIRMAN PRIVATE LIMITED
Plot No.43, 1st Floor, CTS No. 2095, Mittal House, Pune – 411030, Maharashtra, India
Private Limited Company

Address for service in India/Attorney address:
MAHTTA & CO.,
43-B/3, UDHAM SINGH NAGAR, LUDHINA 141 001
Used Since :01/03/2015

MUMBAI
BUILDING CONSTRUCTION, REPAIR AND MAINTENANCE THEREOF.
3842917   25/05/2018
EECOGREEN INFRATECH PRIVATE LIMITED
B-1, GULBAI NAGAR, AJMER ROAD, SODALA JAIPUR, RAJASTHAN, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD

CONSTRUCTION AND DEVELOPMENT OF COMMERCIAL, RESIDENTIAL AND RECREATIONAL PROPERTY INCLUDING BUILDINGS, OFFICE PREMISES, SHOPPING MALLS, GODOWN, FACTORIES, BRIDGES, OR ANY LANDED PROPERTIES, ACTIVITIES RELATING TO INFRASTRUCTURE DEVELOPMENT, DEVELOPMENT OF LAND FOR BUILDING PURPOSES, AND REPAIRING BUILDINGS SITE BY PLANTING, PAVING DRAINING AND BY DEMOLISHING, RECONSTRUCTING, MAINTAINING, ADMINISTRATING THE SAME ALL BEING INCLUDED IN CLASS 37 RELATING TO BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES.
3887388  13/07/2018
MR. ALHAMID KANCHWALA
7/Basant Park, R.C. Marg, Chembur East, Mumbai 400071
Individual

Address for service in India/Attorney address:
BATHIYALEGAL
909, Hubtown Solaris, N. S. Phadke Road, Near East West Flyover, Andheri(E), Mumbai - 400 069

Used Since: 01/01/2018

MUMBAI
Building construction, repair and installation services.
area restricted to the state of MAHARASHTRA only.
3911817  09/08/2018

NARSHI SHIVDAS VASANI
Flat no. 804, Gaurav Sitare, Saibaba Nagar Borivali (West) Mumbai - 400092

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Building construction; Repair; Installation services

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY IN THE STATE OF MAHARASHTRA..
GOUR & SON'S

3968026  09/10/2018
PRAHLAD GOUR PROPRIETOR OF GOUR & SON'S
Flat No. F-6, Goyal Indralok Apartment Sector-A, indrapuri, Bhopal-462023
NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
ALL KIND OF CIVIL CONSTRUCTION AND TRADING INCLUDED IN CLASS 37
RAMANA ENTERPRISES  
3978320   20/10/2018
V RAMARATHANAM (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAMANA ENTERPRISES
Flat No- 305, 3rd Floor, Sai Shraddha Tower, Devidas Road, Borivali (West), Mumbai - 400103, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/04/2006

MUMBAI

Building construction; repair; installation services
INFINITI AUTOMATION SOLUTIONS
FB-147, Highland Commercial Center, Near Kapurbaudi Junction, Thane-Bhiwandi Road, Thane (West)-40060
registered under Indian Partnership Act, 1932
Address for service in India/Attorney address:
ADV. ASHWINI KIRAN KHALAPURKAR
1603/A, Vijaya Residency, Near Lalbaug Market, Lalbaug, Mumbai - 400012
Used Since : 01/04/2017
MUMBAI
Installation, maintenance, repair, reconditioning of automation system for Food and Pharmaceutical machines. Machinery retrofit and conversion services for food and Pharmaceutical industry. Providing information relating to the installation of machinery in food and Pharmaceutical industry.
4061102  18/01/2019
PARIND ULHAS NACHINOLCAR
H.No. C18/128, Vodlem Bhat, Taleigao- Goa
Individual
Address for service in India/Attorney address:
SHALINI MENEZES
B-217/D, Plot C-12, Navelcar Hill City, Baingunim, Old Goa, Goa 403402
Used Since :26/11/2013

MUMBAI
Building construction; repair; installation services.
TRIDENTIA

4078547  06/02/2019

TRIDENTIA DEVELOPERS
1st Floor, Prudential Panache, Near Chinmaya Mission, Gogol, Margao, Goa 403601

PARTNERSHIP FIRM

Address for service in India/Attorney address:
ROSHNI LACHHANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Used Since :01/10/2014

MUMBAI

Building construction; repair; installation services.

No claim is made to the exclusive right to use "TRIDENT" or any unregistrable portion apart from the mark as shown.

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF GOA.
HAMPTON RIDGE
4110511  08/03/2019
M/S.HAMPTON RIDGE
Flat No.301, Magan’s Lakeview, Beside Cyber Convention, Khanamet, Kondapur, Serilingampally, Rangareddy-500 084, Telangana State, India
Partnership Firm
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :27/10/2018
CHENNAI
BUILDING CONSTRUCTION , CONSTRUCTION OF BRIDGES, CANALS, DAMS, EARTH WORKS, BUILDINGS, ROADS, PUBLIC UTILITY WORKS, BARRAGES, RESERVOIRS, ALL TYPES OF IRRIGATION WORKS AND ALL OTHER CONSTRUCTION SERVICES, RENTAL OF CONSTRUCTION EQUIPMENT, BULLDOZERS, CRANES, EXCAVATORS DRILLING OF WELLS, MINING EXTRACTION, HARBOUR & AIRPORT CONSTRUCTION, PIPELINE CONSTRUCTION AND MAINTENANCE, QUARRYING SERVICES
4113727  11/03/2019
INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :12/07/1984

CHENNAI
Repair and maintenance of electrical apparatus; Installation, maintenance and repair of electrical lighting apparatus;
Repair of electronic apparatus; Installation, maintenance and repair of electronic control apparatus; Installation,
maintenance and repair of measuring, signalling and monitoring apparatus and instruments; Maintenance and repair of
heating, refrigerating, air-conditioning, drying, ventilating and dust extraction apparatus
SUBJECT TO NO EXCLUSIVE RIGHT TO THE WORD INDIA SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE
FORM OF REPRESENTATION..
SWATI SWITCHGEARS (INDIA)

4131495  28/03/2019

SWATI SWITCHGEARS (INDIA) PRIVATE LIMITED
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :13/05/1996

AHMEDABAD

Electrical installation services, Repair of electrical equipment and electrotechnical installations.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TVS-E

4148068  15/04/2019
TVS ELECTRONICS LIMITED
249-A, Ambujammal Street, Off TTK Road, Alwarpet, Chennai, Tamil Nadu - 600018

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since : 16/02/2005

CHENNAI

Repair, maintenance and Installation Services of all kinds including re-inking and refilling of toner cartridges.
4166275  03/05/2019
VINEESH M, S/O. MEEMPATT VIJAYAKUMAR
Meempatt Sreevalsaam, Kavungal, Malappuram District, PIN- 676 505, Kerala, Proprietor of M/s. M-TINO FURNITURES, Arimbra
Road, Aravankara, PIN- 676 517, Malappuram District, Kerala
Proprietor duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Furniture installation, Furniture varnishing, Restoration, repair and maintenance of furniture, Furniture upholstering,
construction, construction management (supervision), construction consultancy, construction information, construction
equipment rental, repair, installation services, construction, maintenance and renovation of buildings, pump repairing,
cleaning of building (interior), painting, interior and exterior, masonry, plastering, plumbing, insulating buildings, sanding,
roofing services, scaffolding, elevator installation and repair, assembly services relating to the installation of machines,
machine tools and automatic systems for treating and processing metals.
Proposed to be Used

CHENNAI

Building construction; Repair; Installation services
Trade Marks Journal No: 1928, 18/11/2019  Class 37

4167550  05/05/2019

1 CLICK SERVICES
Shop NO.3, Situated at Sehdev Market, Main Road, Raj Nagar, Dist. Jalandhar-144021
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Repair, maintenance and installation services
4172405   10/05/2019
IVA INFRASTRUCTURE
No-78, Agam, Vazhiyampalayam, Kalapatti Village, Coimbatore-641048
Partnership firm

Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
CHENNAI
Building construction; Repair; Installation services

No exclusive right for all descriptive matter appearing on the label.
4175007  13/05/2019
ARVINDER SINGH
2242, Raja Park, Near Pitam Pura, Rani Bagh, North West Delhi, Delhi-110034
INDIVIDUAL

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES COVERED UNDER CLASS-37.
4175020  13/05/2019
ANURANJAN INFRATECH RESOURCES PVT. LTD.
A-85, FIRST FLOOR, SECTOR-65, NOIDA-201307
DIRECTOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :16/12/2014
DELHI
Building construction; repair; installation services
4246764 26/07/2019

SAGAR ASIA PVT. LTD.
201, 2ND FLOOR, MAYFAIR, SECUNDERABAD, INDIA, 500003
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
T.RAMYA KRISHNA
SHUBHAM, SHUBAM BOTANIKA,270, SRIRAM NAGAR COLONY, KONDAPUR, HYDERABAD-500 084, TELANGANA INDIA

Proposed to be Used

CHENNAI
Advisory Services of Apparatus for Security, Safety, Rescue, Installation, Cleaning, Repair and Maintenance.
MEGAFLEX
Priority claimed from 17/06/2019; Application No. : 38894672 ;China
4287683   09/09/2019
SCIENTIFIC DESIGN COMPANY, INC
49, INDUSTRIAL AVENUE, LITTLE FERRY, NEW JERSEY 07643-1901, USA
Body Incorporated
Address for service in India/Agents address:
AGGARWAL ASSOCIATES.
N - 17, JANGPURA EXTN., NEW DELHI - 110 014.
Proposed to be Used
DELHI
CONSTRUCTION OF CHEMICAL PROCESS PLANTS
4287796  09/09/2019

G MOHAMMED ADIL
NO 125/7, NEELI GODOWN STREET JAMMEELABAD COLONY, NEAR MUNICIPALITY OFFICE, VELLORE - 632001
THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
building construction supervision; construction consultation; construction*
5C CAR CARE

4294767    16/09/2019
ANISH JAIN TRADING AS 5C CAR CARE
5C CAR CARE, SHOP NO. 5-7, NEAR HERITAGE SCHOOL, CRPF ROAD, SECTOR 62
SOLE PROPRIETOR FIRM

Address for service in India/Attorney address:
AVIRAL AGNIHOTRI ( LAW AND HOW )
DLF CORPORATE GREENS, TOWER-I-1006, GURUGRAM, HARYANA-122001.
Used Since :09/07/2018
DELHI

Automobile Detailing; Car Washing Services; Automobile Cleaning and Car Washing Services.
4305398  27/09/2019
MANOJKUMAR SELVARAJ
19/662, SIVASANMUGAM NAGAR, GUDALUR, THE NILGIRIS 643212
Individual

Address for service in India/Agnets address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Construction, Building construction; Repair; Installation services
431119 03/10/2019

ADIL A.M
'ALIFLAM' PANOOR P.O. KANNUR - 670692 KERALA, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
CUSTOM INSTALLATION OF AUTOMOBILE INTERIORS; VEHICLE REPAIR; INSTALLATION SERVICES; MAINTENANCE AND REFUELING
SERVICEKNOCK

4311176  03/10/2019
SERVICEKNOCK SOLUTION PRIVATE LIMITED
trading as ;SERVICEKNOCK SOLUTION PRIVATE LIMITED
NO. 372/1, 2ND AND 3RD FLOOR, 8TH A MAIN 3RD STAGE, 4TH BLOCK, BASAVESHWARA NAGAR, BANGALORE- 560079
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Used Since :02/07/2019
CHENNAI
PEST CONTROL SERVICES, CCTV AND ELECTRICAL INSTRUMENTS INSTALLATION AND REPAIR SERVICES AND INSTALLATION OF ALL KINDS OF SECURITY SYSTEM,PLUMBING SERVICES, PAINTING SERVICES, CONSTRUCTION SERVICES,BOILER CLEANING AND REPAIR SERVICES,CLEANING SERVICES...
CHEVROX CONSTRUCTIONS PRIVATE LIMITED
9TH FLOOR-909, TIMES SQUARE ARCADE, OPP. RAMBAUGH, NEAR RAVIJA PLAZA, THALTEJ-SHILAJ ROAD, THALTEJ, AHMEDABAD-380059
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Used Since :13/12/2018

AHMEDABAD
SERVICES OF CONSTRUCTION AND DEVELOPMENT WORKS HOUSING PROJECT, LAND DEVELOPMENT, COMMERCIAL PROJECT, PLOT DEVELOPMENT, AND WORKS RELATED TO INDUSTRIAL PROJECTS AND ROAD AND BRIDGE PROJECTS AND INFRASTRUCTURE SERVICES
4312800  04/10/2019
PLATINUM CAPITAL SOLUTIONS PRIVATE LIMITED.
B-106, Concord, 2nd Cross Lane, Lokhandwala Complex, Andheri West, Mumbai 400 053, India.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Services relating to land development, construction & construction contracts, repairs, redevelopment; construction of buildings, roads, entertainment spaces, malls, commercial & residential premises, parking places, factories, hospitals or any other accommodations; inspection of construction plans, repair & maintenance services, civil engineering field services; civil construction projects of Built Operate Transfer; demolition of buildings; supervision (building construction) included in class 37.
4314577 07/10/2019
M/S. SMARTWASH SOLUTIONS
# 16-2-738/11 & 12, GADDIANNARAM, MALAKPET, HYDERABAD - 500033, TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
LAUNDRY SERVICES, CLOTH LAUNDRY, CLOTHING LAUNDRY, PROVIDING WASHING AND DRYING LAUNDRY
FACILITIES, PROVISION OF LAUNDRY SERVICES, PROVISION OF LAUNDRY FACILITIES, CLOTHING IRONING, IRONING
OF CLOTHING, LINEN IRONING SERVICES, CLOTH IRONING, DRY CLEANING, DRY CLEANING OF CLOTHING, SERVICES
FOR THE DRY CLEANING OF CLOTHING
ELEKTROMOBILITAT INDIA PRIVATE LIMITED
B-2/11, 1st FLOOR, BHIVE BUILDING, MOHAN COOPERATIVE INDUSTRIAL ESTATE, NEW DELHI - 110044
COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used

DELHI

INSTALLATION AND MAINTENANCE OF CHARGING POINTS FOR VEHICLES AND BATTERIES THEREOF.
AKASHDEEP SINGH SANDHU
At- Bahadur Bagicha Para, P/O Bhawanipatna, Pin- 766001, Dist- Kalahandi, State - Odisha
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :28/09/2019

KOLKATA
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
4318332  11/10/2019
GREENENERGY POWERINFRA PRIVATE LIMITED
5/B/29 INDRA GANDHI NAGAR, JAIPUR-302017, RAJASTHAN
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
General contractor services, namely, plumbing, heating and air conditioning, carpentry, drywall, painting, electrical, building and framing contractor services in class 37.
ABHISHEK NARAYANRAO PATANGE
A2-203, Saarrthi Sinclair Homes, Behind Ganpati Matha Temple, Warje, Pune - 411041
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
REPAIR; INSTALLATION SERVICES, VEHICLE MAINTENANCE, VEHICLE CLEANING, VEHICLE BREAKDOWN REPAIR SERVICES, VEHICLE BATTERY CHARGING, VEHICLE POLISHING, VEHICLE WASHING
4319499  14/10/2019
RAGHAV GOPAL GANDIKOTA
1st Floor, 15-1-2/c/1, Naoroji Road, Maharanipeta, Visakhapatnam-530002
Proprietorship

Address for service in India/Attorney address:
RAJALAKSHMI V NESARGI
F4, Sri Ram Apartments, Oil Mill Road, Oil Mill Compound, Lingarajapuram, Bangalore-560084

Proposed to be Used
CHENNAI

Cleaning and maintenance of vehicles including vehicle washing with proprietary products.
4320702 15/10/2019
M/S SANT BAGDANA AUTO INDUSTRIES PVT. LTD.
Private Limited Company
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :01/04/2017
AHMEDABAD
Three Wheeler, Four Wheeler Auto Repairing, Washing, Reconditioning, undercoating, Body Repairing
4321195  15/10/2019
NEPHONINE SOLUTIONS PRIVATE LIMITED
7B, JANAKINAGAR, CHUNNABHATTI KOLAR ROAD, BHOPLA, MADHYA PRADESH - 462016
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtan Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Automobile maintenance, Repair or maintenance of automobiles, Repair and maintenance of automobiles and their parts, Repair or maintenance of automobiles and provision of information relating thereto
4321461  15/10/2019
APSUJA INFRATECH PRIVATE LIMITED
2ND FLOOR, PLOT NO 313, AYYAPPA SOCIETY, MADHAPUR, HITECH CITY, HYDERABAD, TELANGANA, PIN 500081.
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Building construction; Repair; Installation services
4321501  15/10/2019
K.J.E.P.C. PROJECTS PRIVATE LIMITED
SHOP NO. 203 SHAREERANGMALL RANDESAN, GANDHINAGAR GIFT CITY ROAD, GANDHINAGAR, GANDHINAGAR,
K.J.E.P.C. PROJECTS PRIVATE LIMITED
Address for service in India/Agents address:
ARUN KUMAR KOTHARI
D/146, Sumel Business Park-6, Dudheshwar Road, Hanumanpura Brts., Shahibaug, Ahmedabad-380004.

Proposed to be Used
AHMEDABAD
TO CARRY ON BUSINESS OF BUILDERS, CONTRACTORS AND DEVELOPERS FOR CONSTRUCTION WORK OF ANY KIND
4321764  15/10/2019  
BORSE BROTHERS ENGINEERS & CONTRACTORS PVT. LTD. 
P. No. 23 B', Anand Nagar, Near Indira Garden Deopur, Dhule -424002 
Body Incorporate 

Address for service in India/Attorney address:

LAW PROTECTOR  
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011 
Used Since :22/04/2019  

MUMBAI  
BUILDING CONSTRUCTION SERVICES.
4322823   17/10/2019
HOMR CONSTRUCTIONS PVT. LTD.
#8, 1ST FLOOR, AVS SUNFIELD LAYOUT BAGALUR MAIN ROAD, HOSUR, TAMILNADU-635103

Body Incorporate

Address for service in India/Attorney address:
VIKAS BHANDARI
H. No.-62, St. No.-23, Bachan Singh Nagar, Haibowal Kalan, Ludhiana-141001 (Pb.)

Used Since :01/08/2015

CHENNAI
Buildign construction, repair, installation services, advisory services related to construction, repairs, renovation, maintenance & installation
IDEAS ELECTRICALS & ENGINEERS PRIVATE LIMITED

4323737   17/10/2019
IDEAS ELECTRICALS & ENGINEERS PRIVATE LIMITED
PLOT NO 32, GUT NO 44, NEAR BAJAJ HOSPITAL UMA GOPAL NAGAR, SATARA AURANGABAD MH 431005

Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005

Used Since: 27/12/2018

MUMBAI
PAINTING SERVICES, COOLING AND AIR CONDITION ROOMS AND THEIR PARTS, INSTALLATION OF INSTRUMENTATION SYSTEMS, MAINTENANCE AND REPAIR OF INDUSTRIAL MACHINERY AND MANUFACTURING PLANTS, COOLING AND AIR CONDITION ROOMS AND THEIR PARTS, CIVIL ENGINEERING DEMOLITION, CIVIL ENGINEERING CONSTRUCTION, CIVIL CONSTRUCTION SERVICES, CIVIL INFRASTRUCTURE CONSTRUCTION, UNDERGROUND CIVIL ENGINEERING SERVICES, CONSTRUCTION OF CIVIL ENGINEERING WORKS, CIVIL ENGINEERING RELATING TO WATER IRRIGATION, CIVIL ENGINEERING RELATING TO AGRICULTURAL LAND, CIVIL ENGINEERING RELATING TO RURAL LAND, CONSTRUCTION SUPERVISION OF CIVIL ENGINEERING PROJECTS, CONSTRUCTION OF FOUNDATIONS FOR CIVIL ENGINEERING STRUCTURES, ERECTION OF SCAFFOLDING FOR CIVIL ENGINEERING CONSTRUCTION, ERECTION OF FORMWORK FOR CIVIL ENGINEERING CONSTRUCTION, CONSTRUCTION OF CIVIL ENGINEERING STRUCTURES BY POURING CONCRETE, ON-SITE CONSTRUCTION SUPERVISION OF CIVIL ENGINEERING WORKS, CONSTRUCTION OF CIVIL ENGINEERING STRUCTURES BY FORMING CONCRETE, CONSTRUCTION OF CIVIL ENGINEERING STRUCTURES BY LAYING CONCRETE, SERVICES FOR THE RENTAL OF MACHINERY FOR CIVIL ENGINEERING, ELECTRICAL INSTALLATION SERVICES, ELECTRICAL CONTRACTOR SERVICES, RENOVATION OF ELECTRICAL WRITING, INSTALLATION OF ELECTRICAL EARTHING, INSTALLATION OF ELECTRICAL GROUNDING, REPAIR OF ELECTRICAL EQUIPMENT, MAINTENANCE OF COMMERCIAL ELECTRICAL SYSTEMS, INTERFERENCE SUPPRESSION IN ELECTRICAL APPARATUS, INSTALLATION OF ELECTRICAL AND GENERATING MACHINERY, MAINTENANCE AND REPAIR OF ELECTRICAL EARTHING SYSTEM, REPAIR OF ELECTRICAL EQUIPMENT AND ELECTRO TECHNICAL INSTALLATIONS. RENOVATION, REPAIR AND MAINTENANCE OF ELECTRICAL WRITING
KAKATIYA INFRA
4323786  17/10/2019
KAKATIYA INFRA PROJECTS PVT LTD (OPC)
Flat No.101, Plot No.476, Ayyappa Society, Madhapur, Hyderabad - 500081, Telangana
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :22/08/2014
CHENNAI
Building construction, repair, installation services
Trade Marks Journal No: 1928 , 18/11/2019           Class 37

4324402    18/10/2019
B4SPIN CLOTHSPA LLP
A-618, Sagar Tech Plaza, Sakinaka, Andheri (East), Mumbai - 400072, Maharashtra
A Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4297923
MUMBAI
Laundry Services
4324548  18/10/2019
PULKIT GUPTA
SU-8, PITAMPURA, VISHAKHA ENCLAVE, NEW DELHI- 110034
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Building construction, maintenance and repair of parts and fittings for building, building construction supervision
4325460    19/10/2019
S.MANOHRAN
10/27, NEW STREET, T.NAGAR, CHENNAI – 600017
Trading as SREE VIJAYA BUILDERS

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Building construction; Repair; Installation services.
4326269  21/10/2019
KUSAGRA PROJECTS PRIVATE LIMITED
OLD P NO-38 A G/F SHOP AT NEW NO D51C KH NO-121/4 SOLANKI MARKET MADHU VIHAR NEW DELHI 110059 IN
COMPANY
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
Oil pipeline construction, Installation of gas pipelines, Installation of gas and water pipelines, Services for the repair of pipelines, Pipeline maintenance, Civil engineering maintenance involving the use of hydromechanical cutting equipment, Installation of hydropower systems, Pipeline maintenance, Maintenance and repair of pipeline systems, Repair or maintenance of testing machines and instruments, Pipe laying, Servicing of pipelines, Pipeline inspection services, Laying and construction of pipelines, Pipeline laying, Oil and gas drilling, Construction of oil and gas storage installations, Maintenance and repair of oil and gas storage installations
DINETIC SYSTEM SERVICES

4330349  24/10/2019

VIGNESHKUMAR P

trading as ; DINETIC SYSTEM SERVICES

POLT-5 DOOR NO-S1 VENKATESHWARA 2ND CROSS STREET VELACHERY CHENNAI TAMILNADU INDIA.

SOLE PROPRIETOR

Proposed to be Used

CHENNAI

BUILDING CONSTRUCTION, REPAIR INSTALLATION SERVICES
4332565  28/10/2019
B SRI VALLABA GANESH
No 21/24, Mettu Street, Sriviliputhur, Virudhunagar, Tamil Nadu - 626125
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037

Proposed to be Used
CHENNAI
Building construction; repair; installation services
4332734  28/10/2019
FIROSE THARAYIL
Alliparambil House, Vadamukku P.O., Maranchery, Malappuram, Kerala, India - 679581
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Building construction; Repair and maintenance services; Installation services
NIKHADE BUILDERS AND DEVELOPERS PVT. LTD.
86,IMLI BAZAR INDORE

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Construction.
AJAY DEVGAN

4334016  31/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008

MUMBAI

Building construction; Repair; Installation services
Trade Marks Journal No: 1928, 18/11/2019  Class 38

2888124  23/01/2015
PCCW VUCLIP (SINGAPORE) PTE LTD
trading as ;PCCW VUCLIP (SINGAPORE) PTE LTD
8 TEMASEK BOULEVARD, #35-01, SUNTEC TOWER THREE, SINGAPORE 038988
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
MUMBAI
TELECOMMUNICATIONS
STAR SPORTS SUPER SKIPPER

2897998  09/02/2015

STAR INDIA PRIVATE LIMITED
Star Centre, Plot No. 77, Institutional Area, Sec- 32, Gurgaon 122 001, Haryana Also registered office at: Star House, Urmi Estate, 95 Ganpatrao Kadam Marg, Lower Parel West, Mumbai 400 013
Manufacturers, Traders and Service Providers
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Television, cable television, radio and on-line broadcasting services; transmission, broadcast, reception and dissemination of audio, video, still and moving images, text and data whether in real or delayed time; Audio, video and multimedia broadcasting via the Internet and other communications networks; webcasting services namely providing video on demand and live audio visual content; providing forums for the transmission of messages, comments and multimedia content among users in the field of general interest via the Internet and for users to post, search, watch, share, critique, rate, and comment on, videos and other multimedia content via the Internet; providing access to and leasing of access time to a computer database; telecommunications;
WWW.AJAYFOODS.IN

2931331   29/03/2015
M/S. AJAY FOOD PRODUCTS (KATNI) PVT. LTD.
38, INDUSTRIAL AREA, KATNI, M.P.

merchants and manufacturers

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Used Since : 01/04/2011

MUMBAI

Telecommunications and Website
2975228   01/06/2015
INSHORTS MEDIA LABS PRIVATE LIMITED
RZ-F/144A, FLAT-1, UPPER GROUND FLOOR, MAHAVIR ENCLAVE, GALI NO.4. PALAM, NEW DELHI-110045
SERVICE PROVIDERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75
Used Since :08/08/2014
DELHI
ENABLING COMPUTER USERS TO ACCESS, UPDATE, MODIFY, ORGANIZE, STORE, BACK UP, SYNCHRONIZE, AND SHARE DATA, DOCUMENTS, INFORMATION AND MULTIMEDIA CONTENT VIA INTERNET; TELECOMMUNICATION SERVICES; SERVICES RELATING TO THE TRANSMISSION OF MESSAGES AND DATA, VIA COMPUTER NETWORKS AND TELECOMMUNICATIONS; ELECTRONIC MAIL; PROVIDING ACCESS TO COMPUTER DATABASES; DATA TRANSMISSION SERVICES; PROVIDING ONLINE FORUMS, CHAT ROOMS AND ELECTRONIC BULLETIN BOARDS FOR TRANSMISSION OF MESSAGES AMONG USERS
3187873  17/02/2016
INSHORTS MEDIALABS PRIVATE LIMITED
RZ-F/144 A, FLAT -I, UPPER GROUND FLOOR, MAHAVIR ENCLAVE, GALI NO.4, PALAM, NEW DELHI-110045.
SERVICE PROVIDER
Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75
Used Since :29/07/2015
DELHI
ENABLING COMPUTER USERS TO ACCESS, UPDATE, MODIFY, ORGANIZE, STORE, BACK UP, SYNCHRONIZE, AND
SHARE DATA, DOCUMENTS, INFORMATION AND MULTIMEDIA CONTENT VIA INTERNET; TELECOMMUNICATION
SERVICES; SERVICES RELATING TO THE TRANSMISSION OF MESSAGES AND DATA, VIA COMPUTER NETWORKS AND
TELECOMMUNICATIONS; ELECTRONIC MAIL; PROVIDING ACCESS TO COMPUTER DATABASES; DATA TRANSMISSION
SERVICES; PROVIDING ONLINE FORUMS, CHAT ROOMS AND ELECTRONIC BULLETIN BOARDS FOR TRANSMISSION
OF MESSAGES AMONG USERS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2975178, 2975183.
3420368    26/11/2016

MR ASRAR HUSSAIN
trading as ;M/S KAF FOOTWEAR INDUSTRIES
KHASRA NO. 860, AGRA-MATHURA ROAD, RUNKATA AGRA – 282 007 (U.P.), INDIA.
SERVICES.
Single Firm
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :24/01/2006
DELHI
Communication by electronic terminals, transmission of voice, visual images, documents and data by the internet, website and on-line facilities.
3435970  19/12/2016
VIANET MEDIA PVT. LTD.
trading as ;VIANET MEDIA PVT. LTD.
A-8, GALI NO.-3, BIHARI COLONY, SHAHDARA, DELHI-110032, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :05/12/1990
DELHI
COMMUNICATIONS OF MESSAGE COMPUTER OR MOBILE-PHONE; PROVIDING CHATROOMS! ELECTRONIC BULLETIN BOARD SERVICES ON THE WEB LOGS [FOR OTHERS]; OTHER ELECTRONIC BULLETIN BOARD SERVICES; TRANSMISSION OF TEXT, SOUND, SONG, VIDEO & IMAGE BY ON-DEMAND SYSTEM VIA TELECOMMUNICATION NETWORKS; BROADCASTING BY ON-DEMAND SYSTEM; MOBILE TELEPHONE COMMUNICATION; PROVIDING USER ACCESS TO COMMUNICATION NETWORK & PROVIDING INFORMATION ABOUT TELECOMMUNICATION (OTHER THAN BROADCASTING); BROADCASTING & PROVIDING INFORMATION ABOUT BROADCASTING.
ALPHA ACCOUNTING & DATA SERVICES

3468177    28/01/2017

SUSHMA SHARMA
B-3B/55C JANAK PURI, NEW DELHI-110058, INDIA.

ADDRESS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/01/2017

DELHI

TELECOMMUNICATIONS, COMMUNICATION BY COMPUTER TERMINALS, TELECONFERENCING; CELLULAR TELEPHONE SERVICES; PROVIDING TELECOMMUNICATIONS AND USER ACCESS TO A GLOBAL COMPUTER NETWORK AND SERVICES; OPTIC FIBER NETWORKS; RADIO AND TELEVISION BROADCASTING, CABLE TELEVISION BROADCASTING; TELEGRAM SERVICES; ELECTRONIC AND FACSIMILE TRANSMISSION; NEWS AGENCIES; TRANSMISSION OF MESSAGES AND IMAGES SATELLITE TRANSMISSION INCLUDED IN CLASS 38

MARK SHOULD BE READ AND USE AS A WHOLE.
3484246 15/02/2017

CHANNEL VAS SERVICES INDIA PRIVATE LIMITED

trading as ;Service Provider

902, Eco Star Building, Sir Vishweshwar Nagar, Off Aarey Road, Goregaon (E), Mumbai, India 400063

Service Provider

Company

Address for service in India/Attorney address:

ETERNITY LEGAL

1207, Dalalal tower, Free Press Journal Road, Nariman Point, Mumbai - 21

Used Since :01/01/2016

MUMBAI

SPARASH
3748991   09/02/2018
SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
TELECOMMUNICATIONS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE service is restricted in the state of Rajasthan only.
SmartLoans

3922987  22/08/2018

BENNETT, COLEMAN & COMPANY LIMITED

Times of India Building, Dr. D.N. Road, Mumbai - 400001

Body Incorporate

Address for service in India/Attorney address:

INTTL ADVOCARE

803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used

MUMBAI

Audio, video and data collection and transmission by cable, satellite, computer networks, telephone lines and ISDN lines; Wireless transfer of data via the Internet; Encrypted electronic transmission and delivery of recovered data; Audio, video and multimedia broadcasting via the Internet and other communications networks; Cable transmission of sounds, images, signals and data; Collection and transmission of electronic messages; Providing electronic transmission of credit card transaction data and electronic payment data via a global computer network; Electronic delivery of loan documents; Communication services provided over the Internet; Mobile communications services; Providing remote Internet access and access to databases, internet portals and mobile Internet portals and platforms; Secure email services, including providing e-mail notification alerts of rating changes that affect financial portfolios; Short message services [SMS]; Transmission of information; Consultancy in the field of telecommunication and related services.
MEGA BRANDS BY BRAND EQUITY

3930445  30/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D. N. ROAD, FORT, MUMBAI-400001
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used

MUMBAI
Telecommunications including audio, video and data collection and transmission by cable, satellite, computer networks, telephone lines and ISDN lines; Wireless transfer of data via the Internet; Audio, video and multimedia broadcasting via the Internet and other communications networks; Cable transmission of sounds, images, signals and data; Collection and transmission of electronic messages; Communication services provided over the Internet; Mobile communications services; Consultancy in the field of telecommunications; Providing remote Internet access, and access to databases, internet portals, and mobile Internet portals and platforms; Secure e-mail services; Short message services [SMS]; Transmission of information and related services thereto.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MEGA BRANDS. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3930448  30/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D. N. ROAD, FORT, MUMBAI-400001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI
"Telecommunications including audio, video and data collection and transmission by cable, satellite, computer networks, telephone lines and ISDN lines; Wireless transfer of data via the Internet; Audio, video and multimedia broadcasting via the Internet and other communications networks; Cable transmission of sounds, images, signals and data; Collection and transmission of electronic messages; Communication services provided over the Internet; Mobile communications services; Consultancy in the field of telecommunications; Providing remote internet access, and access to databases, internet portals, and mobile Internet portals and platforms; Secure e-mail services; Short message services [SMS]; Transmission of information and related services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MEGA BRANDS...
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MEGA BRANDS BY TIMES LIFE

3930451  30/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D. N. ROAD, FORT, MUMBAI-400001

Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI
Telecommunications.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MEGA BRANDS.
3930454   30/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D. N. ROAD, FORT, MUMBAI-400001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
To be associated with:
3930445, 3930448, 3930451

MUMBAI
Telecommunications.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MEGA BRANDS.
IMARTI DEVI

3961859 02/10/2018
OPTIMYSTIX ENTERTAINMENT INDIA PVT. LTD
Bungalow No. 21, S.V.P. Nagar, Jankidevi Public School Road, Near Versova Telephone Exchange, MHADA, Andheri (West), Mumbai: 400 053

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI

Telecommunications

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
KAUTILYA INFOTECH

4072739  31/01/2019
MR. SHRIDHANT JOSHI
13, SIDHARTH NAGAR, SCH. NO. 44, BHAWAR KUA CHOURAHA INDORE

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI

Communication This class includes mainly services allowing at least one person to communicate with another by a sensory means. Such services include those which as included in Class 38

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4164718  02/05/2019
FRACTAL ANALYTICS PRIVATE LIMITED
Level 7, Commerce ii, Oberoi Garden City, Off Western Express Highway, Goregaon East, Mumbai, 400063.
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since : 19/02/2019

To be associated with:
3945480

MUMBAI
Communications by computer terminals, wired and non-wired devices and computer aided transmission of data analytics, communication by way of - personalized business alerts/email integration through web application; desktop applications; mobile application or any other delivery mechanism, electronic mail, transmission of digital files, wireless broadcasting, Providing access to databases, Providing telecommunications connections to a global computer network, Providing user access to global computer networks.
4165971 03/05/2019
SPRESS24*7NEWS
H.NO. 1-1-210/3, Gandhi Nagar, Kapra, Medchal, Hyderabad-500062
Partnership Firm
Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used
CHENNAI
TELECOMMUNICATIONS, TELEVISION, BROADCASTING, CELLULAR TELEPHONE COMMUNICATION, COMMUNICATIONS BY COMPUTER TERMINALS, ONLINE NEWSPAPER, INTERNET AND WEBSITES, INTERNET PORTALS, INTERNET BROADCASTING, ELECTRONIC MAIL, PROVIDING ONLINE FORUMS, SATELLITE TRANSMISSION, COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES, PROVIDING ACCESS TO DATABASES, FACSIMILE TRANSMISSION, PROVIDING USER ACCESS TO GLOBAL COMPUTER NETWORKS, PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK, TRANSMISSION OF DIGITAL FILES, TRANSMISSION OF CARDS ONLINE.
4249167   29/07/2019
M/S USHASVY BROADCASTING PVT LTD
6-1-1064, 1ST FLOOR, SHOP NO. 13 AND 14, NEAR POST OFFICE, KHAIRATHABAD, HYDERABAD - 500004, TELANGANA, INDIA.
Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :01/07/2019

CHENNAI
TELECOMMUNICATIONS; TELEVISION BROADCASTING SERVICES; NEWS AGENCIES; NEWS AGENCY SERVICES [TRANSMISSION OF NEWS]; AUDIO, VIDEO AND MULTIMEDIA BROADCASTING VIA THE INTERNET AND OTHER COMMUNICATIONS NETWORKS.
PEPPERFRY

4289740   11/09/2019

TRENDSUTRA CLIENT SERVICES PRIVATE LIMITED
Warehouse No.1 & 2, K Square Project, Village Kurund, Taluka Bhiwandi, Thane 421101
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
JANAKI BHIDE
313, 3rd Floor, "12 Bake House", Opp MSC Bank, MCC Lane, Behind Rhythm House, Kala Ghoda, Fort, Mumbai

Used Since :01/08/2011

MUMBAI
Providing telecommunication services through the operations of a digitalized media platform for the exchange of messages; providing access to information; messages and entertainment programmes to be retrieved from the internet; other data networks or online services; operation of an e-commerce platform on the internet; web messaging; providing online electronic bulletin boards for transmission of messages, communication by fiber optic networks being included in class 38
Trade Marks Journal No: 1928, 18/11/2019 Class 38

4306042 27/09/2019
RELIANC INDUSTRIES LIMITED
3RD FLOOR, MAKER CHAMBERS IV, 222, NARIMAN POINT, MUMBAI-400021
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :05/09/2016
To be associated with:
3016544
MUMBAI
SATELLITE TRANSMISSION; STREAMING OF DATA; RENTAL OF TELECOMMUNICATION EQUIPMENT; PROVIDING TELECOMMUNICATION CHANNELS FOR TEleshopping SERVICES; TELECONFERENCE SERVICES; TELEPHONE SERVICES; TELEVISION BROADCASTING; TRANSMISSION OF ELECTRONIC MAIL; TRANSMISSION OF DIGITAL FILES; PROVIDING USER ACCESS TO GLOBAL COMPUTER NETWORKS; VIDEO-ON-DEMAND TRANSMISSION; VIDEOCONFERENCE SERVICES; VOICE MAIL SERVICES; PROVIDING ACCESS TO DATABASES; CABLE TELEVISION BROADCASTING, COMMUNICATIONS BY TELEPHONE; COMMUNICATIONS BY CELLULAR PHONES; COMMUNICATIONS BY COMPUTER TERMINALS; COMMUNICATIONS BY FIBER OPTIC NETWORKS / COMMUNICATIONS BY FIBRE OPTIC NETWORKS; COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES; PROVIDING INTERNET CHATROOMS; MESSAGE SENDING
4308433  30/09/2019
SHILPA JAIN
Shilpa Jain W/O Mr. Varun Singh, 49 Civil Lines, Dharamshala - 176215 (Himachal Pradesh)
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 02/01/2016
DELHI
TELECOMMUNICATIONS.
NITINBHAI DHANJIBHAI KANANI PROPRIETOR OF SHREE HARI BRODCASTING
A/ 501, RIVER VIEW HEIGHTS, OPP, THE VALKESHWER SOCIETY GARDEN, PEDAR ROAD,MOTA VARACHHA, SURAT. GUJARAT – INDIA

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

BROADCASTING; BROADCASTING SERVICES; WIRELESS BROADCASTING; AUDIO BROADCASTING; VIDEO BROADCASTING; TELEVISION BROADCASTING; VIDEO BROADCASTING SERVICES; TELEVISION BROADCASTING INFORMATION; BROADCASTING OF TELEVISION PROGRAMMES; TV AND FILM PRODUCTION, AUDIO VIDEO CONTENT PRODUCTION, , , RECORDED AND LIVE VIDEO AUDIO CONTENT PRODUCTION, ALSO ALL INDIAN LANGUAGES IN CLASS - 38
4311605  03/10/2019
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :28/09/2012
To be associated with:
2197601
CHENNAI
Telecommunications services including providing internet chatrooms, online forums and providing access to databases.
UPDESHPROPOSED TO BE USED
KOLKATA
TELECOMMUNICATIONS SERVICES
DEEPKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Telecommunications services; services that allow at least one party to communicate with another, as well as services for
the broadcasting and transmission of data namely transmission of digital files and electronic mail; providing user access
to global computer networks; radio and television broadcasting; video-on-demand transmission; providing internet
chatrooms and online forums; telephone and voice mail services; teleconferencing and videoconferencing services.
4317679  11/10/2019
GIRIRAJ ENTERPRISES.
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER - 422 605, DIST. AHMEDNAGAR, MAHARASHTRA, INDIA.
A registered partnership firm.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
RADIO AND TELEVISION BROADCASTING, CABLE TELEVISION BROADCASTING; CELLULAR TELEPHONE SERVICES;
TELECOMMUNICATIONS & COMMUNICATION BY COMPUTER TERMINALS; OPTIC FIBER NETWORKS; TELEGRAMS AND
TELEPHONE; ELECTRONIC AND FACSIMILE TRANSMISSION; NEWS AGENCIES; PROVIDING TELECOMMUNICATIONS
AND USER ACCESS TO A GLOBAL COMPUTER NETWORK AND SERVICES, TRANSMISSION OF MESSAGES AND
IMAGES; WIRE SERVICE.
ASUR- Achhe Karmo Ki Saza Milegi

4320830  15/10/2019

VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST), MUMBAI-400057.
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

MUMBAI

Broadcasting of television programmes, motion picture films, and other audio-visual and multimedia content; Audio, video and multimedia broadcasting, streaming, downloading, webcasting services providing linear or on demand and home video entertainment audio-visual content via cable, satellite and other means; cinematograph films for cellular telephone; satellite transmission and communication including transmission and communication of graphics, texts, audio, audio visual content, ring tones, voice, music; platform for users to watch, share, critique, rate, chat and comment on multimedia content, on television and internet enabled devices through internet and/or telecom/mobile based technologies and internet services included in class 38.
IDEAS ELECTRICALS & ENGINEERS PRIVATE LIMITED

4323734 17/10/2019

IDEAS ELECTRICALS & ENGINEERS PRIVATE LIMITED
PLOT NO 32, GUT NO 44, NEAR BAJAJ HOSPITAL UMA GOPAL NAGAR, SATARA AURANGABAD AURANGABAD MH 431005 IN PRIVATE LIMITED

Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005

Used Since: 27/12/2018

MUMBAI

ELECTRICAL DATA TRANSMISSION OVER A GLOBAL REMOTE DATA PROCESSING NETWORK, INCLUDING A INTERNET
4324397  18/10/2019  
MOLANA ABUL HASAN ALI NADVI EDUCATIONAL WELFARE AND CHARITY SOCIETY
76,77, Khizrabad colony, Opposite Jama Masjid, Khajrana, Indore, Madhya Pradesh- 452016
A Society
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Computer aided transmission of text and images
4324440   18/10/2019
SIDDIREDDY SRINIVAS REDDY
H.No 8-1-64/1,Sree Balaji Homes, Old Bowenpally, Secunderabad-500 011, Telangana, India
Individual

Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Qutbhiguda-500027, Hyderabad

Proposed to be Used
CHENNAI
News agency services, Transmission of news items to news reporting, organisations, Electronic news agency services, News agency services for telecommunications, Transmission of news and current affairs information Providing access to a web, mail and news portal, News agency services for electronic transmission, Broadcast services, Satellite broadcasting

Transliteration: PRAJABAATA
SWIGGY GO

4324884 18/10/2019

BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :04/09/2019

To be associated with:
4125473, 4237630

CHENNAI
Telecommunication services, namely electronic transmission of messages and data via computer terminals, communication by cellular or other types of telephone, computer terminals, fiber optic networks; Computer aided telephonic transmission of messages and images; electronic mailing any type of message (including textual, graphic or video or any technology) receiving and sending all of the aforesaid services; Transmission of information on the periodical discounts, orders placed, and delivery of goods via wireless communication networks, the internet, etc.; providing on-line electronic bulletin boards for the transmission of messages among computer users in the field of logistics, packaging, transport and delivery services; delivery of messages by electronic transmission; telecommunication services, including, electronic transmission of downloadable audio and video and multimedia content files via computer and other communications networks;
MIXTAPE

4325246    18/10/2019

M/S. SUPER CASSETTE INDUSTRIES PVT. LTD.
Plot NO. 1, Sector-16A, Film Centre,NOIDA-201301 Gautam Budh Nagar (U.P)

Private Limited Company

Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034,
INDIA

Used Since :24/04/2017

DELHI

Broadcasting; Radio Broadcasting; Audio and Video Broadcasting; Television Broadcasting; Satellite Broadcasting;
Cable Television Broadcasting; Wireless Broadcasting; Cellular Telephone Communications; Satellite transmission;
Cable transmission; Facsimile transmission Communication services; Computer transmission; Telecommunications;
Electronic transmission of images, photographs, video, audio, graphic images and illustrations over a global computer
network; Internet Service Providers; Providing access to contents, website and portals.
BHOOL BHULAIYYA
4325249    18/10/2019
M/S. SUPER CASSETTE INDUSTRIES PVT. LTD.
Plot NO. 1, Sector-16A, Film Centre, NOIDA-201301 Gautam Budh Nagar (U.P)
Private Limited Company
Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034,
INDIA
Used Since :02/11/2007
DELHI
Broadcasting; Radio Broadcasting; Audio and Video Broadcasting; Television Broadcasting; Satellite Broadcasting;
Cable Television Broadcasting; Wireless Broadcasting; Cellular Telephone Communications; Satellite transmission;
Cable transmission; Facsimile transmission Communication services; Computer transmission; Telecommunications;
Electronic transmission of images, photographs, video, audio, graphic images and illustrations over a global computer
network; Internet Service Providers; Providing access to contents, website and portals.
PAGALPANTI
4325258  18/10/2019
M/S. SUPER CASSETTE INDUSTRIES PVT. LTD.
Plot NO. 1, Sector-16A, Film Centre, NOIDA-201301 Gautam Budh Nagar (U.P)
Private Limited Company
Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA
Used Since :14/02/2019
DELHI
Broadcasting; Radio Broadcasting; Audio and Video Broadcasting; Television Broadcasting; Satellite Broadcasting; Cable Television Broadcasting; Wireless Broadcasting; Cellular Telephone Communications; Satellite transmission; Cable transmission; Facsimile transmission Communication services; Computer transmission; Telecommunications; Electronic transmission of images, photographs, video, audio, graphic images and illustrations over a global computer network; Internet Service Providers; Providing access to contents, website and portals.
BOTZER

4327072   21/10/2019

POWERUPCLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.

Used Since :31/01/2018

CHENNAI

Telecommunication services including Provision of chatroom and messaging services that enables transmission of messages.
CLOUDENSURE
4327226 22/10/2019
POWERUPCLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.

Company Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since: 13/04/2019

CHENNAI
Telecommunication services including Provision of chatroom and messaging services that enables transmission of messages.
DHIMANTRUE

4327565  22/10/2019
PARDEEP KUMAR
2840 Sector 11 Dehrabassi (Mohali) Punjab
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used
DELHI
TELECOMMUNICATION
4332063  26/10/2019
MANI JEWEL
A-34, Nandbhavan Industrial Estate, Shantinagar, Mahakali Caves Road, Andheri (E), Mumbai, Maharashtra- 400093
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Telecommunications, Computer aided transmission of text and images
AMARTA

4332067   26/10/2019
MANI JEWEL
A-34, Nandbhavan Industrial Estate, Shantinagar, Mahakali Caves Road, Andheri (E), Mumbai, Maharashtra- 400093
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Telecommunications, Computer aided transmission of text and images
4332072   26/10/2019
SCHOELLER INDIA INDUSTRIES PRIVATE LIMITED
Plot No. E-141, Additional Patalganga MIDC, village- Karade khurd, Taluka- Panvel, Raigad, Maharashtra- 410206
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Computer aided transmission of text and images
PICPRINTS
4332076   26/10/2019
SCHOELLER INDIA INDUSTRIES PRIVATE LIMITED
Plot No. E-141, Additional Patalganga MIDC, village- Karade khurd, Taluka- Panvel, Raigad, Maharashtra- 410206
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
Mumbai

Computer aided transmission of text and images
4332082 26/10/2019
DHARMENDRA BHIVA DHURI (INDIAN NATIONAL, PROPRIETOR), TRADING AS D3D CREATIONS
31/42, Vijay Nagari Annex Atharva CHS Ltd, GB Road, Waghbil, Thane (W), Thane, Maharashtra- 400615
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Computer aided transmission of images and texts
4332406   26/10/2019
ASSLAM I SHAikh
203, God Gift Tower, S.V. Road, Near Lucky Hotel, Bandra West, Mumbai 400050
Proprietor
Address for service in India/Attorney address:
AKSHATA ANKOLEKAR
1002, Tower 1, Green Ridge, New Link Road, Chikuwadi, Borivali West, Mumbai 400092
Used Since :14/09/2009
To be associated with:
1597132
MUMBAI
TELECOMMUNICATIONS, BROADCASTING, WEBSITES (TRANSMISSION OF MESSAGES AND IMAGES THROUGH ELECTRONIC MEDIA).
AJAY DEVGAN

4334017  31/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:

JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008

MUMBAI
Telecommunications
TUNN TALKS

4337613  04/11/2019
KUJNISH VASHISHT
HOUSE NO 269, SECTOR - 16, PANCHKULA - 134113
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Computer aided transmission of messages and images; Providing internet chatrooms; Providing Internet chatrooms and Internet forums; Message sending; Providing online forums; Transmission of digital files; Video-on-demand transmission
2192135  18/08/2011
JOBY MANI
AJITHA JOBY
trading as :BLUELINE FREIGHT FORWARDERS
# 7011, EMERALD HOUSE, NEAR PARKLANE, S.D. ROAD, SECUNDERABAD - 500 003, ANDHRA PRADESH
SERVICE PROVIDER
A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT 1932
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :17/06/2009
CHENNAI
CLEARING AND FORWARDING AGENCY, AIR TRANSPORT, ARMORED-CAR-TRANSPORT, ARRANGING OF CRUISES, ARRANGING OF TOURS, BOOKING OF SEATS FOR TRAVELS, FREIGHT BROKERAGE, TRANSPORT BROKERAGE, CARTING, CHAUFFEUR SERVICES, COURIER SERVICES (MESSAGES OR MERCHANDISE), ARRANGING OF CRUISES, DELIVERY OF GOODS, DELIVERY OF GOODS BY MAIL ORDER, FREIGHT (SHIPPING OF GOODS), FREIGHT BROKERAGE (FORWARDING (AM.), FREIGHT FORWARDING, FREIGHTING, FURNITURE TRANSPORTING, DELIVERY OF GOODS, STORAGE OF GOODS, GUARDED TRANSPORT OF VALUBLES, MARINE TRANSPORT, PACKAGING OF GOODS, PARCEL DELIVERY, RAILWAY TRANSPORT, SHIP BROKERAGE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Allways

2898225  10/02/2015
PLAZA PREMIUM LOUNGE MANAGEMENT LTD
UNIT 10-12, 2/F., AIRPORT WORLD TRADE CENTRE 1 SKY PLAZA ROAD HONG KONG INTERNATIONAL AIRPORT,
LANTAU HONG KONG
Service Provider
A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF HONG KONG,
Address for service in India/Attorney address:
S. KUMAR & CO
FLAT NO 59, DDA SFS FLATS, POCKET-1, SEC-4, DWARKA, NEW DELHI 110078

Proposed to be Used
DELHI
CHAUFFEUR SERVICES; ESCORTING OF TRAVELLERS; INFORMATION - TRANSPORTATION; PASSENGER
TRANSPORT; SIGHTSEEING [TOURISM]; TOURS (ARRANGING OF - ); TRANSPORT OF TRAVELLERS; TRANSPORT
RESERVATION; TRAVEL RESERVATION; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL
ARRANGEMENT.
FLIGHTAWARE

3268450    24/05/2016

FLIGHTAWARE, LLC
8 Greenway Plaza, Suite 1300, Houston, Texas 77046, UNITED STATES OF AMERICA
manufacturers, merchants and providers of goods and services,
a limited liability company organized and existing under the laws of the State of Texas, United States of America,

Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-I, GURGON

Used Since :30/08/2009

DELHI
Commercial and non-commercial flight tracking services, namely, providing arrival, departure, and real-time position information for commercial and non-commercial flights (in International Class 39)
ULeaP

3368554  20/09/2016

PLANET EXPLORER PVT. LTD.
BUNGALOW NO. 17, WEST PATEL NAGAR, NEW DELHI-110008
SERVICE PROVIDER
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SWATI MITTAL
53/6, 3RD FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060.
Used Since :01/07/2014

DELHI
TRAVEL TOUR ORGANIZING; TRAVEL ARRANGEMENT SERVICES; TRAVEL BOOKING SERVICES; TRAVEL RESERVATIONS; TRAVEL TOUR OPERATING; ARRANGING OF TRAVEL FOR STUDY, LANGUAGE AND EDUCATIONAL TRIPS; TRAVEL CONSULTATION AND INFORMATION SERVICES
3724532  11/01/2018
MR. MAHFOOZ AHMED TRADING AS SHREYAS TRAVELS
Shop No. G-7, Patel Tower, Near Chunnilal Petrol Pump, Adalat Road, Aurangabad – 431 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/03/2016

MUMBAI
TOURS & TRAVELS AGENCY
SPARASH

3748992 09/02/2018

SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD

TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE service is restricted in the state of Rajasthan only.
3768892  03/03/2018
Pooja Pabudansingh Chouhan trading as Bharat Packers and Movers
10, 1st Floor, Omkar Plaza, GP-77, Sambhaiji Nagar Chichwad, Pune MH 411019
Proprietorship Firm

Address for service in India/Attorney address:
Amandeep Singh
Goel Niwas J-62, Street No.-4, Laxmi Nagar, New Delhi-110092.

Proposed to be Used
Mumbai
Logistics services consisting of the transportation, packaging, and storage of goods.
Registration of this trade mark shall give no right to the exclusive use of the. The mark shall be limited to the colours as shown in the representation on the form of the application. Bharat. This is condition of registration that both/all labels shall be used together..
3776398  13/03/2018

PRASHANT JETHVA
3- SMIT SAGAR ROW HOUSE OPP. MERULAXMI TEMPLE, TADWADI, RANDER ROAD,SURAT-395009

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Conducting of travel tours, Travel arrangement, Transport; Packaging and storage of goods

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat, Rajsthan and Maharashtra only.
3825988   07/05/2018
KHUSHBU POLYPRINTS PVT. LTD.
PLOT NO. 51-54, SHIV CITY INDUSTRIES-2, MANKNA GAM, TA-KAMREJ, DIST-SURAT, GUJARAT
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SURES H P. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR. GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since: 01/04/2012
AHMEDABAD
PROVIDING SERVICES CONNECTED WITH THE PACKING AND PARCELING OF TEXTILE GOODS
3831048  11/05/2018
JAGDEESH R. BISHNOI PROPRIETOR OF M/S. JAI POOJA EDUCATION SOLUTION
1ST FLOOR, KEASAR KUNJ KRISHNA BAUG CHAR RASTA, ABOVE ING VAISHYA BANK, MANINAGAR, AHMEDABAD-380008, GUJARAT, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :06/10/2009
AHMEDABAD
ARRANGING OF TOURS, TRAVEL ARRANGEMENT, TRAVEL RESERVATION, TRANSPORTATION INFORMATION, ESCORTING OF TRAVELERS, ONLINE TRAVEL BOOKING SERVICES, IMMIGRATION, VISA AND PASSPORT SERVICES AND CONSULTANCY SERVICES IN RESPECT OF IMMIGRATION IN CLASS 39
Transliteration : BLOSSOM
TRIPPERS DESTINE
3926400 25/08/2018
VAIBHAV VISHWANATH PAWAR
NEAR HANUMAN MANDIR, AT POST- VADGAON PANGU , TAL- CHANDWAD, NASHIK - 423104
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Transport; Packaging and storage of goods; Travel arrangement
DRIVERS POINT

4054300  11/01/2019
BASHIR MIYA RAFIQ HUSSAIN QURESHI
PLOT NO. 108, NITYANAND NAGAR, 4TH ROAD, NEAR BIT NO. 3 POLICE CHOWKI, GHATKOPAR (WEST), MUMBAI - 400086
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used

MUMBAI
CAR DELIVERY DOOR TO DOOR, DAILY VECHES, WEEKLY, MONTHLY AND ONE YEAR VALET PARKING SERVICES, DRIVER AVAILABLE SERVICES AND DRIVER SUPPLIER SERVICES INCLUDED IN CLASS 39
4062554    21/01/2019
ASHISH KANUBHAI SHETH
47/48, RAMJHAROKHA CHS, S. V. ROAD, ANDHERI WEST, MUMBAI-400058, STATE OF MAHARASHTRA
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
MADHAV THORAT
C-55, Park Avenue, Near R.T.O, Four Bungalows, Andheri (w), Mumbai- 400 053

Proposed to be Used
MUMBAI
TRANSPORT AND LOGISTICS SERVICES; TRANSPORTATION LOGISTICS; TRANSPORT AND STORAGE SERVICES RELATING TO STORAGE LOGISTICS, DISTRIBUTION LOGISTICS AND RETURN LOGISTICS; LOGISTICS SERVICES CONSISTING OF TRANSPORT, PACKAGING AND STORAGE OF GOODS; CARGO CONSOLIDATORS; NON VESSEL OPERATING COMMON CARRIERS; FREIGHT FORWARDING SERVICES CLEARING AND FORWARDING GOODS; TRANSPORTATION AND CONVEYANCE OTHER THAN PASSENGER CARRIAGE BY AIR, LAND, SEA AND INLAND WATERWAYS; STORAGE AND WAREHOUSING PRE-TRANSIT PACKAGING SERVICES INCLUDED IN CLASS 39
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK "THE FORCE WITHIN."
LEO PACKERS WORLDWIDE

4105513  02/03/2019
LEO PACKERS WORLDWIDE
#65, Garden School Road, 1st Main, Manjunath Nagar, Uttarhalli, Bangalore 560061
Partnership Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :21/07/2018

CHENNAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT. WAREHOUSING/STORAGE, SERVICES FOR THE OPERATION OF TUGS, UNLOADING SERVICES, PORT AND DOCKING SERVICES, SALVAGING SERVICES, INSPECTION OF VEHICLES OR GOODS FOR TRANSPORTATION, TRANSPORT INFORMATION SERVICES, INFORMATION SERVICES RELATING TO TRANSPORT TIMETABLE, INFORMATION SERVICES RELATING TO METHOD OF TRANSPORT, PROVISION OF TRANSPORTATION TARIFF INFORMATION.

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF KARNATAKA ONLY..
SPITI UNITED

4155469  23/04/2019
INDRAJEET SUNIL BHONSLLE
C-14 WHISPERING WIND, BANER PASHAN LINK ROAD, PASHAN, PUNE - 411021.
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Transport; Packaging and storage of goods; Travel arrangement
4164908    02/05/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
AHMEDABAD
Arranging travel tours; online travel and travel tour booking agencies.
4166823  04/05/2019
AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA.

NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT INCLUDED IN CLASS -39.
4168566   06/05/2019

DIVYESH ASHVINKUMAR MANEK
101-Shiv Arcade Opp, Lohana Kesariya Wadi, NR, K.K.V. Hall, Kalavad Road, Rajkot,-360001
SOLE PROPRIETOR

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raliya Road, Rajkot-360007; Gujarat

Proposed to be Used
AHMEDABAD
Transport; Packaging and storage of goods; Travel arrangement
4168829    07/05/2019
VELOCITY INTERNATIONAL LOGISTICS
B - 125, LGF, Chittaranjan Park, New Delhi 110 019
PARTNERSHIP
Address for service in India/Agents address:
RAVI SHARMA
D-63, 3RD FLOOR, JFF COMPLEX, JHANDEWALAN, NEW DELHI-110055.
Used Since :25/09/2012
DELHI
Domestic and International logistics and freight forwarding
STERILITY

4172126  09/05/2019

STERILE WORLD TECHNOLOGIES LLP

1, C-3 Wing, Samyak Arcade, Connaught Place, CIDCO, Aurangabad, Maharashtra-431003, India.

A Limited Liability Partnership incorporated as per the laws of India.

Address for service in India/Attorney address:

PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

MUMBAI

Packaging and packing services; Packaging services; Packaging of products.
4178802  17/05/2019
SUPER HIGHWAY LABS PRIVATE LIMITED
RZ F-907 & RZ F-907/1, FLAT NO. -107, KH. NO. -50/20/2 & 21 MAHATAMA GANDHI MARG, RAJ NAGAR, PART-II, PALAM COLONY, NEW DELHI-110077, INDIA.
SERVICE PROVIDERS
Address for service in India/Agents address:
KHAITAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI.
Used Since :09/02/2017
DELHI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
4179591   20/05/2019
POSHAK FOODS PRIVATE LIMITED.
C-1302, ANSAL SUSHANT CITY, PANIPAT-132103, HARYANA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
FOOD DELIVERY, DELIVERY OF FOOD BY RESTAURANTS, PACKING OF FOOD, FOOD STORAGE SERVICES AND 
STORAGE OF FOODS, TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
SNEHA AGRAWAL
G-1201, SHALIMAR GALLANT, MAHANAGAR, LUCKNOW - 226006 UTTAR PRADESH
Service provider
INDIVIDUAL
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A-233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Used Since :13/07/2019
DELHI
Travel services, Travel Reservations, Travel Consultancy & Information Services, Travel Organizer, Travel Arrangements, Travel Route Planning, Online Travel Information and Travel Advisor.
4308464 30/09/2019
PANKAJ KUMAR
17, INNOVA PEARL, 3RD FLOOR, KORAMANGALA, BENGALURU, KARNATAKA-560095
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Transport; Packaging and storage of goods; Travel arrangement
4312269  04/10/2019
FAYAZ P.S
BALANADUKKA HOUSE, ADOOR, URDUR P.O., MULLERIA VIA, KASARGOD PIN-671543, KERALA, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since: 20/05/2019
CHENNAI
TOUR OPERATIONS, TRAVEL ARRANGEMENTS, TICKETING, RENTAL OF CABS.
4312603  04/10/2019
CHIRAG M. DAVE
"DevShree", 54B Bhagirath Lack City, Sanand-Bavla Highway, Sanand, Ahmadabad- 382110
Individual
Address for service in India/Agents address:
DHARA PATEL
C-3/204, Abushrut Tower, Near Muktidham Derasar, Thaltej Cross Road, Ahmedabad-380054.

Proposed to be Used
AHMEDABAD
SERVICES FOR TOURS AND TRAVEL ARRANGEMENT SERVICES INCLUDING IN BOUND AND OUT BOUND TOUR PACKAGES, HOLIDAY PACKAGES, DAY TRIPS AND SIGHTSEEING TRAVEL TOURS FOR INDIVIDUALS AND GROUPS, BOOKING SEATS FOR TRAVEL AND TRAVEL RESERVATION INCLUDING AIRLINE-FLIGHT BOOKINGS, BUS RESERVATIONS, RAILWAY RESERVATION, LUXURY COACH BOOKING, TAXI AND PLEASURE BOAT BOOKING, ARRANGING OF CRUISES, TRANSPORT PACKAGES INCLUDING TOURIST TRANSPORT (PASSENGER) CAR RENTALS, COACH RENTALS, ESCORTING OF TRAVELLERS, HOTEL BOOKING AND OTHER ACCOMMODATION RELATED FACILITIES INCLUDING DOMESTIC OR INTERNATIONAL HOTEL BOOKING, SIGHT-SEEING INFORMATION ABOUT JOURNEYS AND TRANSPORTATION; CONSULTANCY AND PROVISION FOR ROUTE PLANNING SERVICES; ARRANGING FOR TRAVEL VISAS, IMMIGRATION, STUDENT VISA, VISITOR VISA, SPOUSE VISA, TOURIST VISA, BUSINESS VISA, WORK PERMIT, PASSPORTS (NEW AND RENEWAL), EMERGENCY VISAA, OCI FOR OTHER COUNTRIES PASSPORT HOLDERS, INDIAN PASSPORT SURRENDER CERTIFICATE, VISA ADVISORY AND CONSULTANCY SERVICES AND TRAVEL DOCUMENTS FOR PERSONS TRAVELLING ABROAD AND VISE-VERSA INCLUDING IN CLASS-39.
4312645  04/10/2019
HANDIKERE PUNDLIK LAXMANRAO
Survey no: 50/2, Nagar Road, Opp. Medi Point Hospital, Chandan Nagar, Pune-411014, Maharashtra
Individual

Address for service in India/Attorney address:
ADV. AMRUTA JAYANT KULKARNI
Flat No. B-1, Bhagvadgeeta Apartments, Manikbaug, Opp. Manikbaug Petrol Pump, Sinhagad Road, Pune – 411051 MH. India

Proposed to be Used
MUMBAI
Parcel delivery; delivery of goods by mail order; delivery of goods; Providing a website featuring information regarding delivery services and bookings for delivery services; transport; packaging and storage of goods; document delivery; parcel delivery; transport and delivery of goods; message delivery; express delivery of goods by vehicles; pick up, delivery and storage of personal property; providing information concerning collection and delivery of assets in transit; delivery services; temporary storage of deliveries; transportation and delivery services by road as services being included in Class 39.
4314278  07/10/2019
ROHI TRAVEL SOLUTIONS PRIVATE LIMITED
403/404, Shashmira centre, Vidyanagari , CST Road, Kalina, Santacruz East- Mumbai:- 400098, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :09/12/2017
MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
4314578  07/10/2019
M/S. SMARTWASH SOLUTIONS
# 16-2-738/11 & 12, GADDIANNARAM, MALAKPET, HYDERABAD - 500033, TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MALakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
PARCEL DELIVERY SERVICES, PICKUP AND DELIVERY OF PARCELS AND GOODS
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Transport; packaging and storage of goods; travel arrangement.
PKSH TRAVEL ENTERPRISE PRIVATE LIMITED
No 13, Deep Nivas, 7th Cross, Jyothinagar Vibuthipura, Bengaluru (Bangalore) Urban, Karnataka 560017
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
4316715   10/10/2019
N B LIFESTYLE
B 403, 4TH FLOOR SOM DATT CHAMBERS-1, BHAKJA CAMA PLACE, DELHI
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ABHISHEK KAUSHIK
204, RG Complex-2, Sector-14, Rohini, Delhi 110085

**Proposed to be Used**
DELHI
Transport; packaging and storage of goods; travel arrangement
4317023  10/10/2019
SHARBANI BARAI
BAGULA, MILAN NAGAR, WEST BENGAL - 741502
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Transport; Packaging and storage of goods; Travel arrangement
AMANPREET SINGH GILL
H.No:- B VI – 465, St.No- 4 Sunder Nagar, Abohar –152116, Punjab
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Transport; Packaging and storage of goods; Travel arrangement Under Class “39”
4317105    10/10/2019
TUSHAR SUNIL SHELKE
1243/68, E WARD, BENELLI SHOWROOM, SHIVAJI UDYAM NAGAR, KARVIR, KOLHAPUR, MAHARASHTRA - 416008
SINGLE FIRM
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Proposed to be Used
MUMBAI
PROVIDING INFORMATION PERTAINING TO PICK UP AND DELIVERY SERVICES AND BOOKINGS FOR PICKUP & DELIVERY SERVICES VIA APP/WEBSITE; PICK-UP, STORAGE, TRANSPORTATION AND DELIVERY OF VEHICLES;
ARIBA FOODS PVT. LTD
Survey No. 286/2, Village Bada Bangarda, opp. Gomat Giri Temple, Indore (M.P.) - 453112
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Delivery of food and drink prepared for consumption, Food delivery services and Delivery of food by restaurants.
4320044 14/10/2019
STAR LINKS FOR SUPPORT SERVICES CO.
King Khalid Road, Aladamah Dist. Unit No. 22, Building No. 4341, Dammam 32242, 8125, Saudi Arabia.
a Limited Liability Company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Transport; packaging and storage of goods; travel arrangement.
4320045  14/10/2019

STAR LINKS FOR SUPPORT SERVICES CO.
King Khalid Road, Aladamah Dist. Unit No. 22, Building No. 4341, Dammam 32242, 8125, Saudi Arabia.
a Limited Liability Company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Transport; packaging and storage of goods; travel arrangement.

Transliteration : STARLINKS.
4320822    15/10/2019
VIKRAM SOLAR FOUNDATION
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata - 700107, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :13/01/2017
To be associated with:
2975685, 3298624
KOLKATA
Distribution of Energy; Distribution of Renewable Energy; Transportation and Storage of Fuels; Storage, Distribution and Supply of Energy and Fuel; Electricity Distribution; Distribution of Energy for Heating and Cooling Buildings; Distribution of Electricity to Households; Providing Information relating to the Distribution of Electricity.
4321191  15/10/2019
AMEET DEODHAR
B/103, R.N.A.HEIGHS, J.V.LINK ROAD, ANDHERI EAST, MUMBAI SUBURBAN, MAHARASHTRA - 400093
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Transport; Packaging and storage of goods; Travel arrangement
4321376    15/10/2019
CRAFTING HOLIDAYS INDIA PRIVATE LIMITED
RA-3, PH-II, Bengal Ambuja City Center Durgapur Bardhaman West Bengal- 713216
Service provider
Body incorporate
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
KOLKATA
Booking of seat for travel, Transport services for sightseeing tour, Transport of travelers, Arranging of transportation for travel tours, Travel Reservation, Booking of holiday travel and tours, Arranging of travel, Conducting sightseeing tours, Tour organizing, Package holiday services for arranging travel, Travel agency services for arranging holiday travel, Arranging and booking of travel for package holidays, Vehicle rental as per class 39
4321875  16/10/2019
YOGESH SHARMA
H. NO-14, GROUND FLOOR, STREET H-9, VATIKA INDIA NEXT, SECTOR 82, KHARKI DOLA(161), GURGAON, HARYANA-122004
INDIVIDUAL
Address for service in India/Attorney address:
SURYA PRAKASH PAREEK
WARD NO.- 03, NEEM KA THAN ROAD, AJEETGARH, SIKAR, RAJASTHAN-332701
Proposed to be Used
DELHI
TRAVEL ARRANGEMENT; TRANSPORT; ARRANGING FOR THE TRANSPORTATION OF PERSONS OR MERCHANDISE
(BY AIR, LAND OR WATER); RENTAL OR VEHICLES FOR LOCOMOTION BY AIR, LAND OR WATER; RENTAL OF CARS,
BICYCLES, BOTORCYCLES, CAMPING CARS; TRUCKS, LORRICES VANS, COACHES, BUSES, CARAVANS, VEHICLES
LEASING SERVICES; PACKAGING AND STORAGE OF GOODS; RENTAL OF VEHICLE EQUIPMENT AND ACCESSORIES;
VEHICLE AND TRANSPORT RESERVATION SERVICES; TRANSPORT FLEET MANAGEMENT SERVICES; VEHICLE
TOWING SERVICES; HIRING OF TRANSPORTATION VEHICLES; INFORMATION AND ADVICE RELATING TO ALL THESE
SERVICES.
MEXX INDUSTRIES PVT. LTD.
358, GOMANTDHAM, SHOP NO. 2, DR. D. B. MARG, LAMINGTON ROAD, MUMBAI- 400 007
Used Since :01/04/2013

MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT INCLUDED IN CLASS 39
4323023  17/10/2019
MOHAMMED FURQHAN
HYDER BAGH NO 2, DEGLOOR NAKA, NANDED
PROPRIETOR OF AFRAH TOURS AND TRAVELS

Address for service in India/Attorney address:
SHAIKH MOHAMMED GOUS
SHOP NO. 308, 1ST FLOOR, BESIDES MNC URDU NEWS, RAJ MOHAMMED COMPLEX, SHRI NAGAR, NANDED-431602

Proposed to be Used
MUMBAI
TRAVELING SERVICES
4324176   18/10/2019
AGARWAL TRANSHOME PRIVATE LIMITED
91/18, MOHALLA DALLAN, VILLAGE BIJWASAN NEW DELHI 110061
Private Limited
Proposed to be Used
DELHI
TRANSPORTATION, PACKAGING AND STORAGE OF GOODS, TRAVEL ARRANGEMENT, INCLUDED IN CLASS 39
4324233 18/10/2019
FOXDEAN INTERNATIONAL CONSULTING PRIVATE LIMITED
OFFICE NO 335 ORBIT PLAZA CROSSING REPUBLIK GHAZIABAD 201016
It is a Small entity incorporated in India

Address for service in India/Attorney address:
SAMITA KAPOOR
Genuiin IP Solutions LLP, J-16, Ground Floor, Vishnu Garden, New Delhi- 110018

Proposed to be Used
DELHI
Travel services, Travel reservation, Travel information, Travel arrangement, Travel consultancy, Travel consultancy services, Travel booking services, Travel agency services for business travel, Travel arrangement services
KHASARIA TRAVEL SOLUTIONS
4324696  18/10/2019
GURVINDER PAL SINGH
# 264, sector - d
tour service
INDIVIDUAL

Proposed to be Used
DELHI

services consisting of information about journeys or the transport of goods by brokers and tourist agencies, information relating to tariffs, timetables and methods of transport
YASWARA

4324713  18/10/2019
MR. JETHARAM NEMARAM GEHLOT
101, SHREE WHIDE HEIGHTS APARTMENT, SARASWATI NAGAR, HIRAWADI ROAD, PANCHAVATI, NASHIK – 422 003.
INDIVIDUAL
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR–421 003.
Proposed to be Used
MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT; PACKAGE PICK UP, DELIVERY, PACKING AND PACKAGING GOODS FOR SHIPMENT AND ARRANGEMENT OF TRANSPORTATION; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRANSPORTATION OF GOODS IN REFRIGERATED CONDITIONS; TRAVEL ARRANGEMENT; EXPEDITED SHIPPING SERVICES, NAMELY, ARRANGING FOR FREIGHT TRANSPORTATION; DELIVERY OF GOODS BY CAR, TRUCK OR VAN; FREIGHTING, MESSAGE DELIVERY, PARCEL DELIVERY; PROVISION OF DELIVERY INFORMATION, NAMELY PROVIDING ONLINE SERVICES WHICH AFFORD CUSTOMERS THE ABILITY TO SELECT A DISTRIBUTION POINT FOR GOODS PURCHASED ON THE INTERNET, VIA A GLOBAL COMMUNICATIONS NETWORK; RENTAL OF LOCKERS; PRODUCT WAREHOUSING SERVICES; GENERAL WAREHOUSING SERVICES; GOODS WAREHOUSING; FREIGHT WAREHOUSING; STORAGE OF GOODS; PROVIDING STORAGE SERVICES, NAMELY, ELECTRONICALLY MONITORED, CLIMATE CONTROLLED AND NONCLIMATE CONTROLLED SPACES, LOCKER STORAGE SERVICES; PACKING SERVICES FOR OTHERS; LOCATING AND ARRANGING FOR RESERVATIONS FOR STORAGE SPACE FOR OTHERS; PACKAGING GOODS FOR SHIPMENT; GIFT DELIVERY; DELIVERY SERVICES, NAMELY, SHIPING AND DELIVERY OF GENERAL CONSUMER GOODS; ELECTRONIC STORAGE OF DATA; DIGITAL MEDIA STORAGE, NAMELY, PHYSICAL STORAGE OF ELECTRONICALLY-STORED DATA OR DOCUMENTS; ELECTRONIC STORAGE OF TEXT, LITERARY WORKS, IMAGES, VISUAL WORKS, AUDIO WORKS, AUDIOVISUAL WORKS, DATA, FILES, DOCUMENTS AND ELECTRONIC WORKS; STORAGE OF ELECTRONIC MEDIA, NAMELY, IMAGES, TEXT, VIDEO, AND AUDIO DATA; RENTAL OF COMPUTING AND DATA STORAGE FACILITIES OF VARIABLE CAPACITY TO THIRD PARTIES, NAMELY, RENTAL OF STORAGE SERVICES FOR ARCHIVING DATA WITHIN A CLOUD INFRASTRUCTURE, STORAGE OF ELECTRONIC PHOTOS AND DOCUMENTS.
4324768  18/10/2019
JOBY PULLATTU MATHEW
14C, NORTH BLOCK, HEERA WATERS, CHILAVANNOOR, KADAVANTHRA, KOCHI, KERALA, INDIA- 682020
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

Proposed to be Used
CHENNAI
Transport; Packaging and storage of goods; Travel arrangement
SWIGGY GO
4324885   18/10/2019
BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :04/09/2019
To be associated with:
3077443, 3078340
CHENNAI
Providing information pertaining to delivery services and bookings for delivery services via a website; storage, transportation, packaging and delivery of goods; pick-up and delivery of packages and goods; Transportation and logistics services; Packaging and Storage of goods; Parcel delivery services; Goods including food Delivery; Travel services; Travel club services in the form of organizing and arranging travel, provision of travel information; Travel arrangement; Gift delivery; Gift wrapping; Wrapping of goods; Shipping and delivery of goods; Delivery services; Messenger services; Packaging of articles;
flwr

4326897 21/10/2019

SASHIDHAR PATIL
# J902 Purva Venezia, Yelahanka New Town, Bengaluru - 560064
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Delivery services, Storage.
4327287  22/10/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Lakshar Road, Haridwar, Uttarakhand-249404. India.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Transport; Packaging and Warehousing and Storage Such as of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
ATN TRAVELS

4330167   24/10/2019

KHURRAM AHMED
NO.431, 30TH A CROSS, TILAKNAGAR, JAYANAGAR, BANGALORE – 560041.

PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI

Transport; Packaging and storage of goods; Travel arrangement
GREENBASE
4330975 25/10/2019
DARSHAN HIRANANDANI
12th floor, Knowledge Park Building, Hiranandani Business Park, Powai, Mumbai-400076
Individual
Proposed to be Used
MUMBAI
TRANSPORT; AIR TRANSPORT; AMBULANCE TRANSPORT; AIR AMBULANCE; FERRY-BOAT TRANSPORT; PLEASURE BOAT TRANSPORT; CHARTERED AIR SERVICES; TRANSPORT BY PIPELINE; PACKAGING AND STORAGE OF GOODS; RENTAL OF WAREHOUSES; WAREHOUSING; TRAVEL ARRANGEMENT; ARRANGING OF TOURS; RENTAL OF BOATS AND AIRCRAFTS; CAR PARKING; DISTRIBUTION OF ENERGY AND ELECTRICITY; SUPPLYING AND DISTRIBUTION OF WATER AND OTHER UTILITIES
4330976   25/10/2019
DARSHAN HIRANANDANI
12th floor, Knowledge Park Building, Hiranandani Business Park, Powai, Mumbai-400076
Individual

Proposed to be Used

MUMBAI
TRANSPORT; AIR TRANSPORT; AMBULANCE TRANSPORT; AIR AMBULANCE; FERRY-BOAT TRANSPORT; PLEASURE BOAT TRANSPORT; CHARTERED AIR SERVICES; TRANSPORT BY PIPELINE; PACKAGING AND STORAGE OF GOODS; RENTAL OF WAREHOUSES; WAREHOUSING; TRAVEL ARRANGEMENT; ARRANGING OF TOURS; RENTAL OF BOATS AND AIRCRAFTS; CAR PARKING; DISTRIBUTION OF ENERGY AND ELECTRICITY; SUPPLYING AND DISTRIBUTION OF WATER AND OTHER UTILITIES
ZOSTEL
4331130  25/10/2019
Zostel Hospitality Private Limited
A-6-7, Sir Pratap Colony, Ratanada, Jodhpur, Rajasthan, India.
A company organized and existing under the Indian Companies Act
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :05/08/2019

AHMEDABAD
Online trip and travel recommendations and reservation services; travel information making reservations and bookings for lodging and transportation; inbound and outbound tour packages, holiday packages; ticketing, guide services, arranging of heritage, cultural, wildlife and adventure tours, sightseeing information about journeys and transportation.
Vijay Rath
4333896  30/10/2019
VIVEK SINGH YADAV
Near Satsang Bhavan, Hathi Khana More, Dinapur-Cum-Khagaul, Patna, Bihar-801503
Individual

Address for service in India/Attorney address:
NAND LAL THAKUR
Y-228B, Sector 12, Noida

Proposed to be Used
KOLKATA
Public Transportaion
AJAY DEVGAN
4334018  31/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
MUMBAI
Transport; Packaging and storage of goods; Travel arrangement
3435933  19/12/2016
MR. MANOJ KALRA
trading as ;M/s. UNIQUE DESIGNERS
STREET PNB, RORI BAZAR, SIRSA (HARYANA) - 125055
SERVICE PROVIDER
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :01/04/2000
DELHI
Tailoring Services and Dressmaking
No exclusive right over the word SIRSA.
3465179  24/01/2017
HERO FUTURE ENERGIES PRIVATE LIMITED
202, Third Floor, Okhla Industrial Estate, Phase-III, New Delhi-110020.
Service Provider
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Used Since :01/01/2013
To be associated with:
2955213
DELHI
Production of Energy
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2955213, 2955218. NO EXCLUSIVE RIGHT OVER THE TERM HERO FUTURE ENERGIES.
3480298    11/02/2017

ZENBI EVENTURES PRIVATE LIMITED.
trading as ;ZENBI EVENTURES PRIVATE LIMITED.
B-282, GF FLAT, SECTOR-7, HARIJAN BASTI, PALAM EXTN., NEW DELHI-110045, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017

DELHI
SUBLIMATION PRINTING SERVICES INCLUDED IN CLASS 40.
3481152    13/02/2017
IBA CRAFTS PVT. LTD.
93, 1ST FLOOR, AMRIT PURI, EAST OF KAILASH, OPPOSITE ISKCON TEMPLE NEW DELHI-110065
SERVICE PROVIDER
AN INDIAN COMPANIES ACT 1956
Used Since :01/01/2015
DELHI
SERVICE PROVIDER OF PRINTING SERVICES ON GUEST BOOKS, FAVOR JUTE BEGS, HANGERS, CUSHION COVERS, CUSTOM PRINTS
SPARASH

3748993  09/02/2018

SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
TREATMENT OF MATERIALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. service is restricted in the state of Rajasthan only.
3803192  12/04/2018
LIBERTY EMBRO EXIM PRIVATE LIMITED
7/8, GAYATRIBAG SOCIETY, NEAR PRIYA HOTEL, VARACHHA ROAD, SURAT-395006
A COMPANY INCORPORATED UNDER COMPANIES' ACT
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :24/07/2005
AHMEDABAD
Rental of machines and apparatus for treating textiles
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
SINSIM LIBERTY

3803193  12/04/2018
LIBERTY EMBRO EXIM PRIVATE LIMITED
7/8, GAYATRIBAG SOCIETY, NEAR PRIYA HOTEL, VARACHHA ROAD, SURAT-395006
A COMPANY INCORPORATED UNDER COMPANIES' ACT

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :24/07/2005

To be associated with:
3803192

AHMEDABAD

Rental of machines and apparatus for treating textiles
3958210 27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Proposed to be Used
Mumbai
Treatment of materials
AERATED WETLANDS

4095480 21/02/2019
BLUEDROP ENVIRO PRIVATE LIMITED
#Flat No. 102, Kranti Ceon, Jayabheri Pine Valley Colony, Gachibowli, Hyderabad-500032 and also at #101, Plot 25, Indu Residency, Near Chirec Public School, Kondapur, Hyderabad-500084, Telangana
Body Incorporate

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64, Chikoti Gardens, Begumpet, Hyderabad - 500016

Proposed to be Used
CHENNAI
Water Treating, Waste Treatment [Transformation], Metal Treating, Water Purification, Treatment of materials
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4113729  11/03/2019
INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 12/07/1984

CHENNAI

treatment of materials; shaping of metal components; cutting of metal; chromium plating; galvanizing; metal plating;
metal treating; metal tempering

SUBJECT TO NO EXCLUSIVE RIGHT TO THE WORD INDIA SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE
FORM OF REPRESENTATION.
STRO- SPECER TUBE RO

4166947  04/05/2019
MR. MILIND JAGANNATH GAIKWAD TRADING AS: CHEMTECH SERVICES
BUILDING NO.04, SHOP NO.20, SAMATA NAGAR CHS., POST J. K. GRAM, THANE (W)- 400606, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
WASTE WATER TREATMENT SERVICES
4305826  27/09/2019
FAISAL QURESHI S/O ZAHEER QURESHI Proprietor NAZIA BOUTIQUE
Shop No. 238, IInd Floor, DT Mega Mall, GURGAON, Haryana - 122001
INDIVIDUAL
Address for service in India/Attorney address:
PREM LATA ADVO.,
155, OLD GUPTA COLONY, DELHI-110009
Used Since :18/01/2015
DELHI
Custom tailoring service, bespoke tailoring, providing information relating to custom and bespoke tailoring as included in class 40
4306775  28/09/2019
ARCHANA YOGESH DESHPANDE
Flat no. 204, Arihant Darpan, Mulund Sky View CHS, Mhada Colony, Mulund East, 400 081
Individual Sole Proprietor

Address for service in India/Agents address:
ANIL DEVILAL HINGAD

Proposed to be Used
MUMBAI
Customized clothing and Tailoring
4311317  03/10/2019
IINARA SAVOIRE DESIGNS
B 103, SOUTH CITY 1, NEAR SIGNATURE TOWER GURUGRAM HARYANA 122001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Treatment of materials
4315767  09/10/2019
GANESH SUBHASH PATIL
GANU ARTS, SHOP NO. 7, GOKUL COMPLEX, AMLI FUVARA, SILVASSA, DADRA & NAGAR HAVELI (UT)
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :25/10/2008
AHMEDABAD
PRINTING, FILM PRINTING (PHOTOGRAPHIC), PRINTING OF IMAGES ON OBJECTS, STATIONERY PRINTING SERVICES, DESIGN PRINTING FOR OTHERS
SHITAL GANESH PATIL
VED ARTS, GOKULEX COMPLEX, SHOP NO. 6, CHHATRAPATI SHIVAJI RAJE CHOWK, AMLI, SILVASSA - 396230, DADRA & NAGAR HAVELI (UT)
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :17/07/2017
AHMEDABAD
PRINTING, FILM PRINTING (PHOTOGRAPHIC), PRINTING OF IMAGES ON OBJECTS, STATIONERY PRINTING SERVICES, DESIGN PRINTING FOR OTHERS
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Treatment of materials.
4317680   11/10/2019
GIRIRAJ ENTERPRISES.
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER - 422 605, DIST. AHMEDNAGAR, MAHARASHTRA, INDIA.
A registered partnership firm.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
TREATMENT OF MATERIALS; FOOD AND DRINK PRESERVATION SERVICES; FOOD AND BEVERAGE TREATMENT;
FOOD PROCESSING AND CANNING; FREEZING OF FOODS; TREATMENT OF COOKED FOODS; PROCESSING OF
FOODSTUFFS FOR USE IN MANUFACTURE.
VIKRAM SOLAR FOUNDATION
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata - 700107, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email – legal@goldfinn.com Mobile – 9874710123
Used Since : 13/01/2017
To be associated with:
2975686, 3298625
KOLKATA
Generation of Solar Electricity; Generation of Electricity using Solar Energy; Generation of Electricity from Wave, Wind and Solar Energy; Technical Consultancy in the field of Production of Solar Energy; Production of Energy; Energy Generation; Processing and Transforming of Energy; Rental of Energy Generating Equipment; Consultancy in the field of Energy Production; Rental of Generators; Printing; Printing of books; Treatment of Materials; Processing of Materials; Custom Assembling of Materials; Custom Manufacturing.
4324487 18/10/2019
STAR DENTAL CENTRE PRIVATE LIMITED
2nd Floor, New Block, RK Khanna Tennis Stadium, DLTA Complex, 1, Africa Avenue, New Delhi 110029
private limited company

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Used Since :28/10/2018

DELHI
dental services, services of a dental technician, dressmaking, skin dressing
STAR DENTAL CENTRE PRIVATE LIMITED
2nd Floor, New Block, RK Khanna Tennis Stadium, DLTA Complex, 1, Africa Avenue, New Delhi 110029
private limited company

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Used Since : 28/10/2018

DELHI
dental services, services of a dental technician, dressmaking, skin dressing
4324769  18/10/2019
JOBY PULLATTU MATHEW
14C, NORTH BLOCK, HEERA WATERS, CHILAVANNOOR, KADAVANTHRA, KOCHI, KERALA, INDIA- 682020
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI

Treatment of materials
BRIDGE SCHOOL OF MANAGEMENT

2436159 03/12/2012
INDIA EDUCATION SERVICES PVT. LTD
HINDUSTAN TIMES HOUSE 2ND FLOOR 18-20 KASTURBA GANDHI MARG NEW DELHI 1
SERVICE PROVIDER

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/10/2012

To be associated with:
2436154, 2436155

DELHI
EDUCATION; EDUCATION INFORMATION, EXAMINATION AND SERVICES; ORGANIZATION OF EDUCATION
COMPUTATION; PHYSICAL EDUCATION; PRACTICAL TRAINING; TEACHING; TUITIONS; WORKSHOPS; PROVIDING OF
TRAINING; ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF SEMINARS,
SYMPOSIA; BOARDING SCHOOLS; HOLIDAY CAMP SERVICES, CINEMA PRESENTATIONS; ORGANIZATION OF
COMPETITION; CORRESPONDENCE COURSES; RELIGIOUS EDUCATION; EDUCATIONAL EXAMINATION,
ORGANIZATION OF EVENTS FOR CULTURAL OR EDUCATIONAL PURPOSES; VOCATIONAL GUIDANCE; HEALTH CLUB
SERVICES; RECREATION INFORMATION, INSTRUCTION SERVICES; LENDING LIBRARIES; MOBILE LIBRARY SERVICES;
PRESENTATION OF LIVE PERFORMANCES; NURSERY SCHOOLS
DOWN THE MEMORY LANE

2574252 01/08/2013

STAR INDIA PRIVATE LIMITED
STAR HOUSE, URMIL ESTATE, 95 GANPATRAO KADAM MARG, LOWER PAREL WEST, MUMBAI - 400 013, INDIA
Manufacturers, Traders and Service Providers
AN INDIAN COMPANY INCORPORATED UNDER COMPANIES ACT, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Education and entertainment services in the nature of planning, production and distribution of live or recorded audio, visual or audiovisual material for broadcasting by radio and television or through film or videotape; entertainment services provided by means of the Internet; planning, production and distribution of television programs and films; production and distribution of programs featuring sports, music, culture, lifestyle and news transmitted via wireless communication devices; news reporting; providing online information in the fields of sports, music, culture, lifestyle and news via the Internet; publication of books and printed matter relating to games, electronic games, films, videotapes, radio and television; news publication; rental of sound recordings, films, film projectors, videotapes, video cassette recorders, radios and television sets and accessories therefor; providing cinema and theatre facilities; education and entertainment information services; presentation of live performances; organisation of education or entertainment competitions; entertainment including electronic and digital interactive media; electronic games services provided by means of the Internet or via terrestrial cable, satellite channels, wireless or wirelink systems and other means of communication.
2574439  01/08/2013
PRASANNA THATTIL, CHF
SUPERIOR GENERAL, HOLY FAMILY GENERALATE, MANNUTHY POST, THRISUR DISTRICT, KERALA, INDIA, PIN-680651
SERVICE PROVIDER

Address for service in India/Attorney address:
T.M.RAMAN KARTHA
4TH FLOOR, EMPIRE BUILDING, OLD RAILWAY STATION ROAD, EAST OF HIGH COURT, ERNAKULAM, KERALA-682018.

Used Since :25/09/2002

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT AND CULTURAL ACTIVITIES INCLUDING PUBLICATION OF LITERARY WORKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HOLY EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
STAR SPORTS SUPER SKIPPER

2897999  09/02/2015
STAR INDIA PRIVATE LIMITED
Star Centre, Plot No. 77, Institutional Area, Sec- 32, Gurgaon 122 001, Haryana Also registered office at: Star House, Urmi Estate, 95 Ganpatrao Kadam Marg, Lower Parel West, Mumbai 400 013
Manufacturers, Traders and Service Providers
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Educational and entertainment services; Production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services; Entertainment services namely featuring videos, audio, images, text, user-generated content via the Internet; digital video, audio entertainment publishing services; online digital publishing services;
2898765  11/02/2015
MR. SAJAL DANG
III-M-62 NEHRU NAGAR, GHAZIABAD, UP 201001
SERVICE PROVIDERS
Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013

**Proposed to be Used**

DELHI

EXHIBITIONS AND EVENTS FOR ARTS AND CRAFTS, HANDICRAFTS AND ARTWORKS, PAINTING AND DRAWING ACTIVITIES, SCULPTING, PROVIDING TRAINING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41
2934328 06/04/2015
TIPS INDUSTRIES LIMITED
601, DURGA CHAMBERS, 6TH FLOOR, LINKING ROAD, KHAR (WEST), MUMBAI - 400052
SERVICES
A LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used
To be associated with:
2934325, 2934326, 2934327

MUMBAI
ENTERTAINMENT, FILM PRODUCTION, THEATRE PRODUCTION, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, CINEMA PRESENTATIONS, MOTION PICTURES, MUSIC COMPOSITION SERVICES, MOVIE THEATRE PRESENTATIONS, PRODUCTION OF MUSIC, SOUND RECORDING, VIDEOTAPE FILM PRODUCTION, RECORDERS CASSETTE, DUBBING AND EDITING, ORGANIZATION OF SHOWS, LIVE PERFORMANCES, TELEVISION ENTERTAINMENT
2934329  06/04/2015
TIPS INDUSTRIES LIMITED
601, DURGA CHAMBERS, 6TH FLOOR, LINKING ROAD, KHAR (WEST), MUMBAI - 400052
SERVICES
A LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Proposed to be Used
To be associated with:
2934325, 2934326, 2934327, 2934328
MUMBAI
ENTERTAINMENT, FILM PRODUCTION, THEATRE PRODUCTION, PRODUCTION OF RADIO AND TELEVISION
PROGRAMMES, CINEMA PRESENTATIONS, MOTION PICTURES, MUSIC COMPOSITION SERVICES, MOVIE THEATRE
PRESENTATIONS, PRODUCTION OF MUSIC, SOUND RECORDING, VIDEOTAPE FILM PRODUCTION, RECORDERS
CASSETTE, DUBBING AND EDITING, ORGANIZATION OF SHOWS, LIVE PERFORMANCES, TELEVISION
ENTERTAINMENT
TIPS INDUSTRIES LTD.
601, DURGA CHAMBERS, 6TH FLOOR, LINKING ROAD, KHAR (WEST), MUMBAI-400 052
SERVICES
A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANY ACT.

Address for service in India/Attorney address:

JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used

MUMBAI

ENTERTAINMENT, FILM PRODUCTION, THEATRE PRODUCTION, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, CINEMA PRESENTATIONS, MOTION PICTURES, MUSIC COMPOSITION SERVICES, MOVIE THEATRE PRESENTATIONS, PRODUCTION OF MUSIC, SOUND RECORDING, VIDEOTAPE FILM PRODUCTION, RECORDERS CASSETTE, DUBBING AND EDITING, ORGANIZATION OF SHOWS, LIVE PERFORMANCES, TELEVISION ENTERTAINMENT
2935419   03/04/2015
TIPS INDUSTRIES LTD.
trading as ;TIPS INDUSTRIES LTD.
601, DURGA CHAMBERS, 6TH FLOOR, LINKING ROAD, KHAR (WEST), MUMBAI - 400 052.
Service Provider
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Proposed to be Used
MUMBAI
ENTERTAINMENT, FILM PRODUCTION, THEATRE PRODUCTION, PRODUCTION OF RADIO AND TELEVISION PROGRMAMES, CINEMA PRESENTATIONS, MOTION PICTURES, MUSIC COMPOSITION SERVICES, MOVIE THEATRE PRESENTATIONS, PRODUCTION OF MUSIC, SOUND RECORDING, VIDEOTAPE FILM PRODUCTION, RECORDERS CASSETTE, DUBBING AND EDITING, ORGANIZATION OF SHOWS, LIVE PERFORMANCES, TELEVISION ENTERTAINMENT.
WHEY ENERGY

2966431  19/05/2015

BRIGHT LIFECARE PVT. LTD

trading as ;BRIGHT LIFECARE PVT. LTD

E-1, BANDHU VIHAR APARTMENTS, PLOT NO. 11, SEC-10, DWARKA, NEW DELHI-75

SERVICE PROVIDER

Address for service in India/Attorney address:

LEX FONS

1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Used Since :01/05/2015

DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2993315  25/06/2015
ETERNAL GANGES PRESS PVT. LTD.
246 FIRST FLOOR SANT NAGAR EAST OF KAILASH DELHI 110065
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MOHIT CHAURASIA & ASSOCIATES
2ND FLOOR, MANISH CHAMBERS, LSC, MAYUR VIHAR, PHASE-II, NEW DELHI-110091
Used Since :01/06/2015
DELHI
EDUCATION; PRINTING, PUBLICATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; TRAINING & ENTERTAINMENT.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,2993316.
11.2

3005236  10/07/2015
IGT SOLUTIONS PVT. LTD,
2nd Floor, Infotech Center, 14/2, Old Delhi-Gurgaon Road, Gurgaon, Haryana —122016,India
SERVICE PROVIDERS

Address for service in India/Attorney address:
PANJWANI & ASSOCIATES
C-50 SHARDA PURI MANEROVER GARDEN NEW DELHI 110015
Used Since :19/06/2015

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES THEREOF INCLUDED IN CLASS 41.
3067461  30/09/2015
ASHWANI KUMAR PRITHVIWASI
trading as ;DELHI COLLAGE OF ART
S-31, PARAM PURI UTTAM NAGAR, NEW DELHI-110059.
SERVICE PROVIDER
Address for service in India/Agents address:
PRAGA REGISTRATION SERVICE.
F - 28, MILAP NAGAR, NEAR JAIN MANDIR, UTTAM NAGAR, NEW DELHI - 110059.
Used Since :01/07/2002
DELI
EDUCATION INCLUDING DRAWING & PAINTING, PROVIDING OF TRAINING INCLUDING VOCATIONAL TRAINING, CULTURAL ACTIVITIES, FINE ART
Mark shall be used as a device as represented and filed with no right over the word Delhi.
METACEPT

3119746 09/12/2015

RODNEY D. RYDER
B - 43, SECTOR - 21, NOIDA -201301 UTTAR PRADESH
SERVICE PROVIDERS

Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :31/01/2014

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
SAMANTA
3144503  29/12/2015
DIGITAL RADIO (KOLKATA) BROADCASTING LIMITED
401, Dakha House, 18/17, W.E.A., Karol Bagh, New Delhi-110005
Service Provider
Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016
Used Since :01/06/2009
DELHI
Radio entertainment, rental of radio and television sets; production of radio and television programmes; Event management; Presentation of live performances; Organization of educational, cultural, entertainment competitions, shows & festivals; Arranging & conducting colloquiums, conferences, seminars, symposiums, training workshops; Recreation & entertainment services; Film, radio & television entertainment; Providing recognition by way of awards; Studio & theatre facilities; Educational services;
3162618  19/01/2016
MUKTA ARTS LIMITED
3RD FLOOR, MUKTA HOUSE, FILM CITY COMPLEX, GOREGAON EAST, MUMBAI-400065
SERVICE PROVIDER
INCORPORATE UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
KUSUMAKAR KAUSHIK
610-A, Commerce House, Nagindas Master Road, Fort, Mumbai-400 023.

Proposed to be Used
MUMBAI
PROVIDING EDUCATION, TRAINING, ENTERTAINMENT, SPORTS AND CULTURAL ACTIVITIES
3176452 04/02/2016
SANJAY KUMAR
trading as ;AASTHA EDUCATION SOCIETY
OFFICE NO. 236, TRICITY PLAZA, PEERMUCHALLA -140603.
MANUFACTURER & MERCHANT, TRADERS
Address for service in India/Agents address:
VENUKA KUMARIA.
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Mark shall be used as a device as represented and filed with no right over the word AASTHA.
SMASH 107.2 FM
3196525  27/02/2016

HT MEDIA LIMITED
HT House, 18-20, Kasturba Gandhi Marg, New Delhi 110 001

Service Providers
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since : 27/02/2016

To be associated with:
3196519, 3196523

DELHI
Event management & Organisation of Educational activities; Entertainment services, namely, radio programming services & production of radio programs in the fields of news, current events, sports & entertainment transmitted via terrestrial radio, global communications network & wireless communication devices, mobile phones; Sporting & cultural activities; providing training; Organization, production & presentation of shows, contests, concerts, events, education or entertainment competitions;
ZEE DIGITAL CONVERGENCE LTD.
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
SERVICE PROVIDER
Used Since :10/03/2016
To be associated with:
3221454, 3221458, 3221462, 3260075

DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3221454.
3276665  05/06/2016
SHRI KHATU SHYAM EDUCATIONAL & CULTURAL TRUST.
trading as ;SHRI KHATU SHYAM EDUCATIONAL & CULTURAL TRUST.
HR-103-104, 1ST FLOOR, STREET NO.-5, OPP. LIG DDA FLATS, SURAJKUND ROAD, PUL PAHLADPUR, NEW DELHI-110044, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016

DELHI

Education - Nursery School, Primary School, High School, College - Intermediate, Degree, Engineering, Medical, Musical
And All Other Competitive Coaching in IIT, IIT-Jee, Eamcet, All India Medical Examination Allied Services Related There
To, Providing Of Training, Entertainment, Sporting And Cultural Activities, Coaching For Competition Books And Civil
Services.
NILAYA LIFE AND SKILLS EDUCARES PVT. LTD.
1534, Vivekanand Apartment, Sadashiv Peth Tilak Road, Pune-411030, Maharashtra, India
Service Provider

Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
C/o Sharad Madake, 501, Vakil Nagar, Erandwane Pune-411004
Used Since : 20/07/2009

MUMBAI
Education; educational examination, training for corporate accounting, coaching, courses, practical & corporate training, Publication of books and magazines, texts, other than publicity, Manuals, Reports, Journals, periodicals, exam papers, class notes, arrangement of training courses, business educational services, lending libraries, arranging of competitions for education; arranging and conducting of colloquiums, conferences, organization of exhibitions for educational purposes being services included in class-41
ULeaP

3368555    20/09/2016

PLANET EXPLORER PVT. LTD.
BUNGALOW NO. 17, WEST PATEL NAGAR, NEW DELHI-110008
SERVICE PROVIDER
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SWATI MITTAL
53/6, 3RD FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060.
Used Since :01/07/2014

DELHI
EDUCATION; CONDUCTING GUIDED TOURS FOR CULTURAL OR EDUCATIONAL PURPOSES; PROVIDING FACILITIES FOR MOVIES, SHOWS, PLAYS, MUSIC OR EDUCATIONAL TRAINING; ARRANGING AND CONDUCTING OF EDUCATIONAL EVENTS; ORGANIZATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION AND CONDUCTING OF CULTURAL AND RECREATIONAL ACTIVITIES; ARRANGING AND CONDUCTING OF ENTERTAINMENT ACTIVITIES; ORGANIZATION OF SPORTING AND CULTURAL ACTIVITIES
AURA PILATES BY NAMITA

3423485   30/11/2016

NAMITA AGARWAL

trading as : Fitness Fusion

D3 Flat 3293 Vasant Kunj New Delhi-110070

Pilates Fitness

Proprietor

Used Since : 01/04/2008

To be associated with:

1960280

DELHI

FITNESS, FITNESS CENTRE, PILATES FITNESS, PILATES GYM, PHYSICAL EXERCISE, PHYSICAL REHABILITATION, HEALTH & BEAUTY, BODY BUILDING, FLEXIBILITY, LEISURE CENTRE, HEALTH CLUB, INSTRUCTIONAL SERVICES RELATING TO PILATES EXERCISES, PILATES MACHINES, REFORMER PILATES, MAT PILATES EXERCISES, MUSCLE FUNCTIONAL THERAPY, PILATES FITNESS STUDIO, PILATES CENTRE, INCH LOSS, WEIGHT LOSS, PILATES BODY

AURA PILATES IS MODIFIED FORM OF PILATES DEISED BY NAMITA.

MARK SHOULD BE READ AND USE AS A WHOLE...
3462912  23/01/2017
INSTITUTE OF EDUCATION PVT. LTD.
WZ-3, VASHISHT PARK, PANKHA ROAD, MAIN SAGARPUR CHOWK, NEW DELHI-110046.
SERVICE PROVIDER
Address for service in India/Attorney address:
BHAWNA BHATNAGAR ADVOCATE
61/A, B.D. ESTATE LUCKNOW ROAD, CIVIL LINES, DELHI-54
Used Since :01/04/1997
DELHI
EDUCATIONAL SERVICES.
Mark shall be used as a device as represented and filed ..
3468246  28/01/2017
ROCKLAND HOSPITALS LIMITED
trading as : Hospitals and Health Services
B-33,34, Qutub Institutional Area, New Delhi-110016
Healthcare services
Company
Address for service in India/Attorney address:
MOHIT CHAURASIA & ASSOCIATES
2ND FLOOR, MANISH CHAMBERS, LSC, MAYUR VIHAR, PHASE-II, NEW DELHI-110091
Used Since :01/07/2016
To be associated with:
1306086
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
VPS Rockland
3470096  30/01/2017
ROCKLAND HOSPITALS LIMITED
trading as ;Hospitals and Health Services
B-33,34, Qutub Institutional Area, New Delhi-110016
Healthcare Services
Company
Address for service in India/Attorney address:
MOHIT CHAURASIA & ASSOCIATES
2ND FLOOR, MANISH CHAMBERS, LSC, MAYUR VIHAR, PHASE-II, NEW DELHI-110091
Used Since :01/07/2016
To be associated with:
3468246
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
ASCENT

Priority claimed from 05/10/2016; Application No. : 87193575 ;United States of America

3473503    03/02/2017

SEQUOIA CAPITAL OPERATIONS, LLC
2800 Sand Hill Road, Suite 101, Menlo Park, California 94025, United States of America

Service Providers
A Delaware Limited Liability Company

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Career counseling services; providing educational programs to professional women
DANCE BELIA

3491296  23/02/2017
SMT. LAXMI SURANA W/O. SH. PUNEET SURANA
B-7, SURANA ENCLAVE, SAWAI RAMSINGH ROAD, JAIPUR-04 (RAJ.)

Service provider as
Single Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
To be associated with:
3341748

AHMEDABAD

Education; providing of training; entertainment; sporting and cultural activities.
3609001  09/08/2017
HOLY ANGELS' PUBLIC SCHOOL
trading as ;HOLY ANGELS' PUBLIC SCHOOL
152, YADAVPARA, P.O. RANIGANJ, DT- PASCHIM BARDHAMAN, WEST BENGAL, PIN- 713347.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :22/02/2012
KOLKATA
EDUCATIONAL SERVICE.
WUKONG-THE MONKEY KING

SURENDRA SINGH SAINI
A-8, 4th FLOOR, SATYAM CHS, CHIKU WADI, BORIVILI WEST MUMBAI 400050
A citizen of India

Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
MUMBAI

Distribution (other than transportation) of films, Distribution of motion picture films (rental services), Editing of cine-films, Film production, other than advertising films, Hire of films, Production of animated films and cartoons, Videotape film production, other than for advertising films, Distribution (other than transportation) of television programmes, Distribution of radio and television programmes (rental of programme material), Distribution of television programmes (rental of programme material), Entertainment

The mark to be considered in its entirety.
SPARASH

3748994    09/02/2018

SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE
service is restricted in the state of Rajasthan only.
Trade Marks Journal No: 1928, 18/11/2019  Class 41

3755483   16/02/2018
PRAVEEN JAKHAR
265/05, SECTOR 26, PRATAP NAGAR, SANGANER, JAIPUR, RAJASTHAN.
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 07/02/2018

AHMEDABAD

ENTERTAINMENT AND CULTURAL ACTIVITIES, PROVIDING INFORMATION ABOUT EDUCATION, TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF SEMINARS, CONFERENCES AND EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORLD RECORDS.
3763776  26/02/2018
GAURAV FATNANI
HOUSE NO. 7, NEAR A TO Z SCHOOL, MP COLONY, 100 FEET ROAD, SEC. 14, UDAIPUR-313001
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
MUSIC & DANCE TRAINING, Providing of training; Entertainment; Sporting and cultural activities
3766194  28/02/2018
UNION ROADWAYS CORPORATION
UNION HOUSE, PLOT NO. 91, SECTOR 19C, VASHI, NAVI MUMBAI, MAHARASHTRA- 400705
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)-400607
Proposed to be Used
MUMBAI
PROVIDING TRAINING SERVICES RELATING TO LOGISTICS
3769593   05/03/2018
NEIL SATISH HARWANI
GROUND FLOOR, FLAT NUMBER 5, BLOCK E, GODREJ GARDEN CITY, JAGATPUR, OFF S G HIGHWAY, AHMEDABAD-382481
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
3771666  07/03/2018
VIVEK SETHIA S/O. SHRI KAMAL SETHIA
FLAT NO. 801, WESTERN HEIGHTS, S-21 SHYAM NAGAR, SODALA, JAIPUR-302019 RAJASTHAN
Individual
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :01/04/2017
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
SUBJECT TO RESTRICTION OF SERVICE IN THE STATE OF RAJASTHAN ONLY.
3788013  24/03/2018
MR. VIKAS PIPALWA TRADING AS BRAIN CAFÉ COACHING ACADEMY
C/O Brain Café Coaching Academy, 72- H, Shop No. 211, Priyanka Intercity, Parvat Patiya, Punakumbhariya Road, Surat – 395 010
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 01/04/2016
AHMEDABAD
PROVIDING EDUCATION & TRAINING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
restriction of services for providing in the state of GUJARAT only.
3790049    27/03/2018

DIMPLE S RAO
B 17,18, ANGITA SOCIETY, VIJAY NAGAR ROAD,OPP HARISHCHANDRAPARK SOCIETY, NARANPURA,AHMEDABAD-380013

THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Academies [Education],Club Services [Entertainment Or Education],Coaching [Training],Arranging And Conducting Of Conferences,Arranging And Conducting Of Congresses,Correspondence Courses,Education Information,Education Examination,Electronic Desktop Publishing,Entertainer Services,Entertainment Services,Entertainment Information,Film Production, Other Than Advertising Films,Conducting Fitness Classes,Game Services Provided On-Line From A Computer Network,Games Equipment Rental,Conducting Guided Tours,gymnastic instruction,health club services [health and fitness training],holiday camp services [entertainment],Arranging and conducting of workshops and seminars in personal awareness,microfilming,production of music,Online publication of electronic journals,organization of competitions [education or entertainment],organization of sports competitions,personal trainer services [fitness training],physical education,practical training [demonstration],publication of books,production of radio and television programmes,providing recreation facilities,services of schools [education],Arranging and conducting of seminars,Song writing services,Providing sports facilities,teaching / educational services / instruction services,subtitling,television entertainment,thetre productions,timing of sports events,tutoring,vocational retraining,vocational guidance [education or training advice],arranging and conducting of workshops [training],writing of texts

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
BHAVESH RAJENDRABHAI PATEL, TRADING AS: KINS VIDEO SYSTEMS
INDIVIDUAL

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Used Since :11/07/2012

AHMEDABAD

Rental of photographic equipment, (cameras, lights, equipment related to the taking of photographs, not development of film)
3830712  11/05/2018

M/S. BAR SOLUTIONS
Flat No. B-104, Raval Tower, Sector 11, Near Sarovar Vihar, CBD Belapur, Navi Mumbai – 400 614

INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used

MUMBAI

PROVIDING OF TRAINING; EVENT & ENTERTAINMENT; EXHIBITIONS, SEMINARS, CULTURAL ACTIVITIES, STAGE SHOWS, LIVE PERFORMANCES, PERFORMING ARTIST, ORGANIZING OF CONFERENCES & SHOWS, SOCIAL GET TOGETHER, CAMP SERVICES, ORGANISATION & PRESENTATION OF SHOWS, COMPETITIONS, GAMES, CONCERTS & EVENTS.
THE ACADEMY OF CREATIVE MOVEMENT AND DANCE

3835836  17/05/2018

HETAL GAJJAR TRADING AS THE ACADEMY OF CREATIVE MOVEMENT AND DANCE

C-1003, Gala Swing, Besides SoBo Center, Behind Suncity, Off Gala Gymkhana Road, South-Bopal, Ahmedabad – 380058

An adult Indian Inhabitant

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :18/12/2016

AHMEDABAD

Dance instruction; dance events; dance studios; dance schools; performance of dance, music and drama; performances of dancers; provision of dance classes; presentation of live dance performances; entertainment in the form of dance performances; educational and instruction services relating to music and dance; yoga classes; yoga instruction; training in yoga; education services relating to yoga; aerobic and dance facilities; education; providing of training; entertainment; sporting and cultural activities.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
IRA SPORTS PVT. LTD.
Plot no. 20, Aadarsh Mangal Karyalay, near Ashrafiya Masjid, Koradi Road, Nagpur. 441111.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
3898161    25/07/2018
WENDELL RODRICKS
#301, Rizvi Towers, C Wing, 3rd Floor, 18th June Road, St. Inez, Panjim, Goa 403 001
Registered Trust
Address for service in India/Attorney address:
SHALINI MENEZES
B-217/D, Plot C-12, Navelcar Hill City, Bainguim, Old Goa, Goa 403402
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
3908908    06/08/2018
KRISHNA GOLANI
F-17, DAVE DOLL APARTMENT, D'MONTE LANE, ORLEM, MALAD WEST -400064
THE TRADE MARKS ACT ,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3916089  14/08/2018
KISHORE S. KOTIAN
B-6/702, VIJAY PARK, KASARVADAVALI, GHODBUNDER ROAD, THANE-400615
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
LoanPass

3930786  30/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
Times of India Building, Dr. D.N. Road, Mumbai - 400001

Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Used Since : 26/07/2018

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
AMANGANDHI FILM PRODUCTIONS PRIVATE LIMITED
MIG-265, Opp-Arya Bhawan, Gautam Nagar, Givindpura, Bhopal - 462023 MP
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 22/09/2014

MUMBAI
Entertainment in the nature of beauty pageants, Arranging of beauty contests, Arranging and conducting of beauty contests, Organization of fashion shows for entertainment purposes, Modelling for artists, Nightclub entertainment services, Live entertainment services, Television entertainment services, Party planning [entertainment], Organisation of entertainment events, Entertainment and cultural activities, On-line entertainment services, Education, training and entertainment services, Providing information relating to entertainment, music, live performances and entertainment events, Arranging award ceremonies for entertainment purposes, Production of live entertainment events, Entertainment in the nature of theatre productions.
3957612  27/09/2018
OPTIMYSTIX ENTERTAINMENT INDIA PVT. LTD
Bungalow No. 21, S.V.P. Nagar, Jankidevi Public School Road, Near Versova Telephone Exchange, MHADA, Andheri (West), Mumbai: 400 053

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai–400 057.

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3957620    27/09/2018
OPTIMYSTIX ENTERTAINMENT INDIA PVT. LTD.
Bungalow No. 21, S.V.P. Nagar, Jankidevi Public School Road, Near Versova Telephone Exchange, MHADA, Andheri (West), Mumbai: 400 053

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
IMARTI DEVI

3961868  02/10/2018

OPTIMYSTIX ENTERTAINMENT INDIA PVT. LTD
Bungalow No. 21, S.V.P. Nagar, Jankidevi Public School Road, Near Versova Telephone Exchange, MHADA, Andheri (West), Mumbai: 400 053

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used

MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3975577  16/10/2018
SANDHYA SHETTY
Dwarka Puri, B 205, LBS Marg, Kurla West, Mumbai 400070
Individual
Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.
Used Since :01/10/2013
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
3978876  20/10/2018
SHAILESH SINGH
R-1, RAJARAM YADAV CHAWL, TANAJI NAGAR, KURAR, MALAD (E),MUMBAI SUBURBAN-400097
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Educational services.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3987793  30/10/2018
KALYAN EPARCHY YOUTH
BISHOP HOUSE, PLOT NO.B/38, I.I.T.P.O, MUMBAI-76
FOUNDATION
Address for service in India/Attorney address:
PAVITHRA BIPIN. (ADVOCATE)
BLDG. No.A-6/21, FLAT No.56, LIC COLONY, BORIVALI (W), MUMBAI-400 103
Used Since : 26/01/1993

MUMBAI
TO TRAIN YOUTH THE AWARENESS OF CHRISTIAN VOCATION AND TO DEVELOPE THEIR TALENTS AND IDENTITY
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
KANCHAN ARUN KATE
302, FORTUNA BUSINESS CENTRE, PIMPLE SAUDAGAR, PUNE - 411027, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
VIDYADHAR KULKARNI AND ASSOCIATES
I-5, Shri Shankar Nagar Apartment, Near Vanaz company,
Used Since: 27/03/2015
MUMBAI
EDUCATION, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES
RUMMYKING

4039410    27/12/2018

M/S WITTYGAMES INDIA PRIVATE LIMITED
#5-D, Nest Towers, 265/3RT, S R Nagar, Near S R Nagar Community Hall, Hyderabad – 500 038

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :31/03/2017

CHENNAI

Entertainment provided via the internet, on-line gaming services, providing on-line computer games, multi-player matching services, and on-line entrainment in the nature of tournaments, fantasy sports leagues, game shows, providing on-line information in the field of computer gaming entertainment, providing games by cellular telephone communication, providing games by or for use on cellular telephone, providing electronic publications in relation to above.
MR. MAYUR GOYEL PROPRIETOR OF ABC CHAMPIONS SQUARE
PLOT NO - 6, 1ST FLOOR SHREE CHANDAN PLAZA, ASHOK VIHAR, ASHOKA GARDEN, BHOPAL (M.P.) - 462023

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road, Indore
Used Since: 17/09/2018

MUMBAI
EDUCATIONAL SERVICES AS INCLUDED IN CLASS 41.
4046912  04/01/2019
AKESHWAR PRASAD SHUKLA
RAMANTOLA, MAHASAMUND-493445
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4047951    05/01/2019

MR. RAHUL ASHOK TAK TRADING AS TAK’S SPORTS ACADEMY
H. No. 4 -19-52 , Banjara Colony, Aurangabad-431001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :02/06/2015

Mumbai
PROVIDING EDUCATION & TRAINING IN THE FILED OF BOXING & SPORTS
SONAL SHAILESH DORLE
Shop No. G-13, Jayanti Nagari-Iv, Besa Road- Manish Nagar, Nr. Purti Super Bazar Nagpur-440037
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Used Since :07/04/2014

MUMBAI
Library services for Lending of Books & Toys: Education; providing of training; entertainment; sporting and cultural activities
Trade Marks Journal No: 1928, 18/11/2019  Class 41

4061520  19/01/2019
CANDID CONTROLS PVT LTD
802 A GIRIRAJ HORIZON CHSL, PLOT 43/44, SECTOR 20, KHARGHAR, NAVI MUMBAI - 410210
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Cinema presentations, Movie theatre presentations, Club services [entertainment or education], Arranging and conducting of colloquiums, Arranging and conducting of concerts, Arranging and conducting of conferences, Arranging and conducting of congresses, Entertainer services, Entertainment services, Entertainment information, Film production, other than advertising films, Gambling services, Game services provided on-line from a computer network, Games equipment rental, Providing golf facilities, Health club services [health and fitness training], Education; Providing of training; Entertainment; Sporting and cultural activities

*The trade mark is restricted to use the mark in the state of Maharashtra.*
KAUTILYA INFOTECH
4072736 31/01/2019
MR. SHRIDHANT JOSHI
13, SIDHARTH NAGAR, SCH. NO. 44, BHAWAR KUA CHOURAHA INDORE
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Proposed to be Used
MUMBAI
Education and Entertainment This class contains mainly services rendered by persons or institutions in the development of the mental faculties of persons or animals, as well as services intended to entertain or to engage the attention of others as included in Class 41
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4080431  07/02/2019

RINKU SAXENA
SHOP NO 66, EMP 56, EVERSINE HALLEY CHS LTD, THAKUR VILLAGE, KANDIVALI EAST, MUMBAI - 400101

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Health club services [health and fitness training], Education; Providing of training; Entertainment; Sporting and cultural activities
THE CARTOON NETWORK, INC.
1050 TECHWOOD DRIVE, NW, ATLANTA, GEORGIA 30318, UNITED STATES OF AMERICA
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :26/08/2013

CHENNAI
EDUCATION; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; PROVISION OF TELEVISION, BROADBAND, WIRELESS AND ONLINE ENTERTAINMENT INFORMATION SERVICES; PROVISION OF TELEVISION, BROADBAND, WIRELESS AND ONLINE COMPUTER GAMES; PROVISION OF TELEVISION, BROADBAND, WIRELESS AND ONLINE ENTERTAINMENT MULTIMEDIA PROGRAMS; PRODUCTION, DISTRIBUTION, PROJECTING AND RENTAL OF TELEVISION PROGRAMS, VIDEOS, MOTION PICTURE FILMS, PRE-RECORDED AUDIO AND VIDEO TAPES, CASSETTES, DISCS, RECORDS, CDS, DVDS AND ALL OTHER TYPES OF CARRIERS; PRODUCTION AND ARRANGEMENT OF RADIO AND TELEVISION PROGRAMS; INFORMATION RELATING TO ENTERTAINMENT OR EDUCATION PROVIDED VIA TELEVISION, BROADBAND, WIRELESS AND ONLINE; PROVIDING TELEVISION, BROADBAND, WIRELESS AND ONLINE ELECTRONIC PUBLICATIONS (NOT DOWNLOADABLE); PROVIDING AN ONLINE WEBSITE OF ENTERTAINMENT NEWS AND INFORMATION, PRODUCTS, MULTIMEDIA PROGRAMS AND REFERENCE MATERIALS
4104511 01/03/2019
VETRIVEL MU, PROPRIETOR OF M/S.SPORTZ SPIRIT
No: 21, MANICKAM NAGAR, PUDUKKOTTAI-622 003,TAMILNADU,INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :12/12/2012

CHENNAI
SPORTS ACTIVITIES, SPORTS TRAINING SERVICES, ARRANGING AND CONDUCTING OF SPORTS EVENTS, BOOKING OF SEATS FOR SPORTS EVENTS, COACHING IN THE FIELD OF SPORTS, ARRANGING AND CONDUCTING OF SPORTS COMPETITIONS, ENTERTAINMENT IN THE NATURE OF SPORTS TOURNAMENTS, ORGANISATION OF SPORTS ACTIVITIES FOR SUMMER CAMPS, PROVIDING FACILITIES FOR SPORTS TOURNAMENTS, PROVIDING INFORMATION RELATING TO SPORTS AND SPORTING EVENTS, PROVIDING ON-LINE ENTERTAINMENT IN THE NATURE OF GAME TOURNAMENTS, FANTASY SPORTS LEAGUES AND GAME SHOWS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
4106263  04/03/2019
PRASHANT MAGANBHAI GONDALIYA
31, SAJAWAT BUNGLOWS, OPP. BHAKTIDHAM TEMPLE, PUNA PATIA, SURAT - 395010
INDIVIDUAL
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
ARRANGING AND CONDUCTING OF ENTERTAINMENT, SPORTING & CULTURAL ACTIVITY, ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL & SPORTING EVENTS & LIVE ENTERTAINMENT EVENTS
Transliteration : URJA
ANURADHA MAGANTI
trading as ;GATES INSTITUTE OF MANAGEMENT AND SCIENCES
D.NO.54-19-22/8, GT-62, GHANTAS AVENUE FILM COLONY, VIJAYAWADA VIJAYAWADA URBAN, KRISHNA DISTRICT, ANDHRA PRADESH, SERVICE PROVIDER PARTNERSHIP FIRM
Address for service in India/Attorney address:
SYNERGY PERSPECTIVES
11-6-637, 1st FLOOR SANA COMPLEX, RED HILLS, HYDERABAD-500 004

Proposed to be Used

CHENNAI
EDUCATION, PROVIDING F TRAINING

The mark should be used as a whole.
INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :12/07/1984

CHENNAI

Education; providing of training; Instruction in the field of automotive repair; arranging and conducting of workshops, conferences, conventions, exhibitions, seminars; publishing of electronic training manuals; vocational guidance; Training and further training for personnel, team and organizational development; Training relating to employment skills

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
INDIA NIPPON ELECTRICALS LIMITED

4113769   11/03/2019

INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :12/07/1984

CHENNAI
Education; providing of training; Instruction in the field of automotive repair; arranging and conducting of workshops, conferences, conventions, exhibitions, seminars; publishing of electronic training manuals; vocational guidance; Training and further training for personnel, team and organizational development; Training relating to employment skills
4155878  24/04/2019

G.SUNDAR
PLOT NO. 86, A BLOCK, 3RD MAIN ROAD, 1ST CROSS STREET, THANIKACHALAM NAGAR, PONNAMMANMEDU,
TIRUVALLUR, CHENNAI, TAMIL NADU-600110
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4158116 25/04/2019
DHARMISHTHABEN RAJESH SAVALIA
C-202, KRUSHNAKUNJ APARTMENT, NR RAJHANS TOWER, LAJAMANI CHOWK-ABRAMA ROAD, MOTA VARACHHA, SURAT-394101, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006, GUJARAT, INDIA
Used Since :01/10/2017

AHMEDABAD
PROVIDING OF TRAINING,COOKING INSTITUTE,EDUCATION ON COOKING,PREPARATION OF VARIOUS KIND OF DISHES,ICE-CREAMS, JUICES,DESSERTS ALSO PROVIDING VISUAL TRAINING THROUGH DVD, COOKING TIPS AND FACTS ABOUT NUTRITION, LAYING OUT A TABLE AND ENTERTAINING GUESTS TOO, COOKING WORKSHOP.
Trade Marks Journal No: 1928, 18/11/2019 Class 41

Founding Years

4159906  27/04/2019
VINOD CHANDER SHARMA
D-258, TAGORE GARDEN EXTENSION, NEW DELHI-110027
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since: 19/04/2019

DELHI
EDUCATION, EDUCATIONAL SERVICES PROVIDED BY INSTITUTES OF HIGHER EDUCATION, TEACHING SERVICES,
LANGUAGE TEACHING SERVICES, ONLINE EDUCATION SERVICES, SERVICES OF SCHOOLS [EDUCATION], PROVIDING
OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4160211  27/04/2019
B4U BROADBAND INDIA PRIVATE LIMITED.
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.
Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI
MULTIMEDIA ENTERTAINMENT SERVICES FOR ONLINE AND TELEVISION BROADCASTING, RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING, EDITING PLAYING STREAMING, VIEWING PREVIEWING, DISPLAYING, TAGGING, BLOGGINGS, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS, ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
4163600   01/05/2019
JASWINDER KAUR JAURA TRADING AS JAURA LEARNERS HUB
BASEMENT 89, BLOCK B, GNE COLLEGE ROAD, BHAI HIMMAT SINGH NAGAR, DUGRI, LUDHIANA-141013 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015
DELHI
Educational & Training services; English Speaking Courses, Preparation for Interviews, IELTS, PTE & Personality Development Classes.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HAPPII DIGITAL & BROADCASTING NETWORK PRIVATE LIMITED
5th Floor, Adhikari Villa, Hatkesh CHS, 46, JVPD Scheme, Ville Parle (West), Mumbai - 400049.
Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
MUMBAI
Dubbing services; Cinema services; Cinema entertainment; Cinema presentations; Rental of cinema films; Entertainment; Entertainment information; Arranging of exhibitions, seminars and conferences; Film editing; Film production; Film distribution; Film rental; Film studio services; Cinematographic film showings; Motion picture film production; Rental of motion pictures; Movie studio services; Movie theater presentations; Organization of shows; Radio entertainment; Rental of movie projectors and accessories; Video tape editing; Rental of video tapes; Television entertainment.
KARTIKEYA GOEL MINOR THROUGH HER MOTHER AND NATURAL GUARDIAN MRS. MONILA GOEL
D-6/5, Vasant Vihar New Delhi-110057.

Proposed to be Used

ARRANGING OF SPORTS TRAINING TO NEEDY CHILDREN FOR CHARITABLE PURPOSES.

VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
4166435  04/05/2019
MRS. JAYASHRI SURAJ RAUT TRADING AS: KINDER PLANET
SR. NO- 51, PLOT NO. 49, BEHIND BSNL TELEPHONE EXCHANGE, BHAIRAV NAGAR, DHANORI, PUNE – 411015,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, PRE-SCHOOL EDUCATION SERVICES
Indian Diamond Dance Force Company

4166636 04/05/2019
MRS JIGISHABEN LAXMANBHAI RATHOD
2ND FLOOR-,AAI KHODAL,NEAR KOTAK MAHINDRA BANK , PALANPUR-385001,BANASKANTHA, GUJARAT
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
JASMIN L. PATEL
123, COSY TOWER, NEAR AROMA ARCADE, PALANPUR

Proposed to be Used
AHMEDABAD
ENTERTAINMENT PROGRAMMES/SERVICES INCLUDING EDUCATIONAL, SPORTS, RELIGIOUS, CULTURAL, NEWS AND CURRENT AFFAIRS PROGRAMMES/SERVICES.
4166718 04/05/2019
YASH UDAY SINGH RAWAL
C-69, Vibhuti Khand, Gomti Nagar, Lucknow – 226010.
Service Providers
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
DELHI
Education, Providing of Training, entertainment, Sporting and cultural activities.
4167150  04/05/2019
MOHIT SAHDEV
3174, GALI NO. 229, CHANDER NAGAR, TRI NAGAR, ONKAR NAGAR, DELHI-110035
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Music production, Music publishing, Music instruction, Music recording, Film production, Film studios, Education; Providing of training; Entertainment; Sporting and cultural activities
Trade Marks Journal No: 1928, 18/11/2019

4167160  04/05/2019
SHADAB RAZA
S/o Md Baitullah , Naya Toli Chowk, Lalpur, Ranchi, Jharkhand 834001
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

KOLKATA

Provide training and Coaching Services, Education Services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4168303 06/05/2019
MR. RUPESHKUMAR
Haakim Arcade, 2nd Floor, Rear wing Coffee House Square, WHC Road, Dharampeth, Nagpur-440010
Natural Person
Address for service in India/Agents address:
DR. USHOSHI GUHA
246, GANDHI NAGAR, NAGPUR - 440 010.
Used Since :01/01/2000
MUMBAI
organization of exhibitions for educational and entertainment purposes
PUNJAB INSTITUTE OF FIRE & SAFETY MANAGEMENT
Shop No. 7, Palm Enclave, Sidhwan Canal Road, Near Lohara Bridge, Village Brahman Mazra, Ludhiana
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Coaching [training]; Providing training; Practical training demonstrations; Education; Educational services; Arranging of training courses in teaching institutes; Arranging of educational courses; Education & Training services related to Fire & Safety
4168800 07/05/2019
AKSHIT MALHOTRA
FLAT-404, PLOT NO.GH4, THE NEW SHIVALIK CGHS LTD., SECTOR-51, GURGAON-122018, HARYANA
individual

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
DELHI
EDUCATIONAL SERVICES

**REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.**

**THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.**
4169041 07/05/2019
RHITOBRATA BHATTACHARYA
AH 234 SALT LAKE CITY, KOLKATA-700091
Indian individual as Sole Producer, Publisher and Concept Writer
Address for service in India/Attorney address:
SVLA IPR
Tinkari Bhavan, 31, Kedar Bhattacharjee 3rd Bye Lane, Howrah-711104
Proposed to be Used
KOLKATA
TELEVISION SHOW AND EVENTS CREATED, PUBLISHED, FEATURED ON THE OCCASION OF HOLI AND DOL YATRA AND/OR PRESENTATION OF LIVE PERFORMANCES, PRODUCTION OF MUSICAL SHOWS, ORCHESTRA AND CULTURAL ACTIVITIES ON THE OCCASION OF FESTIVAL OF COLOURS;
Transliteration: BASANTA UTSAV
4169532  07/05/2019
SHARAD KOHLI
B-103, LAJPAT NAGAR-1, NEW DELHI-110024
INDIVIDUAL
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Proposed to be Used
DELHI
PUBLICATION OF BOOKS, JOURNALS, MAGAZINES; PRESENTATIONS ON EDUCATING PEOPLE AND DEVELOPING SKILL; ORGANIZATION AND CONDUCTING SEMINAR, WORKSHOPS, TRAINING, CONFERENCE, EXHIBITIONS FOR EDUCATIONAL PURPOSES, ORGANIZATION OF SHOWS; SPONSORSHIP OF SEMINAR, CONFERENCE, EXHIBITIONS, CONTESTS; ARRANGING AND CONDUCTING OF CONTEST AND AWARDS PROGRAM; PROVIDING INCENTIVES TO PEOPLE FOR CREATIVITY; ORGANIZATION OF EDUCATIONAL PROGRAMMES, SPORTS COMPETITIONS AND CONTESTS; EDITING; NEWS SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE same.
4169577    07/05/2019
PRATIBHA PRAKASH BHATANGLIKAR
G-603, Sai Dreams , Next to Hotel Govinda Gar-den ,Pimple Saudagar , Pune -411027
Publication related services
INDIVIDUAL
Proposed to be Used
MUMBAI
Publication related services
DIFFERENTLY DESI

4169963  07/05/2019
ADITI VIDYASAGAR
210 E, 36TH STREET, APT 2A, NEW YORK 10016, UNITED STATES OF AMERICA
Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI
Education and coaching, arranging and conducting of seminars, arranging and conducting of workshops (providing of training), arranging and conducting of colloquiums, arranging of exhibitions for cultural or educational purposes; holistic medical coaching services related to psychological, psychological consultations, psychological tests, psychological diagnosis, preparation of psychological reports; services provided by psychotherapists; information concerning behavioural modification
4170878  08/05/2019
ADITYA TECHVISION PRIVATE LIMITED
40-1-100 B/1, Level 3, HRT Plaza, Benz Circle, Vijayawada, Krishna, Andhra Pradesh - 520010
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since: 08/08/2014
CHENNAI
Computer education training services, Animation production services, Film production services.
RUPESH DINKAR PAGARE
SHOP NO 16, DHARMA VEER MARKET, OPP GANPATI FACTORY, NAUPADA THANE WEST 400602
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Film production
4171136  08/05/2019
YOGESH BHIKU KALJE
Dnyanyog Niwas Near Bhairav Nath Mandir, Kaljewadi, Charholi Pune-412105
PROPRIETOR

Address for service in India/Agents address:
YOGESH JAYRAM KOHINKAR
402, VRUNDAVAN SOCIETY,NEAR RAMAKRISHNA MATH, SINGHAGAD ROAD, PUNE-411030

Proposed to be Used
MUMBAI
EDUCATION AND INSTRUCTION SERVICES
4171241    09/05/2019
K.REVATHI
VEDHA KIDDOZ, 4/459, Sadhasivam Nagar, 6th Main Road, Madipakkam, Chennai-600091
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Educational institute services, Educational consultancy, Providing educational courses, Teaching and educational service, Educational and training services.
ZINDA SHAHID
4171544 09/05/2019

NAYANA S. SINGH AND SHAAN SINGH
trading as; BOSS INDIA ENTERTAINMENT LLP
2ND FLOOR, BUENA VISTA, 70, SIR POCHKHANWALA ROAD, WORLI MUMBAI- 400025
LIMITED LIABILITY PARTNERS

Proposed to be Used
MUMBAI
SERVICES IN THE BUSINESS OF ENTERTAINMENT, ENTERTAINMENT INFORMATION, FILM PRODUCTION
CyFy

4172267  09/05/2019
OBSERVER RESEARCH FOUNDATION
20, Rouse Avenue Institutional Area, Near Bal Bhavan, ITO, New Delhi
Society
Address for service in India/Attorney address:
BHASIN & CO., ADVOCATES
10, HAILEY ROAD, 10TH FLOOR, NEW DELHI-110001
Used Since :14/10/2013
DELHI
Education, providing of research, training; organizing community sporting and cultural activities, contests and games; arranging of trade fairs, exhibitions and other events in the field of research; publication of magazines, journals, journals online, books, e-books, guides and databases, organising competitions and set up of all kind of educational and research institutions, provide and promote education by imparting research and academic training and courses, services in regard to imparting knowledge, research and educational, including such services included in Class-41
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1928, 18/11/2019 Class 41

4172269 09/05/2019
ABHINAV SHARMA
WING NO.5,93,PREM NAGAR,DEHRADUN, UK- PIN CODE -248007
INDIVIDUAL OR PROPRIETOR
Address for service in India/Attorney address:
CORPORATE COACHES INDIA LLP
CHAMBER NO. 275, CIVIL COURT, GHAZIABAD-201001 U.P
Used Since :14/08/2016
DELHI
EDUCATION AND ENTERTAINMENT SERVICES IN THE NATURE OF PLANNING, PRODUCTION AND DISTRIBUTION OF LIVE OR RECORDED AUDIO, VISUAL OR AUDIOVISUAL MATERIAL FOR BROADCASTING BY RADIO AND TELEVISION OR THROUGH FILM OR VIDEO TAPE; ENTERTAINMENT SERVICES PROVIDED BY MEANS OF THE INTERNET; PLANNING, PRODUCTION AND DISTRIBUTION OF TELEVISION PROGRAMS AND FILMS; NEWS REPORTING; NEWS REPORTERS SERVICES; PUBLICATION OF BOOKS AND PRINTED MATTER RELATING TO FILMS, VIDEOTAPE, RADIO AND TELEVISION; NEWS PUBLICATION; RENTAL OF SOUND RECORDINGS, FILMS, FILM PROJECTORS, VIDEOTAPE, VIDEO CASSETTE RECORDERS, RADIOS AND TELEVISION SETS AND ACCESSORIES THEREFOR, PROVIDING CINEMA AND THEATRE FACILITIES; SCRIPT WRITING, WEB SERIES, SHORT FILMS, EDUCATION AND ENTERTAINMENT INFORMATION SERVICES; PRESENTATION OF LIVE PERFORMANCES; ORGANISATION OF EDUCATION OR ENTERTAINMENT COMPETITIONS, ENTERTAINMENT INCLUDING ELECTRONIC AND DIGITAL INTERACTIVE MEDIA INCLUDED IN CLASS 41.
4172340  10/05/2019
DIMENSION NXG PRIVATE LIMITED
501, Arcadia, Hiranandani Estate, Patlipada, Ghodbunder Road, Thane, Maharashtra -400607, India
Body Incorporate
Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP, 204, DLF Star Tower, Sector 30, Gurgaon-122001, Haryana, India Email: vivek@boudhikip.com Phone: 9971546304
Used Since :19/01/2015
MUMBAI
education; providing of training; entertainment; sporting and cultural activities
4172417 10/05/2019
ZEE ENTERTAINMENT ENTERPRISES LIMITED
FC 19-20, FILMCITY, SECTOR 16A, NOIDA-201301, UTTAR PRADESH, INDIA
SERVICE PROVIDERS
Used Since :10/04/2019
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL /EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES;PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMERS; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE NEW NORMAL
Enabling Human Potential

4173184  10/05/2019
PRIYANSHI VASANI
5th Floor, Preetika Apartments, Next Muktanand Park, Saraswati Road, Santacruz (West), Mumbai - 400054
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :20/04/2019

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]
4174860  13/05/2019

PRIYA GAJENDRAGADKAR PROVIDING SERVICE AS HAPPY MOPPETS PRESCHOOL
105/107, ASAWARI TOWER, SHASTRI NAGAR, POKHARAN ROAD NO. 1,THANE 400 606,
SERVICE PROVIDER

Address for service in India/Attorney address:
ADV SONALI K LINGAYAT
A/2, SAIKUNJ SOCIETY C, YASHODHAN NAGAR, PADA NO. 2, THANE WEST 400606

Proposed to be Used
MUMBAI
PRE NURSERY EDUCATION, PROVIDING OF TRAINING RESTRICTED TO THE STATE OF MAHARASHTRA ONLY
4174961  13/05/2019
PROF. MONAMMA KOKKAD
KOKKAD HOUSE, AMBELIPPADOM ROAD, VYTTILA, KOCHI- 682 019
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
EDUCATIONAL TRAINING FOR GIRLS, TRAINING FOR GIRLS SELF PROTECTION, CAREER COUNSELING RELATING TO EDUCATION AND TRAINING, CAREER COUNSELING AND COACHING, EDUCATIONAL SERVICES,
SuduSangiYahuKammi.Kongi

4177175  15/05/2019

JAINY KURIAKOSE
Parathuvayalil House, Keezhillam P.O, Ernakulam-683541

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
LearnX App

4177928  16/05/2019

SOURABH SONI
HOUSE NO. 3247, SECTOR 41-D, CHANDIGARH-160036
SERVICE PROVIDERS

Address for service in India/Attorney address:
JAITEGAN SINGH
tower K-403, AJNARA DAFFODIL, SECTOR-137, NOIDA, UTTAR PRADESH-201305

Used Since: 11/11/2018

To be associated with:
3384348

DELHI

EDUCATION SERVICES, E-COMMERCE EDUCATION PLATFORM -WEB APPLICATION AND LEARNING/COACHING, TRAINING ACADEMIES [EDUCATION], SOCIAL LEARNING, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING], CORRESPONDENCE COURSES, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, PRACTICAL TRAINING ETC.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4178283  16/05/2019

NAVICA COMMUNICATIONS PRIVATE LIMITED
5-9-157 SHOP NO 21,22 SECOND FLR GMR AND GS COMPLEX SIKHWADI NAIMNAGAR HANAMKONDA WARANGAL
WARANGAL TG -506001
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
Proposed to be Used

DELHI

Providing health and fitness education camp for rope skipping event and games activities. Seminar and championship tournaments in class-41
Proposed to be Used
DELHI
Schools, School services.
MANGLA INDUSTRIES PRIVATE LIMITED
D-11, 1ST FLOOR, PRASHANT VIHAR, DELHI-110085
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Schools, School services.
PEPPERFRY
4289741     11/09/2019
TRENDSUTRA CLIENT SERVICES PRIVATE LIMITED
Warehouse No.1 & 2, K Square Project, Village Kurund, Taluka Bhiwandi, Thane 421101
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
JANAKI BHIDE
313, 3rd Floor, "12 Bake House", Opp MSC Bank, MCC Lane, Behind Rhythm House, Kala Ghoda, Fort, Mumbai
Used Since :01/08/2011
MUMBAI
Providing entertainment, sporting and cultural activities, arranging of sports contests and events, organisation of sports competition, film production, sports programme production, presentation of live performances, video production, production of radio and television programmes, organisation of competitions in various talents, production of serials for telecast, production of shows, studios, television entertainment included in class 41
TALENTQUEST

4295178   17/09/2019

TALENTQUEST LLC
One Midtown Plaza, 1360, Peachtree Street NE, Suite 200, Atlanta, GA, 30309, USA, GEORGIA
Limited Liability Company

Address for service in India/Agents address:
PRADEESH P.L
TRUMARX, 1ST FLOOR, NO.2, 5TH CROSS., 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE (NEXT CV RAMAN GENERAL HOSPITAL), MICHELPALYA, BANGALORE-560038.

Used Since : 14/07/2016

CHENNAI

Educational assessment services; Provision of skill assessment courses; Accreditation of professional competency; Coaching services; Providing group coaching and in-person learning forums in the field of leadership development; Management training services; Management training consultancy services; Providing training courses on business management; Training of personnel in the areas of recruitment, human resources and business management; Consultancy services relating to the education and training of management and of personnel; Education and training in the field of business management; Training services relating to management consultancy; Courses for the development of consulting skills; Basic and advanced training for human resources development; Provision of training courses for young people in preparation for employment; Teaching assessments for counteracting learning difficulties; educational training
4303995    25/09/2019
PURSHOTTAM MUNDRA , PROPRIETOR OF MSM FOOD PRODUCTS
41, MAROTHI BAZAR, INDORE (M.P.) Pincode- 452002
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Education and Training , Entertainment, Entertainment and educational services, Education and instruction services,
Preschool education, Career counselling [education] , Business education, Entertainment and cultural activities , Children
adventure playground services , Children entertainment services; Publishing of stories , Sporting and cultural activities.
4304292   26/09/2019
S. SHIVAKUMAR
No. 501, 7th Cross, 7th Main, J.P. Nagar 3rd Phase, BANGALORE-560078,
Sole Propreitorship
Address for service in India/Attorney address:
J. VIJAY RAGHAVAN
YAUGA CONSULTANTS, NO.326, GROUND FLOOR A, TT NAGAR, GUDUVANCHERI, CHENNAI-603202
Proposed to be Used
CHENNAI
Services relating to Education, Schools, Academies, offering conventional as well as online and refresher courses in various branches of study, consultancy relating to establishment, management and running of educational institutions, preparing syllabi, conducting examinations, awarding certificates, according affiliations, training
4304437    26/09/2019
VIBHOR GOEL
trading as ;DELIVER MY TUNE
M-536, 3RD/ TOP FLOOR, GURU HAR KISHAN NAGAR, PASCHIM VIHAR, NEW DELHI-110087, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
RASHI GOEL
M-536, 3RD/ TOP FLOOR, GURU HAR KISHAN NAGAR, PASCHIM VIHAR, NEW DELHI-110087, INDIA.
Proposed to be Used
DELHI
PUBLISHING AND REPORTING, ON AND THROUGH ELECTRONIC DEVICES, OF MUSIC. IT IS ONLINE MUSIC DISTRIBUTION
4306280  27/09/2019
DR. SANDEEP SINGH
B-1/701, GREEN PARK, SHRINAGAR, WAGLE ESTATE, THANE (W)-400 604.
INDIVIDUAL APPLICANT

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
ARRANGING & HOSTING AWARD PROGRAMMES, GRANTING AWARDS TO INDIVIDUALS, COMPANIES, TRUST FOR
SIGNIFICANT CONTRIBUTIONS IN VARIOUS FIELDS.
INFOROB AUTOMATION

4306727  28/09/2019

INFOROB AUTOMATION
UMDA ROAD, NEAR AISHWARYA GAS AGENCY- BHILAI-3 DURG

Service provider
PARTNERSHIP

Proposed to be Used
MUMBAI

EDUCATION IN THE FIELD OF TECHNICAL ASPECTS
4307451  28/09/2019
SURYANSH BROADCASTING PRIVATE LIMITED
XI/234-B, Near Gandhi Square Maneed, Piravom - 686 664, Ernakulam, Kerala
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since : 15/12/2015

CHENNAI
entertainment services; entertainment in the nature of on-going television program, television news shows, music shows, on-going reality based television program; satellite television shows; presentation of television programs; organisation, presentation and production of shows and live performances; production and distribution of motion pictures; production of radio and television programs, cable television programs; direction of making radio or television programs; distribution of television programs for others

Transliteration  :  UPPUM MULAKUM
4308306  30/09/2019
RAVINDER JEET DARIYA
C-150, ANAND VIHAR, EAST DELHI
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
LEGAL DISCUSS LLP
CHAMBER NO.9, DISTT. & SESSIONS COURT NARNAUL-123001

Proposed to be Used
DELHI
MOVIES AND ENTERTAINMENT
BHARATHI EDUCATIONAL TRUST
No.3, Sena Flats, No.89, Rajalakshmi Nagar, Velachery, Chennai - 600 042
TRUST
Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
Educational Activities, Classical Dance, Vocal, Classical Instruments and yoga
4308517   30/09/2019
N A SPORTZ INTERACTIVE PRIVATE LIMITED
F-1201 / F-1202, Lotus Corporate Park, Western Express Highway, Goregaon (E), Mumbai – 400063.
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/04/2019

To be associated with:
2659753

MUMBAI
Entertainment services, namely, providing information about sports, scores, teams and individual athletic performances, schedules and news and information about sports via a global computer network and through mobile applications.
4308817  30/09/2019  
GURJEET SINGH
H NO B -13/1176 St No 2 Mehal Nagar Barnala,148101
INDIVIDUAL
Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C,CHANDIGARH-160035.

Proposed to be Used
DELHI
PRODUCTION OF TELEVISION PROGRAMMES, NEWS REPORTING AND BROADCASTING FILMS, MOVIES, MOTION PICTURES & MUSICAL AUDIO/VIDEO RECORDING OF ALL KINDS LIVE SHOWS FALLING IN CLASS 41.
M.RAMALINGAM
trading as ;ONTWIKKEL CORP
CENTURY COURT, #8/1,SECOND STREET,KASTHURI ESTATE,POES GARDEN,CHENNAI-600086.
SOLE PROPRIETOR
Address for service in India/Attorney address:
D.GANESH RAJ
NO.16, KAMARAJAR STREET, SRI RAM NAGAR, PHASE-3, SATHUVACHARI, VELLORE-632 009

Proposed to be Used

CHENNAI
ORGANIZATION OF COMPETITIONS BOTH EDUCATION AND ENTERTAINMENT; PROVIDING AWARD AND PRIZES IN
THE FIELD OF LANGUAGES AND LITERATURE; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL
PURPOSES; EDUCATIONAL AND TRAINING SERVICES; CONDUCTING WORKSHOPS, SEMINARS, CONFERENCES AND
EXHIBITIONS; PUBLISHING BOOKS, JOURNALS; PRODUCTION OF EDUCATIONAL AND ENTERTAINMENT SHOWS.

Translation : LANGUAGE WAR
Transliteration : MOZHI POR
HIREN KANAJI THAKOR PROPRIETOR M/S. NEW BRAVO SPORTS
13, HARSIDDH PLAZA, SHAMALAJI HIGHWAY ROAD, SERVICE ROAD HIMATNAGAR, HIMMATNAGAR- 383001, GUJARAT – INDIA

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

SPORTS ACTIVITIES, SPORTS TRAINING SERVICES, SPORTS EDUCATION SERVICES, SPORTS INSTRUCTION SERVICES, SPORTS COACHING SERVICES, SPORTS CAMP SERVICES, PROVIDING SPORTS INFORMATION, PROVIDING SPORTS FACILITIES, SPORTS INFORMATION SERVICES, SPORTS CLUB SERVICES, ORGANIZING OF SPORTS AND SPORTS EVENTS IN CLASS 41.
DYNAMIC SPORTS AND EVENT MANAGEMENT LLP
Plot No.2, 3 Flat A-3102, Bhoomi Paradise, Sector-11, Sanpada Thane 400705 LLP

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since: 28/09/2012

To be associated with:
2197602

CHENNAI
Arranging and conducting of workshops, training, conferences and seminars; Education, instruction, entertainment, sporting and cultural activities; Providing on-line electronic publications, not downloadable.
4312027   04/10/2019
VIRENDER SHARMA
trading as ;SHRI SHYAM INTERNATIONAL SCHOOL
HOUSE NO-A-941, G D COLONY MAYUR VIHAR PHASE-3 EAST DELHI DELHI-110096, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION SERVICES
4312104  04/10/2019
KAUSTAV DREAMWORKS PRIVATE LIMITED
C/O- BADRINATHA DAS, QR NO M 74, OSHB, KAPILAPRASAD, PHASE- II, BHIMATANGI BHUBANESWAR KHORDHA OR 751002 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
4312225  04/10/2019
SREEVISH
trading as ;STUDIO
S/O SREENIVASAN,AYINIPULLY,PERAKAM POST,CHAVAKKAD,THRISSUR-680506, KERALA.
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PHOTOGRAPHY AND VIDEOGRAPHY,FILM AND THEATRE PRODUCTIONS,RECORDING STUDIO SERVICES,PRODUCTION OF RADIO AND TELEVISION PROGRAMMES,VIDEO TAPE EDITING.
Trade Marks Journal No: 1928 ,  18/11/2019           Class 41

4312389   04/10/2019
EVURY DAY RECORDS,
D-7, 2464, Gali Takhia Wali, Kot Khalsa, Amritsar-(Punjab);
Partnership Firm

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
DELHI
SERVICES RELATING TO PRODUCTION OF TELEVISION, RADIO AND FILM PROGRAMMES, PICTURES
ENTERTAINMENT, ONLINE/OFFLINE, PICTURES, AUDIO AND VIDEO PRODUCTION, RECORDING STUDIO SERVICES AND
PRODUCTION OF FILES, ENTERTAINMENT SERVICES INCLUDED IN CLASS 41.
SAFE & SECURE ONLINE MARKETING PVT. LTD.
A-3/24, JANAK PURI, DELHI-110058.
BODY INCORPORATE

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

PUBLICATION OF BOOKS, PUBLICATION OF TEXTBOOKS, PUBLICATION OF NEWSPAPERS, PUBLICATION OF JOURNALS, ELECTRONIC PUBLICATION SERVICES, PUBLICATION OF PAMPHLETS, PUBLICATION OF NEWSLETTERS, PUBLICATION OF BROCHURES, PUBLICATION OF CATALOGUES, PUBLICATION OF CALENDARS, PUBLICATION OF POSTERS, PUBLICATION OF PERIODICALS, PUBLICATION OF MAGAZINES INCLUDED IN CLASS 41.
4313253 05/10/2019

EXCEL ENTERTAINMENT PRIVATE LIMITED.
701, Orchid Pride, S. V. Road, Corner of Convent Avenue, Santacruz (West), Mumbai – 400 054.
A company registered under the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since : 17/03/2017

MUMBAI
Film and television production services, production of shows & films, theatre productions, production of music, cinema presentations, recording studio services, movie studios, Radio & television entertainment, services for the production of cine-films, recording studio and film studio services for the production of multimedia presentations; film production, other than advertising films; videotape film production, other than advertising films; videotape recording [filming], shows and films production, film and television studio services, arranging of film events for entertainment purposes, theatrical, musical, television, radio and film entertainment services, entertainment services for producing live shows; producing and directing radio and music events, in the form of live radio and television programmes; publication of printed matter, also in electronic form, except for advertising purposes; publication and editing of printed matter, books, newspapers and periodicals, except for advertising purposes, organization and presentation of shows, competitions, games, concerts and entertainment events, arranging awards ceremony, film directing, other than advertising films, film production for entertainment purposes, scriptwriting services being services included in class 41.
FUKREY RETURNS
4313254 05/10/2019
EXCEL ENTERTAINMENT PRIVATE LIMITED.
701, Orchid Pride, S. V. Road, Corner of Convent Avenue, Santacruz (West), Mumbai – 400 054.
A company registered under the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since: 17/03/2017
MUMBAI
Film and television production services, production of shows & films, theatre productions, production of music, cinema presentations, recording studio services, movie studios, Radio & television entertainment, services for the production of cine-films, recording studio and film studio services for the production of multimedia presentations; film production, other than advertising films; videotape film production, other than advertising films; videotape recording [filming], shows and films production, film and television studio services, arranging of film events for entertainment purposes, theatrical, musical, television, radio and film entertainment services, entertainment services for producing live shows; producing and directing radio and music events, in the form of live radio and television programmes; publication of printed matter, also in electronic form, except for advertising purposes; publication and editing of printed matter, books, newspapers and periodicals, except for advertising purposes, organization and presentation of shows, competitions, games, concerts and entertainment events, arranging awards ceremony, film directing, other than advertising films, film production for entertainment purposes, scriptwriting services being services included in class 41.
YELLOW STAGE EVENTS & EXHIBITIONS PVT. LTD.
D-305, GROUND FLOOR, DEFENCE COLONY, NEW DELHI - 110024
THE PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI

EVENT MANAGEMENT, PRESENTATION OF LIVE PERFORMANCES, ORGANIZATION OF SHOWS, PROVIDING EDUCATIONAL, ENTERTAINMENT AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING MUSIC PROGRAMS, ARRANGING OF BEAUTY CONTESTS, PRODUCTION AND EDITING OF VIDEO AND AUDIO TAPES AND COMPACT DISCS, T.V., CINEMA AND THEATRE FACILITIES, FILM, TELEVISION AND RADIO PROGRAM AND MUSIC PRODUCTION, MOVIE STUDIOS, MUSIC COMPOSITION AND RECORDING STUDIO SERVICES, MUSIC HALL ORCHESTRA SERVICES AND MUSIC PUBLICATION.
Trade Marks Journal No: 1928 , 18/11/2019           Class 41

REDCAE GRID

4313900    07/10/2019

REDCAGE ATHLETIC STRENGTH PRIVATE LIMITED
NO.12, 2ND FLOOR, BASAPURA ROAD, SINGASANDRA POST, BANGALORE - 560100, KARNATAKA.

Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
To be associated with:
3296266

CHENNAI

GYM SERVICES; PROVIDING FITNESS FACILITIES; PHYSICAL FITNESS TRAINING; PERSONAL FITNESS TRAINING;
HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING].
4314248    07/10/2019
THE PROXPERTS
101, 1st Floor, Regent Square, Behind D Mart, Adajan, Surat, Gujarat-395009
PARTNERSHIP FIRM
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Used Since :27/09/2018
AHMEDABAD
Business training; Business training consultancy; Organising of business training; Training in business management; Training in business skills; Business training consultancy services; Training services related to business; Business training provided through a game; Provision of training services for business; Training services relating to business management; Providing training courses on business management; Business training provided through a simulation structure; Training in the field of business management; Education and training in the field of business management; Education and training services in relation to business management; Teaching and training in business, industry and information technology; Training courses in strategic planning relating to advertising, promotion, marketing and business; Teaching and training services in the fields of business, industry and information technology; Training of personnel in the areas of recruitment, human resources and business management, Workshops for training purposes, Vocational skills training, Staff training services, Sales training services
4314276  07/10/2019
PREVENCURE SOFTWARE SOLUTIONS PRIVATE LIMITED
5-80/2/29, Chandanagar, Serilingampalli Hyderabad Hyderabad Tg 500050
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4314441 07/10/2019  
SANDEEP SETH  
KANHAIYA MUSIC COMPANY, 161, JAWAHAR CHOWK SETH KANHAIYA LAL MARG, JHANSI, UTTAR PRADESH - 284002.  
INDIVIDUAL  
Address for service in India/Attorney address:  
HIMANSHU VERMA  
931 sector a pocket b and c vasant kunj new delhi 110070  
Used Since: 11/01/2017  
DELHI  
Providing video entertainment via a website, Cultural activities, Music publishing and music recording services, Digital video, audio and multimedia entertainment publishing services.
4314570 07/10/2019
VIKAS TYAGI Trading as: M/S HELIOX FITNESS
C-2/49, C Block, Kamla Nagar, Agra, Uttar Pradesh-282005
PROPRIETORSHIP
Address for service in India/Agents address:
BHARAT HASSANI
SHOP NO.1, 1ST FLOOR, BLOCK 18, CLOTH MARKET, SANJAY PLACE, AGRA-282 002.
Used Since :21/09/2019
DELHI
Gym Activity Classes, Gymnasium Services, Healthclub Services, Services Relating To Gymnasium And Sports And Conducting Cultural Activities as included in Class 41
4314687 07/10/2019
EDSIX BRAIN LAB PVT LTD
#1H Module #8, 1st floor, IIT Research Park, Kanagam, Taramani, Chennai, Tamilnadu, 600113, India.
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

CHENNAI
Entertainment in the nature of animated and live action television series; Education services; Publication of books; Publication of periodicals; Publication of magazines; Organization of educational shows; Multimedia learning; Multimedia publishing of video games; Multimedia publishing relating to games; Publication of multimedia material online; Multimedia publishing of electronic publications; Organization of games; Organization of games and competitions; Providing entertainment; Television entertainment; Radio entertainment; Online entertainment services; Interactive entertainment services; Audio entertainment services; Musical entertainment services; Education and entertainment services; Providing online video games [entertainment services]; Providing online comic strips, not downloadable; Providing online comic books, not downloadable; Providing online comic books and graphic novels, not downloadable; Organization of shows; Organization of educational shows; Organization of entertainment shows.
EDSIX BRAIN LAB PVT LTD  
#1H Module #8, 1st floor, IIT Research Park, Kanagam , Taramani, Chennai, Tamilnadu, 600113, India. 
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
CHENNAI

Studios (Movie -); Movie studios; Studio services (Recording -); Motion picture studios; Providing audio or video studios; Production of musical works in a recording studio; Animation production services; Special effects animation services for film and video; Entertainment in the nature of animated and live action television series; education services; Providing entertainment; Television entertainment; Radio entertainment; Online entertainment services; Interactive entertainment services; Audio entertainment services; Musical entertainment services; Education and entertainment services; Organization of shows; Organization of educational shows; Organization of entertainment shows.
4315061  07/10/2019
SAGARANAND
HOME NO. - 42, SARAIYA, JAUNPUR, UTTAR PRADESH – 222146, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
EDUCATION, SCHOOLS, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES,
EDUCATING AT UNIVERSITIES OR COLLEGES, EDUCATIONAL INSTITUTE SERVICES, NURSERY SCHOOLS, COMPUTER
EDUCATION TRAINING SERVICES.
Hi Secure

4315443  09/10/2019

HI SECURE
6-Gandhi Gram, Lal bangla, Kanpur, Kanpur Nagar, Uttar Pradesh-208007
Photography
Proprietorship

Proposed to be Used
DELHI
Photography
4315510  09/10/2019
PRIYADARSHI NAYAK
HOUSE NO. - EB 769, BADAGADA BRIT COLONY, BHUBANESWAR, ODISHA - 751018, INDIA.
SINGLE FIRM
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-I, Delhi India 110091
Proposed to be Used
KOLKATA
EKAMEARLY LEARNING CENTRE

4315729   09/10/2019
M/S. SS EARLY LEARNING SOCIETY
8-2-293/82/NI/302, Road No. 10C, MLA MP Colony, Jubilee Hills, Hyderabad, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Education, Education Services, Academies, Business Education, Boarding Schools, Nursery Schools, Educational Services Provided By Colleges.
4316236 09/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities. Services having the basic aim of the
entertainment, amusement or recreation of people and presentation of works of visual art or literature to the public for
cultural or educational purposes including without limitation cinema presentations / movie theatre presentations;
coaching [training]; arranging and conducting of concerts; dubbing; media and entertainment services; film production,
other than advertising films; film distribution; film directing, other than advertising films; providing films, not
downloadable, via video-on-demand services; game services provided online from a computer network; movie studio
services; production of music; music composition services; providing online electronic publications, not downloadable;
providing online music, not downloadable; providing online videos, not downloadable; organization of competitions
[education or entertainment]; organization of exhibitions for cultural or educational purposes; organization of sports
competitions; organization of balls; organization of shows [impresario services]; organization of fashion shows for
entertainment purposes; organization of cosplay entertainment event; party planning [entertainment]; presentation of
variety shows; presentation of live performances; publication of books; radio entertainment; production of radio and
television programmes; recording studio services; production of shows; songwriting; sport camp services; providing
sports facilities; health club services [health and fitness training]; television entertainment; providing television
programmes, not downloadable, via video-on-demand services / providing television programs, not downloadable, via
video-on-demand services; theatre productions; ticket agency services [entertainment]
4316918  10/10/2019
BUCKSBEE TECHNOLOGIES PRIVATE LIMITED
11-2-150,PB 20,NIZAMABAD - 503002
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Gym services
4317110    10/10/2019
MUDIT SAHAI (PROPRIETOR) OF M/S BESTECH SOLUTIONS
49, NYAY NAGAR, JHUNSI, ALLAHABAD -211019, UTTAR PRADESH, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; INFORMATION TECHNOLOGY SOFTWARE, ENTERTAINMENT; SPORTING AND
CULTURAL ACTIVITIES FILM STUDIO SERVICES, RECORDING STUDIO SERVICES, CINEMA STUDIO SERVICES, CINEMA
STUDIO SERVICES, MUSICAL EVENTS, ORGANISATION OF EDUCATIONAL EVENTS, TIMING OF SPORTS EVENTS,
PROVISION OF RECREATIONAL EVENTS, ENTERTAINMENT SERVICES IN THE NATURE OF ORGANIZING SOCIAL
ENTERTAINMENT EVENTS
DANZA IN THE CITY

4317420  10/10/2019
GAGANDEEP SINGH SEERA
5C/81, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
INDIVIDUAL
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
To be associated with:
4095762
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
YOGARPNAM

YOGARPANAM
4317628  11/10/2019
SAMITA RATHOR
201, 2nd Floor, Victorian Willows, 3/17 Murgeshpalya, Old Airport Road, Bangalore 560 017
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4317728  11/10/2019
NESCO LIMITED
NESCO CENTER, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST) MUMBAI 400 063
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
ORGANISATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS; ARRANGING AND CONDUCTING BUSINESS CONFERENCES; ARRANGING OF CONFERENCES AND SEMINARS RELATING TO TRADE; PROVIDING FACILITIES FOR SHOWS; ARRANGING AND ORGANIZING EXHIBITIONS FOR ENTERTAINMENT AND RECREATION PURPOSE; ARRANGING AND CONDUCTING COLLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ARRANGING ENTERTAINMENT EVENT; PROVIDING LEISURE AND RECREATION FACILITIES; ENTERTAINMENT SERVICES.
SING ON!

4317987    11/10/2019

NETFLIX STUDIOS, LLC
5808 W. Sunset Blvd., Los Angeles, California 90028, United States of America
Limited Liability Company of Delaware, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Entertainment services in the nature of a reality competition television series.
4318052  11/10/2019
UNNATI VILAS PENDURKAR
4/57, Bawala Building, Bharatiya Vidya Bhavan, Dattaram Lad Marg, Chichpokli Station, Lalbaug, Mumbai: 400012
Proprietor

Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
Education; Providing of Training; Entertainment; Sporting and Cultural Activities, Organisation of Competitions [Education or Entertainment], Teaching / Educational Services / Instruction Services, Story Telling, Education through Story Telling, Online Storytelling, Storytelling sessions for educational institutions, under class 41
4318058    11/10/2019
FRONT FLIP PERFORMANCE LLP
# 2, Ulsoor Road, Bangalore- 560 042.
a registered limited liability partnership
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Gymnasium, Health and Fitness club, Providing of training, entertainment; sporting and cultural activities.
MR. VISHAL R. GOSWAMI
A/2 Rivera Antila Corporate Road, Ahmedabad - 380 015, Gujarat, India.
SERVICE PROVIDER
An Individual Indian National

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India

Used Since :19/11/2014

AHMEDABAD
publication services including Paper & Electronic Publications, editing of books and electronic publications, electronic publication of information on a wide range of topics on-line, electronic publication of texts and printed matter other than publicity texts on the internet, lending of books and other publications, multimedia publishing of books, magazines, journals, music, and electronic publications, newspaper publication, on-line publication of e-books, periodicals, magazines, book, articles and newspaper.
MOHAMED IBRAHIM, PROPRIETOR, TRADING AS TALENT MONSTER

NO:11/4, MURUGAPILLAI NAGAR, MAIN STREET, KUMANAN CHAVADI, NEAR VIDHYALAYA MAT. SCHOOL, CHENNAI - 600056, TAMIL NADU, INDIA

AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

G.VIGNESH
NO. 6/3, MINT STREET, 1ST LANE, SOWCARPET, CHENNAI - 600001, TAMIL NADU, INDIA

Proposed to be Used

CHENNAI

ORGANIZATION OF EDUCATIONAL EVENTS, ORGANIZATION OF ENTERTAINMENT EVENTS, ORGANIZATION OF SPORTING EVENTS, CONDUCTING OF CULTURAL EVENTS, ARRANGING OF EDUCATIONAL EVENTS, CONDUCTING OF EDUCATIONAL EVENTS, ARRANGING OF LIVE ENTERTAINMENT EVENTS, ORGANIZATION OF CULTURAL EVENTS FOR CHARITABLE PURPOSES, CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS, AND ENTERTAINMENT AND CULTURAL ACTIVITIES
MANOJ KUMAR, TRADING AS: MELODY'S HOBBY CENTRE,
7 F/7 A, DDA BLDG, DISTRICT CENTRE, JANAK PURI, N DELHI 110058
Proprietor

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
431 GROUND FLOOR KAKROLA HOUSING COMPLEX NEAR METRO PILLAR NO 794 DWARKA MOD 110078
Used Since: 17/08/2011

DELHI

Education; providing of training; entertainment; sporting and cultural activities, academies [education], education information, entertainer services,
4319350  13/10/2019
SHIVANSH KAUSHIK
E-21/104, NEAR AVANTIKA CHOWK, SECTOR-3, ROHINI, DELHI-110085
prop.
Address for service in India/Attorney address:
NAVEEN AGGARWAL
OFFICE NO-56, GROUND FLOOR, MP MALL, MP BLOCK, PITAMPURA, DELHI-110034

Proposed to be Used
DELHI
education; providing of training; entertainment; sporting and cultural activities.
MRS. ASSA VIJAYAKUMAR
Residing at: POOVATHUMKADAVIL HOUSE, KANDESWARAM IRINJALAKUDA, MANAVALASSERY, THRISSUR, KERALA-680121.

INDIVIDUAL

Address for service in India/Attorney address:
V.C VALSAN K
269/2002, MAXMILLIANS, 2ND FLOOR, SUNNY JUNCTION BUILDING, OPP: MALA ROAD, CHALAKUDY, THRISSUR-680307, KERALA, INDIA.

Proposed to be Used

CHENNAI

Educational training Services, Counseling, Learning disorder remediation, Special Education, Seminars Education, Providing yoga instruction, Providing of training, Entertainment, Sporting and cultural activities, Arranging and conducting of conferences.
HARIHARAN RAJA
trading as :ZINGLANG
NO.14/60, ARUNAGIRINATHAR STREET, ATTUR, SALEM-636102. TAMILNADU. INDIA.
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4319803  14/10/2019
GAURI SHIKSHA FOUNDATION
trading as ;GAURI SHIKSHA FOUNDATION
I-7, JAYPEE WISH TOWN, SECTOR 131, NOIDA - 201304, UTTAR PRADESH
SERVICE PROVIDER
Address for service in India/Attorney address:
SURYAKANT GUPTA
CHAMBER NO. 11, SARASWATI BHAWAN BASEMENT, 1/4 LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :09/01/2019
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4320353  14/10/2019
CHANDAN KUMAR (SOLE PROPRIETOR OF JOYA SERIES)
Gram Bhergawan, Po Bhergawan, Ps Dhanarua, Bhergawan, Patna-804451, Bihar
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :29/11/2014

KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities related to entertainment Under Class “41”
4320382  14/10/2019
FUTURE SPORTS MEDIA
Future Sports Media, Panassery Nest, CJRA-02, S Janatha Rd, Kaloor - 682025
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :31/08/2015
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
CHRIS EVANS

4320689  15/10/2019

Christopher Robert Evans
120 S. El Camino Dr., Suite 207, Beverly Hills, California 90212, United States of America
A citizen of the United States of America

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :08/07/2005

DELHI

Entertainment services, namely, live, televised, and movie appearances by a professional actor and entertainer, personal appearances by a professional actor and entertainer, personal appearances by a professional actor and entertainer in the nature of speaking engagements, personal appearances by a celebrity for the purpose of signing autographs.
TV VISION LIMITED
4th Floor, Adhikari Chambers, Oberoi Complex, New Link Road, Andheri - West, Mumbai - 400 053, Maharashtra, India.
Company incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAoba WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
MUMBAI
Dubbing services; Cinema services; Cinema entertainment; Cinema presentations; Rental of cinema films; Entertainment; Entertainment information; Arranging of exhibitions, seminars and conferences; Film editing; Film production; Film distribution; Film rental; Film studio services; Cinematographic film showings; Motion picture film production; Rental of motion pictures; Movie studio services; Movie theater presentations; Organization of shows; Radio entertainment; Rental of movie projectors and accessories; Video tape editing; Rental of video tapes; Television entertainment.
4321077  15/10/2019
MU STUDIOS PRIVATE LIMITED
NO.296/4, NO.2D, COMMERCIAL BLOCK 2, PUSHKIN STREET, OXYGEN BY URBAN TREE, G.N.SOCIETY, PERUMBAKKAM, CHENNAI-600 100
PRIVATE LIMITED INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
R. ANISH KUMAR
NO. 75, G-1, 10TH STREET, "V" BLOCK, ANNA NAGAR, CHENNAI - 600 040.
Used Since :24/12/2014
CHENNAI
LEISURE ENTERTAINMENT CONSULTANCY
4321098   15/10/2019
R. NAVANEETHA KRISHNAN
6/4, 7TH STREET, DEVI KARUMARI AMMAN NAGAR, VIJAYA NAGAR, VELACHERY, CHENNAI-600042
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4321159  15/10/2019
M/S HEAD DIGITAL WORKS PRIVATE LIMITED
#8th floor, Atria Block, The-V, Software Units Layout, Plot.17, Madhapur, Hyderabad – 500081, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :04/12/2018

CHENNAI
Entertainment provided via the internet, on-line gaming services, providing on-line computer games, multi-player
matching services, and on-line entrainment in the nature of tournaments, fantasy sports leagues, game shows, providing
on-line information in the field of computer gaming entertainment, providing games by cellular telephone communication,
providing games by or for use on cellular telephone, providing electronic publications in relation to above.
Trade Marks Journal No: 1928, 18/11/2019  Class 41

SHANNON MELVIN CHAVAN ROQUE PROPRIETOR OF STRAT-ION
E/69, MAYFLOWER, GABRIEL ROAD, NEXT TO CANNOSSA PRIMARY SCHOOL, MUMBAI, MAHARASHTRA - 400016

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamman Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
RYŪ

4321624  15/10/2019
CLIFFTOP RESORT AND HOTEL PVT. LTD.
7/4, FOREST LANE, NEB VELLY, NEB SARAI, NEW DELHI-110068
INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :20/05/2019
DELHI
ENTERTAINMENT
ABHISHEK YADAV
66, Village Rahimapur, Malawan Khurd, Jhunsi, Allahabad, Uttar Pradesh-211019
Single Firm

Address for service in India/Attorney address:
SUBHASH KUMAR
25, CHAUHAN MOHALLA, SARAI PIPALTHALLA, DELHI-110033.

Proposed to be Used

DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4321753  15/10/2019
MR. KAILAS GHULE
1101, Gopalpatti Manjari Bk , Haveli, Pune -412307.
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
PROVIDING OF EDUCATION AND TRAINING, WORKSHOPS, EVENTS, TEACHER TRAINING INSTITUTE, SCHOOLS, NURSERY SCHOOLS; PUBLICATION, TEACHING, WRITING OF TEXTS-OTHER THAN PUBLICITY TEXTS; COUNSELING, TUITION, VOCATIONAL GUIDANCE; PREPARATORY SCHOOLS, PRESCHOOL TEACHING; ONLINE EDUCATION, COURSES RELATING TO EXAMINATION PREPARATION; TEACHING SERVICES RELATING TO PEDAGOGY TECHNIQUES, MOBILE TEACHER TRAINING APPLICATION, COURSE BOOKS PUBLICATION, TEACHING OF ENGLISH, PHONICS, ROBOTICS AND STEM SUBJECTS.
YOGA REPUBLIC
4322263    16/10/2019
KIRAN CHUKKAPALLI
Hallmark KSN Residency, Shilpa Park, Kondapur, Hyderabad 500084, Telangana.
An Individual
Address for service in India/Attorney address:
BOA ZZ LAW CHAMBER
405, 4th Floor, Churchgate Chambers, 5 New Marine Lines, Churchgate, Mumbai- 400 020

Proposed to be Used
CHENNAI
“Providing services in the field of educational and sporting activities including Yoga instructions/ classes, yoga meditation studio, yoga studio, yoga training, fitness activity, live presentation, publication of books in yoga, arranging and conducting of seminars & workshops, yoga philosophy, yoga theory and practice, integration of medical and yogic systems, yoga therapy, marketing yoga service, physical fitness, meditation, self- awareness, mental training and discipline, and health, and distributing course materials in connection therewith; providing on-line information relating to yoga, distribution and production of cine-films; video tapes, audio tapes, compact discs, compact disc read only memories, laser discs; production of radio and television programmes, recording studio services; lending library services, library services; provision of information, consultancy services and advisory services relating to Yoga.”
RAASTA CHEF – STREET FOOD MASTER

4322625  16/10/2019

RITIKA TALWAR
G8, BALKRISHNA CHS, JP ROAD, SEVEN BUNGALOWS, ANDHERI WEST 400053

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4322842   15/10/2019
SNEHPAL SINGH
ST. NO. 15, SUCHA SINGH NAGAR, BATHINDA
PROPRIETOR
Address for service in India/Attorney address:
R & K ASSOCIATES
65-B, RAJGURU NAGAR, LUDHIANA (PB.)-141012.
Used Since :01/04/2018
DELHI
ENTERTAINMENT AND CULTURAL ACTIVITIES
SHOT SQUAD LEAGUE

4322886   17/10/2019
MR. GURBAAZ PRATAP SINGH MANN
HOUSE NO. 1072, SECTOR 27-B, CHANDIGARH
Single Firm

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
W - 19, L.G.F., GREATER KAILASH - II, NEW DELHI - 110048

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING AND SPORTING ACTIVITIES RELATING TO GOLF; EDUCATING THE PLAYERS REGARDING PLAYING GOLF GAME, PROVIDING OF TRAINING TO PLAYERS; TECHNICAL TRAINING OF PLAYERS TO IMPROVE PERFORMANCE AND TECHNIQUE OF PLAYING GOLF; PROVISION AND MANAGEMENT OF SPORTING EVENTS; MANAGEMENT OF EVENTS FOR SPORTING CLUBS
4323038  17/10/2019
PRAMOD KUMAR SINGH
476 RAMLILA GROUND SUBHASH NAGAR, BAREILLY, UTTAR PRADESH
Individual
Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.

Proposed to be Used
To be associated with:
3348505, 3712141
DELHI
AMUSEMENT PARK SERVICES; ARRANGING AND CONDUCTING WORKSHOPS; CLUB SERVICES; TRAINING, EDUCATION, INSTRUCTION, TUTORING AND ENTERTAINMENT SERVICES; ELECTRONIC GAME SERVICES PROVIDED BY MEANS OF THE INTERNET; ELECTRONIC PUBLICATION SERVICES; PROVISION OF EQUIPMENT FOR THE PRODUCTION OF FILMS, VIDEO TAPES, CD-ROMS, DVDS, TAPES AND CASSETTES; FILM, RADIO AND TELEVISION ENTERTAINMENT; INFORMATION RELATING TO ENTERTAINMENT OR EDUCATION PROVIDED ON-LINE FROM A COMPUTER DATABASE OR THE INTERNET; LEASING OF FILMS, VIDEOTAPES, CD-ROMS AND DVDS; LIBRARY SERVICES; MUSEUM SERVICES; ORGANISATION OF COMPETITIONS, GAMES, QUIZZES, SHOWS; ORGANISATION OF EXHIBITIONS; ORGANISATION, PRODUCTION AND PRESENTATION OF LIVE PERFORMANCES AND AUDIENCE PARTICIPATION EVENTS; PRODUCTION OF FILMS AND RADIO AND TELEVISION PROGRAMMES; PRODUCTION, EDITING, PRESENTATION, DISTRIBUTION, RENTAL AND EXHIBITION OF FILMS, COMPUTER PROGRAMS, SOUND AND VIDEO RECORDINGS, INTERACTIVE BROADCAST PROGRAMS, TELEVISION AND RADIO PROGRAMMES; PROVIDING DIGITAL MUSIC FROM MP3 INTERNET WEBSITES; PROVIDING DIGITAL MUSIC FROM THE INTERNET; PROVIDING ON-LINE ELECTRONIC PUBLICATIONS; PROVISION OF PLAY EVENTS AND RELATED FACILITIES FOR CHILDREN; PROVISION OF WORKSHOPS; PUBLICATION OF BOOKS, MAGAZINES, ALMANACS AND JOURNALS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; SCRIPTWRITING SERVICES; SPORTS AND CULTURAL ACTIVITIES; THEATRE PRODUCTION AND RELATED CULTURAL EVENT SERVICES; ADVISORY INFORMATION AND CONSULTANCY
SERVICES RELATING TO ALL THE AFORESAID SERVICES; ALL OF THE AFOREMENTIONED GOODS ARE LIMITED TO THOSE RELATING TO RECORD ACHIEVEMENTS, RECORD BREAKING EVENTS OR OCCURRENCES (WHETHER RELATING TO HUMAN BEINGS, NATURAL PHENOMENA OR OTHERWISE OCCurring), RECORD BREAKING ATTEMPTS AND OUTSTANDING AND UNUSUAL ACHIEVEMENTS FAILURES AND OCCURRENCES; COMPILATION OF INFORMATION RELATING TO WORLD RECORDS, OUTSTANDING ACHIEVEMENT AND RECORD BREAKING EVENTS.
MONEY MAP
4323321  17/10/2019
MR. YOGIN M. SABNIS
1001, LOTUS, DOSTI ACRES, WADALA (E), MUMBAI - 400037 MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :20/03/2018
MUMBAI
WRITING OF BOOKS AND TEXTS
Proposed to be Used
MUMBAI
Motorcycle training; Motorcycle riding instruction; Organisation of motorcycle racing; Organisation of motorcycle rallies.
The Blue Bells School

4324136    18/10/2019

D.R MEMORIAL BAL SHIKSHA VIKAS SOCIETY

Blue Bells Public School Campus, Sector 10, Gurgaon-122001

Address for service in India/Attorney address:

LEXPORT

R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016

Used Since :01/04/2019

To be associated with:

4262946, 4262952

DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
KARMA MANTHAN
4324259  18/10/2019
VISHNU MODI
Flat No. 4, 2nd Floor, Prachi Building, Opposite Vikrant Circle, Tilak Road, 90 Feet Road, Ghatkopar East, Mumbai-400077
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities, Television entertainment, Vlog and Blog.
4324526   18/10/2019
M/S. MOTO SHUTTERS ASSOCIATION (A SOCIETY) (REP. BY ITS SECRETARY: MR. VINU GOURI KANNAN)
# FLAT NO: A-515, GREENWOOD RESIDENCY, HISLOP ROAD, KOWKUR, MALKAJGIRI, R.R DIST-500010, TELANGANA STATE, INDIA
SERVICES
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.
Used Since :19/01/2019

CHENNAI
ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES
4324585  18/10/2019
VINOD KUMAR
SHYAM COMPLEX, FIRST FLOOR, VILLAGE MAMURA, SECTOR-66, NOIDA DISTRICT GAUTAM BUDH NAGAR UTTAR PRADESH- 201301
PROPRIETOR

Address for service in India/Attorney address:
SAMRITI SHARMA
A-110, STREET NO. 37, SCHOOL ROAD, SHOE MARKET, UTTAM NAGAR, NEW DELHI -110059

Proposed to be Used
DELHI
TRAINING INSTITUTE
CONNEXIONS ABROAD

4324649   18/10/2019
GAGANDEEP SINGH JOLLY
House No. 323-L, Model Town, Yamunanagar
Individual

Address for service in India/Attorney address:
PANKAJ KHULLAR
A-9/39, Industrial area Near Maya Palace, Rajpura-140401
Used Since :03/10/2019

DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
4324829 18/10/2019
SUNIL PANDURANG POWAR
AIP-KODOLI, TAL-PANHALA, DISTT-KOLHAPUR
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
MUMBAI
TRAINING INSTITUTE, EDUCATION SERVICES, COACHING CLASSES
CROSSREF

4324879   18/10/2019
PUBLISHERS INTERNATIONAL LINKING ASSOCIATION, INC.
50 SALEM STREET, LYNNFIELD, MASSACHUSETTS 01940, NEW YORK
AN INCORPORATION EXISTING UNDER THE LAWS OF NEW YORK

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :27/01/2009

To be associated with:
3459492

MUMBAI

EDUCATIONAL SERVICES, NAMELY, FACILITATING EDUCATIONAL AND SCHOLARLY RESEARCH THROUGH THE PROVISION OF INFORMATION RELATING TO PUBLISHED ELECTRONIC PUBLICATIONS BY MAINTAINING A REGISTRY OF METADATA ABOUT, AND UNIQUE DIGITAL IDENTIFIERS FOR, SCHOLARLY RESEARCH CONTENT AND COMPONENTS, TO ENABLE SERVICES TO MAKE THE CONTENT EASY TO FIND, LINK, CITE, ASSESS AND REUSE.
4324899  18/10/2019
RAJEESH. M
PALATTUMETHAL HOUSE, KUTTIKATTOR P.O., KOZHIKODE, KERALA, INDIA- 673008
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :09/10/2008

CHENNAI
Music instruction; Drawing instruction; Dance school services; Art instruction; Providing of training and education relating to theatrical, musical, television, radio and cinematic shows
Shaktidhaam
4324930 18/10/2019
KASHIMOKSHA SPIRITUAL PRIVATE LIMITED
B 6/70, PITAMBERPURA, HARISCHANDRA ROAD VARANASI Varanasi UP 221001
Private Limited Company
Address for service in India/Agents address:
ABHAY KUMAR
B-121, DEEP VIHAR, VIKAS NAGAR, UTTAM NAGAR, NEW Delhi-110018.
Used Since: 20/09/2018
DELHI
Education; providing of training and cultural activities.
FLY ON THE WALL

4324941  18/10/2019

RAGHAV CHANANA
603 Raindrops CHS, Off Juhu Church Road, Juhu, Mumbai - 400 049

Service Provider
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.

Used Since :08/10/2019

Mumbai
Entertainment services; film production, dubbing, editing, production and recording services in all fields including music, video and films; live performances; live concerts; conceptualization and production of films and shows; developing audio and visual content including, documentaries; providing a website that gives users the ability to purchase downloadable content and free access to non-downloadable streaming content; providing a website for entertainment purposes where users can view information including but not limited to photos, videos, concert; educational services, namely, conducting online and offline workshops in the field of content creation
BHOOL BHULAIYYA

4325250 18/10/2019

M/S. SUPER CASSETTE INDUSTRIES PVT. LTD.
Plot NO. 1, Sector-16A, Film Centre, NOIDA-201301 Gautam Budh Nagar (U.P)
Private Limited Company

Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA
Used Since :02/11/2007

DELHI

Movie Theatre; Movie Studios; Concerts; Production of Shows, Films and music; Production of Radio and Television Programmes; Publishing and reporting; Entertainment Services; Media, Entertainment and Cinema Presentations; Providing On-Line Electronic Publications (Not Downloadable); Publication Of Books And Texts; Recording Studio Services; Cinematographic adaptation and editing.
MARJAAVAN

4325256   18/10/2019

M/S. SUPER CASSETTE INDUSTRIES PVT. LTD.
Plot NO. 1, Sector-16A, Film Centre, NOIDA-201301 Gautam Budh Nagar (U.P)
Private Limited Company

Address for service in India/Attorney address:
R.K. DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA

Used Since :12/10/2018

DELHI

Movie Theatre; Movie Studios; Concerts; Production of Shows, Films and music; Production of Radio and Television Programmes; Publishing and reporting; Entertainment Services; Media, Entertainment and Cinema Presentations; Providing On-Line Electronic Publications (Not Downloadable); Publication Of Books And Texts; Recording Studio Services; Cinematographic adaptation and editing.
PAGALPANTI

4325259   18/10/2019
M/S. SUPER CASSETTE INDUSTRIES PVT. LTD.
Plot NO. 1, Sector-16A, Film Centre, NOIDA-201301 Gautam Budh Nagar (U.P)
Private Limited Company

Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA

Used Since: 14/02/2019

DELHI
Movie Theatre; Movie Studios; Concerts; Production of Shows, Films and music; Production of Radio and Television Programmes; Publishing and reporting; Entertainment Services; Media, Entertainment and Cinema Presentations; Providing On-Line Electronic Publications (Not Downloadable); Publication Of Books And Texts; Recording Studio Services; Cinematographic adaptation and editing.
CARROM STARS
4325311  18/10/2019
JEU ELECTRONIQUE SOFTWARE PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since : 14/06/2019

DELHI
Entertainment Services, Providing Online Computer Games; Providing Online Information and magazines, not downloadable, featuring information in the field of Computer games; organisation of games and competitions; organisation and provisions of games and competitions via the internet; organisation and presentation of shows, competitions, games, concerts and entertainment events; Publication of multimedia material online relating to books, magazines journals, software and games.
POOL KING
4325315   18/10/2019
PEPPERPOTTS DEVELOPERS PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :15/05/2019
DELHI
Entertainment Services, Providing Online Computer Games; Providing Online Information and magazines, not
downloadable, featuring information in the field of computer games; organisation of games and competitions;
organisation and provisions of games and competitions via the internet; organisation and presentation of shows,
competitions, games, concerts and entertainment events; Publication of multimedia material online relating to books,
magazines journals, software and games.
4326253   21/10/2019
CHENGDU SHIGOO SYMBOLE INDUSTRIAL CO., LTD
Floor 1, no.198 (no.1574), shijicheng road, high-tech zone, chengdu, China
LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Proposed to be Used
DELHI
Karaoke services; club services [entertainment or education]; theatre productions; entertainment services; teaching;
nightclub services [entertainment]; disc jockey services; organization of shows [impresario services]; online publication
of electronic books and journals; discotheque services; organization of balls.
4326256  21/10/2019
PARAS NATH CHAUHAN
GRAM BAGAHEEDAD, BANKAT, AZAMGARH, UTTAR PRADESH-276125, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4326440  21/10/2019
GIPTEC INSTITUTE OF PROFESSIONAL & TECHNICAL EDUCATION CENTRE PRIVATE LIMITED
C/o Rajesh Kumar, S/o Mrintunjay Singh Company Sarai Adda SASARAM Rohtas BR 821115
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ABHISHEK SHARMA
HOUSE NO.451, 1ST FLOOR, WARD-11, NEAR GULSHAN DEPO, PANIPAT-132103, HARYANA.
Used Since :17/01/2019
KOLKATA
Educational Services:- Providing distance education cum regular education, secondary, senior secondary, higher secondary, training and cultural activities.
RADDISELIBRARY

4326762    21/10/2019
VANDE MATRAM THE PRIDE OF NATION TRUST, JAIPUR
AC-4-GAYATRI SADAN, 2ND FLOOR, GAYATRI MARG, BANI PARK, JAIPUR, RAJASTHAN
TRUST
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
Library services, Education
BOTZER
4327073   21/10/2019

POWERUPCLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since :31/01/2018

CHENNAI

Arranging and conducting of seminars, workshops and conferences; Non-downloadable electronic publications.
CLOUDENSURE
4327227  22/10/2019
POWERUPCLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :13/04/2019
CHENNAI
Arranging and conducting of seminars, workshops and conferences; Non-downloadable electronic publications.
4327501  22/10/2019
AYYAPPAN ASHOKKUMAR PROPRIETOR OF NEXT INNOVATION ASIA
NO. 172, 1ST STREET, INDIRA NAGAR, MOLASUR VILLAGE, VILUPPURAM, TAMIL NADU, 604102
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Training; Training of personnel in the areas of recruitment, human resources and business management; Training and further training for personnel development; Training and further training for personnel, team and organizational development
HEYBABY.IN

4328286   22/10/2019

ABHISHEK JAIN (TRADING AS M/S MY CARRY BAG)
B-30/2, JHILMIL INDUSTRIAL AREA, DELHI-110095

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since :01/04/2015

DELHI

Educational services; teaching and training; providing services in relation to school, playschool, nursery, day care; organization of shows and events; entertainment, sporting and cultural activities, health club services, gym facilities; training services relating to health and fitness; provision of instruction and training in relation to sports, yoga and aerobics; rental of sports equipment; sports club facilities; provision of swimming bath facilities; gymnasium instruction; information and advice services; entertainment and cultural activities being services, gaming activities included in class 41.
4328544 23/10/2019
PONAS SMHR EDUCATIONAL SOCIETY
PLOT NO 606, GROUND FLOOR, SRI RAM NAGAR COLONY, PUPPALAGUDA, RANGAREDDY, TELANGANA-500089, INDIA

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Education services, Online education services, Academy education services, Primary education services, Education and entertainment services included in class 41
TOADLLY AWESOME

4328622   23/10/2019
DQ ENTERTAINMENT (IRELAND) LIMITED
Level 1, Liosban Business Park, Tuam Road, Galway, Ireland
Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
Mumbai
Entertainment services; film production; film production of animated films
4328624  23/10/2019
DQ ENTERTAINMENT (IRELAND) LIMITED
Level 1, Liosbaoin Business Park, Tuam Road, Galway, Ireland
Body Incorporate
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
MUMBAI
Entertainment services; film production; film production of animated films
Khushkaran Education Hub

4329255   23/10/2019
BUA SINGH PROPRIETOR M/S KHUSHKARAN EDUCATION HUB
DANA MANDI,FAJJUPUR CHOWK,DHARIWAL-143519
SOLE PROPRIETOR
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2019
DELHI
EDUCATION SERVICES ,ENGLISH SPEAKING COURSES, COACHING OF FOREIGN LANGUAGE COURSES, TUTIONS & COACHING
LERNEA OVERSEAS

4329448  23/10/2019
LERNEA OVERSEAS
OPP. KRISHNA HOSPITAL, MALERKOTLA ROAD, KHANNA (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :16/10/2019

DELHI

Educational & Training services in the field of English Speaking Courses, Language Training Services, Preparation for IELTS, PTE, TOEFL, & Visa related Interviews; Accent Development & Personality Development; Organization of Examination & Competition for Education.
Professor Owl

4329960   24/10/2019

IFUTURE GLOBISTIC ENTERPRISE LIMITED
#9-83/2, Ground Floor, Sri Satya Sai Residency, Gandhi Nagar, Kommadi, Madhurawada, Visakhapatnam - 530048, Andhra Pradesh
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
FITPLANET
4329987  24/10/2019
AQUIL AND SONS FITMIND LLP
FLAT NO 204, ROYAL GREEN APARTMENT NOHSA
DESIGNATED PARTNER
Address for service in India/Agents address:
MOUSUMI BOSE
103, HOTEL SATKAR OPP. JP BHAWAN FRESHER ROAD, PATNA-800001, BIHAR
Proposed to be Used
KOLKATA
health club services [health and fitness training]
CARVAAN KARAOKE
4330861  24/10/2019
SAREGAMA INDIA LIMITED
33 Jessore Road, Dum Dum, Kolkata – 700028, West Bengal
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
To be associated with:
3350747
KOLKATA
Education; providing of training; entertainment; sporting and cultural activities; entertainment services, namely, sound recording studios; providing video podcasts in the field of music; entertainment in the nature of live stage performances in the nature of musical performances and concerts by an individual; entertainment services, namely, providing an ongoing radio program in the field of music and performing artists; production of stage shows; production of video and/or sound recordings; presentation, production and performance of musical shows, concerts, radio and television programs; production of video and multimedia videos; audio or video recording services; music composition and recording studio services; presentation of live publishing of books, magazines; music publishing; film distribution; arranging and conducting of educational seminars, conferences and exhibitions; publication of books, magazines and other texts.
BESPOKE

4331230  25/10/2019
DEVIN S. GAWARVALA
6TH RUDRAKASHA BUNGALOW, B/H. RAJPATH CLUB, BODAKDEV, AHMEDABAD – 380054, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :30/09/2019

AHMEDABAD

Providing information in the field of party planning and execution [entertainment] for all ceremonies and events related to marriages and engagement: destination wedding (planning and execution) organizing and conducting cultural and recreational activities; a wedding venue discovery platform; party planning [entertainment] for wedding receptions and other wedding ceremonies; conducting and arranging of ceremonies for entertainment purposes; photography services; arranging and conducting of seminars, concerts, workshops [training].
4332638    28/10/2019
UMESH MANOHAR MODAK (INDIAN NATIONAL, PROPRIETOR), TRADING AS K-VISUALS ART
Garuda Building, A-Wing, Flat-24, Srishti, Sector - 1, Near Dalmia High School, Bhaktivedants hospital, Mira Road (E), Thane, Maharashtra- 401104
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Portrait painting services, training in the field of design, art teaching, creative writing
BROOKFIELD INTERNATIONAL SCHOOL

4332728  28/10/2019
CHAMAN EDUCATIONAL AND CHARITABLE TRUST
#244 SECTOR-16, CHANDIGARH-160015
CHARITABLE TRUST
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI
SCHOOL EDUCATION
CLOUDMOOL
4333018  29/10/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :14/09/2019
CHENNAI
Arranging and conducting of seminars, courses, workshops and conferences; Non-downloadable electronic publications.
4333177   29/10/2019

NISHANT MALHOTRA
A2 Mughal Garden, North Main Road, Lane No. 5, Koregaon Park, Pune 411001
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities; awareness programme in the field of
Education; Online Publication
LEAVING TRACKS

Priority claimed from 16/05/2019; Application No. : 88433407 ;United States of America
4333278   30/10/2019

HAAS MOTO GALLERIES, LLC
1201 Oak Lawn Avenue, Suite 110, Dallas, Texas 75207, United States of America
a Texas limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Museum services; entertainment services, namely, an ongoing multimedia program featuring motorcycles distributed via various platforms across multiple forms of transmission media; entertainment services in the nature of development, creation, production, distribution, and post-production of motion pictures, television shows, and multimedia entertainment content; entertainment services, namely, the provision of continuing programs, segments, movies, and shows featuring news, commentary, and history of motorcycles delivered by television, satellite, and the internet; entertainment services in the nature of a non-fiction programming series on topics related to motorcycles
Trade Marks Journal No: 1928, 18/11/2019

Class 41

433390 30/10/2019

HAINS B

PROPRIETOR, VANAKUDIYIL HOUSE, PANDIKADAVU, MANANTHAVADY P O, WAYANAD DISTRICT, KERALA STATE, PIN- 670645, INDIA

Single Firm

Address for service in India/Attorney address:

ANZAR M A

LAW DESK INDIA, GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN- 682 018

Proposed to be Used

CHENNAI

FILM PRODUCTION, RENTAL, EDITING, DISTRIBUTION; PRESENTATION OF FILMS, VIDEO TAPE RECORDING (FILMING), WRITING OF FILM SCREENPLAYS, ARRANGING OF FILM FESTIVALS, ORGANISATION OF FILM SCREENINGS, MOTION PICTURE FILM PRODUCTION, PRODUCTION OF FILMS OR TELEVISION FILMS OR CINEMA FILMS OR VIDEO FILMS, RADIO AND TELEVISION PROGRAMMES, FILM AND TELEVISION STUDIO SERVICES, ONLINE ENTERTAINMENT SERVICES, PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE BEING INCLUDED IN CLASS 41.
MR. NIRAV PANCHMATIA
E/1707, Oberoi Splendor, Opp. Majas Bus Depot, JVLR ,Andheri East, Mumbai - 400060
Individual
Address for service in India/Attorney address:
BATHIYALEGAL
909, Hubtown Solaris, N. S. Phadke Road, Near East West Flyover, Andheri(E), Mumbai - 400 069

Proposed to be Used
MUMBAI
Entertainment, Sporting and Cultural Activities.
AJAY DEVGAN

4334279  31/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

To be associated with:
4267033

MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
DIGIAIMS

4334925  31/10/2019
DIGIAIMS PRIVATE LIMITED
H.NO.8-3-231/A/88 SRI KRISHNA NAGAR, YOUSUFGUDA, HYDERABAD-500045, TELANAGANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ALI HYDER IMAM
403, 4TH FLOOR, MAH MANOR,BESIDE CRYSTAL BANJARA, MASAB TANK, BANJARA HILLS ROAD, HYDERABAD - 500028

Used Since :07/06/2018

CHENNAI
SERVICES CONSISTING OF ALL FORMS OF EDUCATION OF PERSON AND PROVIDING EDUCATIONAL SERVICES, ACADEMIES EDUCATION, TEACHING/INSTRUCTION SERVICES, EDUCATION EXAMINATION, EDUCATION RESEARCH, EDUCATIONAL SEMINARS AND ORGANIZATION OF EXHIBITION AND COMPETITION FOR EDUCATION OR ENTERTAINMENT PURPOSES
4334992 01/11/2019
PITAMBARI PRODUCTS PRIVATE LIMITED
Hemendra Co-op. Housing Society Ltd., 3rd Floor, Gokhale Road, Thane (West) - 400 602, Maharashtra, India
Body Incorporate

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
To be associated with:
2841724

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIA, TRAINING WORKSHOPS, CORRESPONDENCE COURSES; ORGANISATION OF EXHIBITIONS OR COMPETITIONS RELATING TO EDUCATION OR ENTERTAINMENT; EXHIBITIONS FOR CULTURAL AND EDUCATIONAL PURPOSES; PUBLICATION OF BOOKS
BEAUTIFUL DREAMERS

4335157  01/11/2019
DEVANSHI AGARWAL PATNI
No.3,1st Cross, 5th "A" Block, koramangala, Bangalore-560095
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
OZIAN

4335296  01/11/2019

MANBIR MALHAN
#113 Sector 105 Emaar Mohali
Sole Proprietorship

Address for service in India/Attorney address:
ANKUSH BEDI
704/6, Lotus Boulevard, Sector 100, Noida, UP - 201304

Proposed to be Used

DELHI

1. Gym Services
2. Gymnasium services
3. Providing gymnasium facilities
4. Provision of gymnasium facilities
5. Conducting fitness classes
6. Gymnastic instruction
7. Health club services [health and fitness training]
8. Judo instruction
9. Physical fitness assessment services for training purposes
10. Personal trainer services [fitness training]
4335702  01/11/2019
SUDHANSHU THOMBRE
FLAT 403, SND SIGNATURE, PLOT 96 SECTOR 18, ULWE, NAVI MUMBAI, MAHARASHTRA - 410206
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
JioEngage

4337088  04/11/2019

RELIANCE INDUSTRIES LIMITED
3RD FLOOR, MAKER CHAMBER-IV, 222, NARIMAN POINT, MUMBAI-400021

Used Since : 21/09/2019

To be associated with:

2423769

MUMBAI

ENTERTAINER SERVICES; ENTERTAINMENT SERVICES; ENTERTAINMENT INFORMATION; ORGANIZATION OF
COMPETITIONS; ORGANIZATION OF LOTTERIES; PRESENTATION OF VARIETY SHOWS; PRESENTATION OF LIVE
PERFORMANCES.
Trade Marks Journal No: 1928, 18/11/2019

USL TECHNOLOGIES PVT LTD trading as: GAMES EVENTS AND GAMING SOFTWARE
HOUSE # 73, SECTOR 15A, NOIDA 201301, UTTAR PRADESH, INDIA

Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75

Proposed to be Used
DELHI

RESEARCH IN FIELD OF GAMING AND SOFTWARE DEVELOPMENT"
OPTIMISE

3055510  15/09/2015
OPTIMISE MEDIA GROUP LTD.
47-49 COLEGATE, NORWICH, NORFOLK, NE3 1DD, UNITED KINGDOM
SERVICE PROVIDERS
A COMPANY UNDER THE LAWS OF UNITED KINGDOM

Address for service in India/Agents address:
IPR INTERNATIONAL SERVICES
BLOCK NO. 8, BUILDING NO. 2, RAJINDER NAGAR, NEW DELHI-110060
Used Since :18/06/2015

DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; MAINTENANCE (UPGRADING) OF
COMPUTER SOFTWARE; RESEARCH AND DEVELOPMENT SERVICES RELATING TO COMPUTER HARDWARE AND
SOFTWARE; COMPUTER SERVICES RELATING TO TRACKING, MATCHING AND RECORDING OF MOBILE, ONLINE AND
INTERNET ACTIVITY AND TRANSACTIONS; HOSTING WEB-SITES; INFORMATION, ADVISORY AND CONSULTANCY
SERVICES RELATING TO THE AFORESAID.
3144271  30/12/2015
AMITABH CHANDRA
trading as ;M/S RADIANT ROUTE
ST. XAVIER'S KINDERGARTEN BUILDING, RAMNA, MUZAFFARPUR (BIHAR), INDIA.
SERVICE PROVIDERS.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :15/12/2013
KOLKATA
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..
3167942  25/01/2016
QUADLABS TECHNOLOGIES PVT LTD
720 7TH FLOOR, JMD MEGAPOLIS BUILDING SEC-48 SOHNA ROAD, GURGAON 122018 HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Used Since: 01/08/2015

DELHI
PROVIDING ONLINE TRAVEL TECHNOLOGY SOLUTIONS FOR TOURS^ FLIGHTS AND HOTELS BOOKING ENGINE,
MANAGES COMPLETE TRAVEL BUSINESS PROCESS LIKE MANAGING SUPPLIER CONTRACTS, CONTENT
MANAGEMENT SYSTEM, PROPOSING ITINERARY, CUSTOMER RELATIONSHIP MANAGEMENT, TRAVEL VOUCHERS
AND FINANCIALS, COMPUTING METHODS FOR PROCESSING AND OPTIMIZATION OF NAVIGATION AND TRAVELLING
DATA; DEVELOPMENT OF ALGORITHMS AND COMPUTING METHODS FOR PROCESSING AND OPTIMIZATION OF DATA
RECEIVED FROM GLOBAL POSITIONING SYSTEMS (GPS) AND COMMUNICATION NETWORKS^
INSIDERS

3187864  17/02/2016
INSHORTS MEDIALABS PRIVATE LIMITED
RZ-F/144 A, FLAT -I, UPPER GROUND FLOOR, MAHAVIR ENCLAVE, GALI NO.4, PALAM, NEW DELHI-110045.
SERVICE PROVIDER
Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75
Used Since: 19/11/2015
DELHI
DEVELOPING SOFTWARE FOR RECOMMENDING, ACCESSING, READING, MONITORING, SEARCHING, SHARING,
AGGREGATING, ORGANIZING AND PRESENTING NEWS AND OTHER AUDIO-VISUAL CONTENT FROM VARIOUS ONLINE
AND OFFLINE SOURCES; PROVIDING ONLINE FACILITIES THAT GIVE USERS THE ABILITY TO MODIFY AND SHARE
AUDIO- VIDEO CONTENT AND DATA; COMPUTER HARDWARE AND SOFTWARE DEVELOPMENT, MODIFICATION,
TESTING, TECHNICAL SUPPORT AND ADVISORY SERVICES; SOFTWARE PROGRAMMING AND MAINTENANCE; DATA
ENCRYPTION, STORAGE, DESIGN & DEVELOPMENT
RAKSHAK

3206152 09/03/2016
R. K. SPORTS PVT. LTD.
trading as : R. K. SPORTS PVT. LTD.
AVTAR NAGAR, STREET NO.-13, JALLANDHAR-03, PUNJAB, INDIA.
Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/04/1981

DELHI

Computer Programming And Services That Cannot Be Classified In Other Classes, Namely, Providing An Online, Interactive Bulletin Board For The Posting, Promotion, Sale And Resale Of Items Via Global Computer Network, And For The Collection And Dissemination Of Statistical, Quantitative And Qualitative Information Regarding The Sale And Resale Of Items Via A Global Computer Network; Website Hosting;
SUSTAINABLE MICROBIAL ANAEROBIC REACTOR TECHNOLOGY (SMART)

3224345   31/03/2016
SH. DEEPAK ARORA.
ADITI ARORA AGARWAL.
trading as ;ORGANIC SOLUTION.
949, SECTOR-17 B, GURGAON, HARYANA, INDIA.

Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/03/2015

DELHI
3259553  14/05/2016
TEAMARCS TECHNOLOGIES PVT. LTD.
Z-70C, NARAYAN VIHAR, PREM NAGAR II, KIRARI NAHAR, NEW DELHI -110086
Service Provider
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
Used Since :01/06/2014
DELI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMPUTER PROGRAMMING,
MAINTENANCE OF COMPUTER SOFTWARE, COMPUTER SYSTEM DESIGN, CONFIGURATION OF COMPUTER SYSTEMS,
WEBSITE DESIGN, HOSTING WEBSITES, UPDATING OF COMPUTER SOFTWARE, RECOVERY OF COMPUTER DATA,
INFORMATION TECHNOLOGY SERVICES, RESEARCH SERVICES; BEING SERVICES INCLUDED IN CLASS 42
3414723 21/11/2016
WHOLESALEBOX INTERNET PRIVATE LIMITED
B-1 CRYSTAL MALL, BANI PARK, JAIPUR- 302016
Service provider as
Pvt. Ltd. Company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :11/09/2015

AHMEDABAD
COMPUTER PROGRAMMING AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, NAMELY, PROVIDING AN ONLINE, INTERACTIVE BULLETIN BOARD FOR THE POSTING, PROMOTION, SALE AND RESALE OF ITEMS VIA GLOBAL COMPUTER NETWORK, AND FOR THE COLLECTION AND DISSEMINATION OF STATISTICAL, QUANTITATIVE AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER NETWORK; WEBSITE HOSTING IN CLASS 42.
3414984  18/11/2016
ALKA NIKHIL JAVERI
Matru Prabha, Opp Jain Temple, Road No. 7, Daulat Nagar, Borivali (East), Mumbai- 400066
Service Provider

Address for service in India/Attorney address:
BRUNDA LAVU
G-702, la lagune apartments, sector 54, Gurgaon-122002

Proposed to be Used
MUMBAI
Website and software development.
3435976   19/12/2016
VIANET MEDIA PVT. LTD.
trading as ;VIANET MEDIA PVT. LTD.
A-8, GALI NO.-3, BIHARI COLONY, SHAHDARA, DELHI-110032, INDIA.
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :26/04/2011
DELHI
APPLICATION PROVIDER SERVICES, PROVIDING ACCESS TO DOWNLOADABLE & NON-DOWNLOADABLE SONGS, SOFTWARE TO ENABLE UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING, EDITING, PLAYING, STREAMING, VIEWING, PREVIEWING, DISPLAYING, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, AUDIO CONTENT INTERNET & OTHER COMPUTER & COMMUNICATIONS NETWORKS.
ARISON

3437354    20/12/2016

SH. SANJAY KUMAR LUNIA.
C-368, SURYA NAGAR, DISTT.-GAZIABAD, U.P., INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2016

DELI

Computer Programming And Services That Cannot Be Classified In Other Classes, Namely, Providing An Online, Interactive Bulletin Board For The Posting, Promotion, Sale And Resale Of Items Via Global Computer Network, And For The Collection And Dissemination Of Statistical, Quantitative And Qualitative Information Regarding The Sale And Resale Of Items Via A Global Computer Network; Website Hosting;
PREDICT2PLAN
3442616  27/12/2016
NIPUN BHAUTIA.
TANYA MALHOTRA BHAUTIA.
trading as ;PREDICT2PLAN.
I-732, ANSALS PALAM VIHAR, GURGAON-122017, HARYANA, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2016
DELHI
Astrology Related Services, Organization of Ritual & Spiritual Activities such as Tantra, Mantra, Yantra, Vastu, Numerology, Palmistry, Meditation, Healing, Janma Kundli, Panchang and Creation, Hosting & Maintenance of Websites; Services, Web Portal Rendering Services; Website Search Engine, Software related to Astrology and Horoscope included in Class 42.
3444182  28/12/2016
SALIM A
UPPOOTTIL PADINJATTATHIL, PEROOR, T K M C PO, KOTTAMKARA, T K M COLLEGE, KOLLAM, KERALA, 691005
SERVICE PROVIDER
Address for service in India/Attorney address:
MUHAMMED HASHIM AK
LEGACY PARTNERS LAW OFFICES 2ND FLOOR, MARKAZ COMPLEX ANNEX LG ROAD, CALICUT, KERALA-673004
Used Since :24/11/2016
CHENNAI
ENERGY AUDITING SERVICES; TECHNICAL CONSULTANCY IN THE FIELD OF ENERGY SAVING AND ENERGY EFFICIENCY; DEVELOPMENT OF ENERGY AND POWER MANAGEMENT SYSTEMS; CONSULTANCY RELATING TO TECHNOLOGICAL SERVICES IN THE FIELD OF POWER AND ENERGY; TECHNICAL CONSULTING RELATING TO ENERGY SAVINGS AND ENERGY EFFICIENCY
SHOPINOUT SOLUTIONS PRIVATE LIMITED
D-300, NEW ASHOK NAGAR, DELHI-110096.
SERVICE PROVIDER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO: INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
MARK SHOULD BE READ AND USE AS A WHOLE..
3579893  28/06/2017
ELECTROCOM SOFTWARE PRIVATE LIMITED
505, SUKHSAGAR COMPLEX, NR HOTEL FORTUNE LANDMARK, USMANPURA AHMEDABAD - GUJARAT 380013

Address for service in India/Attorney address:
MUKESH H. SHAH & CO.,
504, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, USMANPURA, ASHRAM ROAD, AHMEDABAD 380 014
Used Since :30/11/2016

AHMEDABAD
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "GST".
3671604 07/11/2017
SONU SINGH
FLAT NO. 203, B-WING SHANTI NAGAR SOCIETY, MALAD EAST MUMBAI 400097
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI
FASHION DESIGN, DESIGN OF FASHION ACCESSORIES; DESIGNING; DEVELOPING AND DESIGN SERVICES INCLUDING DRESS AND COSTUME DESIGNING; JEWELLERY DESIGNING, MEN AND WOMEN ACCESSORIES DESIGNING; CLOTHING ACCESSORIES DESIGNING; GRAPHIC ART DESIGNING; FOOTWEAR AND HEADGEAR DESIGNING; LIFESTYLE PRODUCTS DESIGNING INCLUDING HAIR STYLE, HAIR ACCESSORIES, BAGS, SUNGLASSES, FASHION PRODUCTS AND ACCESSORIES; ALL INCLUDED IN CLASS 42

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PUNE TIMES FASHION WEEK

3715329  29/12/2017
BENNETT, COLEMAN & COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D.N ROAD, FORT MUMBAI-400 001

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Used Since :15/11/2017

MUMBAI
Creation, Hosting and Maintenance of Websites, Website Designing and Development, Computer Software and Mobile Software.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PUNE.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SPARASH

3748995  09/02/2018
SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE service is restricted in the state of Rajasthan only.
3760054  21/02/2018
SAGAR SHANTILAL DHANANI AN INDIAN NATIONAL SOLE PROPRIETOR OF RUDRA DESIGN
RUDRA DESIGN, SECOND FLOOR/THIRD FLOOR, BESIDE SHAKTI JEWELLERS, NR. SINGANPOR CHAR RASTA, KATARGAM, SURAT, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO INTERIOR DESIGN INCLUDED IN CLASS - 42
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujarat only.
3761541  22/02/2018
SHIVANSH SINGH
17, N D AVENUE, OPP. CLUB O7 SKY CITY ROAD, SHELA SANAND, AHMEDABAD, GUJARAT-380058
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :30/04/2017
AHMEDABAD
ARCHITECTURE, INTERIOR DESIGN LANDSCAPE ARCHITECTURE, LANDSCAPE PLANNING, AND DESIGN RELATING.
ceramicSpace

3795727  03/04/2018
KBK ONTECH PRIVATE LIMITED
50, GYANESHWARI CO-OP H SOC, NR. ARBUDANAGAR, B/H. GAURI CINEMA, ODHAV, AHMEDABAD, GUJARAT. INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :13/10/2017
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
DESIGNING OF TILES
3809811 18/04/2018
DOMHANDA TECHNOLOGIES PVT LTD
D/2,43 ANUPAM NAGAR MURBAD ROAD , KALYAN WEST, MUMBAI-421301

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MYCHANIC.
CHANAKYA ERP
3825328 06/05/2018
MEANWHILE SOFTS
trading as : MEANWHILE SOFTS
MeanWhile Softs, Shop #3, RN Complex, Nana Angiya Patiya, Ta- Nakhatrana, Dist:- Kutch Bhuj, GUJARAT, PIN - 370675
School Management System
Partnership Firm
Address for service in India/Attorney address:
M.N.SHAH & Co.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Proposed to be Used
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES RESEARCH AND DESIGN RELATED SERVICES, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE
ET - GBS

3829479  10/05/2018

BENNETT, COLEMAN & COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D.N ROAD, FORT MUMBAI-400 001

Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Used Since :22/01/2014

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3836012  17/05/2018

WEDOWEBAPPS PRIVATE LIMITED
FF 113, SIDDHESARJAN, OPP. KANAK KALA, VEJALPUR, AHMEDABAD, GUJARAT - 380059
Company Incorporated under The Companies Act,1956

Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.

Used Since :07/08/2017

AHMEDABAD
Computer application software for mobile phones; Developing and hosting a server on a global computer network for the purpose of facilitating e-commerce via such a server; Computer website design
SERVOCARE

3855090  08/06/2018
SERVOMAX INDIA PRIVATE LIMITED
Plot No.16,17 & 18, IDA, Phase II, Cherlapally, Hyderabad - 500051, Telangana, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :14/08/2017
CHENNAI
Engineering, Design Services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3873855  29/06/2018
PRASHANT SANI
12, B.K Society, Shankar Lane, Kandivali (West), Mumbai - 4000067
Individual Proprietor

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053
Used Since :20/03/2017

MUMBAI
Website design consultancy; Graphic design services; Designing, creating and maintaining websites for others; Design, development, installation and maintenance of computer software; Consulting in the field of information technology.
ET MARKETS GLOBAL SUMMIT

3905621  02/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
The Times Of India Building, Dr. D. N. Road, Fort, Mumbai – 400001
BODY INCORPORATE
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Used Since :01/09/2017

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3905627  02/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
The Times Of India Building, Dr. D. N. Road, Fort, Mumbai – 400001
BODY INCORPORATE

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Used Since :01/09/2017

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3938358   07/09/2018
CROPDATA TECHNOLOGY PRIVATE LIMITED
600-A/12, RATNADEEP CO-OP. HSG SOCIETY, BYRAMJI TOWN NAGPUR 440013
Private Limited Company

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash
Used Since :15/03/2016

MUMBAI
Agriculture Data, Agriculture Research and Development

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
ROUTE

3990292  02/11/2018

ROUTE MOBILE LIMITED

401, 4th Floor, Evershine Mall, New Link Road, Malad (west), Mumbai 400 064

Body Incorporate

Address for service in India/Attorney address:

LEMARK

2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Used Since: 14/05/2004

MUMBAI

IT SECURITY, PROTECTION AND RESTORATION; DATA SECURITY CONSULTANCY; DATA SECURITY SERVICES; CONSULTANCY IN THE FIELD OF COMPUTER SECURITY; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN, DEVELOPMENT, IMPLEMENTATION, UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE AND SYSTEMS; PROFESSIONAL AND TECHNICAL ASSISTANCE SERVICES AND CONSULTING SERVICES IN RELATION TO COMPUTERS AND COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE; MAINTENANCE AND SUPPORT SERVICES FOR COMPUTER SOFTWARE; COMPUTER SYSTEMS ANALYSIS; DATA WAREHOUSING; ELECTRONIC DATA STORAGE; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; ENGINEERING; TECHNICAL ENGINEERING; ENGINEERING SERVICES; ELECTRONIC STORAGE OF DIGITAL VIDEO FILES; DESIGN OF SOFTWARE FOR AUDIO AND VIDEO OPERATORS; DESIGN OF HARDWARE FOR AUDIO AND VIDEO OPERATORS; TECHNICAL RESEARCH; TECHNICAL SUPERVISION AND INSPECTION; TECHNICAL CONSULTANCY SERVICES RELATING TO INFORMATION TECHNOLOGY; TECHNICAL DESIGN AND PLANNING OF TELECOMMUNICATIONS NETWORKS; SOFTWARE RESEARCH; SOFTWARE CREATION; SOFTWARE INSTALLATION; SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE MAINTENANCE; DEVELOPING COMPUTER SOFTWARE; SOFTWARE ENGINEERING SERVICES; SOFTWARE CUSTOMISATION SERVICES; MANAGEMENT INFORMATION SERVICES; INFORMATION TECHNOLOGY SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING SERVICES; MAINTENANCE AND UPDATING OF COMPUTER SOFTWARE SYSTEMS AND HARDWARE; TECHNOLOGY AND SOURCING SERVICES, COMPUTER CONSULTING SERVICES; CREATING AND MAINTAINING WEBSITES; SOFTWARE REPAIR; SOFTWARE DESIGN; SOFTWARE INSTALLATION; SOFTWARE CREATION; SOFTWARE CUSTOMISATION SERVICES; SOFTWARE MAINTENANCE SERVICES; DESIGNING SERVICE; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE ALL INCLUDED IN CLASS 42
4060167 18/01/2019
ARETE
405, VEENA CHAMBER, CLIVE ROAD, DANA BANDER, MASJID (EAST), MUMBAI - 400003, MAHARASHTRA, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
INTERIOR DESIGN SERVICES, INTERIOR DECORATING DESIGN, INTERIOR DESIGN SERVICES FOR SHOPS, DESIGN OF BUILDING INTERIORS, INTERIOR DESIGN SERVICES FOR THE RETAIL INDUSTRY INCLUDES IN CLASS 42.
One Stop AI Shop
4060516  18/01/2019
ALGOANALYTICS PRIVATE LIMITED
Row House No. 33, Planet Millenium, Pimple Saudagar, Pune 411027 Maharashtra, India
Private Limited Company
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since :21/10/2016
MUMBAI
Analysis of technical data, Technical data analysis, Data mining, Data mining services, Technical data analysis services, Testing, analysis and monitoring of system algorithms for processing telecommunications and navigation data; Software as a service [SaaS]; Consultancy and information services relating to computer system integration; Development and testing of computing methods, algorithms and software for processing telecommunication and navigation signals.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4061518   19/01/2019
GREYTRIX INDIA PRIVATE LIMITED
301, B WING, EVEREST NIVARAINFOTECH PARK 1, MIDC,TURBHE, NAVI MUMBAI, MAHARASHTRA -400705
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4067268  25/01/2019
UDAY MANOHAR WALAGADE
11/246, CHAITANYA NAGAR VAKOLA BRIDGE, SANTACRUZ EAST MUMBAI-400055
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Hosting websites, Hosting web portals, Web site hosting services, Server hosting, Server administration, Remote server administration, Troubleshooting of computer hardware and software problems, Creating electronically stored web pages for online services and the internet.
Trade Marks Journal No: 1928, 18/11/2019  Class 42

4069612  28/01/2019

CYBER POWER SYSTEMS, INC.
11F., NO.26, JINZHUANG RD., NEIHU DIST., TAIPEI CITY11469, TAIWAN (R.O.C.)

SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; RENTAL OF COMPUTER SOFTWARE; COMPUTER SYSTEM ANALYSIS; COMPUTER SYSTEM DESIGN; COMPUTER SOFTWARE CONSULTANCY; COMPUTER VIRUS PROTECTION SERVICES; COMPUTER TECHNOLOGY CONSULTANCY; COMPUTER SECURITY CONSULTANCY, IN INTERNATIONAL CLASS 42.
4075408 02/02/2019
SAI LIFE SCIENCES LIMITED
L4-01 & 02, SLN Terminus, Survey #133, Gachibowli Miyapur Road, Gachibowli, Hyderabad – 500032, Telangana, India.
tm-01
Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since: 30/08/2016
CHENNAI
Pharmaceutical research, Pharmaceutical services, Research and Development Centre, Scientific research.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1928, 18/11/2019  Class 42

JAYESH MATHEW
PROPRIETOR, M/s ID STUDIO, 66/1302 D, IP VARGHESE & SONS TOWER, KALABHAVAN ROAD, ERNAKULAM NORTH, ERNAKULAM DISTRICT, KERALA STATE, PIN-682018, INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA, GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN- 682 018
Used Since: 20/02/2019
CHENNAI
DESIGN SERVICES OR CONSULTANCY, ENGINEERING DESIGN, INTERIOR OR EXTERIOR BUILDING DESIGN SERVICES, TECHNICAL OR ENGINEERING DRAWING SERVICES BEING INCLUDED IN CLASS 42
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.
Pixelmattic
4163929  02/05/2019
DREAMNOTION INNOVATIONS LLP
NO.4, PREMIER RABBNI APARTMENTS, FLAT #2C, 6TH CROSS, INNER RING ROAD, SRINIVAGILU, KORAMANGALA, PARTNERSHIP FIRM

Address for service in India/Attorney address:
LYNN BOUT LAZARO
C-401 Arge Helios, 44/1B Hennur Bagalur Road, Kothanur 560077, Bangalore
Used Since :27/01/2015

CHENNAI
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE
4164168 02/05/2019
MOHAMMED ARSHAD
C/O Mohammed Nazim Ansari, Wahid Manzil, Bhatkot Road Bend, Near Sun View Hotel, Pithoragarh, Uttarakhand - 262501
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 10/09/2011

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Proprietorship

Address for service in India/Agents address:

THAKKAR JIGARKUMAR DILIPBHAI
301, Harmony Icon, Nr. Baghban Party Plot, Zydus Hospital Road, Thaltej-380054.

Proposed to be Used

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
Trade Marks Journal No: 1928, 18/11/2019 Class 42

4164909  02/05/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
To be associated with:
2989065

AHMEDABAD
Computer services, namely, hosting online web facilities for hotel bookings, travel bookings and holiday bookings; software as a service (SAAS) featuring software embedded in a website or a mobile application used in the field of hospitality; hosting a website relating to travel and travel tour services; design and development of digital media platform, technologies and innovations in the field of hospitality, travel and tourism; hosting websites featuring information relating to hotels, vacation stays and other temporary accommodation.
4165858  03/05/2019

AMPM DESIGNS
204, Sky Vista, Viman Nagar, Pune 411014
Partnership Firm

Address for service in India/Attorney address:
MRS. SHRUTI AVINASH GOKHALE
Office No. 66, Ground Floor Ashoka Shopping Centre, Lokmanya Tilak Road, Next to Police Commissioner's Office, Mumbai 400 001

Proposed to be Used
MUMBAI

Services in respect of Interior Design, Lighting Design for individuals to design their residence, office, retail, hotel etc and other allied services included in class 42
4166403   04/05/2019
HUZefa Z DOHADWALA
E-1303, MANAVSTHAL HEIGHTS CHSL, KRISHANLAL MARWAH ROAD, OFF: MILITARY ROAD, MAROL, ANDHERI EAST, MUMBAI - 400072
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4166874  04/05/2019
SUNIL AZAD
S/O DULA RAM, CHAMARU, JUBBAL, SHIMLA-171205
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
DBAAS SOFTWARE PRIVATE LIMITED
trading as: DBAAS SOFTWARE PRIVATE LIMITED
No.19, Neela East street, NAGAPATTINAM Nagapattinam, Tamilnadu-611001
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Used Since: 22/02/2019

CHENNAI
INFORMATION TECHNOLOGY IT CONSULTATION/ CONSULTANCY SERVICES, IT SUPPORT SERVICES, CONSULTANCY AND INFORMATION SERVICES RELATING TO IT ARCHITECTURE AND INFRASTRUCTURE, RESEARCH IN THE FIELD OF IT, PROVIDING INFORMATION ON COMPUTER TECHNOLOGY VIA WEBSITE, DESIGN AND DEVELOPMENT OF INFORMATION AND COMMUNICATIONS TECHNOLOGY, TECHNICAL ADVICE AND CONSULTANCY SERVICES IN THE FIELD OF IT, PROVISION OF INFORMATION RELATING TO IT, TECHNICAL CONSULTANCY SERVICES RELATING TO IT, IT SERVICES FOR THE PHARMACEUTICAL AND HEALTHCARE INDUSTRIES, OUTSOURCE SERVICE PROVIDED IN THE FIELD OF IT, WEBSITE CREATION, BUILDING, PLANNING, UPDATION, DESIGN, DEVELOPMENT AND MAINTENANCE FOR MOBILE, COMPUTER ETC., PROGRAMMING OF SOFTWARE FOR WEBSITE DEVELOPMENT, DESIGNING WEBSITE FOR ADVERTISEMENT PURPOSE, HOSTING WEBSITES, WEBSITE LOAD TESTING, WEBSITE USABILITY TESTING SERVICES.
AnyHouseCafe

4170140 08/05/2019

SIMRANJIT KAUR MAKAR RATNAKAR
W/O VARUN RATNAKAR, A-30, SECTOR-23, NOIDA GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4170312  08/05/2019
EDELWEISS RURAL AND CORPORATE SERVICES LIMITED
Edelweiss House, Off. C.S.T. Road, Kalina, Mumbai, 400 098
Company

Address for service in India/Attorney address:
ANOMALEGAL
301-303, EMCA House, Shahid Bhagat Singh Marg, Mumbai 400001
Used Since :14/03/2019

MUMBAI

Services being creation, development and maintenance of website for real estate advisory services, programming of software for market research purposes, surveying of real estate and preparation of reports relating to real estate planning.
4171664 09/05/2019
RAGHULAN GOWTHAMAN
NO 63 RD,A2, MAHALAKSHMI APTS, ADAMBAKKAM, CHENNAI-600088.
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PROVIDING SOFTWARE DEVELOPMENT AND IT CONSULTING SERVICES.
4171995  09/05/2019
VIPIN CHAUHAN S/O OMPAL CHAUHAN
KHASRA NO. 135/10, 1st FLOOR, GALI NO. 30, B-BLOCK, SANT NAGAR BURARI, NORTH DELHI - 110084
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software in class 42

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4172341  10/05/2019
DIMENSION NXG PRIVATE LIMITED
501, Arcadia, Hiranandani Estate, Patlipada, Ghodbunder Road, Thane, Maharashtra -400607, India
Body Incorporate

Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP, 204, DLF Star Tower, Sector 30, Gurgaon-122001, Haryana, India Email: vivek@boudhikip.com Phone: 9971546304
Used Since :19/01/2015

MUMBAI
scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4175058  13/05/2019
APPSWISE TECHNOLOGIES PRIVATE LIMITED
#1515 4th Floor 19 Main, Vanganahalli, 1st Sector HSR Layout Bengaluru - 560102
Artificial person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :31/03/2016
CHENNAI
Design, development and implementation of software, Maintenance of software, Software consultancy services, Design consultancy, Computer software technical support services, Conducting of technical feasibility studies, Development of computer software application solutions
V - TRANSACT

4176337  14/05/2019
MINDGATE SOLUTIONS PRIVATE LIMITED
14th Floor, Damji Shamji Business Galleria, Near HUMA Cinemas, LBS Marg, Kanjurmarg (West), Mumbai - 400078, Maharashtra
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/07/2008
MUMBAI
Scientific and technology services and research relating thereto, design and development of computer hardware and software
4239802  19/07/2019
CL MICROMED PRIVATE LIMITED
T-17, Okhla Industrial, Area Phase -II New Delhi - 110020
BODY INCORPORATE

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
W - 19, L.G.F., GREATER KAILASH - II, NEW DELHI - 110048
Used Since :01/01/1987

DELHI
TECHNOLOGICAL AND RESEARCH SERVICES IN RESPECT OF MEDICAL EQUIPMENT AND SERVICING REGARDING PREPARING THE DESIGN RELATING THERETO; MEDICAL RESEARCH SERVICES; DEVELOPMENT OF SOFTWARE USED IN MEDICAL EQUIPMENT.
4243387    23/07/2019
THINKSYNQ SOLUTIONS PVT. LTD.
New No. 17, Seethammal Road, Seethammal Colony, Alwarpet, Chennai - 600 018
Software and Consultancy
Private Limited Company Incorporated Under Companies Act, 2013
Used Since :10/06/2019

CHENNAI
BUSINESS SOFTWARE; CONSULTANCY SOFTWARE; BESPOKE SOFTWARE SUITE; BUSINESS MANAGEMENT SOFTWARE; BUSINESS MANAGEMENT COMPUTER PROGRAM; HUMAN RESOURCES SOFTWARE; FINANCIAL MANAGEMENT SOFTWARE; SALES MANAGEMENT SOFTWARE; IMPLEMENTATION SUITE SOFTWARE; ERP SOFTWARE; EMPLOYEE MANAGEMENT SOFTWARE.
4283379  04/09/2019
IN08 CONSULTING LLP
A-118A, SECTOR-35, NOIDA, Gautam Buddha Nagar, Uttar Pradesh, 201031
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Industrial analysis and research services included in class 42.
TRENDSUTRA
4289642  09/09/2019
TRENDSUTRA CLIENT SERVICES PRIVATE LIMITED
Warehouse No.1 & 2, K Square Project, Village Kurund, Taluka Bhiwandi, Thane 421101
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
JANAKI BHIDE
313, 3rd Floor, "12 Bake House", Opp MSC Bank, MCC Lane, Behind Rhythm House, Kala Ghoda, Fort, Mumbai
Used Since :01/08/2011
MUMBAI
Providing computer services, namely providing an online interactive database featuring legal information, information on a wide variety of topics of general interest, advertising, news, and research, and maintaining the same; computer software support, namely, technical consultation regarding software, scientific and industrial research; designing and implementing network web pages for others, computer programming services included in class 42
HOWMET

Priority claimed from 16/05/2019; Application No. : 88433943 ;United States of America

4293589  14/09/2019

HOWMET CORPORATION
3850 WHITE LAKE DRIVE WHITEHALL MICHIGAN 49461, USA

Body Incorporate

Address for service in India/Agents address:

AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used

DELHI

Technical consultation, design and engineering services for others in the fields of metal production; engineering and design services in the field of aerospace applications
Priority claimed from 24/05/2019; Application No. : 88445252; United States of America

Howmet Corporation
3850 White Lake Drive Whitehall Michigan 49461, USA

Body Incorporate

Address for service in India/Agents address:

AJAY SAHNI.
14/55, Punjabi Bagh (West) New Delhi - 110 026.

Proposed to be Used

Delhi

Technical consultation, design and engineering services for others in the fields of metal production; engineering and design services in the field of aerospace applications
TALENTQUEST

4295179   17/09/2019

TALENTQUEST LLC

One Midtown Plaza, 1360, Peachtree Street NE, Suite 200, Atlanta, GA, 30309, USA, GEORGIA

Limited Liability Company

Address for service in India/Agents address:

PRADEESH P.L

TRUMARX, 1ST FLOOR, NO.2, 5TH CROSS, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE, (NEXT CV RAMAN GENERAL HOSPITAL), MICHELPALYA, BANGALORE-560038.

Used Since: 14/07/2016

CHENNAI

Quality assessment; Quality assessment services; Scientific and technological services and research and design relating thereto; Design and development of computer software and hardware; engineering and consulting services
4304275    26/09/2019
M/S. ELLUMINATI
3RD FLOOR, SBI BUILDING, JALARAM-2, UNIVERSITY ROAD, RAJKOT-360005, GUJARAT, INDIA.
Partnership firm
Address for service in India/Attorney address:
HARDEEP L MAHIDA
PLOT NO 217/1, SECTOR 4-A, NEAR G-I, GANDHINAGAR
Used Since :01/04/2017
AHMEDABAD
SERVICES RELATED TO SOFTWARE CUSTOMISATION SERVICES, SOFTWARE DESIGN SERVICES, SOFTWARE RESEARCH, SOFTWARE CREATION, SOFTWARE INSTALLATION, SOFTWARE DEVELOPMENT, SOFTWARE CONSULTANCY, SOFTWARE RENTAL, COMPUTER SOFTWARE LEASING, CUSTOMISING, UPDATING & UPGRADING INCLUDED IN CLASS 42.
4304276  26/09/2019

M/S. ELLUMINATI
3RD FLOOR, SBI BUILDING, JALARAM-2, UNIVERSITY ROAD, RAJKOT-360005, GUJARAT, INDIA.
Partnership firm

Address for service in India/Attorney address:
HARDEEP L MAHIDA
PLOT NO 217/1, SECTOR 4-A, NEAR G-1, GANDHINAGAR

Proposed to be Used
AHMEDABAD

SERVICES RELATED TO SOFTWARE CUSTOMISATION SERVICES, SOFTWARE DESIGN SERVICES, SOFTWARE RESEARCH, SOFTWARE CREATION, SOFTWARE INSTALLATION, SOFTWARE DEVELOPMENT, SOFTWARE CONSULTANCY, SOFTWARE RENTAL, COMPUTER SOFTWARE LEASING, CUSTOMISING, UPDATING & UPGRADING INCLUDED IN CLASS 42.
KINCENTRIC A SPENCER STUART COMPANY

Priority claimed from 19/04/2019; Application No. : 88393559 ;United States of America

SPENCER STUART INTERNATIONAL IRELAND, LIMITED
Sir John Rogerson's Quay 28/29 Whitaker Court, Block C, 2nd Floor Dublin, D02W529 Ireland
a Private Limited Company based in Ireland

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used

DELHI

PROVIDING AN INTERACTIVE WEB-BASED NON-DOWNLOADABLE SOFTWARE THAT ENABLES INDIVIDUALS TO MANAGE SKILL ASSESSMENTS AND RECEIVE FEEDBACK FROM OTHER USERS THAT HELP IDENTIFY CAREER DEVELOPMENT AND PROFESSIONAL GROWTH STRENGTHS AND WEAKNESSES OF AN INDIVIDUAL; PROVIDING A WEBSITE FEATURING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE SOFTWARE FOR USE IN ADMINISTERING ASSESSMENTS AND SKILLS TESTS, AS WELL AS COMPILING AND TRACKING PERFORMANCE DATA; PROVIDING A WEBSITE FEATURING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE SOFTWARE IN THE FIELD OF HUMAN RESOURCES AND EMPLOYEE MANAGEMENT FOR USE IN EMPLOYEE DEVELOPMENT; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR INDIVIDUAL, TEAM, AND ORGANIZATION WIDE SKILL ASSESSMENTS TO IDENTIFY CAREER DEVELOPMENT AND PROFESSIONAL STRENGTHS AND WEAKNESSES TO WORK AND LEAD IN GLOBAL ENVIRONMENTS; IMPLEMENTING INSTRUCTIONAL SOFTWARE FOR TRAINING AND DEVELOPING INTERNAL COACHING MANAGERS FOR COMMERCIAL AND GOVERNMENTAL ENTERPRISES; PROVIDING ON-LINE NON-DOWNLOADABLE COMPUTER SOFTWARE APPLICATIONS FOR TRAINING IN THE FIELD OF HUMAN RESOURCES TALENT; PROVIDING ON-LINE NON-DOWNLOADABLE COMPUTER SOFTWARE APPLICATIONS FOR MANAGING HUMAN RESOURCES TALENT
4308471  30/09/2019
TECHPEP TECHNOLOGIES PRIVATE LIMITED
TOWER 1, 1ST FLOOR, INKEL BUSINESS PARK,ANGAMALY - 683573
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4308805  30/09/2019
FOUNTAINIQ SOLUTIONS PRIVATE LIMITED
NO.60/02, COLES ROAD, FRAZER TOWN, BANGALORE 560005
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAVINDRA B A
NO.24/1, MARKET ROAD, V V PURAM, BENGALURU 560004
Used Since: 09/10/2018
CHENNAI
DATA PROCESSING, HOSTING, WEBSITE DESIGN, WEBSITE DEVELOPMENT FOR OTHERS, MAINTENANCE OF WEBSITE AND HOSTING, ON-LINE WEB FACILITIES FOR OTHERS, CONTENT DESIGNING ANIMATIONS CREATION, STORAGE, IT INFRASTRUCTURE AND OTHER SERVICES
ALTREACT TECHNOLOGIES LLP
B/304, Chawre Garden, Near Boleshwari Temple, Ranpada Road, Bolinj, Virar, West Thane - 401303
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Software development, Information technology [IT] consultancy.
RAJESHWARI INFOTEL PRIVATE LIMITED
C-239, NEW ASHOK NAGAR, DELHI, East Delhi, Delhi, India, 110096
BODY INCORPORATE
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
IT SERVICES NAMELY HOSTING SERVICES, RENTAL OF COMPUTER HARDWARE AND FACILITIES, ADVISORY AND INFORMATION SERVICES, TECHNOLOGICAL SERVICES RELATING TO COMPUTERS, UPDATING OF MEMORY BANKS OF COMPUTER SYSTEMS, SCIENCE AND TECHNOLOGY SERVICES, TESTING, AUTHENTICATION AND QUALITY CONTROL, AND RENTAL, HIRE AND LEASING IN CONNECTION WITH THE AFORESAID; AND ADVICE, CONSULTANCY AND INFORMATION FOR THE AFORESAID
4312351 04/10/2019
MVD ASPHALT TECHNOLOGIES & INFRASTRUCTURE PRIVATE LIMITED
2ND FLOOR, SARA MANSON, BUILDING 11, B N ROAD, LUCKNOW UP 226001 IN
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
Besser Wisser Solution Private Limited

B-304- Seventh Avenue, Nr. Vishnudhara Cross Road, Vill:- Gota Tal:- Daskroi Ahmedabad 382430

Scientific and technological services and research and design relating thereto; industrial analysis and research services: design and development of computer hardware and software; computer software consultancy; providing search engines for the internet, software design, software development, software maintenance and consulting, web development, systems integration and providing software solutions, and online computers services

Proposed to be Used

Ahmedabad
4313698  05/10/2019
SIDDHA SIDDHI ENTERPRISE
363, 3RD FLOOR, KALIANDAS UDYOG BHAVAN, NEAR CENTURY BAZAAR, PRABHADEVI, MUMBAI - 400025
PARTNERSHIP FIRM UNDER PARTNERSHIP ACT 1932
Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.
Used Since :12/08/2019
MUMBAI
Application services provider, namely, providing, hosting, managing, developing and maintaining applications, software, websites and databases in the field of online commerce, online payments, order queuing, website design, data storage, shared computer capacity scaling, messaging services and calculation of website ranking based on traffic, Hosting of websites; data processing, data storage and data backup; providing non-downloadable software which allows users to play music, audio, video, text and multimedia content; application service provider, namely, hosting, managing, developing, and maintaining applications, software, and websites; information access and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; databases and software applications; graphic design for the compilation of web pages on the Internet; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; computer services, namely cloud hosting provider services; providing temporary use of on-line and non-downloadable cloud computing software for use in electronic storage of data; computer services, namely user authentication in the field of electronic money transfer, credit and debit card transactions and electronic transactions by a global computer network; user authentication in the field of information technology and e commerce; providing a website that gives users the ability to review various print, photographic, graphic image, and audio and video content and utilize a custom template to provide input, likes, dislikes, edits, changes, modifications, opinions, suggestions, and comments and providing temporary use of on-line non-downloadable software and applications for accessing streaming audio and video files, games, social networks, text files and multimedia files; computer services, namely, cloud hosting provider services; providing temporary us of on-line and non-downloadable cloud computing software for use in electronic storage of data; software development in the field of mobile applications.
4314241  07/10/2019
MINDCRAFT SOFTWARE PRIVATE LIMITED
512, A Wing, Dynasty Business Park, Andheri Kurla road, Chakala, Andheri (E), Mumbai, Maharashtra- 400059
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
2013257

MUMBAI
Computer programming and software design, software development services
COG9

4315048  08/10/2019
COG9 TECHNOLOGIES PRIVATE LIMITED
#9P, H.NO: 8-3-174/9/1, SRI SAI RAM NAGAR COLONY, MEERPET, HYDERABAD, TELANGANA - 500097
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
Beach Doorz

4315135  09/10/2019

SHASHI BHUSHAN
118, Sector 40 A, Chandigarh, 160036
Individual

Address for service in India/Agents address:
SAURABH KUMAR
703, 1ST FLOOR

Proposed to be Used
DELHI

Scientific, design and technological services; industrial analysis and research services; design and development of computer hardware and software.
CLOUDTAIL INDIA PRIVATE LIMITED
GROUND FLOOR, REAR PORTION, H-9 BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
4294149
DELHI
developing of software products enabling conduct of business and transactions in industries including but not limited to financial services, manufacturing, retail supply/chain, data and voice communication industries electronically across networks and over the internet; developing software for the purpose of facilitating online sale and purchase of any and all kinds of goods, commodities and merchandise including books, magazines, periodicals and journals".
4315768    09/10/2019
GANESH SUBHASH PATIL
GANU ARTS, SHOP NO. 7, GOKUL COMPLEX, AMLI FUVARA, SILVASSA, DADRA & NAGAR HAVELI (UT)
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :25/10/2008

AHMEDABAD
DESIGN OF ARTWORK, PACKAGING DESIGN, GRAPHIC DESIGN, PHOTOGRAMMETRY
4315779  09/10/2019
SHITAL GANESH PATIL
VED ARTS, GOKULEX COMPLEX, SHOP NO. 6, CHHATRAPATI SHIVAJI RAJE CHOWK, AMLI, SILVASSA - 396230, DADRA & NAGAR HAVELI (UT)
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :17/07/2017
AHMEDABAD
DESIGN OF ARTWORK, PACKAGING DESIGN, GRAPHIC DESIGN, PHOTOGRAMMETRY
4316676   10/10/2019
DHRUMIL ATUL PATEL
A-1, VARDHMAN KRUPA SOCIETY, BESIDE SATTADHAR SOCIETY, NEAR KALASAGAR MALL, SATTADHAR CROSS ROAD, GHATLODIYA, AHMEDABAD-380061, GUJARAT, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proosed to be Used
AHMEDABAD
ANIMATION DESIGN, GRAPHIC DESIGN SERVICES.
4316916  10/10/2019
VANGALA BHARATH KUMAR REDDY
HOUSE NUMBER 1/20/A, SUDDAPALLE VILLAGE, PEDDAMUDIUM MANDAL, CUDDAPAH DISTRICT, ANDHRA PRADESH-516434
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
Trade Marks Journal No: 1928, 18/11/2019          Class 42

4317918  11/10/2019
MS. SAI SWETHA DEVARASETTY
PLOT NUMBER 19, RADHA SWAMI CO-OPERATIVE SOCIETY, SIKH ROAD, SECUNDERABAD - 500009, TELANGANA.
Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
CLOTHING DESIGN SERVICES; FASHION DESIGN SERVICES
McLink

4318085  11/10/2019
SYMPHONY TECHNOVENTURES PVT. LTD.
B 21, T.V.Industrial Estate, S.K.Ahire Marg, Worli, Mumbai 400030
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Software creation, Software design and development, Software installation, Computer software research, Computer software consulting, Rental of software
CODEACHI

4318130  11/10/2019
CODEACHI TECHNOLOGIES PRIVATE LIMITED
538, SAJI PARA, MADANPUR, BARABANI BURDWAN - 713315
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4318140   11/10/2019
DEVELEARN TECHNOLOGIES PRIVATE LIMITED
PLOT NO 472 / 21, MOHAN NIVAS, 1ST FLOOR, OPPOSITE MAHESHWARI UDYAN, KING'S CIRCLE, MATUNGA (C.R.),
MUMBAI, MAHARASHTRA 400019
Private Limited Company Incorporated under the Companies Act, 2013

Proposed to be Used
MUMBAI
INFORMATION TECHNOLOGY SERVICES, COMPUTER, PROGRAMMING SERVICES, COMPUTER SOFTWARE
DEVELOPMENT, DATA WAREHOUSING AND DATABASE MANAGEMENT SERVICES, INTEGRATION OF COMPUTER
SYSTEMS AND NETWORKS, COMPUTER NETWORK DESIGNS, PROJECT IN ML & AI, ETC
4318163 11/10/2019
INDTRACK TECHNOLOGY PRIVATE LIMITED
693, Chinar, Model Town, NH-7 OPP. Bharat Petrol Pump, Near Jaswant Theater, Nagpur - 440014
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/08/2008
MUMBAI
Software development, Development of software application solutions.
4318420  11/10/2019
SACHIDARAJ ENGINEERING PRIVATE LIMITED
Plot No-12A, Rd. No.-24, City Township,Adityapur-2, Jamshedpur, PIN-831013, Dist.- Seraikela - Kharsawan
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/05/2017
KOLKATA
CIVIL ENGINEERING, CIVIL ENGINEERING SERVICES, CIVIL ENGINEERING DRAWING SERVICES, DESIGN SERVICES RELATING TO CIVIL ENGINEERING, CIVIL ENGINEERING DESIGN SERVICES RELATING TO WATER IRRIGATION*, TESTING AND RESEARCH SERVICES IN THE FIELD OF CIVIL ENGINEERING
4318886  12/10/2019
OAKRIDGE IT SOLUTIONS PRIVATE LIMITED
#213, 2nd floor, S S Tech Park, Sy No: 126 (P), Beside DLF Cyber City, Gachibowli, Hyderabad – 500 032, Telangana, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :25/07/2015
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4318952  12/10/2019  
VIJAY KUMAR
Flat No 205, Gangotri Residency, 1st Main Road, G M Palya, Bengaluru Karnataka – 560075
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 22/11/2018

CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE.
PROPELLER SOLUTIONS PVT. LTD.
Propeller Solutions Pvt. Ltd., E-105, Brigade Metropolis, Mahadevapura, Bangalore - 560048
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :31/03/2019

CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
VRINDA KHEMKA

4321255  15/10/2019

VRINDA KHEMKA
Khemka Charitable Trust Sector 1, Mandi Township, Anaj Mandi, Ballabgarh, Faridabad, Haryana 121004
An Indian National

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Design of fashion accessories; Design of clothing accessories;
4321502    15/10/2019
ESUNSCOPE SOLAR PRIVATE LIMITED
ROOM SITUATED AT SOUTHWEST CORNER OF MANN TOWER, 258-A, TARA NAGAR, JHOTWARA, JAIPUR-302012,
RAJASTHAN, INDIA

Body Incorporate

Address for service in India/Attorney address:
ANKIT SINGH KUSHAWAH
E-295-296, Speakwel House, Behind Vidhan Sabha Lal Kothi Scheme, Jaipur-15

Used Since :04/10/2018

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES WITHIN SOLAR ENERGY AND RESEARCH AND DESIGN RELATING
THERETO; TECHNICAL CONSULTANCY; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES WITHIN THE FIELD OF
SOLAR ENERGY; DESIGN AND DEVELOPMENT OF SOLAR PANELS, SOLAR CELL MODULES AND OTHER TECHNICAL
PRODUCTS WITHIN THE FIELD OF SOLAR ENERGY AS INCLUDED IN CLASS 42
TAUREAL

TAUREAL CYBERNETICS PRIVATE LIMITED
408, KAILASH PLAZA PREMISES CHS LTD. VALLABH BAUG LANE. NR RMALL,GHATKOPAR(E) MUMBAI MUMBAI CITY MH 400077 IN

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4322884  17/10/2019
ADMAREN TECH PRIVATE LIMITED
XI/123, Adackapara, Bharananganam, Alanad P O, Pala, Kottayam- 686651
Incorporated Company
Address for service in India/Attorney address:
SREEJITH S KUMAR
Vathiamuri House Chennankulangara Road Edappally PO Kochi 682024
Used Since :16/01/2018
CHENNAI
Software Development and IT Service
4323110  17/10/2019
SKARA TECHNOLOGIES LIMITED
37,ASHA SOCIETY, NEAR RAJ LABORATORY, COLLEGE ROAD, KALOL-382721
SCIENTIFIC & TECHNOLOGICAL SERVICES
PUBLIC LIMITED COMPANY
Used Since :04/10/2019
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE AS A SERVICE (SAAS), PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE, RENTAL OF WEB SERVERS, INSTALLATION OF COMPUTER SOFTWARE
KENMATIC

4323512    17/10/2019

Mrs. SHUBHANJALI AMEYA SHIRSAT
S-7/701, Sun Paradise phase-2, Sun City Road, Anandnagar, Sinhagad road, Pune-411051.

INDIVIDUAL

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHRUD, PUNE - 411 038.

Used Since :14/02/2019

MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; design and development of computer hardware and software.
PURtainet
4323544  17/10/2019
IRUDAYA RAJ JOHN YR
12, 41/7, Halanayakanahalli, 2nd Cross, 3rd Main, Phase 2, Amrita Nagar, Carmelram Post Bengaluru – 560035, India
Sole Proprietor Trading As M | N SERVICE PROVIDER
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :01/07/2019

Chennai
Design and development of software for inventory management; Programming of software for inventory management; Electronic storage of documents and archived e-mails; cloud computing enabling file storage of payroll data; providing a secure electronic online system featuring technology which allows vendors to submit electronic invoices to sales representative agencies for importing and processing of electronic invoices to save time and improve accuracy; software development; web design; graphic design; consulting services in the field of home automation; software development; design of software for embedded devices; technical project planning; IT project management; design of information systems relating to finance; design of signs.
IDEAS ELECTRICALS & ENGINEERS PRIVATE LIMITED

4323730   17/10/2019

IDEAS ELECTRICALS & ENGINEERS PRIVATE LIMITED
RESEARCH IN INSTRUMENTATION, CIVIL ENGINEERING, CIVIL ENGINEERING CONSULTANCY, CIVIL ENGINEERING DRAWING SERVICES, CIVIL ENGINEERING DESIGNING SERVICES, CIVIL ENGINEERING PLANNING SERVICES, DESIGN SERVICES RELATING TO CIVIL ENGINEERING, TECHNICAL CONSULTANCY SERVICES RELATING TO CIVIL ENGINEERING. MEASURING THE ENVIRONMENT WITHIN THE CIVIL ENGINEERING STRUCTURES, ELECTRICAL ENGINEERING SERVICES, DESIGNING OF ELECTRICAL SYSTEMS, TESTING APPARATUS IN THE FIELD OF ELECTRICAL ENGINEERING, ENGINEERING SERVICES IN THE FIELD OF ELECTRICAL POWER AND NATURAL GAS PRODUCTION

Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005
Used Since :27/12/2018

MUMBAI
4324620  18/10/2019
ANUGRAH CHANDRA
E-396, GK-II, NEW DELHI-110048
INDIVIDUAL
Address for service in India/Attorney address:
PRAGYA TRIPATHI
101, 1st Floor, Tower No. 4, Panchsheel, Wellington, Crossing Republik, Ghaziabad-201010
Proposed to be Used
DELHI
DESIGNING OF LAHANGA, SARI, SUITS, KURTI, WOMEN ETHNIC DRESS DESIGNING, MODERN DRESS DESIGNING, CONTEMPORARY DRESS DESIGNING, BRIDAL-GROOM DRESS DESIGNING,
AEGIS HEALTH SOLUTIONS PRIVATE LIMITED
8/A, ARAM NAGAR, PAST II, J. P. ROAD, OPP. GANESH MANDIR, VERSOVA, ANDHERI WEST, MUMBAI-400061, MAHARASHTRA, INDIA

4324634  18/10/2019

Proposed to be Used

MUMBAI

DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OR MOBILE APPLICATIONS
WeBull

4324677  18/10/2019
HUNAN FUMI INFORMATION TECHNOLOGY CO., LTD.
Room 906, Building 5, Luguyayuan, No. 409, Xiajiahu West Road, Changsha Hi-Tech Development Area, Yuelu District, Changsha City, Hunan Province, China.
A company Incorporated in China

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout (Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

CHENNAI
Computer Software programming and design; Consultancy in the design and development of computer hardware; Conversion of data or documents from physical to electronic media; Data conversion of computer programs and data (not physical conversion); Providing search engines for the internet; Software as a service (Saas); Cloud computing; Computer software and technology consultancy.
HUNAN FUMI INFORMATION TECHNOLOGY CO., LTD.
Room 906, Building 5, Luguyayuan, No. 409, Xiajiahu West Road, Changsha Hi-Tech Development Area, Yuelu District, Changsha City, Hunan Province, China.
A company Incorporated in China
Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

CHENNAI
Computer Software programming and design; Consultancy in the design and development of computer hardware; Conversion of data or documents from physical to electronic media; Data conversion of computer programs and data (not physical conversion); Providing search engines for the internet; Software as a service (Saas); Cloud computing; Computer software and technology consultancy.
4324802    18/10/2019
ABHAY DEEP DUBEY
D-144, GF, SUSHANT LOK-3, SECTOR-57, GURGAON, HARYANA-122003
SOFTWARE CONSULTANT
Proprietor
Used Since :01/12/2008
DELHI
Creation, Designing and Development of Computer Software, applications and the Consultancy Services in the field of computer Software, Networking and Software Applications.
4324807  18/10/2019

MANISHA VIDWAN SINGH DHRUWEY
FLAT NO.A 102,SWAGAT RAINFOREST-1 OPP. CITY PULSE CINEMA , KUDASAN, GANDHINAGAR-382421,GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAH BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Software development, programming and implementation, Software research, Software development, Developing computer software, Scientific and technological services and research and design relating thereto, industrial analysis and research services, design and development of computer hardware and software
REXA
4324876   18/10/2019
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
COMPUTER PROGRAMMING AND COMPUTER SOFTWARE DESIGN; DEVELOPMENT OF COMPUTER PLATFORMS;
SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR EMPLOYMENT RECRUITING, NAMELY, FOR
SEARCHING FOR, TRACKING AND COMMUNICATING WITH JOB CANDIDATES, FOR CUSTOMIZING JOB SEARCH
PARAMETERS AND PROCESSES, FOR POSTING JOB LISTINGS, FOR SCHEDULING EMPLOYMENT INTERVIEWS, FOR
PREPARING, COLLATING AND ORGANIZING REPORTS ON JOB CANDIDATES, FOR SHARING RECRUITING
INFORMATION AMONG MULTIPLE USERS, AND FOR SYNCHRONIZING JOB RECRUITING DATA WITH EMAIL AND
CALENDARING SOFTWARE; APPLICATION SERVICE PROVIDER (ASP) FEATURING SOFTWARE IN THE FIELDS OF
STAFFING MANAGEMENT, MANAGEMENT, ADMINISTRATION, TRACKING, MONITORING, AUTOMATION, AND
ASSESSMENT OF STAFFING, HIRING, RECRUITING AND EMPLOYEE-RETENTION PROCESSES, WORKFORCE AND
LOGISTICS MANAGEMENT AND PLANNING, AND DECISION SUPPORT; COMPUTER SOFTWARE CONSULTING;
INSTALLATION OF COMPUTER SOFTWARE; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE WEB-BASED
SOFTWARE USED TO MANAGE HUMAN RESOURCE FUNCTIONS AND FEATURING ON-LINE MANAGEMENT OF
RESUMES, EMAIL, JOB TASKS, CALENDARS, JOB ORDERS, PERSONNEL PLACEMENT AND TIMECARDS; COMPUTER
SOFTWARE DESIGN, DEVELOPMENT AND CUSTOMIZATION FOR OTHERS; INSTALLATION, MAINTENANCE AND
UPDATE OF COMPUTER SOFTWARE; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING OF SOFTWARE
PROBLEMS.
CROSSREF

4324880  18/10/2019
PUBLISHERS INTERNATIONAL LINKING ASSOCIATION, INC.
50 SALEM STREET, LYNNFIELD, MASSACHUSETTS 01940, NEW YORK
AN INCORPORATION EXISTING UNDER THE LAWS OF NEW YORK

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :27/01/2009

To be associated with:
3459492

MUMBAI

PROVIDING ON-LINE NON-DOWNLOADABLE SOFTWARE FOR ACCESSING A SEARCHABLE DATABASE OF A
REGISTRY OF DIGITAL REFERENCE CITATION LINKS FOR SCHOLARLY AND RESEARCH MATERIALS VIA COMPUTER
NETWORKS AND THE INTERNET; PROVIDING METADATA AND CUSTOMIZED DATA FEEDS COMPRISED OF USER-
DEFINED INFORMATION ABOUT AUTHORS, TITLES, DIGITAL OBJECT IDENTIFIERS, LICENSING, FUNDING AND OTHER
INFORMATION IN RELATION TO SCHOLARLY RESEARCH VIA COMPUTER NETWORKS AND THE INTERNET; PROVIDING
NETWORK-BASED INFRASTRUCTURE TO FACILITATE COMPUTER TO COMPUTER ACCESS TO A REGISTRY OF
UNIQUE IDENTIFIERS AND ASSOCIATED METADATA THAT CAN BE USED TO DEFINE RELATIONSHIPS BETWEEN
DIGITAL OBJECTS THAT ENABLE SERVICES TO MAKE SCHOLARLY RESEARCH PUBLICATIONS AND CONTENT EASY
TO FIND, LINK, CITE, ASSESS AND REUSE; PROVIDING ON-LINE NON-DOWNLOADABLE SOFTWARE, TO DEFINE
RELATIONSHIPS BETWEEN DIGITAL OBJECTS THAT ENABLE SERVICES TO MAKE SCHOLARLY RESEARCH
PUBLICATIONS AND CONTENT EASY TO FIND, LINK, CITE, ASSESS AND REUSE; COMPUTER SERVICES, NAMELY,
CREATING COMPUTER NETWORK-BASED INDEXES OF INFORMATION AND METADATA TOGETHER WITH RELATED
RESOURCES.
SWIGGY GO

4324886   18/10/2019

BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :04/09/2019

CHENNAI
Design and development of computer software and application accessible from wireless devices, including mobile phones; Design and development of software for providing information in the field of packaging, storage and transport of goods to the customers; Design and development of software supporting viewing, selecting and placing orders for goods from an existing database and online catalogue; Design and development of computer software for the purpose of booking, storage and delivery of goods; Design and development of computer software for pick-up and transportation of goods; Design and development of computer software for logistics services; Design and development of computer software for parcel delivery including food delivery;
CARROM STARS

4325312  18/10/2019

JEU ELECTRONIQUE SOFTWARE PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030

Private Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Used Since :14/06/2019

DELHI

Platform for gaming software as a service; software as a service featuring software platform for electronic gaming;
Software as a service [SaaS] featuring software platforms for electronic gaming; Platform as a service [PaaS] featuring
software platforms for transmission of images, audio-visual content, video content and messages.
AVILEAP
4325341  18/10/2019
ZESTIOT TECHNOLOGIES PRIVATE LIMITED
2nd Floor, Plot No. 28, Road Number 76, Jubilee Hills, Hyderabad, Telangana, India – 500033
Private Limited Company
Address for service in India/Attorney address:
PRIYANSHU RAJIV
3467, 2nd Floor, 13th A Main, Indiranagar, Bangalore- 560008
Used Since :26/04/2016
CHENNAI
Information Technology Services, Software Development Programming and Implementation, Hosting Services, Software as a Service, IT Consultancy, Advisory and Information Services for Aviation Sector.
4326349   21/10/2019
M/S POWER RESEARCH & DEVELOPMENT CONSULTANTS PVT LTD.,
No.5, 11th Cross, 2nd Stage, West of Chord Road, Bangalore - 560086
Private Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Used Since :27/08/2019

CHENNAI
Computer programming, Design and Development of computer hardware and software
DATOTA TECHNOLOGIES PRIVATE LIMITED
HOLDING NO: 141-N, WARD NO 68, STATION ROAD, P.O. BARAKAR, ASANSOL, PASCHIM BARDHAMAN, WEST BENGAL-713324

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
AMAZON MOMENTS

4326512   21/10/2019

Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
To be associated with:
1238450, 1861493, 4300717

DELHI
Application service provider featuring application programming interface (API) software for cross-platform integration of incentive reward programs featuring delivery of physical and digital items to customers.
ZENEZ

4326880  21/10/2019
COSMOS IMPEX (INDIA) PVT LTD
85/2, COSMOS HOUSE, Atladra, Padra Rd. Vadodara, Gujarat, India
BODY INCORPORATE

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Apartment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
RESEARCH, DESIGN AND DEVELOPMENT SERVICES RELATING TO NETWORK INTERFACES SOFTWARE FOR USE ON COMPUTERIZED NUMERICAL CONTROL SYSTEM FOR VERTICAL MACHINING CENTRES AND OTHER CNC MACHINES
Trade Marks Journal No: 1928, 18/11/2019  Class 42

flwr

4326898  21/10/2019
SASHIDHAR PATIL
# J902 Purva Venezia, Yelahanka New Town, Bengaluru - 560064
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Website development services.
BOTZER

4327074   21/10/2019
POWERUPCLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since :31/01/2018

CHENNAI

Online non-downloadable software; Software and Platform as a Service and providing consultancy services in relation to information technology.
Spectacon Infotech

4327210  22/10/2019
SPECTACON INFOTECH (N) PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. SWARAN SINGH SANDHU)
Plot No. C-127, Phase –VIII, Industrial Area, Mohali, Sas Nagar-160055, Punjab
Private Limited

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/11/2018
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software related to IT service under Class 42.
Spectacon

4327213   22/10/2019
SPECTACON INFOTECH (N) PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. SWARAN SINGH SANDHU)
Plot No. C-127, Phase –VIII, Industrial Area, Mohali, Sas Nagar-160055, Punjab
Private Limited

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/11/2018

DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software related to IT service under Class 42.
4327288   22/10/2019
PANAJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand-249404. India.

Body Incorporate

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Computer Technology and Computer Software Services and Consultancy, Scientific and Technological Services and Research and Design Relating Thereto; Industrial Analysis and Research Services; Design and Development of Computer Hardware and Software. Computer Software Design for Others; Integrated Circuit Design for Others; Development of Technologies for the Fabrication of Circuits for Wireless Communication, Electronic Data Processing, Consumer Electronics, Automotive Electronics, Consultancy Services Relating to The Design, Development and Use of Computer Hardware and Software, Providing software on a global computer network , Hosting an online website for creating and hosting micro websites for businesses, Hosting the websites of others on a computer server for a global computer network, Providing online information about industrial analysis and research services, Hosting of mobile applications, Online provision of non-downloadable web-based applications.
IMPLANTAIRE

4328372   22/10/2019
IMPLANTAIRE TECHNOLOGIES (INDIA) PRIVATE LIMITED
1010 Udayaravi Road, Kuvempu Nagar, Mysuru – 570023
an Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since :04/01/2008

CHENNAI

product designing services; engineering design services; testing and certification of products and engineering solutions; re-engineering services; evaluation, analysis and consultancy services related the aforesaid
Ezee corp
4328378    22/10/2019
PRASHNA ENTERPRISE SOLUTIONS PRIVATE LIMITED
B-211, Kukreja Centre, Sector-11, CBD Belapur, Navi Mumbai, Thane- 400614
private limited
Address for service in India/Agents address:
AHUJA JAGDISH RATANLAL
UG-329, DREAMS MALL, LBS ROAD, BHANDUP(WEST), MUMBAI-400078.

Proposed to be Used
MUMBAI
4. Computer software technical support services
AJNABOLT
4328829  23/10/2019

DIMENSION NXG PRIVATE LIMITED
501, Arcadia, Hiranandani Estate, Patlipada, Ghodbunder Road, Thane, Maharashtra -400607, India

Body Incorporate
Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP, 204, DLF Star Tower, Sector 30, Gurgaon-122001, Haryana, India Email: vivek@boudhikip.com Phone: 9971546304

Proposed to be Used
MUMBAI

scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
AssureFlow
4328863  23/10/2019
ASSUREKIT TECHNOLOGY AND SERVICES PRIVATE LIMITED
Assurekit Technology And Services Private Limited, Fl C 1402, Pl 14/15, Sec 29c Yashodeep Heights, Ghansoli, Thane, Thane, Maharashtra, 400701
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
 Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
AssureBuild

4328871  23/10/2019

ASSUREKIT TECHNOLOGY AND SERVICES PRIVATE LIMITED
Assurekit Technology And Services Private Limited, Fl C 1402, Pl 14/15, Sec 29c Yashodeep Heights, Ghansoli, Thane, Thane, Maharashtra, 400701
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
INFINITYBEAM IOT

4328909   23/10/2019
INFINITYBEAM IOT LABS PRIVATE LIMITED
Plot no.15, Road no.10, Sector 1, New Panvel, Navi Mumbai 410206
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ARUNA ASHUTOSH NAIK
#303 C Wing, Mansi Vihar CHS, Datta Mandir Road, Near Military Gate, Malad East, Mumbai-400097.
Used Since : 20/02/2019
MUMBAI
Scientific, technological services research and design relating thereto; industrial analysis, industrial research services; design and development of computer hardware and software. Computer and technology services for securing computer data and personal and financial information and for the detection of unauthorized access to data and information;
JUPITER BANK

4329461 23/10/2019

AMICA FINANCIAL TECHNOLOGIES PRIVATE LIMITED
801, Casablanca, 28th Road, Stomach Rest, Off Waterfield Road, Bandra West, Mumbai 400050, India
A company organised under the laws of India

Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used

MUMBAI
Providing temporary use of on-line non-downloadable software for processing electronic payments; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks; design and development of computer software to provide and operate m-commerce and e-commerce platforms and internet applications for electronic payment processing, authentication processes; providing temporary use of on-line non-downloadable computer software for payment processing, authentication, management and tracking; computer services, namely collecting, analyzing, and providing data and information regarding electronic payment transactions; providing temporary use of on-line non-downloadable software for use in collecting, analyzing, and providing data and information regarding electronic payment transactions; providing an interactive web site featuring technology that enables users to enter, access, track, manage, monitor, and generate information and reports regarding sales of products; providing user authentication services in e-commerce transactions; design, creation, hosting and maintenance of websites; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks.
JUPITER MONEY
4329462  23/10/2019
AMICA FINANCIAL TECHNOLOGIES PRIVATE LIMITED
801, Casablanca, 28th Road, Stomach Rest, Off Waterfield Road, Bandra West, Mumbai 400050, India
A company organised under the laws of India
Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India
Proposed to be Used
MUMBAI
Providing temporary use of on-line non-downloadable software for processing electronic payments; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks; design and development of computer software to provide and operate m-commerce and e-commerce platforms and internet applications for electronic payment processing, authentication processes; providing temporary use of on-line non-downloadable computer software for payment processing, authentication, management and tracking; computer services, namely collecting, analyzing, and providing data and information regarding electronic payment transactions; providing temporary use of on-line non-downloadable software for use in collecting, analyzing, and providing data and information regarding electronic payment transactions; providing an interactive web site featuring technology that enables users to enter, access, track, manage, monitor, and generate information and reports regarding sales of products; providing user authentication services in e-commerce transactions; design, creation, hosting and maintenance of websites; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks.
PRIYARAM

4329542   23/10/2019

NALLAMILLI TATA REDDY

8-54, Narayya Well Street, Anaparthy, East Godavari, Andhra Pradesh-533342, India

Individual

Address for service in India/Attorney address:

MADHUSUDAN PUTTA

Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, architectural services, architectural consultancy, cloud computing, computer programming, computer system design, computer software consultancy, computer technology consultancy, computer security consultancy, construction drafting, creating and maintaining web sites for others, interior design, dress designing, industrial design, internet security consultancy, monitoring of computer systems for detecting unauthorized access or data breach, packaging design, platform as a service [PaaS], software as a service [SaaS], quality control, scientific laboratory services, server hosting, water analysis, web site design consultancy.
Caselets

4330215  24/10/2019

ELSPECTRA SALES ENGINEERING SOLUTIONS PRIVATE LIMITED
11-P, Lake City, Vijayshree Extn Main Rd Kodichikkananhalli Bangalore Bangalore KA 560076 IN
Body Corporate

Address for service in India/Attorney address:
MANISH SHARMA
64, Parbat Ghosh Lane, Kolkata-700007

Used Since :01/05/2019

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
OCASH

4330753   24/10/2019
BORNBRAVE TECHNOLOGIES PVT. LTD.
H No. 112, Right Portion, Ground Floor BLK-A, Wazirpur Group Industrial Area, NorthWest Delhi, Delhi-110052
A Private Limited Company Incorporated And Existing In India

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Used Since :09/04/2019

DELHI

Providing Online, Non-Downloadable Software; Providing Temporary Use Of Non-Downloadable Software; Providing Temporary Use Of Non-Downloadable Business Software; Providing Temporary Use Of Non-Downloadable Software For Analyzing Financial Data And Generating Reports; Providing Temporary Use Of On-Line Non-Downloadable Software For The Transmission Of Information; Providing A Website Featuring Temporary Use Of Non-Downloadable Software For Electronic Financial Platform That Accommodates Multiple Types Of Payment And Transactions; Computer Services, Namely, Acting As An Application Service Provider In The Field Of Information Management To Host Computer Application Software For The Purpose Payment Processing; Providing An Interactive Web Site That Allows Electronic Invoicing And Payment Processing.
MANHATTAN REVIEW

4330768    24/10/2019

MANHATTAN REVIEW, INC.
603 W 115th Street #284, New York, NY 10025, USA.
A Company incorporated and existing in Newyork

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :19/06/2006

DELHI
Hosting Multimedia Educational Content; Hosting Computer Application Software In The Field Of Knowledge Management For Creating Searchable Databases Of Information And Data.
GOFLOCKER

4331020  25/10/2019

M/S. SPOTFLOCK TECHNOLOGIES PRIVATE LIMITED
Plot No. 20, 3rd Floor, Image Gardens Road, VIP Hills, Silicon Valley, Madhapur, Hyderabad – 500 081, Telangana, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

4332036   26/10/2019

YOGANANDA M P (INDIAN NATIONAL, PROPRIETOR), TRADING AS VAGI DATA SYSTEMS

#-22, DK and JK, NS.Iyengar Street, Sheshadri, Bengaluru - 560020, Karnataka

A Proprietorship Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (CHENNAI)

13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

To be associated with:

1651013

CHENNAI

Software development.
ITEL COMPUTER SERVICES PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. SYED JOHN PASHA)
2-22, Ramnagar, Peddireddygudem, Chandrogonda Mandal, Khammam-507316, Telangana

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software under Class 42.
4332206   26/10/2019
ILLUMNUS EDUCATION TECHNOLOGIES PRIVATE LIMITED
12th floor, Flat no. K-1206, Bella Casa, Westenmills Road, Sus, Pune, Maharashtra - 411021, India
BODY INCORPORATE

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
KHUSHBOO TIWARI SOLE PROPRIETOR OF LIFEWHEEL
25, SBI OFFICER'S COLONY, DOUBLE STOREY, P.O. BALDEOBAG, JABALPUR, MP, 482002 INDIA

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Design and development of computer hardware and software; Hosting weblogs [blogs]; Creating and maintaining blogs for others
CURESEE

4332691    28/10/2019
M/S MPJ CURESEE PRIVATE LIMITED
633/38, GALI NO. 7, ASHOK VIHAR-1, GURUGRAM, HARYANA-122001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :18/10/2019
DELHI
SOFTWARE DEVELOPMENT
Unchalk

4332724  28/10/2019

PRANALI PANJWANI
A/2 Noor Apartment, Khoja Society Rd, Kankaria, Ahmedabad 380022
Education-Tech
Individual

Proposed to be Used

AHMEDABAD

CLOUD-BASED LEARNING MANAGEMENT SOFTWARE
Kishpann

4332725  28/10/2019

PRANALI PANJWANI
A/2 Noor Apartment, Khoja Society Rd, Kankaria, Ahmedabad 380022
Education-Tech
Individual

Proposed to be Used
AHMEDABAD

Software and Application Services
CLOUDMOOL
4333019  29/10/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.

Used Since :14/09/2019

CHENNAI
Online non-downloadable software; Software and Platform as a Service and providing consultancy services in relation to information technology.
RINIRA
4333091    29/10/2019
DR. BIJAL C. MODI
37 Shaffer Road, Bridgewater, NJ 08807, United States of America
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
OMER AHMED
HNo: 9-19-38, Malapally, Nizamabad, Telangana - 503001, India
An Indian National

Address for service in India/Agents address:
SHAHANA PARVEEN
E-12/44D,HAUZRANI, MALVIYA NAGAR,NEW DELHI-110017.

Proposed to be Used

CHENNAI
Architectural services; engineering consultancy services; architectural consultancy; authenticating works of art, cartography services; construction drafting; graphic arts design; structural engineering design services; construction engineering services (construction planning / design); design services relating to civil engineering; engineering research and design services in the fields of drilling technology; technical research; conducting technical project studies; technological services and research and design relating thereto; Industrial analysis and industrial research services.
EUKLEIA TECHNOLOGIES PVT. LTD
C-702, Survey #20, Concorde Midway City Apts, Basapura Road, HOSA Road Junction, Bangalore - 560100
A company incorporated in India under The Companies Act, 1956

Address for service in India/Attorney address:

K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since : 10/11/2015

CHENNAI

Software design and development; Customization of computer software; Designing of web portals; application service provider, namely, providing, hosting, managing, developing, installing and maintaining applications, software.
AJAY DEVGAN

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

To be associated with:
4182105

MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
Trade Marks Journal No: 1928, 18/11/2019 Class 42

MEDIAMETRIX
4334099 31/10/2019
VIDHI TECHINNOVATION OPPORTUNITIES NETWORK PRIVATE LIMITED
B 003, The Ivy, Sushant Lok 1, Block A, Gurgaon, Haryana-122009, India.
A Private Limited Company incorporated as per the laws of India
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045,
Maharashtra, India
Proposed to be Used
DELHI
Software design, software development; Software as a service [SaaS]
4334229   31/10/2019

SACHIN GUPTA
F-1108, Ramsons Kshitiz, Sector-95, Gurgaon - 122505, India
Individual

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Used Since : 26/08/2015

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
4335657   01/11/2019
NABRON TECHNOLOGIES PRIVATE LIMITED
B-50, 3RD FLOOR, PARYAVARAN COMPLEX, DELHI (110030)
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Sfurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software; Providing on-line non-downloadable software for use in enterprise resource planning
4335706   01/11/2019
LIGHTNINGCHART SOLUTIONS PRIVATE LIMITED
15TH DEV CORPORA, NEAR CADBURY JUNCTION EASTERN EXPRESS HIGHWAY THANE THANE MH 400601
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Software development, Computer software support services, Software consultancy services, Computer software maintenance services
JioEngage
4337090  04/11/2019
RELIANCE INDUSTRIES LIMITED
3RD FLOOR, MAKER CHAMBER-IV, 222, NARIMAN POINT, MUMBAI-400021
Used Since :21/09/2019
To be associated with:
2423809
MUMBAI
CLOUD COMPUTING; COMPUTER PROGRAMMING; ELECTRONIC DATA STORAGE, MONITORING OF PERSONALLY IDENTIFYING INFORMATION TO DETECT IDENTITY THEFT VIA THE INTERNET, MONITORING OF CREDIT CARD ACTIVITY TO DETECT FRAUD VIA THE INTERNET; SOFTWARE AS A SERVICE; UNLOCKING OF MOBILE PHONES.
GOLA BANQUET

2922508  16/03/2015

MR. NARESH KAPOOR
8/39 KIRTI NAGAR INDUSTRIAL AREA, NEW DELHI 110015
SERVICE PROVIDER

Address for service in India/Agents address:
PARAMOUNT TRADE MARKS CO.
A-3, CHRISTIAN COLONY, PATEL CHEST, DELHI - 110 007.
Used Since :01/01/1988

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL SERVICES, RESTAURANT, CATERING, BAR AND COCKTAIL LOUNGE SERVICES, RESORT LODGING SERVICES, PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS, PROVISION OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, AND RESERVATION SERVICES FOR HOTEL ACCOMMODATIONS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "BANQUET" and "MARK TO BE USED AS A WHOLE".
MR. MUKESH

trading as ; TAPASYA PRANTHA JUCTION

1090/30, GALI NO-02, AMBEDKAR COLONY, ROHTAK 124001, HR

SERVICES

Address for service in India/Agents address:

PURU & PURI (ADVOCATES)

4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Used Since: 17/03/2015

DELHI

HOTELS, BANQUETS, RESTAURANTS, SUACK-BARS, LOUNGE, RESORTS, FAST FOODS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, COMERS, Dhabas, Bar, as per class - 43.

No exclusive rights over the words PRANTHA JUCTION.
3054325    14/09/2015
BRIJ MOHAN GUPTA
C-51, GURUDWARA ROAD, KOTLA MUBARAKPUR, NEW DELHI-110003.
SERVICE PROVIDER
Used Since :01/01/1997
DELHI
PROVIDING CHAT, OUTDOOR CATERING
3154646  11/01/2016
KAVITA JAIN
trading as ;NUTS 2 SPICES
M-399, IIIRD FLOOR, GURU HARKISHAN NAGAR, NEW DELHI-110087
MERCHANTS & MANUFACTURERS
Used Since :21/06/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3184029   12/02/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
2606334
DELHI
IN RESPECT OF SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
3188782   17/02/2016
BHUPENDRA HEMCHAND SHAH
trading as ;CHEERS
8/9,MUNICIPAL MARKET,C.G. ROAD,NAVRANGPURA,AHMEDABAD - 380009,GUJARAT,INDIA.
services provider
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :14/02/1981

AHMEDABAD
RESTAURANT SERVICES,SERVICES FOR PROVIDING FOOD AND DRINK NAMELY THICKSHAKES,ICE-CREAM,SLUSH,JUICE,LAGSI,COFFEE,MOCKTAIL.
THE ONIX

3230526  08/04/2016
SH. ABHISHEK GOYAL
trading as ;TIRUPATI ENTERPRISES
1, SHAKTI VIHAR, SAHARANPUR ROAD, MAJRA, DEHRADOON, UTTARAKHAND. INDIA.
SERVICES

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services
3410394  16/11/2016
ANKIT JHA
trading as ;WHEATOS
HOUSE NO. 387, NEAR WOMENS POLYTECHNIC COLLEGE, KSECTOR -8, FARIDABAD, HARYANA-121006.
SERVICE PROVIDER
Used Since :24/10/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3440491    23/12/2016
BHOOKHAH FOOD SERVICES PRIVATE LIMITED
55 ASPEN GREENS, NIRVANA COUNTRY, SECTOR 51, GURGAON-122018
Service Provider
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since: 09/09/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; SELF-SERVICE RESTAURANTS; SNACK-BARS; CAFÉS;
CAFETERIAS; CANTEENS; FOOD AND DRINK CATERING SERVICES; SETTING UP FOOD AND DRINK KIOSKS;
TEMPORARY ACCOMMODATION.
3444433  29/12/2016  
RAJESH SABHARWAL  
10A, RAJENDRA PLACE, NEW DELHI-110008.  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
KHUSHI TRADE MARK CO.,  
A1/140 SEC-6 ROHINI DELHI 110085  
Used Since: 01/06/2016  
DELHI  
RESTAURANT.
3449315  04/01/2017
MR. VIKAS KUMAR MANAV.
RZ-C-102, JEEWAN PARK, PANKHA ROAD, NEW DELHI-110059, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Indian, Mughlai and Chinese Restaurants & Hotels, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
NO EXCLUSIVE RIGHT OVER THE TERM "FLAVOURS".
3450298  05/01/2017
PG PURITY FOODS PRIVATE LIMITED.
trading as ;PG PURITY FOODS PRIVATE LIMITED.
232-B, FOURTH FLOOR, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI-110020, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :19/12/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT, CAFE, COFFEE SHOP, COFFEE BAR, TEA ROOM,
BAKERY, CAFETERIA, CANTEEN, FAST FOOD, DELI, SNACK BAR, SELF-SERVICE RESTAURANT, CARRY-OUT
RESTAURANT, DRIVETHROUGH RESTAURANT SERVICES; CATERING SERVICES; FOOD AND BEVERAGE
PREPARATION SERVICES; OFFICE AND INSTITUTIONAL COFFEE SUPPLY SERVICES IN CLASS 43
3455275  11/01/2017
AROMATIC VEGGIES PRIVATE LIMITED.
trading as ;AROMATIC VEGGIES PRIVATE LIMITED.
B-17, PART-A, JHILMIL INDUSTRIAL AREA, SHAHDARA, EAST DELHI-110095, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WEDDING BELLS.
MUNCHIES

3515472  24/11/2016
VICE MEDIA CANADA INC.
127 B KING STREET Montreal, Quebec CANADA H3C2P2
Manufacturers, Merchants and Service Providers
a Corporation organized and existing under the laws of Canada

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018

Proposed to be Used
MUMBAI
Providing information relating to eating, drinking, cooking, food, alcohol, beverages, recipes, restaurants, bars and culinary arts via a global computer information network, a website and a database.
3525716  13/04/2017
MR. POONAM JAYANTILAL POLADIA
707, 7th Floor, IndraprasthJal CHS Ltd., Satya Nagar, SaibabaMandir Road, Borivali (West), Mumbai - 400092, Maharashtra.
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
MULTIGRAIN FOOD PVT. LTD.
BODY INCORPORATE

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION I CLASS 43.
3711884    26/12/2017
MR. DNYINESHWAR LAXMAN PAGARE TRADING AS MAULI FAMILY PAAN HOUSE
Shop No. 2, Opp. Mundhwa Police Station, Mundhwa, Pune – 411 036
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :23/11/2017

MUMBAI

PROVIDING FOOD NAMELY PAAN

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE family pan house.
SPARASH
3748996  09/02/2018
SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
Services restricted in the state of Rajasthan only.
The Pugmark
(A Wildlife Resort)

3752480  13/02/2018
THE PUGMARK (A UNIT OF EXPLORE INDIA HOTELS AND RESORTS PVT. LTD.
75, BHAGAT VATIKA, CIVIL LINES, JAIPUR (RAJ.)
Pvt. Ltd. Company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :12/04/2001
AHMEDABAD
Services for providing food and drink; Temporary accommodation in class 43.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1778137.
3781095  17/03/2018
VYOM FOODCRAFT PRIVATE LIMITED
59,SURAJ NAGAR (EAST) CIVIL LINES JAIPUR 302006 (RAJASTHAN)
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3815468  25/04/2018
BHAGWANBHAI PREMJI PATIDAR, SOLE PROPRIETOR OF M/S. HARI OM PURI SAAKH CENTRE
GF-7, NARNARAYAN COMPLEX, NEAR BUS STOP, SWASTIK CHAR RASTA, NAVRANGPURA, AHMEDABAD-380 009,
GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-
380 014, GUJARAT STATE, INDIA.
Used Since :01/07/2011
AHMEDABAD
PROVIDING SERVICES OF RESTAURANT, FOOD ITEMS AND SOFT DRINK
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "DEVICE OF
OM". SUBJECT TO RESTRICTION OF SERVICES IN THE STATE OF GUJARAT AND RAJASTHAN ONLY.
BELOW -18 DEGREE

3823316   03/05/2018

GABANI ADITYA PRAVIN
C-34, KRUSHNADHAM SOCIETY, PRAGATI NAGAR CIRCLE, VESU, SURAT
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

Self-service restaurants; Hotel, restaurant, café-restaurant and bar services; Take-away restaurant services; Restaurants featuring home delivery; Outside catering, Mobile catering services
3827113 08/05/2018
MR. SUNIL ARVIND VAISHNAV
Plot No. 47, G. No. 153, Alok Nagar Ayyappa Mandir, Satara Parisar, Aurangabad – 431 001
Individual
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :02/04/2018
MUMBAI
SODA SHOP RESTAURANT
3910993  08/08/2018
VENKATESH SANTHANAM
17 & 18, SEA BREEZE, A. G. KHAN ROAD, WORLI, MUMBAI – 400018, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFE, FAST FOOD OUTLETS AND OTHER TYPES OF FOOD OUTLETS, TAKE AWAY FOOD OUTLETS FOR PIZZAS, OUTDOOR CATERING SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PIZZA..
3917169   15/08/2018
DIPACK DINKAR THORAT
K-1103, Sun Universe, Near Navle bridge, Narhe, Pune- 411 041 (M.S)
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI

Services for providing food and drink.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3927467 27/08/2018
KHANPAAN INDIA
105 – A1, GALAXY COMPLEX, KAUSA, MUMBRA, THANE- 400612
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant services, Services for providing food and drink; Temporary accommodation.
3929511  29/08/2018
PANKAJ GOVERDHAN TANWAR
Flat No. 201, Plot No. 166, Kansai Section, Ambarnath (E) District : Thane -421501
Proprietor
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Proposed to be Used
MUMBAI
Services for providing food and drink, temporary accommodation, restaurants, restaurants (self services), bars, snack-bars, lounge services, hotels, cafes, Cafeterias, canteens, caterings, takeaway outlets, banquet hall, food courts, icecream parlour.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF MAHARASHTRA..
BHASKARA HOSPITALITY SERVICES LLP
13/82, LGF, VIKRAM VIHAR, LAJPAT NAGAR-IV, NEW DELHI-110 024
HOSPITALITY AND RESTAURANT LLP
Proposed to be Used
DELHI
FOOD AND BEVERAGES AND ALLIED SERVICES, CAFES, CAFETERIAS, RESTAURANT, HOTELS AND MOTELS, FOOD SCULPTING, CATERING, FOOD AND DRINKS CATERING, SELF SERVICING RESTAURANT, SNACK AND DRINKS BARS, FOOD KIOSKS, CANTEEN, CLUBS, FOOD AND BEVERAGES LOUNGES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4048919  07/01/2019
VANSH CHAUHAN
169 SAHJEEVAN NAGAR GOPUR SQUARE, INDORE M.P INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
RESTAURANT SERVICES
4054107   11/01/2019
KETCHIKAN FOODS LLP
51-A, Doli Chambers, Brahma Kumari Marg, Colaba, Mumbai - 400 005
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
MUMBAI
Food and Drink Services, cafe services, cafeteria services, restaurant services, snack bars; temporary accommodation services
CHELLA CATERERS PRIVATE LIMITED  
BUNGALOW L - 10 / 80, TILAK VRINDAVAN CHS., TILAK NAGAR, CHEMBUR, MUMBAI - 400 089  

Address for service in India/Attorney address:  
UNIMARKS LEGAL SOLUTIONS  
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010  

Proposed to be Used  
MUMBAI  
CATERING SERVICE, CAFÉS, CAFETERIAS, CANTEENS, SELF-SERVICE RESTAURANTS, RESTAURANTS, FOOD SCULPTING ,MOTELS, RETIREMENT HOMES, TEMPORARY ACCOMMODATION RESERVATIONS  
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4068166.
KINGCRAFT RESTAURANTS PRIVATE LIMITED
1401 AGARWAL TRINITY TOWER, KACHPADA, D MONTE LANE, OPPOSITE SILVER OAKS RESTAURANT, MALAD WEST, MUMBAI 400064
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Restaurant services; Bars
area restricted to the state of MAHARASHTRA.
BAD

4075459  02/02/2019

B.A.D MANAGEMENT LLP
31/32, Sea View Condominium, Plot -143, B, Santacruz-West, West Avenue, Mumbai- 400 054
Limited Liability Partnership Firm

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI

Restaurants, Restaurant services, Grill restaurants, Tourist restaurants, Providing restaurant services, Mobile restaurant services, Spanish restaurant services, Japanese restaurant services, Restaurants (Self-service -), Self-service restaurants, Carry-out restaurants, Fast food restaurants, Salad bars [restaurant services], Self-service restaurant services, Hospitality services [food and drink], Corporate hospitality (provision of food and drink), Café services, Cafeteria services, Catering services for company cafeterias, Coffee shops, Coffee shop services, Coffee bar services.
4078962  06/02/2019
VIDLI RESTAURANT LTD.
501, 5th Floor, Jai Antariksh, Makwana Road, Marol, Andheri (East), Mumbai – 400 059
Body Incorporate including limited company
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Hospitality services [accommodation], Catering services for hospitality suites, Hospitality services [food and drink], Services for providing food and drink; Temporary accommodation, Providing food and beverages
PEPPER FRY

4078963 06/02/2019

VIDLI RESTAURANT LTD.
501, 5th Floor, Jai Antariksh, Makwana Road, Marol, Andheri (East), Mumbai – 400 059

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD., V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI

Hospitality services [accommodation], Catering services for hospitality suites, Hospitality services [food and drink], Services for providing food and drink, Temporary accommodation, Providing food and beverages
4090124   16/02/2019
R.MADHUSUDHANA RAO, PROPRIETOR OF M/S. MSR FOOD AND BEVERAGES
OLD NO 7, NEW NO 13, MUTHU MARI AMMAN KOIL STREET, OLD WASHERMENPET, CHENNAI - 600021, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :24/08/2011

CHENNAI

RESTAURANT AND HOTEL SERVICES, HOTEL, RESTAURANT AND CAFÉ SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, TAKE-AWAY FAST FOOD SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, SALAD BARS [RESTAURANT SERVICES], PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, MOBILE RESTAURANT SERVICES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK
MURUGAN IDLI

4094674  20/02/2019

S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/04/1993

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
A company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
CHENNAI
Restaurant services, namely, providing of food and beverages for consumption on and off the premises; eat-in and take-out food restaurant services; Services for providing food and drink; temporary accommodation.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
M/S SRI LAKSHMI FOODS
SHOP NO. 1, PHASE - II, H. NO. 2-22-1/50, SIVA KALYAN APARTMENTS, BHAGYNAGAR COLONY, KUKATPALLY, HYDERABAD - 500072, TELANGANA, INDIA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
RESTAURANTS; PROVISION OF FOOD AND DRINK; FOOD AND DRINK PREPARATION SERVICES; TAKE AWAY FOOD AND DRINK SERVICES; CATERING SERVICES. SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF ANDHRA PRADESH AND TELANGANA ONLY.
SUNRAY VILLAGE
4114980   12/03/2019
M/S. SUNRAY RESORTS PRIVATE LIMITED
10-50-40, Ground Floor, Excelsior Apartments Ramnagar, Opp: Lions Club, Visakhapatnam – 530 002, Andhra Pradesh, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :12/10/2011
CHENNAI
Resorts, Hotels, Restaurants, Coffee Shops, Coffee Shops, Cafes, Cafeterias.
4115892  13/03/2019
VIMAL THYKKOOTATHIL
33/4702, KOUSTHUBHAM, NEAR NADAVAKKADU TEMPLE, P.A. UNNEERI ROAD, MALAPARAMABA P.O KOZHIKODE-673009, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
SAJI ISAAC K.J
311, H.B FLATS, PANAMPILLY NAGAR, COCHIN-682 036, KERALA
Used Since: 24/09/2018
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4150774    17/04/2019
MRS. SUNIL KAPOOR
DILLI GATE, F&B-31, OMAXE CANNAUGHT PLACE MALL, BETA-2, GREATER NOIDA-201301
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :28/12/2018
DELHI
Services for providing food and drink; temporary accommodation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER APPEARING ON THE LABEL.
4164910    02/05/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Proposed to be Used
AHMEDABAD
providing temporary accommodations; booking of hotels and other facilities for temporary accommodation; restaurant and bar services.
OYO HOME

4164915   02/05/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad-380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since: 11/11/2017
To be associated with:
3048272, 3470864

AHMEDABAD
Providing temporary accommodations; booking of hotels and other facilities for temporary accommodation; restaurant and bar services.
Shahi Navrang

4165470 03/05/2019

YOGESH TIBREWAL
L&T Reality Emerald Isle Tower, 7 Flat 201, Powai - 400076
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4165994  03/05/2019
ANUKOOL HARISH
167, Deepali Enclave, Pitampura, New Delhi - 110034, Delhi
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Restaurant services.
DHRUV GIRIDHARI PRASAD, SOLE PROPRIETOR, TRADING AS KALYANI HOSPITALITY SERVICE
NO: 19, THIRUVEEDIYAN STREET, GOPALAPURAM, CHENNAI- 600086, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4166482  04/05/2019
SH. DEEPAK KUMAR TRADING AS D LIVE RASOI.
SWARN JAYANTI NAGAR, RAMGHAT ROAD, ALIGARH-202001, U.P.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
ABDUL JALEEL A.K. TRADING AS GRILL HOUSE
THENNAMPALAYAM, PALLADAM ROAD, TIRUPUR 641 604, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
HOTEL SERVICES, RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS AND FAST-FOOD RESTAURANT SERVICES.
THANJAI THALAIYAATI MESS

4167995  06/05/2019

SUGANYA
PLOT NO.3, DOOR NO.16, SOLAI KRISHNAN STREET, PRAKASAM SALAI, JANAKI NAGAR, VALASARAVAKKAM, CHENNAI-600087.
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFES; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4168841  07/05/2019
M/S. MARS RESIDENCY LLP
CTS NO. 846, NEAR DURGA HOTEL, OPP. EXCELLENT BANK, BORI COLONY, MAROL, MAROSHI ROAD, ANDHERI (E), MUMBAI-400059, MAHARASHTRA
The Limited Liability Partnership

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Temporary accommodation, hotel, restaurant, providing of food and drink
4169780   07/05/2019
PASRICHA HOTELS PRIVATE LIMITED
658, Napier Town, JABALPUR, Jabalpur, Madhya Pradesh, India, 482001
To acquire, construct, own, run and manage and to carry on the business of running hotels, motels, holiday camps, guest houses, restaurants, rest rooms, resorts, canteens, food courts etc
Indian Private Limited Company
Proposed to be Used
MUMBAI
Restaurant services, namely providing of food and beverages for consumption on and off the premises; other catering services; eat-in and take-out food restaurant services; restaurants featuring home delivery, other catering services and other ancillary services.
4170299   08/05/2019

BHAHTI JAIN
116, Indira Gandhi Nagar, Indore, Subham Nagar Indore, Madhya Pradesh 452009
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation Under Class 43
Trade Marks Journal No: 1928, 18/11/2019 Class 43

4170319  07/05/2019
DEVESH KUMAR BV
42, 1ST MAIN, BALAJI NAGAR, BENGALURU 560 029
PROPRIETOR

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since: 04/02/2019

CHENNAI
Hostels, Tourist hostels, Hotels, hostels and boarding houses, holiday and tourist accommodation, Hotels, Hotel services,
Resort hotels, Hotel restaurant services, Providing hotel accommodation, Booking of hotel accommodation, Hospitality
services [accommodation], Hospitality services [food and drink], Providing temporary accommodation as part of
hospitality packages, Catering services for hospitality suites, Corporate hospitality (provision of food and drink), Cafés,
Cafeterias, Cafe services, Café services, Cafeteria services, Self-service cafeteria services, Catering in fast-food
cafeterias, Serving food and drink in Internet cafes, Providing food and drink in Internet cafes, Teahouse services, Tea
room services, Tea room and related services covered in class 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4170393  08/05/2019
AJEET SINGH
N-11, Delta-3, Greater Noida, Surajpur, Gautam Buddha Nagar-U.P.-201306
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
DELHI
Restaurants, café, Services for providing food and drink.
WE LIFE STYLE

4170484   08/05/2019

WE LIFESTYLE & HOSPITALITY LLP
KHASRA NO. 432-433-434, SULTANPUR, M.G. ROAD, NEW DELHI-110030
LLP

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Used Since :07/12/2010

DELHI

FOOD, DRINK & TEMPORARY ACCOMODATION.
4170618  08/05/2019  
ASHOK KUMAR REDDY KADIRI  
6-1-128-18, Lakshmi Nagar, Anantapur-515001, Andhra Pradesh, India  
Individual.  
Address for service in India/Attorney address:  
MADHUSUDAN PUTTA  
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.  
Used Since : 15/04/2019  
CHENNAI  
Restaurant services, café services, cafeteria services, canteen services, hotel services, services for providing food and drink; temporary accommodation.
4170792  08/05/2019
SWETA SINGH
638/013, SHANKARPURI, GYATRI MARKET, SECT-11, NEAR SIDHARTH MEMORIAL SCHOOL, INDIRA NAGAR, INDIVIDUAL

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
4171215 08/05/2019
S P FOOD KATTA
SHOP NO 3, SAIRANG APARTMENT, DP ROAD NEAR PARANJAPE HIGHSCHOOL, KOTHrud, PUNE - 411038
ACTIVE
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN, KATNI-483501,(M.P.).
Used Since: 01/10/2017
MUMBAI
Services for providing food and drink.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word cafe
CREAMY NUTS PRIVATE LIMITED
Birajdar Complex, More Nagar, Kanheri Road, Latur- 413512, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.
Used Since :05/09/2011

MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages, rentals and reservations of temporary accommodation; hotel, motel, banqueting, cocktail, wine lounge & bar services; preparation of meals and restaurant services being services included in class 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4171274  09/05/2019
AAMIR AFZAL CHANDIWALA
Flat 1803, 18th Floor, Jamuna Amrut Tower, S.V Road, Jogeshwari (West), Mumbai - 400102
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
HOTEL SINGH EMPIRE DX

4171282   09/05/2019
MR. BALJINDER SINGH
trading as ;HOTEL SINGH EMPIRE DX
8707-8710, D.B. GUPTA ROAD, ARYA NAGAR, PAHARGANJ, NEW DELHI, DELHI 110055
SERVICE PROVIDER
Address for service in India/Attorney address:
GENESIS LAW CONSULTANTS
CHAMBER NO 490 LAWYERS CHAMBERS, PATIALA HOUSE COURT NEW DELHI-110001
Used Since :15/11/2005
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1928  18/11/2019  Class 43

4171522  09/05/2019
HARISH A V
No.19/9, CARMELARM ROAD, DODDAKANNELLI, BANGALORE 560035
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
RUNGTA'S TEA CLUB
4171533  09/05/2019
PEEYUSH KUMAR RUNGTA
B-10/690, GANESH NAGAR-2, SHAKARPUR, DELHI-110092, INDIA
Individual
Address for service in India/Attorney address:
BUDDHA PAL & ASSOCIATES
35A, POCKET-F MAYUR VIHAR, PHASE-II DELHI 110091
Used Since :01/11/2001
DELHI
Services for providing food and drinks, rentals and reservations of temporary accommodation, providing banquet and social function facilities for special occasions, rental of function & meeting rooms, hotels, restaurants, conferences, conventions, cocktail, wine lounge, guest rooms, motel, cafes, snack bar, cafeteria, canteen and catering services, ice cream parlour services, takeaway outlets, coffee shops, coffee-house and snacks-bar, juice bars, momos bars and preparation of meals, consultancy services relating to food preparations and providing food and drink, on-line information in the field of hotel and restaurant services included in class 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4171902  09/05/2019
AMIT PARSHOTTAMBHAI RADADIYA
MERICADI.COM, 12, ANUPAM BUSINESS HUB, YOGI CHOWK, PUNA GAM, SURAT - 395006
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :10/02/2019
AHMEDABAD
PROVIDING OF FOOD, DRINK AND TEMPORARY ACCOMMODATION, RESTAURANT
4171943   09/05/2019
ALKA SINGH
4TH FLOOR, WYNN PLAZA, C2, ACHARYA NIKETEN, MAYUR VIHAR PHASE 1,NEW DELHI
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, 2ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK ; CAFETERIAS, CANTEENS, CATERING OF FOOD AND DRINK,
RESTAURANTS, RESTAURANTS AND TEMPORARY ACCOMMODATION
Chawla's Game of Tandoor (GOT)

4172131  09/05/2019
NARAYAN DASS CHAWLA
A-54, RAMPRASTHA COLONY, CHANDER NAGAR, GHAZIABAD - 201011, UTTAR PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
YALAMANCHILLI CHANDANA
trading as; HOTEL CHANDANA SQUARE
NO.7, APHIC GREENFIELD INDUSTRIAL ESTATE GAMBHIRAM, VISAKHAPATNAM.
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used
CHENNAI

HOTEL SERVICES, BOARDING AND LODGING, BAR SERVICES, CAFE SERVICES, CANTEEN SERVICES, FOOD AND DRINK CATERING, HOLIDAY CAMP SERVICES, HOTEL RESERVATIONS, MOTEL SERVICES, PERSONAL CHEF SERVICES, RESTAURANT SERVICES, RETIREMENT HOME SERVICES, SNACK BAR SERVICES, TEMPORARY ACCOMMODATION SERVICES, TOURIST HOME SERVICES, RECEPTION SERVICES FOR TEMPORARY ACCOMMODATION, RENTAL OF MEETING ROOMS, RENTAL OF COOKING APPARATUS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE.
NUT MILK.NOT MILK

4173402  10/05/2019

RAKYAN BEVERAGES PRIVATE LIMITED
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai - 400011 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Temporary accommodation; Services for providing food and drinks; Cafe, bar, snack bar, and restaurant services; Restaurant take-out and delivery services; Providing information related to food and drinks, cafes, bars, snack bars, and restaurants services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4174859   13/05/2019
PRITISH VIKRANT DHARURKAR
A1-603, Nandanvan homes, parsik nagar, kalwa thane.
Proprietor

Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT Puri EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
MUMBAI
Restaurant
4175871    14/05/2019
AAMIR AFZAL CHANDIWALA
Flat 1803, 18th Floor, Jamuna Amrut Tower, S.V Road, Jogeshwari(West), Mumbai- 400102
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4177822  15/05/2019
TUBA N CO., LTD
A Company incorporated under the Laws of Republic of Korea.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Canteen services; Coffeehouse services; Restaurant services; Snack-bar services; Rental of cooking apparatus; Rental of portable buildings; Kids cafe services; Temporary accommodation reservations; Holiday camp services [lodging].
4181140   20/05/2019
CHIKKANNA FOODS LLP
No: 32/1, Ground Floor, 30th Cross, Cubbonpet Main road, Bangalore - 560 002, Karnataka, India
Limited Liability Partnership

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :26/02/2008

CHENNAI
Restaurant
NEW KABAB ZONE

4181823  21/05/2019

JOSEPH TM (INDIAN NATIONAL, PROPRIETOR), TRADING AS NEW KABAB ZONE
No-23, 4th Cross, Bilekahalli Layout, B G Road, Bengaluru - 560076, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
2476096

CHENNAI
Providing of food and drinks, temporary accommodation
4215071  24/06/2019
ADITYA RAJENDRA OZA
trading as ;BIG TIME HOLIDAYS
GOA MANSION, ICCHAPURTI GANESH LANE, 58, DR S.B PATH GOA ST, NEAR GPO, BALLARD ESTATE, FORT, MUMBAI-400001
Used Since :06/09/2017
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
Bunchi's
4299091  20/09/2019
SHUBHAM AGARWAL
1 A, New Friends Colony, Sector 23, Guldhar Ghaziabad UP-201002
Hotels and Restaurants
Proprietor
Used Since :09/07/2019
DELHI
To prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation.
4307711   30/09/2019
BEAN SHARK RETAIL LIMITED LIABILITY PARTNERSHIP
A-14, ORANGE BLOCK, ORCHARDS APARTMENTS, 85-86-87 ARCOT ROAD, VADAPALANI, CHENNAI - 600026
Limited Liability Partnership

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
CHENNAI
COFFEEHOUSE SERVICES, FAST-FOOD RESTAURANT SERVICES, RESTAURANT SERVICES, HOTEL AND RESTAURANT SERVICES, COFFEE BAR SERVICES, COFFEE AND TEA BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES
4308405  30/09/2019
EXCEL RESTRO BAR
J-1/164 Ground Floor Rajouri Garden, New Delhi-110027
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Providing food and beverages, Restaurant services.
4308449  30/09/2019
CURATURE VENTURES PVT LTD
WH-100, MAYAPURI INDUSTRIAL AREA, PHASE-I, DELHI-110064
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION
ARVIND KUMAR
PROPRIETOR

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
DELHI
Services For Providing Food And Drink; Temporary Accommodation
CANEBOT
4310469  02/10/2019
KIRTY MILIND DATAR
B1-2102/2103, F RESIDENCES S NO 44/45, BALEWADI, PUNE -410045
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
MUMBAI
Juice bars, Juice bar services, Coffee bar services, Providing food and beverages,
4311120  03/10/2019
LAKSHMI SURESH BABU
SREE BHAVAN BRAHMAMANGALAM CHEMPU, KOTTAYAM, PIN-686605 KERALA, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT, HOTEL, MOTEL, CAFETERIA
4312076  04/10/2019
MAMATHA R SHETTY
trading as ;MANGALORE KITCHEN
NO.4/452,2ND MAIN, GOVINDRAJ NAGAR,NAGARBHAVI MAIN ROAD,OPP BHARATI HOSPITAL NEAR SHOBHA HOSPITAL,VIJAYANAGAR BANGALORE-46 KARNATAKA INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004
Used Since :28/09/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK;TEMPORARY ACCOMMODATION
4312347    04/10/2019
JASPREET SINGH JOLLY
M-45, 3rd Floor, Part - 1, Greater Kailash, South Delhi - 110048
INDIAN NATIONAL
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELHI
Restaurants, Bar services, Cafés, Cafeterias, Canteen, Food and Drink Catering, Serving of food and beverages, Temporary accommodation, Catering services included in Class 43.
4312631  04/10/2019
SAURABH TIWARI
HN - 32/140, RAJENDRA HOUSE PO, RAVIGRAM BEHIND SARDAR PRITAM SINGH, SAINI NAGAR, NIGAM HIGH SCHOOL,
SHYAM NAGAR, RAIPUR, CHHATTISGARH - 492001
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4312655  04/10/2019

VIKAS KUMAR
Shop number 12,Tarangan CO OP HSG Ltd,Kasarvadawali Thane west 400615
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
PINKEY RANI
16, BALAJI AVENUE, NR PAYAL PARK FLAT, PREMCHANDNAGAR ROAD, VASTRAPUR, AHMEDABAD-380015, GUJARAT, INDIA
Used Since : 30/09/2019
AHMEDABAD
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4314443  07/10/2019
DR. ANIL BABANRAO SANGALE
STAR 99 HOSPITALITY SERVICES LLP, S.NO.9/1/2 BEHIND MAHALAXMI HOTEL YASHWANT NAGAR, KHARADI
PARTNER IN LLP FIRM
Address for service in India/Agents address:
FARIDA J. FANASWALA
SHOP NO. 3, IQRA BLDG., 2390B NEW MODIKHANA, OFF M. G. RD., PUNE-411 001
Used Since :03/07/2017
MUMBAI
Providing Food and Drink Services including restaurants, self service restaurants, Cafe’s, Cafeterias, Snack Bars, Canteens, providing Food and Drink Catering Services/Bar Services including juices, soft drinks and brewed drinks, temporary accommodation and boarding facilities, camp ground facilities, motels and holiday homes.
4314629   07/10/2019
SHREEJAY SANJAY KANITKAR
Kanitkar Bunglow, Motilal Nehru Road, Opposite Vijaya Bank, Dombivli East, Thane, Maharashtra India
Single Proprietorship
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :13/10/2017
MUMBAI
Accommodation, Bar services, Cafes, Cafeterias, Canteens, Catering, Hotels, Motels, Rental of chairs, tables, table linen, glassware, Rental of meeting rooms, Restaurants, Self-service restaurants, Snack-bars, Accommodation reservations, Accommodation rental, Catering Food and Drink.
Beach Doorz

4315136  09/10/2019

SHASHI BHUSHAN

118, Sector 40 A, Chandigarh-160036

Individual

Address for service in India/Agents address:

SAURABH KUMAR

703, 1ST FLOOR

Proposed to be Used

DELHI

Services for providing food and drink; temporary accommodation.
TASTE PALATE
4315794  09/10/2019
JUGNU GUPTA
Renuka Society 202, Second Floor, Jagat Vidya Marg, Near Guru Nanak Hospital, Kala Nagar, Bandra East, Mumbai-400051.
Individual
Proposed to be Used
MUMBAI
Consultancy services relating to food, Consultancy services relating to food preparation, Consultancy services in the field of food and drink catering, Services for providing food and drink, restaurants, bars, cafes and hotel services, restaurant take-out and delivery services and eateries of all kinds, provision of information, ratings, reviews and recommendations of restaurants, restaurant take-out and delivery services, bars, clubs, cafes, hotels and eateries of all kinds, Providing online reservation and booking for restaurants, bars, clubs, lounges and eateries of all kinds, hotel and accommodation services.
Rolls cavalry

4315914    09/10/2019
PULKIT VERMA
42, West Shivajinagar, Shahaganj, Kiraoli, Agra - 282010, Uttar Pradesh
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Restaurant services.
4316620  10/10/2019
MUHAMMED EESA M
Muhammed eesa m, Thahira Manzil Nethaji road, Punalur (po), Kerala - 691305
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
4316985  10/10/2019
BUDDHA HOSPITALITY LLP
A-2, CORPORATE TOWER, 8-9th FLOOR, NEAR JAWAHAR CIRCLE, JLN MARG, JAIPUR-302017 (RAJASTHAN) INDIA LLP
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/09/2019
AHMEDABAD
RESTAURANT, HOTEL, MOTEL, RESORTS AND CATERING SERVICES, FOOD, DRINK AND TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
SUPRASADAM

4316986  10/10/2019

BUDDHA HOSPITALITY LLP

A-2, CORPORATE TOWER, 8-9th FLOOR, NEAR JAWAHAR CIRCLE, JLN MARG, JAIPUR-302017 (RAJASTHAN) INDIA LLP

Address for service in India/Attorney address:

RAJEEV JAIN

17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since: 01/09/2019

AHMEDABAD

RESTAURANT, HOTEL, MOTEL, RESORTS AND CATERING SERVICES, FOOD, DRINK AND TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
MR. DIBYENDU BINDAL MR. SHAILESH AGRAWAL MR. ASHOK BINDAL MRS. MEGHNA AGRAWAL 
trading as ; ICESPICE INC
1, MITHILA SHOPPING CENTRE V. MEHTA ROAD JVPD SCHEME VILE PARLE (WEST) MUMBAI-400049
A PARTNERSHIP FIRM
Used Since :10/11/2016

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS, BAR SERVICES, SNACK-BAR AND CANTEEN SERVICES, RESTAURANT SERVICES, PUBS, SELF- SERVICE RESTAURANTS, RENTAL OF TEMPORARY ACCOMMODATION, FOOD AND DRINK CATERING, CAFETERIA SERVICES, CAFE SERVICES, BOARDING HOUSE SERVICES, HOTEL RESERVATIONS, HOTEL SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, HOSPITALITY SERVICES, TEMPORARY ACCOMMODATIONS, INCLUDED IN CLASS 43
BHARTI MISHRA
BHARTI'S CAFE SATTU BANGS ON, SHOP NO. 4, BALAJI BHAVAN, SECTOR-11, PLOT NO. 42A, CBD BELAPUR, NAVI MUMBAI - 400614
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
cafés; cafeterias; food and drink catering; restaurants
4318184  11/10/2019
AZHARUDDIN SOLE PROPRIETOR OF HOTEL ZAKIR
156, KHIJRABAD COLONY, KHAJRANA, INDORE, M.P. - 452016
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
4065500
MUMBAI
Services for providing food and drink; Temporary accommodation
4318325  11/10/2019
SHIVAM MAHKIJA TRADING AS GANPATI TRADERS
3403/A, GURDEV NAGAR, MALHAR ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2019
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Hotel-Motel Services, Take-away Food Services, Self-service Restaurants, Cocktail Lounge, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlors.
4318675   12/10/2019
NIGAM HOSPITALITY PRIVATE LIMITED
FLAT NO. 104, ROHIT SQUARE, C2/24,25, SECTOR-2, VIKAS NAGAR, LUCKNOW - 226022, UTTAR PRADESH
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
TEMPORARY ACCOMMODATION, GUEST HOUSE SERVICES, SERVICE FOR PROVIDING FOOD & DRINK
4318887  12/10/2019
VIJAY PAL SINGH TOMAR
M-14, NAGLA, DERI COLONY, JAWARNAGAR, UDHAM SINGH NAGAR, UTTARAKHAND-263149
INDIVIDUAL
Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095
Proposed to be Used
DELHI
Hotels and Restaurants
4319034  12/10/2019
M/S COLOSIMUM RESTAURANT PRIVATE LIMITED
G-47/E KH 560 Abul Fazal Encl-II ,17 T No Vnd Shaheen Bagh , New Delhi-110025
Company Incorporated under Companies Act 2013
Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.
Used Since :20/07/2019
DELHI
Providing food & drinks,Temporary accommodation, Restaurants for all kinds of food, snacks & drinks, Canteens, ice cream parlour, Coffee Shops, Catering Services.
4319679   14/10/2019
ASHISH GARG
House No.-A-2, Street No.-16, Near Adarsh Nagar, Sanjay Nagar, Azadpur, Delhi-110033
Single Firm
Proposed to be Used
DELHI
Services for providing FOOD AND DRINKS, SELF SERVICE RESTAURANTS, SNACK BARS, CATERING SERVICES, CAFETERIAS, BARS, COCKTAIL LOUNGE SERVICES, HOTELS, FAST-FOOD RESTAURANT SERVICES.
ARIBA FOODS PVT. LTD
Survey No. 286/2, Village Bada Bangarda, opp. Gomat Giri Temple, Indore (M.P.) - 453112
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation, Café and Cafeteria Services, Restaurant, Café and Restaurant Services, and Fast Food Restaurant, Fast food restaurants, Take-away food services and Catering for the provision of food and beverages
NILESHBHAI SHANTILAL PARMAR PROPRIETOR OF M/S. SIDDHNATH GHUGHARA CENTER
RAJKOT-JAMNAGAR HIGHWAY, TRIKON BAG, AT-DHROL, DIST- JAMNAGAR, GUJARAT. INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Used Since :01/04/2010

AHMEDABAD
GHUGHARA, DAHIWADA, FROGEN FOODS,

Transliteration : SIDDHNATH GHUGHARA
HANDISHALA

4321284  15/10/2019

ODI-RAY INDUSTRIES LIMITED

PLOT NO: 321, GROUND FLOOR, MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:

S.S. DATTA & ASSOCIATES

S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA

Services for providing food and drink; temporary accommodation; Cafe, cafeteria and restaurant services.
Proposed to be Used

MUMBAI

Services for providing food and drink; temporary accommodation; services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation and as services included in Class 43.
4321366  15/10/2019
M/S. NH DESI
E-1201, New power grid, Alwar bypass road, bhiwadi, Distt. Alwar Rajasthan, 301019
Proprietorship firm

Address for service in India/Attorney address:
ARVIND SINGH
630, 1ST FLOOR, DR. MUKHERJEE NAGAR DELHI 110009

Proposed to be Used
AHMEDABAD
RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK, BAR SERVICES, RESTAURANT SERVICES, CAFES, CAFETERIAS, COFFEE SHOP, SNACK BARS, CATERING, RESTAURANTS OR OTHER ESTABLISHMENTS OR FACILITIES ENGAGED IN PROVIDING FOOD OR DRINKS PREPARED FOR CONSUMPTION TEMPORARY ACCOMMODATION.
4321625   15/10/2019
CLIFFTOP RESORT AND HOTEL PVT. LTD.
7/4, FOREST LANE, NEB VEELLY, NEB SARAI, NEW DELHI-110068
INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :20/05/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4321748  15/10/2019
MR. PRANIT RAVINDRA KUNDAP TRADING AS FURKAA
4, Deshmukh Colony, Sadar Bazar, Satara-415001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION.
4324547 18/10/2019
GAURAV BHASIN
AE - 46, SHALIMAR BAGH, DELHI - 110088
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3622223, 3622231

DELHI
Services for providing food and drinks; temporary accommodation
4324740    18/10/2019
NEELAMBER CATTERERS PRIVATE LIMITED
5B JUDGES COURT ROAD ALIPORE HEIGHTS, KOLKATA-700027
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA -700099

Proposed to be Used
To be associated with:
3405345
KOLKATA
Services for providing food and drink; temporary accommodations.
ZAFROON
Zafroon, Ground Floor, Door.No.13, Old.No.6A, 3rd Street, Wallace Garden, Chennai-600006, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
CHAI ZAYKA
4324786  18/10/2019
MR. GAURAV BHAYAL
136-RAJENDRA NAGAR NAKA , NEAR POLICE STATION , A.B. ROAD , INDORE M.P.
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
RESTAURANT AND CAFE SERVICES
SUBWICH

4324850 18/10/2019
AFV HOSPITALITY PRIVATE LIMITED
SCO- 167-168 SECTOR 8 C CHANDIGARH - 160009

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
THOKO THALI
4325136   18/10/2019
FOODLICIOUS VENTRUES LLP
B-707, The Iceland Society, S. No. 169, Shankar Kalat Nagar, Wakad, Pune-411057, Maharashtra, India
The Limited Liability Partnership Firm
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages, rentals and reservations of temporary accommodation; hotel, motel, banqueting, cocktail, wine lounge & bar services; preparation of meals and restaurant services being services included in class 43
AJAY DEVGN

4325232  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:

JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

MUMBAI

Services for providing food and drink; Temporary accommodation
UFI

4325817  19/10/2019
RAHUL ARORA HUF PROP. OF M/S KRB FOOD WORKS
B-34/4509 MAIN ROAD, DURGA PURI, HAIBOWAL KALAN, LUDHIANA (PB.)
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :31/07/2019

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4326252  21/10/2019
CHENGDU SHIGOO SYMBOLE INDUSTRIAL CO., LTD
Floor 1, no.198 (no.1574), shijicheng road, high-tech zone, chengdu, China
LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
DELHI
Bar services; motel services; self-service restaurant services; canteen services; rental of lighting apparatus; rental of meeting rooms; tourist home services; hotel services; accommodation bureau services [hotels, boarding houses]; coffee and tea bar services.
4326326  21/10/2019
SHIVI GOEL, SOLE PROPRIETOR OF VS ENTERPRISES
SHOP NO 1 TIGAON ROAD BIHARI MARKET, SECTOR 85 FARIDABAD HARYANA, FARIDABAD - 121002
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
restaurants; food and drink catering
4326351  21/10/2019
KARTIK RAGHUVAISHI
B-34/103 A-18M Flat No 503, Manas Nagar, Ext. Durgakund, Varanasi Uttar Pradesh- 221005
Individual
Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92
Proposal to be Used
DELHI
Hookah bar services as per Class- 43
4326369  21/10/2019
HERBAL REMEDIES
201 - B, 1st Floor, Marudhar Complex, Budhapara, Raipur, Chhattisgarh- 492001
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink
IKHAYA

4326978    21/10/2019

NITIN KUMAR SINGH
26A, TAXILA COLONY, GARH ROAD, MEERUT, L.L.R.M.MED COLLEGE UTTAR PRADESH- 250004
Sole Proprietor

Address for service in India/Attorney address:
AKASH VERMA
B-46 SHISH RAM PARK UTTAM NAGAR DELHI- 110059

Proposed to be Used

DELHI

PROVIDING FOOD AND DRINK, RUNNING OF HOTELS, RESTAURANTS, CAFES, SNACKS BARS AND OTHER TYPES OF
FOOD OUTLETS, OUT DOORS CATERING SERVICES, PROVIDING FOOD ORDERING SERVICES ONLINE, PROVISION OF
ROOMS (LODGINGS), BANQUETS HALLS AND ALL OTHER HOTEL AND RESTAURANT RELATED SERVICES
CLUB WYNDHAM ASIA

4327555   22/10/2019

WYNDHAM HOTELS AND RESORTS, LLC
22 Sylvan Way, Parsippany, New Jersey 07054 USA
a corporation organised under the laws of Delaware

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
To be associated with:
2191659

DELHI
VACATION RENTAL SERVICES; MAKING TEMPORARY LODGING RESERVATIONS FOR OTHERS.
HEERA MAHAL

4327683  22/10/2019
RITESH AJITSARIA
M G Road Fancy Bazar Guwahati
INDIVIDUAL

Address for service in India/Agents address:
PANKAJ KHANEJA
102, CHAUDHARY COMPLEX, 9 VEER SAVARKAR BLOCK, NIRMAN VIHAR, DELHI-110092.

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
FRONBIS
4328058    22/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation;
PRIYARAM

4329543  23/10/2019

NALLAMILLI TATA REDDY

8-54, Narayya Well Street, Anaparthy, East Godavari, Andhra Pradesh-533342, India

Individual

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Services for providing food and drink; temporary accommodation, restaurants, hotels, motels, cafes, cafeteria services, self-service restaurant services, boarding house services, accommodation bureau services, providing campground facilities, canteen services, food and drink catering, holiday camp services, hotel reservations, tourist home services.
BO-TYGR

4330219  24/10/2019

MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR PHASE V, GURGAON - 122016, HARYANA, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, RESTAURANT AND CARRY OUT FOOD SERVICES, RESTAURANT SERVICES, RESTAURANT AND BAR SERVICES, CAFETERIA, CHAIN RESTAURANTS, CATERING, CAFES, LOUNGE BAR, COCKTAIL LOUNGE SERVICES AND OTHER HOSPITALITY SERVICES, ALL BEING SERVICES FALLING IN CLASS 43.
TIME PLEASE FAMILY RESTAURANT

4331023      25/10/2019
SHRI SAI FOODS
RAJYA KARMACHARI HOUSING SOCIETY, BESIDES ASHOK NAGAR BUS STOP, ASHOK NAGAR, NASHIK 422 012
PARTNERSHIP FIRM

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
PLOT NO. 44, SUKHMOMINI BUNGALOW, NEAR CNP PRESS WALL, JIJAMATANAGAR, NASIK ROAD, NASIK 422101

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, PROVIDING OF FOOD AND DRINKS SERVICES AND CATERING SERVICES ALL INCLUDED IN CLASS 43
ZOSTEL

4331131  25/10/2019
Zostel Hospitality Private Limited
A-6-7, Sir Pratap Colony, Ratanada, Jodhpur, Rajasthan, India.
A company organized and existing under the Indian companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :25/07/2017

To be associated with:
2669939, 3429565

AHMEDABAD
Service relating to providing of temporary accommodation, hostel, hotel.
NOONPAANI

4332720  28/10/2019
INDIEFLIX MEDIA PRIVATE LIMITED
OFFICE NO. 304, 3RD FLOOR, H- 28, OM COMPLEX, NEAR SAI BABA MANDIR, LAXMI NAGAR, DELHI- 110092
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Restaurant services
4332810   29/10/2019
R. NAGENDRA POOPATHY
Ponram Food Square, NH7, Bangalore Highway, Collectorate Rountana, Dindigul 624005
Single Firm
Address for service in India/Attorney address:
D. BALAGURU
D. Balaguru B.A; B.L; Advocate BaLaw A 901, Radiance Mandarin, 200 Feet Radial Road, Thoraipakkam, Chennai 600097

Proposed to be Used
CHENNAI
Restaurant services, Hotel Services, Canteen services, Café services, Cafeteria services, Self-service restaurant services, Snack-bar services, Food and drink Catering, Services for providing food and drink including Ice Creams, Fresh Fruit Juices
MR. MATHEW JOHN

M/S MATT’S KITCHEN, 52/3195, N H BYE PASS, VYTTILA JN.,NEAR UNION BANKOF INDIA, VYTTILA,ERNAKULAM,
KERALA , PIN 682 019

INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used

CHENNAI

RESTAURANTS, SELF SERVICE RESTAURANTS, COFFEE SHOP, FAST FOOD SERVICES , HOTELS, CAFES &
CAFETERIAS, GRILL RESTAURANTS, SNACKBARS, ICE CREAM PARLOUR, JUICE PARLOUR , PROVIDING OF FOOD
AND DRINK, CATERING SERVICES OUTDOOR CATERING, , TEMPORARY ACCOMMODATION , REST HOMES,
RESORT , LODGING SERVICES
ZOJILA
4332949  29/10/2019
VIKAS GUPTA
UG-16, Ahinsha Tower, 7 MG Road, Indore (M.P)

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Hotel and Resort Services, Hotel Reservation, Providing Hotel Accommodation, Hotel And Restaurant Services, Motel, Lodging, Boarding, Inns, Concierge, Bar Services, Hotel Resort And Health Spa Services, Namely Providing On-Line Information In The Field Of Hotel And Restaurant Services ,IN CLASS 43.
4333073  29/10/2019
SUNITA ARORA (SOLE PROPRIETOR OF HYK'S FOOD)
E-118, Radha Kunj Brij Vihar, Chander Nagar, Ghaziabad-201011, Uttar Pradesh
Sole Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation related to restaurant Under Class “43”
4333116  29/10/2019
CHIRANJIV SHAH
4C, 4th Floor, Fairdeal Complex, Bistupur, Jamshedpur, Jharkhand-831001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :28/08/2018
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1928 , 18/11/2019   Class 43

MR. KUSHAL KUMAR C .D .CHATTENAHALLI
S/O. DEVARASEGOWDA CHATTENAHALLI KEMPEGOWDA, 2/1, CHATTENAHALLI, NAGAMANGALA TALUQ, MANDYA-571802, KARNATAKA.

Individual

Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No. 22/21, Brahmin Street, Saidapet, Chennai-600015

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINKS
4333262  30/10/2019
PRAKASH BABULAL BHAVSAR
trading as ;SAYANTARA UPVAS
H N. 6/5/0158/11, BYTCO POINTE, JAI HIND KIRANA, NASHIK ROAD, NASHIK-422101.
Proposed to be Used
MUMBAI
FOOD AND DRINK SERVICES.
THE HOOD

4333787    30/10/2019
THE HOOD N ASIA CO PTE
410 NORTH BRIDGE ROAD SINGAPORE 188726

Body Incorporate

Address for service in India/Attorney address:
LEX CHAMBERS
A-317, DEFENCE COLONY, NEW DELHI-24

Proposed to be Used
DELHI

Providing temporary accommodation and co-living facilities.
AJAY DEVGAN
4334021   31/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
MUMBAI
Services for providing food and drink; Temporary accommodation
THE LANZA

4334577 31/10/2019

JAY SARPOTDAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE LANZA
14, Vinayak Society, Gandhi Nagar, Bandra (E), Mumbai, Maharashtra- 400051

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Services of providing of food and drink, restaurant services
2847702   18/11/2014
M/S ARBUTUS CONSULTANCY LLP
trading as ;M/s ARBUTUS CONSULTANCY LLP
60, 2nd Floor Vasant Marg, Vasant Vihar, New Delhi-110057
SERVICE PROVIDER
Company
Address for service in India/Agents address:
SANJAY KHANDELWAL
C-65, LGF, MALVIYA NAGAR, NEW DELHI-110017.
Used Since :03/11/2014
To be associated with:
2812373
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
WHEY ENERGY

2966433  19/05/2015
BRIGHT LIFECARE PVT. LTD
trading as ;BRIGHT LIFECARE PVT. LTD
E-1, BANDHU VIHAR APARTMENTS, PLOT NO. 11, SEC-10, DWARKA, NEW DELHI-75
SERVICE PROVIDER

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/05/2015

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3028209  10/08/2015
KAYA KALP HERBALS PVT. LTD.
73, SURAJ NAGAR, EAST, CIVIL LINES, JAIPUR, RAJASTHAN
SERVICE PROVIDER
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2004

AHMEDABAD
BEAUTY PARLOR, BEAUTY CLINIC, HEALTH CLUB, BEAUTY CARE SERVICES, HOLISTIC HEALTH CARE AND
CONVALESCENT HOME COSMETIC, RESEARCH CENTRE, PHYSIOTHERAPY CENTRE, MASSAGE CENTRE, NATURAL
MEDICINE MEDICAL ASSISTANCE, NATURAL MEDICINE MEDICAL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRUSTED..
3032250  12/08/2015
91STREETS MEDIA TECHNOLOGIES PRIVATE LIMITED
8/A, 804, Damodar Park, LBS Marg, Ghatkopar (W), Mumbai – 86.
Service Providers
A Private Limited Company
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since :06/03/2015
To be associated with:
3032241, 3032244, 3032247
MUMBAI
Pharmacy services; medical and healthcare services; medical diagnostic services; information services relating to health of human beings.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...REGISTERED APPLICATION NO. 3032241, 3032244 AND 3032247.
SNEH'S NEW LOOK BEAUTY PARLOUR

3123083    11/12/2015

SMT. SNEH RAWAL
trading as ;NEW LOOK BEAUTY PARLOUR
319, TEACHER COLONY, HIRA MAHAL, NABHA DISTT. PATIALA (PB.)
SERVICE PROVIDERS

Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/12/2012
DELHI
HYGIENE & BEAUTY CARE SERVICES, SKIN TREATMENT, HAIR CARE & TREATMENT MEHNDI DESIGNING, SPA TREATMENT & BODY MASSAGE, BEAUTY SALOON & BEAUTY PARLOUR SERVICES.
3437274  20/12/2016
SUGAM SARASWAT
VILLAGE SHIVLALPUR RAMNAGAR, DISTT. NAINTAL, UTTARAKHAND-244715
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :25/06/2016
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3468176  28/01/2017

JASBIR SINGH.
C/O KAPOOR SINGH S/O DILIP SINGH, VILLAGE JHARSA, POST OFFICE-KENHI, KENHI MOR, NEAR KABIR ASHRAM,
GURGAON, HARYANA-122001, INDIA.

SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017

DELHI
Spa, Saloon, Beauty Salon Services, Massage Services, Hair Dressing Salon Services, Medical, Hygienic and Beauty Care
Services, Beauty Parlour and Health Care Services included in class 44.

NO EXCLUSIVE RIGHT OVER THE TERM "Spa AND Saloon" APPEARING ON LABEL.
3521485  06/04/2017
DR. MALGAONKARS PROGENESIS MATERNITY HOME AND FERTILITY CENTER
1st & 2nd Floor, Rishiraj Annex, In front of Kathiywad, DeSouza Colony, College road, Nashik- 422005
Proprietor
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat NO.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)
Used Since :31/03/2014
MUMBAI
Medical Services
3575483  21/06/2017
MAIMUNA KHATOON
trading as ;ADARSH LABORATORY
ADDRESS: HOSPITAL ROAD, BETTIAH, BIHAR-845438
SERVICE PROVIDER
Proposed to be Used
KOLKATA
MEDICAL LABORATORY SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BIHAR.
3771619   07/03/2018
SHRI KRISHNA ACUPRESSURE, ACUPUNCTURE, RANG & PRAN CHIKITSHAYA KENDRA (TRUST)
248 B, GURUNANAKPURA, LAXMI NARAIN MANDIR GALL, RAJAPARK, JAIPUR - 302004, RAJASTHAN
TRUST

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
ACUPRESSURE THERAPY, ADVISORY SERVICES RELATING TO HEALTH CARE, ACUPUNCTURE SERVICES, ADVISORY
SERVICES RELATING TO WEIGHT LOSS, ACUPUNCTURE, ACUPUNCTURE SERVICES, PROVIDING INFORMATION
RELATING TO ACUPUNCTURE, PROVISION OF INFORMATION RELATING TO ACUPUNCTURE AND MEDICAL SERVICES.
3772857  08/03/2018
ZYDUS HOSPITALS AND HEALTHCARE RESEARCH PRIVATE LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
A Company Incorporated under Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Used Since :01/09/2011

AHMEDABAD
Medicals Services, Medical Clinics, Dentistry, Healthcare, Hospitals, Institutional Hospitals, Medical assistance, Nursing Medical, Opticians Services, Pharmacists services to make up prescriptions, Pharmacy advice, Physical therapy, Physiotherapy,

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3794432 02/04/2018
YAAN WELLNESS RETREAT, A UNIT OF FOUNTAIN RESORTS PVT. LTD.
1426, Flora Complex, Bhuvana, Udaipur- 313001
Private Limited Company
Address for service in India/Agents address:
SUBHAJIT SAHA
H.NO. 1-49/2/3, SHANKARNAGAR, CHANDANAGAR PO, HYDERABAD-500050.
Proposed to be Used
AHMEDABAD
Providing wellness services namely, Ayurveda, Acupressure, Naturopathy etc included in class 44
3824141  04/05/2018
AMYN MANJI
402, DHEERAJ SWAPNA BLDG, PALI NAKA, BANDRA W, MUMBAI 50
INDIVIDUAL APPLICANT

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPAD, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE MIND, BODY AND SPIRIT OFFERED IN OR FROM A REMOTE, MOBILE OR TEMPORARY ON-SITE LOCATION, HEALTH CLUB

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.style salon. area restricted to the state of MAHARASHTRA ...
3840394  23/05/2018
M/S TAHERALI KADARBHAI VAID
ROSHNI APPARTMENT, VANIAWADI, GAYATRUNAGAR MAIN ROAD, RAJKOT, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ALPESH N. DAVDA
7 - EVEREST SOCIETY, JAYANT K.G.SOCIETY MAIN ROAD, OPP. KHADI BHAVAN, NEAR ANAND BUNGLA CHOWK, MAVDI MAIN ROAD, RAJKOT - 360 004 -GUJARAT
Used Since :01/04/2004
AHMEDABAD
PHARMACY SERVICES , PHARMACY ADVICE SERVICES, DISPENSING OF PHARMACEUTICALS, DISPENSING OF AYURVEDIC MEDICINES & PREPARATIONS, PREPARATION AND DISPENSING OF MEDICATION, PROVIDING INFORMATION RELATING TO THE PREPARATION AND DEPENDING OF MEDICATION.

Transliteration : VAIDH KADARBHAI VORA
3849060  01/06/2018
DR. SHRUTI BAJAJ
403/MICKEY PARADISE, TANK ROAD, NEAR ORLEM GARDEN, ORLEM, MALAD (WEST), MUMBAI-400064.
INDIVIDUAL

Proposed to be Used

MUMBAI
MEDICAL AND HEALTH CARE SERVICES, MEDICAL DIAGNOSIS AND TREATMENT.
MR. SANJAY SHANKARLAL BHUTADA TRADING AS SANJAY MEDICALS
Shop No. 1, Anand Bhutada Sankul, Bytco Point Nashik Road, Nashik - 422101
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since: 12/02/1987

MUMBAI
MEDICAL SERVICES & HEALTH CARE SERVICES
3910771 08/08/2018
CHANDRASHEKHAR TAMANE
C/O GETWEL CLINIC, 6 ASHOK NAGAR NEAR JAWAHAR NAGAR POLICE STATION GARKHEDA, AURANGABAD-431009
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3972307  12/10/2018
BHUPESH PRAKASHRAO PATIL
C /20 MIDC AVADHAN DHULE,DHULE-424006 MAHARASHTRA

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VINEET SARAF
FLAT NO 13, A-WING, 3RD FLOOR SANJAY SOCIETY, OPP CENTURY BAZAR, PRABHADEVI MAHARASHTRA, MUMBAI - 400025, INDIA

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3985262    27/10/2018
ALOK NARSING MEHER
C-14, VISHAL APARTMENT, GALLI NO. 4, JYOTI NAGAR, AURANGABAD
Individual
Address for service in India/Attorney address:
LALITH B NAIR
C-204, SKY AVENUE, PLOT NO. 17, SECTOR-34, KAMOTHE, NAVI-MUMBAI 410209
Used Since : 01/10/2008
MUMBAI
Hospital services and Medical clinic services
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FAD2FIT

4056518    14/01/2019
NAINA SINGHANIA
Marathon NextGen, Era 4-1001, GK Marg, Lower Parel West, Mumbai - 400013
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

health care, health counselling; medical care, hygienic and beauty care given by persons or establishments to human beings and animals; diet, dietician and nutritionist consultation services; dietary advice; health and wellness services.
VIJAY THAKUR
Shop no 3,Opp Royal Challenge Hotel, Near HDFC Bank, Film city Road, Goregaon (East), Mumbai-400063
An Indian Inhabitant

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used
MUMBAI
GROOMING AND BEAUTY CARE SERVICES; SALON SERVICES, BEAUTY, HAIR DRESSING, TANNING, NAIL AND SKIN CARE SALONS; PROVIDING INFORMATION RELATING TO BEAUTY SALON SERVICES, SKIN CARE, BEAUTY TREATMENT, HEALTH SPA SERVICES

area restricted to the state of MAHARASHTRA.
Ms. MAXIVISION EYE HOSPITALS PRIVATE LIMITED

4088177    14/02/2019

M/S. MAXIVISION EYE HOSPITALS PRIVATE LIMITED
Flat No. 518 Alladin Mansion Road No.3 Begumpet Hyderabad - 500016
BODY CORPORATE

Address for service in India/Attorney address:
NASARAIAH GOLLA
FLAT NO.G-1, PINKY APARTMENTS, ENGINEER S COLONY, YELLAREDDYGUDA, HYDERABAD - 500 073.
Used Since :01/01/1996

CHENNAI
EYE CARE SERVICES
SEFA

4114978   12/03/2019

PRS NEUROSCIENCES & MECHATRONICS RESEARCH INSTITUTE PVT LTD
No.6, BCIE, 5th Main Road, Okalipuram, Bengaluru - 560 021, Karnataka, India

A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Healthcare Information Services, Health Screening, Health Screening Services, medical Screening, Human Health Services
4123351   20/03/2019
HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman KY1-1102, Cayman Islands
A Company incorporated under the Laws of Cayman Islands.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/01/2018
KOLKATA
Pharmacy advice, dietary advice, nutritional advice, health advice, advice relating to allergies, advice relating to hair care.
4137023  03/04/2019
PRIYA ARUN SHIRODE
Gulmohar Aracade, 2 Floor, Opposite Kulkarni Garden, Sharanpur Road, Nashik 422002 Maharashtra India
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037

Used Since: 27/03/2019

MUMBAI
THE AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4164542  02/05/2019
Dr.SHEELA REDDY, Trading as PLANTS BASKET
#280/3A, REDDY FARMS, BEML LAYOUT 3RD STAGE, RAJARAJESHWARI NAGAR, BANGALORE – 560098,
KARNATAKA, INDIA
A Sole Proprietrix
Address for service in India/Agents address:
PRADEESH P.L
TRUMARX, 1ST FLOOR, NO.2, 5TH CROSS, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE (NEXT CV RAMAN GENERAL
HOSPITAL), MICHEL PALYA, BANGALORE-560038.
Used Since : 10/02/2019

CHENNAI
Horticulture; Horticulture services; Horticulture, gardening and landscaping; Insecticide spraying for horticulture; Vermin
extermination for horticulture; Advisory services relating to horticulture; Tree planting, horticulture, and landscape design
services; Consultancy relating to agriculture, horticulture and forestry
4164973  03/05/2019
SAZID  
trading as ; THE KHALIFA UNISEX SALON 
PLOT NO.6 F/F, BLOCK-L EXTN PART-3, MOHAN GARDEN, UTTAM NAGAR, NEW DELHI-110059, INDIA 
SERVICE PROVIDERS 
Proposed to be Used 
DELHI 
HAIRDRESSING SALONS, HAIR CUTTING, BEAUTY SALONS, SKIN CARE SALONS, HARIDRESSING SALONS SERVICES, 
HAIR SALON SERVICES FOR MEN, HAIR SALON SERVICES FOR WOMAN AND HAIR SALON FOR CHILDREN. 
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME. 
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DR MISHRA’S CLINIC PVT LTD
4165465  03/05/2019

DR MISHRA’S CLINIC PVT LTD
1ST FLOOR, SHOP NO – 3, MATOSHREE APT, BELAVALI ROAD, JADHAV COLONY, BADLAPUR (WEST) - 421503, MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
HEALTH CLINIC SERVICES, HUMAN HEALTHCARE SERVICES, RENTAL OF EQUIPMENT FOR HUMAN HEALTHCARE, INCLUDED IN CLASS 44.
Trade Marks Journal No: 1928, 18/11/2019  Class 44

UP2EARTH FARMS
2 B, NALANDHA APARTMENTS, 5TH STREET, DR. R.K. SALAI, CHENNAI-600 004, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

AGRICULTURAL ADVICE; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; CONSULTANCY IN THE FIELD OF AGRICULTURE, HORTICULTURE AND FORESTRY; CONSULTANCY RELATING TO FARMING; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF FERTILIZERS IN AGRICULTURE, HORTICULTURE AND FORESTRY; ADVISORY SERVICES IN THE FIELDS OF IRRIGATION AND FERTILIZATION; FERTILIZER SPREADING; PROFESSIONAL CONSULTANCY IN THE FIELD OF FERTILIZERS AND OTHER AGRICULTURAL PREPARATIONS; PROVIDING INFORMATION RELATING TO THE USE OF FERTILIZERS; ADVISORY AND CONSULTANCY SERVICES IN RELATION TO THE USE OF NON-CHEMICAL TREATMENTS FOR SUSTAINABLE AGRICULTURE AND HORTICULTURE; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF MANURE IN AGRICULTURE, HORTICULTURE AND FORESTRY; ADVISORY AND CONSULTANCY SERVICES RELATING TO WEED, PEST AND VERMIN CONTROL IN AGRICULTURE, HORTICULTURE AND FORESTRY; DESTRUCTION OF PARASITES, VERMIN EXTERMINATING AND WEED KILLING FOR AGRICULTURE, HORTICULTURE AND FORESTRY; INSECTICIDE SPRAYING FOR AGRICULTURAL, HORTICULTURAL AND FORESTRY PURPOSES; PEST CONTROL SERVICES FOR AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY; PROVIDING ON-LINE INFORMATION ABOUT AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES; RENTAL OF AGRICULTURAL EQUIPMENT; RENTAL OF AGRICULTURAL IMPLEMENTS; RENTAL OF FARMING EQUIPMENT; SPRAYING OF CROP PROTECTION PRODUCTS FOR AGRICULTURAL PURPOSES; WEED KILLING FOR AGRICULTURE, HORTICULTURE AND FORESTRY; CONSULTANCY RELATING TO TREE PLANTING, HORTICULTURE, AND LANDSCAPE DESIGN SERVICES; CULTIVATION OF PLANTS; GARDEN TREE PLANTING; PLANT CARE SERVICES; PLANT NURSERY SERVICES; RENTAL OF POTTED PLANTS; TREE PLANTING, HORTICULTURE, AND LANDSCAPE DESIGN SERVICES; TREE SURGERY; PROVIDING INFORMATION RELATING TO GARDEN TREE PLANTING; GARDENING SERVICES
UP2EARTH

4166207 03/05/2019

UP2EARTH FARMS
2 B, NALANDHA APARTMENTS, 5TH STREET, DR. R.K. SALAI, CHENNAI-600 004, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

AGRICULTURAL ADVICE; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; CONSULTANCY IN THE FIELD OF AGRICULTURE, HORTICULTURE AND FORESTRY; CONSULTANCY RELATING TO FARMING; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF FERTILIZERS IN AGRICULTURE, HORTICULTURE AND FORESTRY; ADVISORY SERVICES IN THE FIELDS OF IRRIGATION AND FERTILIZATION; FERTILIZER SPREADING; PROFESSIONAL CONSULTANCY IN THE FIELD OF FERTILIZERS AND OTHER AGRICULTURAL PREPARATIONS; PROVIDING INFORMATION RELATING TO THE USE OF FERTILIZERS; ADVISORY AND CONSULTANCY SERVICES IN RELATION TO THE USE OF NON-CHEMICAL TREATMENTS FOR SUSTAINABLE AGRICULTURE AND HORTICULTURE; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF MANURE IN AGRICULTURE, HORTICULTURE AND FORESTRY; ADVISORY AND CONSULTANCY SERVICES RELATING TO WEED, PEST AND VERMIN CONTROL IN AGRICULTURE, HORTICULTURE AND FORESTRY; DESTRUCTION OF PARASITES, VERMIN EXTERMINATING AND WEED KILLING FOR AGRICULTURE, HORTICULTURE AND FORESTRY; INSECTICIDE SPRAYING FOR AGRICULTURAL, HORTICULTURAL AND FORESTRY PURPOSES; PEST CONTROL SERVICES FOR AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY; PROVIDING ON-LINE INFORMATION ABOUT AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES; RENTAL OF AGRICULTURAL EQUIPMENT; RENTAL OF AGRICULTURAL IMPLEMENTS; RENTAL OF FARMING EQUIPMENT; SPRAYING OF CROP PROTECTION PRODUCTS FOR AGRICULTURAL PURPOSES; WEED KILLING FOR AGRICULTURE, HORTICULTURE AND FORESTRY; CONSULTANCY RELATING TO TREE PLANTING, HORTICULTURE, AND LANDSCAPE DESIGN SERVICES; CULTIVATION OF PLANTS; GARDEN TREE PLANTING; PLANT CARE SERVICES; PLANT NURSERY SERVICES; RENTAL OF POTTED PLANTS; TREE PLANTING, HORTICULTURE, AND LANDSCAPE DESIGN SERVICES; TREE SURGERY; PROVIDING INFORMATION RELATING TO GARDEN TREE PLANTING; GARDENING SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4168767 06/05/2019
PRAVEEN KUNNERIMAL
KUNNERIMMAL, ANAYAMKUNNU, KUMARANALLUR, MOKKAM, KOZHIKODE, KERALA – 673602, INDIA
INDIVIDUAL

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post,Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
running of hospital and other medical and surgical services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
INFUSE SPA

4170050   07/05/2019
M/S. EMBASSY ONE DEVELOPERS PRIVATE LIMITED
No – 8, Bellary Road, Ganganagar, Bengaluru – 560032, Karnataka, India
tm-01
Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Spas, Spa services, Beauty spa services, Health spa services, beauty care services provided by a health spa.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SOILTECH
4170435  08/05/2019
SIETZ TECHNOLOGIES INDIA PVT. LTD.
202, First Floor, Okhla Industrial Estate, Phase-III, New Delhi-110020
A Company duly Incorporated under The Indian Company Act
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Proposed to be Used
DELHI
Agriculture, horticulture and forestry services.
Share Success

4173941  11/05/2019

PRAVEEN NEGI
Village Jagir, PO Dandi, Ranipokhri
Individual

Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012

Proposed to be Used
DELHI
Hygienic & beauty care for human beings, beauty Treatment, SPA, Body Care Relaxation therapy, Hair & beauty parlor, Skin Product Sale & related services included in class 44
4174593  13/05/2019
MOHD. SHOAIB
HOUSE NO. 516, VILLAGE-SARAI CHABIBILA, BULANDSHAHR, UP-245409
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Proposed to be Used
DELHI
MEDICAL SERVICES
HEALTH-WISE MEDICARE PRIVATE LIMITED
House No.74/478/489/713 Mangal Pandey Road, Khalpara, Siliguri
BODY INCORPORATE
Address for service in India/Attorney address:
GOPAL DUDANI
M.G.ROAD, NEAR SANI MANDIR, KHALPARA, SILIGURI-734005

Proposed to be Used
KOLKATA
Medical services, hygienic and beauty care for human beings
4306958  28/09/2019
N ASHOK
NEW NO 22, OLD NO 10, NADU STREET, GOBICHETTIPALAYAM, ERODE, TAMILNADU 638452
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4306961  28/09/2019
JANESH JANARDHANAN
19C, SYLVANIA, SKYLINE IVY LEAGUE, EDACHIRA, KOCHI, KERALA - 682030
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
MAGICIANS of WELLNESS

4309276  01/10/2019
POOJA BEDI
1202 Beach Classic, J P Road, Versova, Andheri (West), Mumbai – 400 061
INDIAN CITIZEN
Address for service in India/Attorney address:
D.M.HARISH AND CO
305-309,NEELKANTH.98 MARINE DRIVE, MUMBAI 400002
Proposed to be Used
MUMBAI
Providing services for wellness, healthcare, hygiene, beauty and medical care to human beings
4311497    03/10/2019
HARIS JAGRALA M/S.J & SONS.
101,LIVE WELL CO-OPERATIVE HOUSING SOCIETY PVT.LTD.BEHRAM BAUG ROAD, JOGESHWARI (WEST)MUMBAI-400102.
PROPRIETOR

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
MUMBAI
Spa services,Beauty spa services,Beauty consultation services,Consultation services relating to beauty care,Hygienic and beauty care services,Facial beauty treatment services,Salon services (Beauty -),Hair dressing salon services,Hair salon services for children,Hygienic and beauty care services,Health spa services,Hair styling,Hairstyle services,Hair implantation services,Hair curling services,Hair colouring services
4313430  05/10/2019
MEDLOOGLE LLP
KADAM VINAYAK CHIDANAND, DOOR GADI BEHIND MOMIN ADDE, NR. VIRUPAX GUDI ATHANI BELGAUM KA 591304
INDIA
Limited Liability Partnership(LLP)
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
CHENNAI
Medical services
YATIKA FARMS & PLANTATION LLP
G-10, Raheja Centre, Nariman Point, Mumbai - 400021
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4314450    07/10/2019
DR AZAD AYURVEDA PVT LTD
Shop no 10, Upper Ground Floor, Plaza, Near new bus stand,Shivpuri,,Mohali road,Mathura,Uttar Pradesh -281001
Body Incorporate

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used
DELHI

Human healthcare services; Medical consultation;Medical services;Mental health services;Pharmaceutical services;
Private hospital services; Medical treatment services provided by clinics and hospitals;
Trade Marks Journal No: 1928 , 18/11/2019           Class 44

4317117   10/10/2019
DIIPAK KURUP (PROPRIETOR) TRADING AS HUMAN GARAZI
SHOP NO. 4, SHREE SAI KRUPA MEDICAL AND HOSPITAL, PLOT NO. 15, SECTOR -2, KHARGHAR, NAVI MUMBAI 410210
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Nutrition consultancy; Health counselling; Lifestyle counselling;
Andaz by THM

4317753    11/10/2019

SIDARTH MUNJRAL
21 Rb Rattan Chand Road, Amritsar, Punjab - 143001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI

Hair salon services, Spa services, Beauty salon services.
4318047   11/10/2019
M/S. SAI SANTANU
PLOT NO-889,MADHU SUDAN NAGAR,UNIT-4,BHUBANESWAR,PIN-751012,ODISHA.
individual
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used
KOLKATA
Salons, Hairdressing salons, Beauty salons & Beauty spa services
Morestep Pathllabs Private Limited
119, Summit Business Bay, Opp. Andheri Kurla Road, Opp. Cinemax Cinema, Prakash Wadi, Andheri East, Near WEH Metro Station, Mumbai-400093, Maharashtra
BODY INCORPORATE
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used

MUMBAI
Pathology services, Pathology services relating to the treatment of persons, Speech pathology therapy services, Medical radiology services, Medical services in the field of radiology and nuclear medicine, Medical and health services relating to DNA, genetics and genetic testing, Health assessment services, namely, providing a database in the field of sleep apnea and home sleep testing diagnostic information based on collected data and information all for treatment and diagnostic purposes, Mobile healthcare services in the field of (indicate specific area of healthcare, e.g., phlebotomy, mammography testing, dentistry, etc.), Medical information services, namely, reporting of consumer authorized clinical testing results directly to the patient.
PUNEET BUILDERS

4318840   12/10/2019

PRATEEK S. PATIL
401/402, 4TH FLOOR, TULSI CHAMBERS, OPP. TEEN PETROL PUMP, LBS MARG, THANE WEST400602

Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used

To be associated with:
3000831, 3000832, 3160231, 3973125

MUMBAI
DESIGN (LANDSCAPE -), LANDSCAPING AND LAND DEVELOPMENT, GARDEN DESIGN AND DEVELOPMENT,
GREENHOUSE SERVICES.
RAGESH MADHAVAN
RGM WELLNESS, YAMUNA MADHAVAM, AZHIYUR POST, VADAKARA, KOZHIKODE DISTRICT, KERALA, PIN 673 309
SOLE PROPRIETOR

Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHIKHAILIL HOPUSE THODANNUR. P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.

Proposed to be Used
CHENNAI
NUTRITION CONSULTANCY, NUTRITIONAL GUIDANCE, NUTRITION COUNSELING, FOOD NUTRITION CONSULTATION,
NUTRITION ADVISORY SERVICES, DIETARY AND NUTRITIONAL GUIDANCE, SPA, HOSPITALS, HEALTHCARE
SERVICES. AYURVEDIC MEDIAL CENTRES, AYURVEDIC HOSPITALS, YOGA CENTRES, MEDITATION CENTRES,
WELLNESS CNTRES, MEDICAL FITNESS CENTRES.
UBUNTU SALONS

4322622    16/10/2019
ANSAR SAYED
404, V WING, VEENA DYNASTY, EVERSHINE CITY LAST STOP, VASAI EAST- 401208

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
SHWETA GAUR MAKE UP ARTIST & ACADEMY

4323269   17/10/2019

SHWETA GAUR
trading as ;SHWETA GAUR MAKE UP ARTIST & ACADEMY
F-29 GROUND FLOOR SOUTH EXTENSION NEW DELHI-110049 INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
BHARDWAJ & CO
T 806 C/5 (FF) SUKHDEV NAGAR KOTLA MUBARAK PUR NEW DELHI-3
Used Since :22/12/2017

DELHI
MAKEUP, HAIR SALON SERVICES AND ACADEMY
4324140   18/10/2019

P. SINDHU
105/14, KACHERI ROAD, VIRUDHUNAGAR, PINCODE-626001, TAMILNADU, SOUTH INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

V VASUKI
M/S.BGROW SERVICES, NO. 500, 2ND FLOOR, 10TH EAST CROSS STREET, ANNANAGAR, MADURAI – 625 020.

Proposed to be Used

CHENNAI

BEAUTY SALONS, HAIRDRESSING SALONS, TANNING SALONS, SKIN CARE SALONS, PET BEAUTY SALON SERVICES, HAIR SALON SERVICES FOR WOMEN, HAIR SALON SERVICES FOR MEN, HAIR SALON SERVICES, HAIR CUTTING, STYLING, COLORING, HAIR SALON SERVICES FOR CHILDREN, SPA SERVICES, PERMANENT MAKEUP SERVICES, MANICURE AND PEDICURE SERVICES, SKIN CARE SALON SERVICES.
4324489  18/10/2019
STAR DENTAL CENTRE PRIVATE LIMITED
2nd Floor, New Block, RK Khanna Tennis Stadium, DLTA Complex, 1, Africa Avenue, New Delhi 110029
private limited company

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Used Since: 28/10/2018

DELHI
medical services, dentistry, medical clinics, hygienic and beauty care for human beings, medical assistance
4324490   18/10/2019
STAR DENTAL CENTRE PRIVATE LIMITED
2nd Floor, New Block, RK Khanna Tennis Stadium, DLTA Complex, 1, Africa Avenue, New Delhi 110029
Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Used Since :28/10/2018
DELHI
medical services, dentistry, medical clinics, hygienic and beauty care for human beings, medical assistance
AJAY DEVGN

4325234  18/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
EKLIPZ UNITED SALON

4325377   18/10/2019
HITEN DOLARRAJ JOSHI
2, -, SANIDHYA COMPLEX, NIRMALA ROAD, RAJKOT, GUJARAT, 360007
SERVICES RELATED WITH BEAUTY PARLOUR UNDER CLASS 44
PROPRIETOR

Proposed to be Used
AHMEDABAD
PROVIDING SERVICES IN RELATION TO BEAUTY SALONS
MICKEYZ

4325932  19/10/2019

GAURAV OM HARSH
Shop No. 39, Orchid Plaza,
Service provider
Individual

Address for service in India/Agents address:
DEEPAK KEWALIYA
Shop No.9, Ground floor, Orchid Plaza, R.T. Road, Near SBI Bank, Dahisar East, Mumbai-400068.

Proposed to be Used
MUMBAI
BODY ART, TATTOO ART, BEAUTY TREATMENT AND CONSULTANCY
4326366  21/10/2019

NEHA GARG
H.NO.16,second floor,Inder Enclave, Paschim Vihar, new delhi,110087
INDIVIDUAL

Address for service in India/Attorney address:
HRIDAI NARAYAN AWASTHI
65 B - 1 Hari Nagar Ashram New Delhi

Proposed to be Used
DELHI

Physiotherapy, Physical Therapy, Rehabilitation Services, Spin Pain Management Centre, Diet Counseling, Sports Injury management, pain Management, there of which are included in class 44.
4326404   21/10/2019

HITESH PRAFULBHAI PATEL

303, Shiv Arcade, Off Kalavad Road, Opp SOS School, Nr. KKV Hall Cross Road, Rajkot

SOLE PROPRIETOR

Address for service in India/Agents address:

SAMPAT DHRAV PRADIP

OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Used Since : 17/06/2017

AHMEDABAD

HOME HEALTH CARE SERVICES
BEAU VIE
4326948    21/10/2019
KAVITA CHANDRAJITH W/O CHANDRAJITH
SHOP NO.11 GR. FLR, SHRI SHARMA VIKAS ROSHANLAL, TULSI BLDG. NO 1, SEVEN BUNGLOW, ANDHERI WEST MUMBAI CITY MAHARASHTRA, 400053.
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
MUMBAI
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
ROYAL MATRIX

4327091    21/10/2019
BHUSHAN TIWARI
GROUND FLOOR, KABIL ENCLAVE 245, SAKET NAGAR, INDORE, MADHYA PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Salon services, hygienic and beauty care for human beings
SUJATA VAIDYA'S HEALTH SOLUTIONS

4327867    22/10/2019

SUJATA VAIDYA

trading as ;REGISTERED PROPRIETOR

B 902, TEERTH TOWERS, BANER ANNEX, PUNE 411045

A INDIAN NATIONAL

Proposed to be Used

MUMBAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
CHANDA
W/O RAJESH KUMAR, H.NO 55, G/F, KH NO 7/25, 10/21 STREET NO 8, TILANGPUR KOTLA VIHAR PHASE 2 NANGLOI WEST DELHI
Proprietor
Address for service in India/Attorney address:
HRIDAI NARAYAN AWASTHI
65 B - 1 Hari Nagar Ashram New Delhi
Proposed to be Used
DELHI
PROVIDING ALL SERVICES RELATED AND INCIDENTAL TO NAIL SALONS; SPAS; FASHION INFORMATION; HEALTH SPA SERVICES; HAIR REMOVAL CLINICS; SKIN TREATMENT CLINICS; WEIGHT LOSS CLINICS AND SPAS; BEAUTY PARLOURS, SALOONS, MASSAGE PARLOURS, HAIRDRESSERS & SERVICE RELATED TO PARLOURS AS INCLUDED IN CLASS 44
4329073    23/10/2019
TAMARA FLEUR ZWECK
ROCKDALE 2, FLAT NO. 3 GRD FLOOR, 38B REBELLO ROAD, MEHBOOB STUDIO, BANDRA (WEST), MUMBAI-400050
AN AUSTRALIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/08/2013
MUMBAI
MEDICAL AND HEALTH CARE SERVICES; PHYSIOTHERAPY SERVICES; MEDICAL TESTING SERVICES, NAMELY, FITNESS EVALUATION; MEDICAL AND PHARMACEUTICAL CONSULTATION.
PRIYARAM
4329544   23/10/2019
NALLAMILLI TATA REDDY
8-54, Narayya Well Street, Anaparthy, East Godavari. Andhra Pradesh-533342, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services, beauty salon services, blood bank services, dentistry services, hair implantation, hairdressing, health care, health spa services, health centre services, hospital services, landscape gardening, medical clinic services, medical assistance, medical advice for individuals with disabilities, nursing home services, opticians' services, pest control services for agriculture, aquaculture, horticulture and forestry, pharmacy advice, plant nursery services, therapy services, vermin exterminating for agriculture, aquaculture, horticulture and forestry, weed killing.
4332027   26/10/2019
KINOCARE PHYSIOTHERAPY
DURVANKUR BUNGLOW, PLOT NO. 97, ROAD NO. 15, NEAR ARUNODAYA HOSPITAL, SECTOR 10, NEW PANVEL (E) - 410206
Partnership Firm
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :04/04/2017
MUMBAI
Physiotherapy
PERIS

4332033    26/10/2019
TEWARI S K (INDIAN NATIONAL, PROPRIETOR), TRADING AS IMAGINE INC
No-1570, 36th Cross, Ring Road, BSK 2nd Stage, Bengaluru - 560070, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
3916307
CHENNAI
Hygienic and beauty care
PERIMETER

4332034   26/10/2019
TEWAR S K (INDIAN NATIONAL, PROPRIETOR), TRADING AS IMAGINE INC
No-1570, 36th Cross, Ring Road, BSK 2nd Stage, Bengaluru - 560070, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Hygiene and beauty care
4332344  26/10/2019

MOHAMED IQBAL
'Kunnappalli House', Edathanattukara Post, Pin - 678 601, Palakkad District, Kerala, India
Individual

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Proposed to be Used
CHENNAI
Medical services; Hospitals and clinics for treatment of human being; Hospitals and clinics for eye care and dental care
LIVFUL
4332813  29/10/2019
M/S. SALVEO LIFE SCIENCES LIMITED
FIRST FLOOR, 791, DELHI-MEERUT ROAD, NEW ARYA NAGAR, GHAZIABAD, UTTAR PRADESH- 201 001
BODY INCORPORATE

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS
SPIKY
4333354   30/10/2019
FAZRUL ISLAM (INDIAN NATIONAL, PROPRIETOR), TRADING AS SPIKY MEN'S SALON.
Shop No.2, Opp. MIG Cricket Club, Gandhi Nagar, Bandra (E), Mumbai, Maharashtra- 400051
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :31/12/2009
To be associated with:
2699404
MUMBAI
Salon services (Beauty -); Salon services (Hairdressing -)
MEDIGRACE
4333628  30/10/2019
DR. PAVAN DAMODAR GULHANE
C/O 601, PLOT NO. 5, SHREE RADHEY, CENTRAL BAZAR ROAD, RAMDASPETH, NAGPUR-440010.
INDIVIDUAL.
Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWA DA RING ROAD, NAGPUR-440034
Proposed to be Used
MUMBAI
MEDICAL SERVICES.
AJAY DEVGAN

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amr, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

Address for service in India/Attorney address:

JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4335094  01/11/2019

PRIYAL GALA
OFFICE NO. 8, GROUND FLOOR, SAGAR DARSHAN CHS LTD. KAKAD ESTATE, PLOT NO. 106 DR. R .G .THADANI ROAD,
WORLI, MUMBAI - 400018, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
MEDICAL TREATMENT SERVICES RELATED TO SKIN.
NO&T

2735607   12/05/2014
HIROKI INOUE AND HIROYUKI ISHIZUKA
JP Tower, 2-7-2 Marunouchi, Chiyoda-ku, Tokyo 100-7036, Japan
Service providers
Joint Applicants

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Legal services for lawsuits or other matters; legal consultation; consulting on laws; proxy or agency services for intellectual property contracts; proxy services for registration or deposition procedures; consulting on or acting as proxy for administrative procedures; proxy services for appraisal procedures or other services in respect of industrial property rights, copyrights or other intellectual property rights; proxy for social insurance procedures; arbitrating; mediating; providing information on laws; legal research; providing information published in newspapers and magazines; executing wills and testaments; arranging wills and testaments; acting as custodian for written wills and testaments; consulting on personal affairs; conducting background investigations.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2894411 06/02/2015
KANAKIA SPACES REALTY PRIVATE LIMITED
215 ATRIUM, 10TH FLOOR, OPP. DIVINE CHILD SCHOOL, J.B. NAGAR, ANDHERI KURLA ROAD, ANDHERI EAST, MUMBAI-400093
SERVICE PROVIDER
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :24/11/2014
MUMBAI
PROVIDING LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
Subject to no exclusive right over the mark " PARIS " separately & mark will be consider as a whole..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2894412.
ASHISH SHARMA TRADING AS: DREAM DAY WEDDING
1817, GOVIND RAV JI KA RASTA, CHANDPOLE BAZAR, JAIPUR - 302001, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 10/10/2014

AHMEDABAD
Providing wedding officiant services, Consultancy services relating to the planning and arranging of wedding ceremonies.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE service is restricted in the state of Rajasthan only..
PADMAN FOUNDATION

3777735  14/03/2018
SAMEER VASUDEV
J1/702,THE MEADOWS,SHANTIGRAM TOWNSHIP,NEAR VAISHNODEVI CIRCLE,SG HIGHWAY, NEAR NIRM UNIVERSITY, AHMEDABAD- 382421
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Service is restricted in state of Gujrat only.
3804294 12/04/2018
DHELADIYA INFO AND TECHNOVATIONS PRIVATE LIMITED
404, 4TH FLOOR, DWARKESH COMPLEX, MITHAKALI GAM, ELLISBRIDGE, AHMEDABAD 380006, GUJARAT, INDIA
A company incorporated under the provisions of the Companies Act

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
To be associated with:
3804294

AHMEDABAD
Legal information service; Personal and social services rendered by others to meet the needs of individuals; Legal services
TAX MUSKAAN

3804297   12/04/2018

DHELADIYA INFO AND TECHNOVATIONS PRIVATE LIMITED
404, 4TH FLOOR, DWARKESH COMPLEX, MITHAKALI GAM, ELLISBRIDGE, AHMEDABAD 380006, GUJARAT, INDIA

A company incorporated under the provisions of the Companies Act

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

To be associated with:
3804294

AHMEDABAD

Legal information service; Personal and social services rendered by others to meet the needs of individuals; Legal services
ARUNACHALAA TRADING PRIVATE LIMITED
44A/1, SRI ANATHIKALABHAIRAVER ASHRAM MULAIPALTHEERTHAM PEI-GOPURAM 6TH STREET
TIRUVANNAMALAI TIRUVANNAMALAI TN 606601 IN

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
ANIL KUMAR PS
Jayalakshmi Bhavan, Chethackal PO, Ranny, Pathanamthitta, Kerala 689677
Service Provider
individual

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Matrimonial Services

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS BIS SEPARATELY EXCEPT
SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
REALITIS
4060531   18/01/2019
MR. PRASAD SUDHAKAR SAPTE.
13 Nissen hut, Senadutta Peth, near Rajendra nagar, Pune 411030 Maharashtra India,
Individual

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Proposed to be Used
MUMBAI
Legal services; Conveyancing services [legal services]; Legal research services; Legal support services; Legal consultation services; Mediation [legal services]; Legal advocacy services; Legal information services; Court reporting [legal services]; Legal document preparation services; Legal services provided in relation to lawsuits; Registration of documents on official public records [legal services]; Information, advisory and consultancy services relating to legal matters; Legal services relating to the exploitation of intellectual property rights; Legal services in relation to the negotiation of contracts for others; Legal services relating to claims management for insurance companies, insurance brokers and industrial enterprises; Consulting and legal services in the field of privacy and security laws, regulations, and requirements; Legal research relating to real estate transactions.
4073551  31/01/2019
MOHAMMED YOUSUF KHAN
F – 65, KOHINOOR CITY MALL, KOHINOOR CITY, KIROL ROAD, OPP. DON BOSCO, KURLA (WEST) – 400070, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
LEGAL SERVICES, LEGAL CONSULTANCY, ALL BEING INCLUDED IN CLASS - 45
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KHAN & KHAN..
4129421  27/03/2019
D.O.KAVIYANATHAN
trading as ;NATHAN AND ASSOCIATES
41/83, ARMENIAN STREET, MUBARAK MANZIL II FLOOR,CHENNAI-600001.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NATHAN AND ASSOCIATES ADVOCATES
OLD NO.41/NEW NO.83,ARMENIAN STREET,MUBARAK MANZIL II FLOOR,PARRYS,CHENNAI-600001
Used Since :01/01/2009
To be associated with:
2472156
CHENNAI
LEGAL SERVICES
OVERTURN

4146005  12/04/2019
DHEERENDRA KUMAR SINGH
Flat no. 428-A, Nyay Khand, First Indrapi, Indrapuram, New Central Park, Indrapu, Ghaziabad, Uttar Pradesh-201014 , India
Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since :01/07/2017

DELHI
Legal auditing services (legal services); legal compliance services (legal services); legal enquiry services; tax consultancy services; legal advocacy services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FUTURE PERFECT CONTINUOUS

4152636   19/04/2019

MADHU MADHAVAN  
#103, 2nd Floor, 27th Main, 1st Cross, VGS Layout, EJIPURA, Bangalore - 560047, Karnataka, India  
Individual

Address for service in India/Attorney address:

NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  
Proposed to be Used

CHENNAI  
Personal growth and motivation consulting services, Providing information in the field of self-improvement, Providing online information in the field of spirituality, self-help, and personal empowerment subject matters, Non-therapeutic counselling rendered to meet the needs of individuals, Spiritual Consultancy, Personal fashion consulting services, Marriage counselling and coaching, Alternative dispute resolution services.
Trade Marks Journal No: 1928, 18/11/2019 Class 45

4163834 01/05/2019
MILIND BHUPENDRA SHROFF
306 TULSIANI CHAMBERS, 212, FREE PRESS JOURNAL MARG, NARIMAN POINT, MUMBAI - 400 021
Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection, beside jai bharat restaurant, kokari agar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :11/10/2017

MUMBAI
Legal Consultancy Services, Legal Consultancy Relating To Intellectual Property Rights & Computer Software Licensing [Legal Services] & Legal Services Relating To Company Formation And Registration
4170550  08/05/2019
KISHORE VATTIKOTI
H.No. 2-1-44/17, Lalreddy Enclave, Machabollaram, Hyderabad 500010, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, ONLINE SOCIAL NETWORKING SERVICES, MEDIATION, ARBITRATION SERVICES, ALTERNATIVE DISPUTE RESOLUTION SERVICES, SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS, ADOPTION AGENCY SERVICES, BABYSITTING, CHAPERONING / ESCORTING IN SOCIETY [CHAPERONING], CONCIERGE SERVICES, HOUSE SITTING, ORGANIZATION OF RELIGIOUS MEETINGS, ORGANIZATION OF POLITICAL MEETINGS, PET SITTING, PLANNING AND ARRANGING OF WEDDING CEREMONIES, CONDUCTING RELIGIOUS CEREMONIES, SPIRITUAL CONSULTANCY, MARRIAGE AGENCY SERVICES
4172397  10/05/2019
FOUNDATION FOR SOCIAL CARE
HAYAT COMPLEX, HARDOI ROAD, SIKROI, KAKORI, LUCKNOW - 226101
TRUST
Address for service in India/Attorney address:
MOHD SAQIB
L-64 BASEMENT LAJPAT NAGAR-II NEW DELHI - 110024
Proposed to be Used
DELHI
Providing Social Services related to health and education
PERIWINKLE FASHIONS PRIVATE LIMITED.
403, Ackruti Star 4th Floor, Ackruti Star Building, Central Road, MIDC, Andheri (East), Mumbai – 400 093.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHINE APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals; providing on-line information in the field of spirituality, self-help, and personal Empowerment subject matters; provision of information, advice and consultancy in relation to security services for the protection of property and individuals; online social networking services; providing clothing and shoes to needy persons (charitable services); fostering of children being services included in class 45.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4273320  23/08/2019
M/S. DHAN FOUNDATION
NO. 1A, VAIDYANATHAPURAM EAST, KENNET CROSS ROAD, MADURAI - 625 010.
TRUST
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :02/10/1997
CHENNAI
IN RESPECT OF SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4309601   01/10/2019
ROBY MARSHAL FEREIRA
MM Cottage, Gondodi Wadi, Opp Giriz Church, Vasai West – 401201 Maharashtra
Proprietor

Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43, GURGAON - 122002, HARYANA

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; ALL BEING SERVICES INCLUDED IN CLASS 45.
4311603  03/10/2019

MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since: 01/08/2019

To be associated with:
2197606, 2197607

CHENNAI
Social services.
4311607  03/10/2019
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :28/09/2012
To be associated with:
2197606, 2197607

CHENNAI
Social services.
4316909   10/10/2019
VIKRAM KAPOOR
351-352, AGGARWAL PLAZA, PRASHANT VIHAR, NEW DELHI, DELHI
INDIVIDUAL
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI

VASTU SHAASTRA, FENG SHUI, ASTROLOGY, GEMOLOGY, PALMISTRY, CRYSTAL AND GEMS THERAPIES, FIVE ELEMENTS COLOUR MIRROR, NUMEROLOGY.
4316972  10/10/2019
VIGILANCE COUNCIL OF INDIA
4928, REGARPURA KAROL BAGH DELHI-110005.
TRUST
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :10/05/2019
DELHI
LEGAL SERVICES & CONSULTANCY.
4317247  10/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
PUNEET DEVELOPERS

4318832   12/10/2019
PRATEEK S. PATIL
401/402, 4TH FLOOR, TULSI CHAMBERS, OPP. TEEN PETROL PUMP, LBS MARG, THANE WEST- 400602
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used

To be associated with:
3000831, 3000833, 3160231, 3160233, 3973125, 3973127

MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
Trade Marks Journal No: 1928, 18/11/2019 Class 45

4319259 13/10/2019
P. V. KRISHNAPRASAD VARYAR
IVORMADOM KRISHNAPRASAD VARYAR, MALAVATTATH MADOM, PAMPADY (P. O), THIRUVILWAMALA, THRISSUR (Dist.) KERALA. Pin: 680 588.
A PROPRIETORY CONCERN
Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE, TAMILNADU. Pin: 641 010

Proposed to be Used
CHENNAI
CREMATION SERVICES; FUNERAL SERVICES ACCOMPANYING CREMATION; FUNERAL CEREMONY SERVICES ACCOMPANYING CREMATION; FUNERAL SERVICES ACCOMPANYING CREMATION OF PETS. ADOPTION AGENCY SERVICES, HOROSCOPE CASTING, MARRIAGE AGENCIES.

Transliteration: IVORMADOM KRISHNAPRASAD VARYAR
SHANTI PHOOL RAJ SAMAJ KALYAN SAMITI

Address for service in India/Attorney address:

SUBHASH CHANDRA

HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used

DELHI

SOCIAL WORK SERVICES; SERVICES PROVIDING PSYCHOLOGICAL AND SOCIAL CARE AND SUPPORT; PROVISION OF INFORMATION RELATING TO THE NEEDS OF POOR PEOPLE, ELDERLY, ASSIST OLD AGE HOMES AND SIMILAR INSTITUTIONS TO CREATE IN THE YOUNGER GENERATION AND IN SOCIETY SOCIAL AWARENESS ABOUT THE SOCIAL PROBLEMS OF THE ELDERLY WORKING FOR THE WELFARE OF ELDERLY PERSONS AND NEEDY PEOPLE IN INDIA AND ALL OTHER SERVICES FOR THE WELFARE OF ELDERLY AND NEEDY PEOPLE.
4320355    14/10/2019
IPRA SECURITY SOLUTIONS PRIVATE LIMITED
11 CSC, DDA Market Anand Niketan, New Delhi-110021
Service Provider
Private Limited Company
Used Since :04/04/2011
DELHI
Security Services for the protection of property and individuals; Security Consultancy included in Class 45
VIKRAM SOLAR FOUNDATION
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata - 700107, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :13/01/2017

To be associated with:
2975691, 3298630

KOLKATA
Licensing of Intellectual Property; Licensing Services; Licensing of Copyright; Legal Administration of Licences; On-Line Social Networking Services; Licensing of Franchising Concepts; Copyright Management; Licensing Authority Services; Licensing of Computer Software.
SUSTAINABILITY ASSURANCE SERVICES GLOBAL (INDIA) PRIVATE LIMITED
FLAT NO.3, MUKTA CHS LTD, OPP 15TH ROAD.OPP. VILLA HOTEL, Khar West Mumbai, Maharashtra -400052
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Legal services, Legal document preparation, Legal support services, Legal information services, Legal advice and representation, Preparation of legal documents, Copyright licensing [legal services], Legal services relating to the management and exploitation of copyright and ancillary copyright, Licensing of intellectual property in the field of trademarks [legal services], Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4321641  15/10/2019
SHIV KUMAR SINGH
VILL- MUKUND KHERA POST HASANPUR JAKHANDI LUCKNOW
FIRM
Address for service in India/Attorney address:
SATISH KUMAR MISHRA
SHARA SHOPING CENTERE INDIRA NAGAR LUCKNOW

**Proposed to be Used**
DELHI

Security services detective services
NGM AND PARTNERSS
4324621   18/10/2019
N.Geerthi Kannan
No.1, Best Complex, Kumaran Road, Tiruppur-641601
Individual sole proprietor

Address for service in India/Attorney address:
S.SIVARAJA
223,Second Floor,Cowley Brown Road, R.S.Puram, Coimbatore -641002

Proposed to be Used
CHENNAI
Legal Services
AJAY DEVGN

4325235  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

MUMBAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
JUNGLEE
4325308  18/10/2019
JUNGLEE GAMES INDIA PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :01/02/2010
DELHI
Licensing of computer games, software licensing, licensing of technology
Proposed to be Used
DELHI

clothing rental, evening dress rental, personal and social services rendered by others to meet the needs of individuals in class 45
GLUU

4326153   20/10/2019

CUARTA DIMENSION TECHNOLOGY LLP
1-3604, Floor 36th,1, Imperial Tower South, B B Nakashe Marg, Tardeo, Mumbai City, Maharashtra, 400034, India

Limited Liability Partnership

Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR (W), MUMBAI--400 028

Used Since: 21/04/2019

MUMBAI

Online social networking services; Social introduction and networking services.
4326257    21/10/2019
KUSAGRA PROJECTS PRIVATE LIMITED
OLD P NO-38 A G/F SHOP AT NEW NO D51C KH NO-121/4 SOLANKI MARKET MADHU VIHAR NEW DELHI 110059 IN
COMPANY
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
Safety, rescue, security and enforcement services
ASTRUM

4326583  21/10/2019
MR. ARUN ANAND SHARMA
367 Double Storey, 3rd Floor, New Rajendra Nagar, Delhi 110060
An Indian National

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Spiritual Consultancy Services; Astrology Consultancy Services; Astrological Forecasting Services; Zodiac Consultation Services; Numerology Services; Fortune telling services; Palm Reading Services; Face Reading Services;
SOULACE
4326584  21/10/2019
MR. ARUN ANAND SHARMA
367 Double Storey, 3rd Floor, New Rajendra Nagar, Delhi 110060
An Indian National
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.
Proposed to be Used
DELHI
Spiritual Consultancy Services; Astrology Consultancy Services; Astrological Forecasting Services; Zodiac Consultation Services; Numerology Services; Fortune telling services; Palm Reading Services; Face Reading Services;
ORTHOPAEDIC IMPLANTS MANUFACTURERS ASSOCIATION
PLOT NO – 22 & 23, KIDC, AT – POMAN, KAMAN - BHIWANDI ROAD, OFF. UNIVERSAL ENGG. COLLEGE, VASAI (E),
DIST- PALGHAR – 401208, MAHARASHTRA, INDIA
Trust
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :30/08/2016
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
Sustainability Assurance Services Global (India) Private limited

4327584   22/10/2019
SUSTAINABILITY ASSURANCE SERVICES GLOBAL (INDIA) PRIVATE LIMITED
FLAT NO.3, MUKTA CHS LTD, OPP 15TH ROAD.OPP. VILLA HOTEL, KHAR WEST MUMBAI, MAHARASHTRA -400052
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
BESPOKE
4331231    25/10/2019
DEVIN S. GAWARVALA
6TH RUDRAKASHA BUNGALOW, B/H. RAJPATH CLUB, BODAKDEV, AHMEDABAD – 380054, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 30/09/2019

AHMEDABAD
MATCHMAKING SERVICES; MATRIMONIAL AGENCIES; CONSULTANCY SERVICES RELATING TO THE PLANNING AND ARRANGING OF WEDDING CEREMONIES; PROVIDING INFORMATION RELATING TO MARRIAGE PARTNER INTRODUCTION OR DATING SERVICES; CONSULTING IN THE FIELD OF PERSONAL RELATIONSHIP; PROVIDING INFORMATION VIA INTERACTIVE ONLINE WEBSITES IN THE FIELD OF DATING AND TO FACILITATE INTRODUCTION OF INDIVIDUALS AND DEVELOPMENT OF RELATIONSHIPS AND FRIENDSHIPS; ONLINE WEDDING PLANNING AND EXECUTION COMPANY; PORTAL FOR WEDDING VENDORS, WEDDING BRANDS AND SERVICES; GUIDANCE AND COUNSELLING FOR NEWLYWEDS TOWARDS A HAPPY MARRIAGE, COUNSELLING FOR NEWLYWEDS AND AFTER MARRIAGE COUPLES; PERSONAL AND SOCIAL SERVICES.
FRACTAL

4331901  25/10/2019

FRACTAL ANALYTICS PRIVATE LIMITED
Level 7, Commerz II, International Business Park, Oberoi Garden City, Off Western Express Hwy, Goregaon (E), Mumbai – 400 063
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals; providing social and community services; charitable and philanthropic services.
4332634  28/10/2019
HUMAN RIGHTS CELL
10-173, VISALAKSHINAGAR, VISAKHAPATNAM-530043, ANDHRA PRADSH, INDIA
Trust
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Providing information on issues concerning human rights, Providing information on issues relating to human rights, Preparation of legal reports in the field of human rights included in class 45
AJAY DEVGAN

4334023    31/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

MUMBAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
RAJNEESH R GAUTAM TRADING AS IMPERIAL SECURITY FORCE AND MAN POWER SUPPLY
Plot No. C-332, T.T.C, M.I.D.C, Industrial Area, Pawane, Turbhe, Navi Mumbai(M Corp), Thane - 400705
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Security guard services.
Luxe Opera

4334427  31/10/2019
GURMEET SINGH PROP OF LUXE OPERA
1562, OUTRAM LANE, GTB NAGAR, NEW DELHI
INDIVIDUAL

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Used Since: 20/05/2015

DELHI

PLANNING AND ARRANGING WEDDING CEREMONIES, CONDUCTING CIVIL MARRIAGE CEREMONIES, CONSULTING SERVICES RELATED TO PLANNING AND ARRANGING WEDDING CEREMONIES.
DR. AGARWAL'S

1932619  09/03/2010
DR. AMAR AGARWAL
DR. ADIL AGARWAL
DR. ASHVIN AGARWAL
DR. ASHAR AGARWAL

trading as; DR. AGARWAL'S EYE INSTITUTE

NO.19, CATHEDRAL ROAD, GOPALAPURAM, CHENNAI-600086

MANUFACTURER(S)/ MERCHANT(S)

Address for service in India/Agents address:
SRINATH SRINIVASAN
NO.3, PLAYGROUND VIEW STREET, NANDAN CHENNAI-600035

Used Since: 01/01/1957

CHENNAI

Cl.42; MEDICAL RESEARCH, LAB SERVICES, DIAGNOSTIC SERVICES.

Cl.44; HOSPITALS AND CLINICS, PROVIDING MEDICAL SERVICES, CLINICAL SERVICES, CONSULTANCY AND ADVISORY SERVICES,
Priority claimed from 16/09/2011; Application No.: 010271741; European Union 2243718 02/12/2011

CHIVAS HOLDINGS (IP) LTD.
trading as: CHIVAS HOLDINGS (IP) LTD.
111-113 RENFREW ROAD, PAISLEY RENFREWSHIRE, PA 3 4DY, U.K
MERCHANTS/ MANUFACTURERS /SERVICE PROVIDERS
A COMPANY DULY INCORPORATED UNDER THE LAWS OF SCOTLAND, UNITED KINGDOM.
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since: 15/07/2006
To be associated with:
1584801, 1627796, 173223, 1773223, 1834285, 2219563, 2219564, 2243718

DELHI
Cl.16; PRINTED MATTERS, PACKAGINGS, DIARIES, STATIONERY, PAPER BAGS, COCKTAIL MATS, DRINK MATS, BOOK MARKERS AND CARD BOARD BOXES.

Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, GLASSWARE, PORCELAIN WARE, ICE BUCKETS, COCKTAIL STIRRERS, DRINK STIRRERS, SWIZZLESTICKS, COCKTAIL SHAKERS, COCKTAIL STICKS, MIXING GLASSES, STRAINERS, SQUEEZERS, GLASS HOLDERS, HOLDERS FOR NAPKINS, MENU CARD HOLDERS, BILL HOLDERS, CUTLERY HOLDERS, CANDLE HOLDERS, BAR ACCESSORIES, HOLDERS FOR BAR ACCESSORIES, FITTED CASES ADOPTED FOR DISPENSING DRINKS, BOTTLE OPENERS, CORKSCREWS, CONDIMENT HOLDERS; SERVING TRAYS; ICE TRAYS; BAR UTENSIL TRAYS; JUGS; PEELEDERS; STANDS FOR BOTTLES; ANTI-DRIP DEVICES FOR BOTTLES; DRIP-TRAYS FOR BARS; BOTTLE BUCKETS; COOLING DEVICES FOR BOTTLED BEVERAGES; CONTAINERS FOR BAR USE;
DECANTER STANDS; HIPFLASKS, DRINKING GLASSES.

Cl.32; BEERS; CIDERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Cl.33; WINE; SPIRITS; LIQUEURS.

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT ACTIVITIES; PARTY PLANNING; LIVE PERFORMANCES; ARRANGING AND CONDUCTING OF CONFERENCES, CONGRESSES, SEMINARS, SYMPOSIUMS AND WORKSHOPS; PROVIDING AUDIO AND VISUAL PRESENTATIONS AND IMAGES; ARRANGING ONLINE COMPETITIONS AND EVENTS; ARRANGING OF EXHIBITIONS; ARRANGING OF COMPETITIONS.

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK.
Priority claimed from 13/01/2015; Application No. : 013634878 ;European Union

3008622    13/07/2015
POWER INTEGRATIONS, INC.,
5245 HELLYER AVENUE SAN JOSE CALIFORNIA 95138 USA
Manufacturer, Merchant and Service provider
A BODY CORPORATE INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Used Since :09/11/2014

To be associated with:
2376594

DELHI
The mark shall be limited to colours Blue and Black.

Cl.9;Apparatus and instruments for conducting, switching, transforming, commutating, accumulating, regulating or controlling electricity; apparatus for recharging electrical accumulators; battery chargers; electric and electronic power modules; electric and electronic power converters; AC/DC power converters; electric and electronic devices and modules for use in power conversion; transformers; power supplies; electric power supplies and electric drivers as well as chipsets, drivers, and circuits used therein; integrated circuits; integrated circuits having low power consumption and low power loss for use in electronic devices; integrated circuits for switched-mode power conversions; integrated circuits for use in alternating current adapters and supplies, battery chargers, telecommunications, motor control and lighting; instruction manuals sold together as a unit with integrated circuits; electric and electronic power circuits; electric and electronic bridge circuits; electric and electronic power conversion circuits; semiconductors; semiconductor devices and integrated circuits for power operations and power conversion; semiconductor devices for electric vehicles and automotive applications; semiconductor devices, namely, diodes and transistors; diodes; electronic diodes; electric switching diodes; electric rectifier diodes; parts and spare parts for the aforementioned goods as far as contained in this class; computer software; computer software for designing, producing, operating, analyzing and controlling the aforementioned goods, all aforementioned goods also for electric vehicles and automotive applications; operating software for use with integrated circuits for switched-mode power conversions; software for designing power supply and power conversion systems; computer application software for mobile phones, namely software allowing search and retrieval, uploading, downloading, commenting and sharing of data

Cl.41;Training in the design, development, testing, operation and use of electric generators, electric motors, electric brakes; training in the design, development, testing, operation and use of apparatus and instruments for conducting, switching, transforming, commutating, accumulating, regulating or controlling electricity; training in the design, development, testing, operation and use of integrated circuits and semiconductors; publication of videos, books, manuals, work instructions, data sheets, images and texts related to electric generators, electric motors, electric brakes, apparatus and instruments for conducting, switching, transforming, commutating, accumulating, regulating or controlling electricity, integrated circuits and semiconductors and their design, development, testing, operation and use, also in electronic form; information, advice and consultancy regarding all aforementioned services
Cl.42: Scientific and technological services and research and design relating thereto; scientific and technological services and scientific research and design services in the field of integrated circuits and semiconductors; industrial analysis and research services; industrial analysis and research services in the field of integrated circuits and semiconductors; design, development and testing of electric generators, electric motors, electric brakes; design, development and testing of apparatus and instruments for conducting, switching, transforming, commutating, accumulating, regulating or controlling electricity; design, development and testing of integrated circuits and semiconductors; testing of new products of others in the field of integrated circuits and semiconductors; design and development of computer hardware, namely, integrated circuits and semiconductors; providing information, technical computer consultation, and technical advice in the field of integrated circuits and semiconductors; engineering design services; design, development and testing of computer software; information, advice and consultancy regarding all aforementioned services
INDEPAY NETWORKS PRIVATE LIMITED
711, 7TH FLOOR, BLOCK 6 JAN PRATINIDHI APARTMENTS SECTOR 28 GURGAON 122002
MANUFACTURER, MERCHANT AND SERVICE PROVIDER

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used

DELHI

Cl.9;SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.

Cl.35;ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.36;INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.

Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
THE WORLD UNIVERSITIES INSIGHTS LIMITED
26 Red Lion Square, London, WC1R 4HQ, United Kingdom.

MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
a company incorporated in England and Wales.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Cl.9; COMPUTER PROGRAMS; COMPUTER SOFTWARE; COMPUTER SOFTWARE FOR PROVIDING ACCESS TO INFORMATION FROM A VARIETY OF SOURCES; STORAGE MEDIA AND DEVICES; MULTIMEDIA PROGRAMS; SOFTWARE FOR USE IN THE FIELDS OF EDUCATION AND RECRUITMENT; SOFTWARE FOR USE IN RELATION TO POSTING A JOB VACANCY, MANAGING JOB APPLICATIONS, ASSESSING CANDIDATES, COLLECTING FEEDBACK AND APPROVAL; SOFTWARE FOR USE IN RELATION TO MEASURING THE EFFECTIVENESS OF RECRUITMENT AND ADVERTISING; DOWNLOADABLE ELECTRONIC AND COMPUTERISED ARTICLES, BOOKS, DIRECTORIES AND TEACHING AND INSTRUCTIONAL MATERIALS, MANUALS, NEWSLETTERS, PERIODICALS, PUBLICATIONS, RESEARCH GUIDES AND EDUCATIONAL MATERIAL: ALL OF THE AFOREMENTIONED IN THE FIELDS OF EARLY, PRIMARY, SECONDARY OR HIGHER EDUCATION OR EDUCATION RECRUITMENT.

Cl.16; PRINTED MATTER: PRINTED ARTICLES: PRINTED PUBLICATIONS: MAGAZINES; NEWSLETTERS; MANUALS; DIRECTORIES: BOOKS; PERIODICALS; RESEARCH GUIDES; INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); ALL OF THE AFOREMENTIONED IN THE FIELDS OF EARLY, PRIMARY, SECONDARY OR HIGHER EDUCATION OR EDUCATION RECRUITMENT.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS INFORMATION SERVICES; PROVISION OF INFORMATION RELATING TO JOBS AND CAREERS: CONSUMER, BUSINESS AND COMMERCIAL RESEARCH: PUBLICITY SERVICES; EMPLOYMENT AGENCIES; RECRUITMENT SERVICES; RECRUITMENT SERVICES INCLUDING FACILITATING THE POSTING OF JOB VACANCIES, THE MANAGEMENT OF JOB APPLICATIONS, THE ASSESSMENT OF CANDIDATES, THE COLLECTION OF FEEDBACK AND APPROVAL, AND THE MEASUREMENT OF THE EFFECTIVENESS OF RECRUITMENT AND ADVERTISING; CAREER GUIDANCE; ARRanging TRADE FAIRS: ASSISTANCE AND ADVICE RELATING TO MANAGEMENT AND ADMINISTRATION OF SCHOOLS AND EDUCATIONAL INSTITUTIONS; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID SERVICES; ALL OF THE AFOREMENTIONED IN THE FIELDS OF EARLY, PRIMARY, SECONDARY OR HIGHER EDUCATION OR EDUCATION RECRUITMENT.

Cl.38; PROVISION OF ONLINE FORUMS AND ONLINE NETWORKS: STREAMING OF AUDIO AND VISUAL MATERIAL ON THE INTERNET; TRANSMISSION OF DOCUMENTS, MESSAGES, IMAGES, TEXT, AUDIO AND DATA BY COMPUTER OR ELECTRONIC MEANS; ONLINE INTERACTIVE BULLETIN AND MESSAGE BOARDS; ALL OF THE AFOREMENTIONED IN THE FIELDS OF EARLY, PRIMARY, SECONDARY OR HIGHER EDUCATION OR EDUCATION RECRUITMENT.

Cl.41; EDUCATION SERVICES; SPORTING AND CULTURAL ACTIVITIES; ORGANISATION OF EVENTS FOR EDUCATIONAL PURPOSES: THE PROVISION OF CONFERENCE AND SEMINAR FACILITIES: THE ORGANISATION AND CONDUCTING OF CONFERENCES, SEMINARS, WORKSHOPS, RECRUITMENT EVENTS, EDUCATIONAL FAIRS; PROVIDING OF TRAINING, PERSONAL DEVELOPMENT; VOCATIONAL GUIDANCE; PUBLICATION OF ELECTRONIC PUBLICATIONS, ELECTRONIC MAGAZINES AND NEWSLETTERS; EDUCATIONAL TESTING, SKILLS AND ABILITIES
ASSESSMENT; PROVISION OF EDUCATION SERVICES VIA AN ONLINE FORUM PROVISION OF INFORMATION AND
ADVICE RELATING TO EDUCATIONAL ESTABLISHMENTS, JOBS AND CAREERS; PROVISION OF INFORMATION AND
ADVICE RELATING TO NEWS AND EVENTS; EVALUATION SERVICES AND EVALUATION OF PERFORMANCE OF
UNIVERSITIES AGAINST BENCHMARK REFERENCES, BOTH FOR THE PURPOSE OF PROVIDING INFORMATION IN
RELATION TO HIGHER EDUCATION; CONDUCTING SURVEYS OF ACADEMICS IN HIGHER EDUCATION FOR THE
PURPOSE OF PROVIDING RANKINGS; CONDUCTING SURVEYS OF STUDENTS IN HIGHER EDUCATION FOR THE
PURPOSES OF PROVIDING INFORMATION IN RELATION TO HIGHER EDUCATION; PROVISION OF INFORMATION
RELATING TO UNIVERSITIES, EDUCATIONAL COURSES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES
RELATING TO ALL THE AFORESAID SERVICES; ALL OF THE AFOREMENTIONED IN THE FIELDS EARLY, PRIMARY,
SECONDARY OR HIGHER EDUCATION OR EDUCATION RECRUITMENT.
BLACKSPA

3062621  23/09/2015

M/S L'OREAL
14 rue Royale, 75008 Paris, FRANCE
Manufacturers, Merchants & Service Providers
Société Anonyme

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
To be associated with:
1515107, 1596352, 1699308, 1945664, 2348051, 2352615, 2471513

DELHI

Cl.3; Shampoos; gels, powders, sprays, mousses, balms, creams, lotions, serums, masks, oils and wax for the hair styling and hair care; hair lacquers; hair colouring and hair decolorant preparations; protective treatments for coloured hair; permanent waving and curling preparations; hair strengtheners preparations.

Cl.44; Hair salon services including hair coloring and hair care services.
Watch Facer

3070840  05/10/2015

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 07336, Republic of Korea
Manufacturers, Merchants and Service Providers
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.9; Application software for smart phones and smart watches; Operating system programs for smart phones and smart watches; Computer application software for smart phones and smart watches; Downloadable computer programs; Smart phones; Wearable Cellular phones; Wearable smart phones; Apparatus for recording, transmission or reproduction of sound or images; Television receivers; Headsets; Chargers for mobile phones.

Cl.14; Watches; Wristwatches; Electronic clocks and watches; Stopwatches; Straps for wristwatches.
Trade Marks Journal No: 1928 , 18/11/2019 Class 99

Health Care Gesture

Priority claimed from 20/07/2015; Application No. : 40-2015-0054179 ;Republic of Korea
3162850 19/01/2016
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
MANUFACTURES, MERCHANTS & SERVICE PROVIDER
A company existing and organized under the laws of Republic of Korea
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
No right over the words Health and care..

Cl.7; DISH WASHING MACHINES FOR HOUSEHOLD PURPOSES; AUTOMATIC DISHWASHERS; WASHING MACHINES; LAUNDRY WASHING MACHINES FOR HOUSEHOLD USE; ELECTRIC WASHING MACHINES FOR HOUSEHOLD PURPOSES; CLOTHES WASHING MACHINES; DISHWASHERS; DISHWASHING MACHINES FOR HOUSEHOLD PURPOSES; SPIN DRYERS FOR HOUSEHOLD PURPOSES (NOT HEATED); CLOTHES MANAGING MACHINES; STEAM CLEANERS FOR HOUSEHOLD PURPOSES; ELECTRIC CLEANERS FOR HOUSEHOLD PURPOSES; VACUUM CLEANERS; ROBOT CLEANERS FOR HOUSEHOLD PURPOSES; BED CLEANERS FOR HOUSEHOLD PURPOSES; SOLAR POWER GENERATORS; APPARATUS FOR MANUFACTURING SOLAR BATTERY MEMBRANE; APPARATUS FOR FORMING SOLAR BATTERY MEMBRANE; COMPRESSORS AS PARTS OF MACHINES, MOTORS AND ENGINES; COMPRESSORS FOR REFRIGERATORS; COMPRESSORS (MACHINES); COMPRESSORS FOR AIR CONDITIONERS; COMPRESSORS FOR DEHUMIDIFYING MACHINES; COMPRESSORS FOR AIR HANDLERS; COMPRESSORS FOR CLOTHES MANAGEMENT MACHINES; COMPRESSORS FOR LAUNDRY WASHING MACHINES

Cl.9; COMPUTER APPLICATION SOFTWARE FOR SMART PHONES/MOBILE PHONES/SMART TELEVISIONS/HANDHELD ELECTRIC COMMUNICATION DEVICES (FOR USE IN INTERNET OF THINGS); MOTION RECOGNIZING SENSORS; GYRO SENSORS USING GPS FUNCTIONS; MOTION DETECTORS; INVADER SENSORS; SENSORS FOR PRIVACY PROTECTION; ALARM SENSORS FOR REFRIGERATORS; ALARM SENSORS FOR LAUNDRY WASHING MACHINES; RANGE SENSORS; DIGITAL SENSORY DEVICES; SENSOR CONTROLLERS; PRESSURE SENSORS; SENSORS FOR MEASURING INSTRUMENTS; WINDOW OPENING AND CLOSING DETECTING SENSORS; OBJECT DETECTING SENSORS; DOOR OPENING AND CLOSING DETECTING SENSORS; REMOTE CONTROL APPARATUS; USB DONGLE(WIRELESS NETWORK ADAPTERS); TRANSMITTERS AND RECEIVERS OF ELECTRONIC SIGNALS; ADAPTERS FOR CONNECTING WIRELESS NETWORK; MULTIFUNCTIONAL TOUCH BUTTONS; SENSOR STATIONS; AUDIO SPEAKERS; MONITORS (COMPUTER HARDWARE); DOOR LOCKS; TV REMOTE CONTROLS; REMOTE CONTROLS FOR ELECTRONIC PRODUCTS; HOME NETWORK DEVICES; ELECTRONIC SECURITY SYSTEM FOR HOME NETWORK; HOME AUTOMATION DEVICE; DOWNLOADABLE SMART PHONE APPLICATION (SOFTWARE); INTERFACES AND PERIPHERAL DEVICES FOR COMPUTERS; CLOUD SERVER; SERVER FOR HOME NETWORK SYSTEM; SERVER FOR HOME AUTOMATION; DIGITAL AUDIO INTERFACE APPARATUS; WIRELESS (BLUETOOTH) AUDIO/VIDEO RECEIVERS; BLUETOOTH COMMUNICATION APPARATUS; BATTERY CHARGE DEVICES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF SECURITY APPARATUS; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF OFFICE MACHINES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF ELECTRIC LIGHTING APPARATUS; APPLICATION SOFTWARE FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER PROGRAMS FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES (FOR INSTALLATION OF ELECTRONIC APPARATUS/HOME APPLIANCES); COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF TELEPHONES/WIRELESS PHONES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF VACUUM CLEANERS/PRINTERS/COMPUTERS; SMARTPHONES; DISPLAY FOR SMARTPHONES; CELLULAR PHONES; WEARABLE SMARTPHONES; BLUETOOTH HEADSETS; WIRELESS HEADSETS; HEADSETS; WIRELESS HEADSET FOR CELLPHONES; WIRELESS HEADSETS FOR SMARTPHONES; DIGITAL SET TOP BOXES; LEATHER CASES FOR CELLULAR PHONES; LEATHER CASE FOR SMARTPHONES; FLIP COVERS FOR CELLULAR PHONES; FLIP COVERS FOR SMARTPHONES; COMPUTER APPLICATION SOFTWARE; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; COMPUTER APPLICATION SOFTWARE FOR MOBILE PHONES; COMPUTER SOFTWARE FOR CELLULAR PHONES; COMPUTER SOFTWARE FOR SMART TV, TABLET PC; MONITORS FOR INDUSTRIAL PURPOSES; WEARABLE COMPUTERS; COMPUTERS; PRINTERS
FOR USE WITH COMPUTERS; LIGHT EMITTING DIODE (LED) DISPLAYS; LEATHER CASES FOR TABLET COMPUTERS; FLIP COVERS FOR TABLET COMPUTERS; PORTABLE COMPUTERS; RECHARGEABLE BATTERIES; BATTERY COMPENSATION CHARGERS; 3D SPECTACLES; DIGITAL CAMERAS; NETWORK MONITORING CAMERAS; TELEVISION RECEIVERS; DISPLAYS FOR TELEVISION RECEIVERS; AUDIO COMPONENT SYSTEM (COMPRISED OF SURROUNDING SOUND SPEAKERS/LOUDSPEAKERS/TUNERS/SOUND MIXERS/EQUALIZERS/AUDIO RECORDERS/RADIO); APPARATUS FOR THE RECORDING/TRANSMISSION OR REPRODUCTION OF SOUND AND IMAGES; EARPHONES; DVD PLAYERS; PORTABLE MEDIA PLAYERS; OSCILLATION SENSOR DEVICES; AIR POLLUTION MEASURING DEVICES; MEASURING AND CONTROLLING DEVICES FOR THE TREATMENT OF AIR OR WATER; AIR MEASURING APPARATUS; AUTOMATIC CONTROL MEASURING APPARATUS; WEIGHT SCALES NOT FOR MEDICAL PURPOSES; MEASURING APPARATUS NOT FOR MEDICAL PURPOSES; AUTOMATIC CONTROL APPARATUS AND INSTRUMENTS; LIGHT SWITCHES; REMOTE MULTI SWITCHES; ELECTRIC POWER DISTRIBUTION APPARATUS; APPARATUS FOR IMPROVING POWER EFFICIENCY; APPARATUS AND INSTRUMENTS FOR CONVEYING, DISTRIBUTING, TRANSFORMING, STORING, REGULATING OR CONTROLLING ELECTRIC CURRENT; LIGHTING CONTROL APPARATUS; APPARATUS FOR DIAGNOSING ELECTRICAL POWER INSTALLATIONS; APPARATUS FOR MEASURING/MONITORING/ANALYZING ELECTRICITY CONSUMPTION; ELECTRIC WIRE AND CABLE; DIGITAL AUDIO AND VIDEO RECORDERS AND PLAYERS; SPEAKER SYSTEMS; ELECTRIC AUDIO AND VISUAL APPARATUS AND INSTRUMENTS; HANDHELD MULTIMEDIA PLAYERS; MODEMS; WIRELESS ROUTERS; ANTENNAS FOR WIRELESS COMMUNICATIONS APPARATUS; REMOTE AIR CONDITIONING CONTROL DEVICES; TELEMETRIC APPARATUS AND INSTRUMENTS; REMOTE CONTROL TELEMETRY MACHINES AND APPARATUS; MOBILE PHONES; TELECOMMUNICATION MACHINES AND IMPLEMENTS; REMOTE CONTROL APPARATUS FOR CONTROLLING LIGHTING; TELECOMMUNICATION CONVERTERS; COMPUTER SOFTWARE FOR CONTROLLING AND MANAGING ACCESS SERVER APPLICATIONS; COMPUTER PROGRAMS FOR CONNECTING REMOTELY TO COMPUTERS OR COMPUTER NETWORKS; COMPUTER SOFTWARE; DIGITAL ELECTRONIC CONTROLLERS; PLUGS; SOCKETS, PLUG CONNECTORS, RECEPTACLES, ELECTRIC CONNECTIONS; SOLAR CELL WAFER; MOBILE SOLAR PANELS; SEMICONDUCTOR POWER GENERATION; SOLAR WAFERS; SOLAR MODULES; CRYSTALLINE SILICON SOLAR POWER CELLS; SOLAR CELL PLATES; SOLAR CELL PANELS; SOLAR POWER PANEL FOR GENERATION; SOLAR PANELS FOR ELECTRICITY GENERATION; SOLAR PANELS FOR THE PRODUCTION OF ELECTRICITY; INVERTER USED IN SOLAR POWER GENERATION; ACCUMULATORS FOR PHOTOVOLTAIC POWER; ELECTRIC CONTROL DEVICES FOR HEATING AND ENERGY MANAGEMENT; COMPUTER HARDWARE MODULES FOR USE IN INTERNET OF THINGS ELECTRONIC DEVICES; COMPUTER SOFTWARE AND FIRMWARE USED TO ALLOW ELECTRONIC DEVICES TO SHARE DATA AND COMMUNICATE WITH EACH OTHER; COMPUTER OPERATING SYSTEM SOFTWARE; ELECTRONIC DEVICE SOFTWARE DRIVERS THAT ALLOW COMPUTER HARDWARE AND ELECTRONIC DEVICES TO COMMUNICATE WITH EACH OTHER; MIDDLEWARE FOR MANAGEMENT OF SOFTWARE FUNCTIONS ON ELECTRONIC DEVICES; SOFTWARE FOR NETWORK AND DEVICE SECURITY; COMPUTER SOFTWARE FOR OTHERS TO USE FOR THE DEVELOPMENT OF SOFTWARE TO MANAGE, OPERATE AND CONNECT INTERNET OF THINGS ELECTRONIC DEVICES; SOFTWARE FOR MOBILE DEVICE MANAGEMENT

Cl.11; LIGHTINGS FOR BATHROOM: LIGHTINGS FOR MASTER ROOMS; GAS RANGES; GAS OVEN RANGE; COOKING OVENS FOR HOUSEHOLD PURPOSES; OVENS; KITCHEN RANGES (OVENS); HOT-WATER HEATING APPARATUS; SOLAR HEATING APPARATUS; GAS REFRIGERATORS; AIR CONDITIONERS FOR HOUSEHOLD PURPOSES; AIR CONDITIONERS; AIR CONDITIONING INSTALLATIONS; AIR CONDITIONING APPARATUS; FANS (AIR-CONDITIONING); PORTABLE AIR CONDITIONERS; COOLING FANS; FREEZERS; HEATING AND AIR CONDITIONING APPARATUS; HEATING INSTALLATIONS; REFRIGERATING OR FREEZING SHOWCASES; REFRIGERATING CONTAINERS; ROOM AIR CONDITIONERS; ROOM COOLERS; REFRIGERATING DISPLAY CABINETS; RANGE HOODS FOR HOUSEHOLD PURPOSES; VENTILATORS FOR HOUSEHOLD USE; VENTILATING FANS FOR HOUSEHOLD USE; VENTILATION INSTALLATIONS FOR KITCHENS; SOLAR THERMAL COLLECTORS (HEATING); SOLAR HEAT COLLECTION PANELS; LIGHT EMITTING DIODE LIGHTS FOR AUTOMOBILES; AIR PURIFIERS FOR AUTOMOBILES; HEATING AND COOLING SYSTEMS FOR MOTOR CARS; AIR CONDITIONERS FOR AUTOMOBILES; HEAT EXCHANGERS FOR AUTOMOBILES; LIGHTING APPARATUS AND DEVICES FOR AUTOMOBILES; AIR PURIFIERS (FOR HOUSEHOLD PURPOSES); HOUSEHOLD AIR CLEANERS; AIR STERILIZERS FOR HOUSEHOLD PURPOSES; AIR CLEANING APPARATUS FOR HOUSEHOLD PURPOSES; IONIZATION APPARATUS FOR THE TREATMENT OF AIR OR WATER; AIR HUMIDIFYING APPARATUS; AIR DRIERS; AIR STERILIZING AND DISINFECTING DEVICE; AIR PURIFIERS; FILTERS FOR AIR PURIFIERS; WATER FILTERS FOR HOUSEHOLD PURPOSES; WATER IONIZERS (FOR HOUSEHOLD PURPOSES); DESALINATION PLANTS; WATER STERILIZERS; WATER FILTERING APPARATUS; WATER PURIFICATION INSTALLATIONS; WATER PURIFYING APPARATUS; WATER PURIFYING APPARATUS AND MACHINES; TAP-WATER PURIFYING APPARATUS; WATER PURIFYING APPARATUS; PURIFICATION INSTALLATIONS FOR SEWAGE; LCD ILLUMINATION; LED LUMINAIRES; ORGANIC LIGHT EMITTING DIODES (OLED) LIGHTING DEVICE; PIXEL LOCAL STORAGE (PLS) LIGHTING DEVICE; EMITTING DIODES LAMPS; INCANDESCENT LIGHTING FIXTURES; ELECTRIC BULBS; ELECTRIC LIGHTING APPARATUS; SOLAR CELL LIGHTING APPARATUS; ELECTRIC HUMIDIFIERS FOR HOUSEHOLD PURPOSES; ELECTRIC DEHUMIDIFIERS FOR HOUSEHOLD PURPOSES; DEHUMIDIFIERS FOR HOUSEHOLD USE; ANION GENERATOR HUMIDIFIERS; LAUNDRY DRYERS, ELECTRIC FOR HOUSEHOLD PURPOSES; ELECTRIC DRYING MACHINES FOR HOUSEHOLD PURPOSES; ELECTRIC CLOTHES DRYING MACHINES FOR HOUSEHOLD PURPOSES; CLOTHES DRYERS; ELECTRIC DEHYDRATORS; ELECTRIC OVENS FOR HOUSEHOLD PURPOSES; INDUCTION RANGES; ELECTRIC OVENS; ELECTRIC OVEN RANGES; MICROWAVE OVENS; REFRIGERATORS FOR HOUSEHOLD PURPOSES; ELECTRIC REFRIGERATORS (FOR HOUSEHOLD PURPOSES); ELECTRIC WINE CELLAR FOR HOUSEHOLD PURPOSES; ELECTRIC WATER PURIFIERS FOR HOUSEHOLD PURPOSES; ELECTRIC WATER PURIFICATION FILTERS FOR HOUSEHOLD PURPOSES; ELECTRIC WATER FILTERS FOR HOUSEHOLD PURPOSES; CHLORINATORS; OSMIUM REFRIGERATING BATTERIES; IMPELLER REFRIGERATORS; ELECTRIC REFRIGERATOR INSTALLATIONS; ELECTRIC REFRIGERATING SHOWCASES; ELECTRIC WINE COOLERS; ELECTRIC STERILIZERS FOR HOUSEHOLD PURPOSES; HEAT EXCHANGERS; COMPRESSORS FOR CLOTHES DRYERS

Cl.14; BANDS WITH SENSORS; CLOCKS; PARTS AND FITTINGS FOR WATCHES; WRISTWATCHES; ELECTRONIC CLOCKS AND WATCHES; BRACELETS; WATCH BANDS; CONTROL CLOCKS (MASTER CLOCKS); WATCHES WITH
WIRELESS COMMUNICATION FUNCTION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3 PLAYERS, AND THAT COMMUNICATE DATA TO SMARTPHONES AND PDA
3225683  31/03/2016
MERRY YARD INTERNATIONAL ENTERPRISE CORP.
trading as ; MERRY YARD INTERNATIONAL ENTERPRISE CORP.
6F., No. 222, Sec. 3, DaTong Rd., XiZhi Dist., New Taipei City 221, TAIWAN
Manufacturer, Merchant, Trader, Exporter and Service Provider
A Taiwanese Company

Address for service in India/Attorney address:
S. KUMAR & CO
FLAT NO 59, DDA SFS FLATS, POCKET-1, SEC-4, DWARKA, NEW DELHI 110078

Proposed to be Used
DELHI

Cl.20; Furniture, comprising tables, chairs, sofas, couches, beds, shelves, modular storage units, modular wall units, bed frames, headboards, stools, ottomans, sectional seating benches, desks, chests, cupboards, cabinets, bar cabinets, dressers, vanities, bookcases, tea carts, serving trolleys, corner cupboards, storage cabinets, hat racks, coat racks.

Cl.35; Retail store, online retail store, and mail order services featuring furniture, furniture accessories, home decor products, homewares and kitchenwares.
Herose

3277336  06/06/2016
HEROSE GMBH ARMATUREN UND METALLE
Elly-Heuss-Knapp-Straße 12 23843 Bad Oldesloe Germany
Manufacture, Merchant & Traders
A Limited Liability Company duly organized and existing under the Laws of Germany

Address for service in India/Agents address:
L.S. DAVAR & CO.
32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.
Used Since :01/07/2004

To be associated with:
2711662

KOLKATA

Cl.6; Metal tubes; goods and building materials of metal, especially valves of metal (other than parts of machines), namely globe valves, safety valves, gate valves, cocks, valves, flanges, couplings, as well as screwed fittings, especially for use with fluids, acids, gases, liquefied cryogenic gases, as well as other refrigerating agents.

Cl.7; Machine parts, especially valves, namely globe valves, safety valves, gate valves, cocks, tubes, valves, flanges, couplings, as well as screwed fittings, especially for use with fluids, acids, gases, liquefied cryogenic gases, as well as other refrigerating agents.

Cl.11; Heating, steam generating, cooling and water conduit devices, as well as parts thereof, especially globe valves, safety valves and gate valves, water carrying cocks and valves (other than parts of machines).

Cl.17; Pipe flanges, pipe couplings, screwed pipe fittings; aforesaid goods not of metal.

Cl.19; Non-metallic rigid pipes for building.

Cl.20; Globe valves, safety valves, gate valves, not of metal (other than parts of machines); nonmetallic cocks and valves, not for water carrying purposes (other than parts of machines).
D N KAPOOR
trading as ;System Controls & Switchgears
A - 8, Naraina Industrial Area, Phase - 1, New Delhi - 110028
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001
Used Since :10/01/1983
DELHI
Cl.9; Electrical products and accessories including switchgears, circuit breakers, electrical relays, power capacitors and reactors, transformers including distribution transformers and current transformers, switched-mode power supply units, electric meters, current limiters, battery chargers, wires, cables and internal wiring accessories, fuses, fuse-holders and fuse accessories; package substations; energy management products; home automation systems and servers; metal detectors; control panels; thyristor modules; electronic fuses; electronic meters.
Cl.35; Retail, wholesale distributorship and ordering services and marketing connected with energy management products, package substations and electrical and electronic products such as switchgears, circuit breakers, electrical relays, power capacitors and reactors, transformers (all types), switched-mode power supply units, meters, current limiters, battery chargers, wires and cables, fuses, home automation systems and servers, metal detectors, control panels, thyristor modules, lights and lighting installations, and accessories for all the aforesaid goods.
MERKLE

3439074   22/12/2016
MERKLE INC.
7001 Columbia Gateway Drive Columbia Maryland 21046 United States of America

Service Providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEGABRIEL INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used

DELI

Cl.35; Business management consulting in the fields of customer relationship management services, the use of technology in marketing, and market research; developing advertising and promotional campaigns for businesses and others; business marketing consulting regarding design and production of advertising and communications programs and materials for others; production of television and radio commercials, outdoor advertising, point purchase and other media, direct marketing and sales promotions materials and programs; advertising planning services; business marketing consulting regarding customer relationship marketing strategy development, implementation and support; database management via a global computer network; data analysis; data management; digital strategy development; advertising; advertising agency services; marketing and promotional services; media buying and planning; negotiating and buying media space and time; services of buying advertising space and time for advertisement placement on all media; programmatic media buying services; online advertising services; social media advertising services; digital advertising services; pay per click advertising; search engine optimisation; creating advertising material; dissemination of advertising material (tracts, prospectuses, samples); rental of advertising material, updating of advertising material; dissemination of advertisements; experiential, event and live advertising; promoting and marketing the goods and services of others through print, audio, video, and electronic media; advertising copywriting; writing publicity and advertising texts; creative and strategic consultation regarding the development and production of marketing campaigns for others; marketing and branding services, namely, content strategies and communication plans; business management; business management assistance; efficiency experts; business information; business organization consultancy; market surveys, analysis and research, research and consulting in targeting specific markets; mailing list preparation services; data compilation and systematisation in a database; direct and indirect marketing of goods and services; negotiation concerning business deals; statistical data processing assistance; assistance in the economic affairs of companies; research on the econometric effectiveness of advertising; research for business purposes; professional business consulting; computer file management; organization of exhibitions for commercial and promotional purposes; economic forecasts; radio advertising, television advertising; production of video and audio recordings for advertising purposes; creating blogs, videos, apps, games and press releases for advertising purposes; compiling of statistics; newspaper subscription services; marketing research using quantitative and qualitative research methods; product launches; information, advisory and consultancy services relating to the aforesaid services; excluding wholesale, retail, import, export and online ordering and fulfilment of pharmaceutical sales

Cl.41; Custom writing services; entertainment services; education services; publishing services; training services; arranging and/or conducting live entertainment events, live sports events and live experiential events for entertainment purposes, concerts, festivals, shows, conferences, seminars, workshops, functions, symposia, exhibitions or presentations; organising audio and visual events; organisation of competitions; production of films, videos, television programmes, radio programmes, and presentations; reviewing and editing of text and audio visual content including films, videos, television programmes, radio programmes and presentations; providing online publications; rental of films, videos and programmes; corporate hospitality services; information, advisory and consultancy services relating to the aforesaid services.

Cl.42; Computer network services; computer programming services; computer network management services for others; computer systems analysis, design, and integration; computer software application development and hosting; computer consulting regarding website development; design of graphic user interface and site architecture technology integration to enable e-commerce and integration with client databases; database development; computer system design and development, technical automation services regarding applications for wide area network or local area network computer systems; technical services with regard to computer programs; computer systems management (with the exception of installation, repair and maintenance); support in the use of computer networks; technical consulting in the field of computers; computer system development with regard to opinion polls and marketing studies; design of data processing programs; design, development and research in using computer databases, manuals and in systematizing information in files; graphic design services; web site design; creation, editing and updating of website content; research and design of new products and packaging; information, advisory and consultancy services relating to the aforesaid services.
PAM

Priority claimed from 16/12/2016; Application No.: 3202637; United Kingdom

3446211 30/12/2016

AEGIS TRADEMARKS BV
Moermanskkade 85, NL-1013 BC, Amsterdam, The Netherlands

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used

DELHI

Cl.35: Business management consulting in the fields of customer relationship management services, the use of technology in marketing, and market research; developing advertising and promotional campaigns for businesses and others; business marketing consulting regarding design and production of advertising and communications programs and materials for others, production of television and radio commercials, outdoor advertising, point purchase and other media, direct marketing and sales promotions materials and programs; advertising planning services; business marketing consulting regarding customer relationship marketing strategy development, implementation and support; database management via a global computer network; data analysis; data management; digital strategy development; advertising; advertising agency services; marketing and promotional services; media buying and planning; negotiating and buying media space and time; services of buying advertising space and time for advertisement placement on all media; programmatic media buying services; online advertising services; social media advertising services; digital advertising services; pay per click advertising; search engine optimisation; creating advertising material; dissemination of advertising material (tracts, prospectuses, samples); rental of advertising material, updating of advertising material; dissemination of advertisements; experiential, event and live advertising; promoting and marketing the goods and services of others through print, audio, video, and electronic media; advertising copywriting; writing publicity and advertising texts; creative and strategic consultation regarding the development and production of marketing campaigns for others; marketing and branding services, namely, content strategies and communication plans; business management; business management assistance; efficiency experts; business information; business organization consultancy; market surveys, analysis and research, research and consulting in targeting specific markets; mailing list preparation services; data compilation and systematization in a database; direct and indirect marketing of goods and services; negotiation concerning business deals; statistical data processing assistance; assistance in the economic affairs of companies; research on the econometric effectiveness of advertising; research for business purposes; professional business consulting; computer file management; organization of exhibitions for commercial and promotional purposes; economic forecasts; radio advertising, television advertising; production of video and audio recordings for advertising purposes; creating blogs, videos, apps, games and press releases for advertising purposes; compiling of statistics; newspaper subscription services; marketing research using quantitative and qualitative research methods; product launches; marketing analysis services; marketing advisory services; consumer marketing research and consulting related thereto; providing a web-based portal to allow others to view, sort and analyse business and marketing data related to customers and potential customers; development of marketing strategies, concepts and tactics, namely, audience development, brand awareness, online community building and digital word of mouth and social media communications; providing target demographic segmentation analysis and recommendations; information, advisory and consultancy services relating to the aforesaid services.

Cl.42: Computer network services; computer programming services; computer network management services for others; computer systems analysis, design, and integration; computer software application development and hosting; computer consulting regarding website development; design of graphic user interface and site architecture technology integration to enable e-commerce and integration with client databases; database development; computer system design and development, technical automation services regarding applications for wide area network or local area network computer systems; technical services with regard to computer programs; computer systems management (with the exception of installation, repair and maintenance); support in the use of computer networks; technical consulting in the field of computers; computer system development with regard to opinion polls and marketing studies; design of data processing programs; design, development and research in using computer databases, manuals and in systematizing information in files; graphic design services; web site design; creation, editing and updating of website content; research and design of new products and packaging; information, advisory and consultancy services relating to the aforesaid services.
ACTIV-GO
3463372    21/01/2017
SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
Manufacturers and Merchants
a company incorporated under the laws of Switzerland
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Cl.5; Dietetic drinks and foods for medical use, nutritional supplements; supplementary dietetic and nutritional preparations; vitamin preparations; mineral food supplements; concentrated food supplements made with carbohydrates.
Cl.30; Coffee, coffee extracts, coffee-based preparations and beverages; iced coffee; coffee substitutes, extracts of coffee substitutes, preparations and beverages based on coffee substitutes; chicory; cocoa and cocoa-based preparations and beverages; chocolate, chocolate products, chocolate-based preparations and beverages; cereal based beverages; beverage preparations in this class; malt extract for food, malt for human consumption; malt-based preparations and beverages; confectionery; bakery products, biscuits, cakes, cookies, wafers; ice cream, water ices, soft ices; breakfast cereals, muesli, corn flakes, cereal bars, ready-to-eat cereals; cereal preparations; cereal-based beverages and food products enriched with nutritional and/or dietetic elements included in this class
888casino

3472659  02/02/2017
VIRTUAL IP ASSETS LIMITED
Trident Chambers, PO Box 146, Road Town, Tortola, British Virgin Islands
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
DELHI

Cl.9; Computer programs and computer software, including software downloadable from the Internet; mobile applications for cell phones, tablets and other handheld devices; all the aforementioned goods relating to or featuring gaming, lotteries, raffles, chance and luck games, gambling or betting, amusement and entertainment services, games, card games, competition, prize draws, bingo games and casino games with or without prize payouts; loyalty schemes cards; cards for use in connection with promotion schemes.

Cl.41; Entertainment; sporting and cultural activities; online gaming, gambling, lotteries, instant lotteries, numerical lotteries, raffles, chance, luck, and betting services; wagering services; services for the operation of computerized bingo, online bingo networks, virtual slot machines and other instant win games; providing casino games including on-line casino games, including roulette games, slot machines, bingo games and scratch cards; organization, production and presentation of tournaments, competitions, games, events and pools services; organizing and conducting lottery schemes, raffles and prize draws; entertainment and interactive entertainment services including the provision of all the aforesaid services by means of various technological platforms, including without limitation by the medium of television, interactive television, telephony, mobile or handheld devices or provided online from a computer database or via the internet; assistance and advisory services and provision of information relating to all the aforesaid services
888sport

3472660   02/02/2017
VIRTUAL IP ASSETS LIMITED
Trident Chambers, PO Box 146, Road Town, Tortola, British Virgin Islands
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
To be associated with:
3472658, 3472659

DELHI

Cl.9; Computer programs and computer software, including software downloadable from the Internet; mobile applications for cell phones, tablets and other handheld devices; all the aforementioned goods relating to or featuring gaming, lotteries, raffles, chance and luck games, gambling or betting, amusement and entertainment services, games, card games, competition, prize draws, bingo games and casino games with or without prize payouts; loyalty schemes cards; cards for use in connection with promotion schemes

Cl.41; Entertainment; sporting and cultural activities; online gaming, gambling, lotteries, instant lotteries, numerical lotteries, raffles, chance, luck, and betting services; wagering services; services for the operation of computerized bingo, online bingo networks, virtual slot machines and other instant win games; providing casino games including on-line casino games, including roulette games, slot machines, bingo games and scratch cards; organization, production and presentation of tournaments, competitions, games, events and pools services; organizing and conducting lottery schemes, raffles and prize draws; entertainment and interactive entertainment services including the provision of all the aforesaid services by means of various technological platforms, including without limitation by the medium of television, interactive television, telephony, mobile or handheld devices or provided online from a computer database or via the internet; assistance and advisory services and provision of information relating to all the aforesaid services
888Live
3472661  02/02/2017
VIRTUAL IP ASSETS LIMITED
Trident Chambers, PO Box 146, Road Town, Tortola, British Virgin Islands
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
DELHI

Cl.9; Computer programs and computer software, including software downloadable from the Internet; mobile applications for cell phones, tablets and other handheld devices; all the aforementioned goods relating to or featuring gaming, lotteries, raffles, chance and luck games, gambling or betting, amusement and entertainment services, games, card games, competition, prize draws, bingo games and casino games with or without prize payouts; loyalty schemes cards; cards for use in connection with promotion schemes

Cl.41; Entertainment; sporting and cultural activities; online gaming, gambling, lotteries, numerical lotteries, raffles, chance, luck, and betting services; wagering services; services for the operation of computerized bingo, online bingo networks, virtual slot machines and other instant win games; providing casino games including on-line casino games, including roulette games, slot machines, bingo games and scratch cards; organization, production and presentation of tournaments, competitions, games, events and pools services; organizing and conducting lottery schemes, raffles and prize draws; entertainment and interactive entertainment services including the provision of all the aforesaid services by means of various technological platforms, including without limitation by the medium of television, interactive television, telephony, mobile or handheld devices or provided online from a computer database or via the internet; assistance and advisory services and provision of information relating to all the aforesaid services
3666165 31/10/2017
MUHAMMAD NIZAR P
THAIPARAMBIL HOUSE,KOTTANKHERI,P.O KANHIRODE,KANNUR,670592
SOLE PROPRIETOR

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices

Cl.35; Advertising, business management, business administration, office functions
AZYRR

3686387  24/11/2017
RAJ ASSUDANI
Flat No. 102, Kakad Villa, Linking Road, Santacruz West, Mumbai – 400054
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Cl.25; Clothing, Footwear, Headgear

Cl.35; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes; provision of an on-line marketplace for buyers and sellers of goods and services
3689910   29/11/2017
ABDUL RASHID K
S/O P K ALLAYISHA MANZIL,K C EDUPPU,P O PORORA,CHAVASSERY,KANNUR-670702
SOLE PROPRIETOR

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.
Used Since :01/02/2011
CHENNAI

Cl.25; Clothing, footwear, headgear
Cl.35; Advertising, business management, business administration, office functions
3704610  17/12/2017
AMIN ROJANI
C 602, Atlantic Ocean, Sagar City, Andheri (West) Mumbai – 58
Individual
Address for service in India/Attorney address:
SAHIL B VORA
TrueBlue Legals , 301 Dalal Nivas , Ground Floor , Mathuradas Road, Kandivali (West) Mumbai 400067
Used Since :06/05/2017
MUMBAI
Cl.36;FINANCIAL AFFAIRS; MONETARY AFFAIRS; ISSUE OF TOKENS, COUPONS AND VOUCHERS OF VALUE; REDEMPTION OF TOKENS, COUPONS AND VOUCHERS OF VALUE; PROVISIONS OF PREPAID CARDS, TOKENS, COUPONS AND VOUCHERS OF VALUE; ONLINE FINANCIAL AND MONETARY TRANSACTION SERVICES; ELECTRONIC PAYMENT SERVICES; CONDUCTING CASHLESS PAYMENT TRANSACTIONS; ELECTRONIC WALLET SERVICES (PAYMENT SERVICES); PAYMENT SERVICES PROVIDED VIA WIRELESS TELECOMMUNICATIONS APPARATUS AND DEVICES; ISSUING ELECTRONIC PAYMENT CARDS, TOKENS, COUPONS AND VOUCHERS OF VALUE IN CONNECTION WITH BONUS AND REWARD SCHEMES.
Cl.41;Entertainment Services Namely, Providing Website Featuring Online, Electronic Games, Games for Cellular, Handheld and Wireless Devices, Interactive Multimedia Games, Virtual Reality Games, Social Games And Network, Organizing Multiplayer Games, Providing Information on Non Downloadable Publications in the Nature of Newsletters, Magazine, Report, Journal, Manuals and advise by Computer Networks.
Cl.42;DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, SOFTWARE, COMPUTER GAMES; GAMES IN CD ROM, DISCS, DVD, AND OTHER FORMATS; WEB RELATED GAMES THAT REQUIRE THE SUPPORT OF SOFTWARE
3720880  06/01/2018  
KKROWTEN INDIA ENTERPRISES PVT. LTD.  
1, FIRST MAIN ROAD, BESANT NAGAR, CHENNAI-600090  
Primate limited company  
Address for service in India/Attorney address:  
YOGENDRA SINGH  
2207, EXPRESS TRADE TOWER-II, SECTOR 132, EXPRESS WAY NOIDA- UP 201301  
Proposed to be Used  
To be associated with:  
3720875  
CHENNAI  
Cl.3; HAIR CARE AND OTHER PERSONAL CARE TYPE PRODUCTS; NAMELY SHAMPOOS, CONDITIONERS, SOAP, AND RINSES; NON-MEDICATED SKIN CARE PREPARATIONS NAMELY FACILA CREAM, FACIAL CLEANSERS, SKIN EXFOLIANTS, FACIAL TONERS, BODY LOTIONS AND HAND CREAMS; SUNSCREEN PREPARATIONS; ALL INCLUDED IN CLASS-3  
Cl.5; FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS AND ANIMALS; HEALTH FOOD INCLUDING ENERGY FIBER AND NUTRITION BARS; VITAMINS AND MINERALS PREPARATION; HEALTH SUPPLEMENTS; NEUTRACEUTICALS; FOOD FOR DIETARY USE; PROBIOTIC AND PREBIOTIC; AYURVEDIC AND HERBAL PREPARATIONS
KOLKATA 25K

3722936 09/01/2018

PROCAM INTERNATIONAL PVT. LTD.
14 St. James Court, Marine Drive, Mumbai-400020
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

To be associated with:
3722935

MUMBAI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3722936.

Cl.16; Printed newsletters, brochures, leaflets, souvenirs, maps, posters, banners, flyers, pens, pencils, paperweights, envelopes, cards, tokens, vouchers, tickets and coupons made of paper and cardboard; letterheads, visiting cards, certificates, books, magazines, collecting cards.

Cl.25; Clothing such as shirts, t-shirts, scarves, socks, jackets, sweatshirts, jerseys, wristbands, vests, singlets, bodysuits, dresses, onesies, jumpsuits, pyjamas, trousers, skirts, tops, blouses, shorts, track suits, mufflers, gloves, sweaters, leggings and other knitwear; headgear such as headbands, bandanas, hats, caps; footwear such as shoes, boots, sandals, slippers; accessories such as belts and bags not made of leather.

Cl.28; Games and playthings, namely, balls, twirling batons, puzzles, jigsaw puzzles, board games, hand held computer and video games with built-in video screens, card games, toy figures, miniature models and puppets, plush toys, dice, dominoes, protective sportswear; training apparatus; equipment for athletics namely hurdle and blocks for track sports.

Cl.35; Promotion and marketing of social events, arranging and conducting of fundraising events, promotion of competitions, promotion of sales of goods and services of others through events, organization of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes.

Cl.41; Arranging, organizing, operating and conducting athletic and sports event services, namely, races, marathons, half-marathons, relays, runs and walks; organizing, arranging and conducting community festivals featuring sporting events and charity events; television and radio entertainment; production of radio and television programmes; providing of training, sporting and cultural activities; publication of books and texts; organisation, presentation and production of shows, live performances and audience participation events.
4015677 03/12/2018

SOMAN S.P.
Skiltek Group of Institutions, P.B.No.3070, SRM Road, COCHIN, KERALA - 682 018.

PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes

Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
4027214  14/12/2018
ASTROGURU SERVICES PVT LTD
348-C, SHAHSTRI NAGAR, LAWRENCE ROAD AMRITSAR Amritsar PB 143001 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
HARISH CHHABRA
H.NO.419, SEC. 38-A, CHANDIGARH
Used Since :29/11/2018

DELI
Cl.6;Common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Metal containers for storage or transport; Safes
Cl.14;Jewels, Jewelry, Jewellery, Crystal jewelry, Gold jewelry , Glass jewelry , Silver jewelry, Bronze jewelry , Jewelry boxes, Diamond jewelry, Gold, Gold figurines, Gold jewelry , Gold watches, Gold earrings, Gold bracelets, Gold jewellery, Gold ingots, Gold alloys, Gold bullion, Gold rings, Gold necklaces, Gold-plated bracelets, Gold thread jewellery, Gold alloy ingots, Gold thread jewelry, Gold thread [jewellery], Gold thread [jewelry], Gold-plated rings, Gold-plated earrings, Gold-plated necklaces, Figurines made of gold, Jewelry made from gold, Jewellery made of gold, Jewellery made of gold, Diamonds, Diamond jewelry, Diamond jewellery , Diamond, unwrought, Rough diamond , Cut diamonds, Silver, Silver figurines, Silver jewelry, Silver jewellery, Spun silver, Silver ingots, Silver alloys, Spun silver [silver wire] , Silver watches, Silver necklaces , Silver bracelets, Silver rings, Silver earrings , Silver bullion , Sterling silver jewelry, Silver alloy ingots , Sterling silver jewellery, Silver-plated bracelets , Silver-plated earrings , Silverplated necklaces, Silver-plated rings , Silver thread [jewelry], Silver thread [jewellery], Jewellery made of silver , Jewelry made of silver
Cl.30;Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Cl.35;Marketing, Product marketing, Direct marketing, Online marketing, Provision of an on-line marketplace for buyers and sellers of goods and services, Computerized online ordering services, Provision of information and advisory services relating to e-commerce,Goods import-export agency services. Arranging of contracts, for others, for the buying and selling of goods,Retail services for dairy products, Wholesale services for dairy products,Retail services provided by supermarkets,Retail services provided by grocery stores.Retail services for foodstuffs,Wholesale services for foodstuffs.
4090614  17/02/2019
B SRINIVASA RAYALU
BIOTECH SPIRITS, III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHDALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBakkAM, CHENNAI-600 024.

Proposed to be Used

CHENNAI

Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

Cl.33; ALCOHOLIC BEVERAGES (EXCEPT BEER)
4092401  19/02/2019
M/S TERRA POWER PLANT SYSTEMS,
No.138, B-Part, KIADB Industrial Area, 9th Main, 3rd Phase, Peenya, Bangalore -560 058
Partnership

Address for service in India/Attorney address:
LEXCURIAE
NO.53/81, SURVEYAR STREET, BASAVANAGUDI, BANGALORE-4
Used Since :30/08/2013

CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.9; manufacturing of electrical panels
Cl.35; Power plant services & consultancy; EXPORT AND IMPORT
Cl.37; Repair & Refurbishment of steam, Gas & Hydro turbines
4096573   22/02/2019

MOHAMMED AMJAD
2-3-510/13,OWAISI NAGAR,AMBERPET,HYDERABAD,ANDHRA PRADESH-500013.

PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO ANDHRA AND TELANGANA..

Cl.32; Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages

Cl.43; Services for providing food and drink; Temporary accommodation
4101907  27/02/2019
DADANA TECHNOLOGIES PVT. LTD.
305, Royal Heritage Apartments, Old Madras road, K.R.Puram, Bangalore - 560016
A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Proposed to be Used
CHENNAI
Cl.9; Mobile application software.
Cl.35; Business advisory and consultancy services; Providing advice and information relating to commercial business management; provision of an on-line marketplace for buyers and sellers of services.
Cl.42; Providing software as a service for use in e-commerce; providing software as a service for providing and exchanging information via a global computer network; hosting of digital content, namely, on-line blogs.
4162422    30/04/2019
ALDI GMBH & CO. KG
BURGSTR. 37, D-45476 MUELHEIM AN DER RUHR, GERMANY
A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY
Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
Cl.6; NON-ELECTRIC CABLES AND WIRES OF COMMON METAL
Cl.8; TOOL BELTS
Cl.9; PROTECTIVE CLOTHING [BODY ARMOUR]; VENTILATION SUITS; SHOES (PROTECTIVE -); BOOTS FOR PROTECTION AGAINST ACCIDENTS; GLOVES FOR PROTECTION AGAINST INJURY; SAFETY GLOVES FOR PROTECTION AGAINST ACCIDENT OR INJURY; DISPOSABLE GLOVES FOR LABORATORY USE; KNEE-PADS FOR WORKERS; WELDING HELMETS; PROTECTIVE GOGGLES; ELECTRIC CABLES AND WIRES
Cl.21; GARDENING GLOVES
Cl.25; WORK CLOTHES; JUMPER SUITS; WORK OVERALLS; COVERALLS; PINAFORES; JOGGING PANTS; WORK SHOES; WORK BOOTS; UNDERWEAR; BODY WARMERS; SOCKS; GLOVES; CAPS WITH VISORS; CAPS [HEADWEAR]
Thor Viking Valhallla
4163122 01/05/2019
MOHD. MUJEEB TRADING AS PAKEEZA FASHION
S153/131 Abul Fazal Enclave -1, Okhla , New Delhi 110025
SINGLE FIRM
Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
MSGIP, ADVOCATES AND IP ATTORNEYS B-895, GROUND FLOOR, DTDC COURIER STREET, PALAM EXTENSION, SECTOR-7, DWARKA, NEW DELHI 110077
Proposed to be Used
DELHI
Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware including household and kitchen utensils like fly swatters, clothes-peg, mixing spoons, basting spoons and corkscrews; serving utensils like sugar tongs, ice tongs, pie servers and serving ladies; cooking containers, vases, bottles, piggy banks, pails, cocktail shakers, cooking pots and pans, and non-electric kettles and pressure cookers; small hand-operated kitchen apparatus for mincing, grinding, pressing or crushing like garlic presses, nutcrackers, pestles and mortars; dish stands and decanter stands; cosmetic utensils and toilet utensils, dental floss, foam toe separators for use in pedicures, powder puffs, fitted vanity cases; gardening gloves, window-boxes, watering cans and nozzles for watering hose; indoor aquaria, terrariums and vivariums; Statues, figurines, plaques and works of art, made of porcelain, terracotta or glass; drinking horns; shoe horns.
Cl.35; Advertising; business management; business administration; office functions; Retail store services and online retail services in respect of Handicraft items, Nautical Telescopes, Nautical compass, Antique reproduction lamps & lights, Antique reproduction clocks, Antique reproduction desk bell, Jute door stopper, Wooden ship wheel, Nautical Telescopes & compass with wooden box, Nautical sextant, Nautical sundial compass, Keychains, Walking stick, Antique reproduction helmets, Antique reproduction chain mail, Antique reproduction chest & arm guard, Antique reproduction armour suit, Letter opener, Magnifying glass, Bottle opener, Horn trays, Wall decor horns, Bathroom horn set, drinking horns; shoe horns, Household or kitchen utensils and containers
4165972 03/05/2019
HARI SHANKAR NAGARKAR
128/2 Swaroop Nagari Karve Road Kothrud Pune 411038
PARTNERSHIP FIRM

Address for service in India/Agents address:
NEHA SUHAS PATIL
15, Prarambh, Attrey Society, Near Deep Bunglow Chowk, Model Colony, Pune-411016.

Proposed to be Used

MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.14; Manufacture of jewellery of gold, silver, and other precious or base metal clad with precious metals or precious or semi-precious stones, or of combinations of precious metal and precious or semiprecious stones or of other materials, including imitation jewellery

Cl.35; Trading of jewellery made out of gold, silver, diamond, precious stones, metals and other materials through retail stores, wholesale outlets, mail order, catalogues, electronic media such as web sites, mobile apps, television shopping programs and providing after-sale, repair, maintenance services of goods sold
ASHWA
4166143  03/05/2019
B SRINIVASA RAYALU
III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.

Proposed to be Used
CHENNAI
Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Cl.33; ALCOHOLIC BEVERAGES
PUBG Mobile Assistant

4168131  06/05/2019

PUBG CORPORATION
7F, 8F, 12, Seocho-Daero 38-GIL, Seocho-Gu Seoul, 06655, Republic of Korea
A Korean company

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used

MUMBAI

Cl.9; Virtual reality game software; computer game software downloadable via a global computer network and wireless devices; computer software applications, downloadable; downloadable mobile coupons; downloadable computer game programs; laptop bags; laptop carrying cases; laptop computers; mouse pads; respiratory masks, other than for artificial respiration; bullet-proof clothing; protective gloves; protective helmets; games (cartridges for video -) [software]; video games software; sunglasses; sports helmets; eyeglasses; interactive multimedia computer game programs; magnetically encoded credit cards; magnetically encoded key cards; electronic coupons; games (cartridges for computer -) [software]; computer keyboards; disc featuring computer game software; computer game software; computer mice; headsets for use with computers; cell phone cases; headsets for cellular phones.

Cl.41; Gaming services; providing of electronic publications (not downloadable); production of animations; production of audio and video programmes; providing on-line videos, not downloadable; planning/operating/arranging of online game competitions/other game competitions; game services provided on-line from a computer network; production of sound and video recordings; providing on-line information about computer games; game services provided on-line from a computer network or mobile phone network.

Cl.42; Computer programming; Computer software design; Computer system design; Computer system analysis; Creating and maintaining web sites for others; Duplication of computer programs; Design and development of computer software; Graphic arts design; Hosting computer sites [web sites]; providing Information on computer technology and programming via a website; Installation of computer software; Maintenance of computer software; Monitoring of computer systems by remote access; Rental of computer software; Rental of web servers; Recovery of computer data; Software as a service [SaaS]; Server hosting; Updating of computer software.

Cl.45; Copyright management; Clothing rental; Intellectual property consultancy; House sitting; Licensing of intellectual property; Licensing of computer software [legal services]; Lost property return; Monitoring intellectual property rights for legal advisory purposes; Monitoring of burglar and security alarms; On-Line social networking services; Rental of safes; Marriage agencies.
GODREJ & BOYCE MANUFACTURING COMPANY LTD,
Pirojshanagar, Vikhroli (W), Mumbai - 400079 India
A Company Incorporated under the Companies Act, 2013

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since : 25/06/2014

MUMBAI

**Cl.35:** Advertising, Distribution, Marketing, Consultancy Services and Retail Store Services to Furniture and Home Accessories, Selling and/or offering for sale of furniture for use in homes, offices, laboratories and Marine vessels through exclusive showrooms, selected retail outlets, mail order catalogues or electronic media viz. websites or television shopping.

**Cl.42:** Design services relating to interior decoration; Consultancy Services relating to selection of furnishing fabrics; Information services relating to the harmonisation of colours, paints and furnishings for interior design; design services for Co-creating furniture and interior solutions using cutting digital technology; Services relating to Design; services provided by persons, individually or collectively, in relation to the theoretical and practical aspects of complex fields of activities; such services are provided by members of professions such as engineers, designers, architects etc.
4169442  07/05/2019
GODREJ & BOYCE MANUFACTURING COMPANY LTD
Pirojshanagar, Vikhroli (W), Mumbai - 400079 India
A Company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :25/06/2014

Mumbai

Cl.35; Advertising, Distribution, Marketing, Consultancy Services and Retail Store Services to Furniture and Home Accessories, Selling and/or offering for sale of furniture for use in homes, offices, laboratories and Marine vessels through exclusive showrooms, selected retail outlets, mail order catalogues or electronic media viz. websites or television shopping.

Cl.42; Design services relating to interior decoration; Consultancy Services relating to selection of furnishing fabrics; Information services relating to the harmonisation of colours, paints and furnishings for interior design; design services for Co-creating furniture and interior solutions using cutting digital technology; Services relating to Design; services provided by persons, individually or collectively, in relation to the theoretical and practical aspects of complex fields of activities; such services are provided by members of professions such as engineers, designers, architects etc
4169443  07/05/2019
GODREJ & BOYCE MANUFACTURING COMPANY LTD
Pirojshanagar, Vikhroli (W), Mumbai - 400079 India
A Company incorporated under the companies Act, 2013

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :25/06/2014

MUMBAI

Cl.35;Advertising, Distribution, Marketing, Consultancy Services and Retail Store Services to Furniture and Home Accessories, Selling and/or offering for sale of furniture for use in homes, offices, laboratories and Marine vessels through exclusive showrooms, selected retail outlets, mail order catalogues or electronic media viz. websites or television shopping.

Cl.42;Design services relating to interior decoration; Consultancy Services relating to selection of furnishing fabrics; Information services relating to the harmonisation of colours, paints and furnishings for interior design; design services for Co-creating furniture and interior solutions using cutting digital technology; Services relating to Design; services provided by persons, individually or collectively, in relation to the theoretical and practical aspects of complex fields of activities; such services are provided by members of professions such as engineers, designers, architects etc.
OFF-WHITE LLC
Off-White LLC c/o Gelfand, Rennert & Feldman, LLP, 360 Hamilton Ave., #100, White Plains, New York - 10601, USA

Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017

Proposed to be Used
DELHI

Cl.3; Soaps; perfumery; colognes; toilet water; perfumes, fragrances for personal use; lotions for skin care; antiperspirants; deodorants for personal use; cosmetics, namely, cologne, cologne spray, after-shave lotion and after-shaving balms, and soaps for personal use; body wash; non-medicated bath preparations; non-medicated skin care preparations; room fragrances, potpourri, aromatherapy oils, fragranced beads for use in the home, and scented sprays to be applied to linen.

Cl.9; Eyeglasses; sunglasses; cases for glasses and sunglasses; bags adapted for laptop computers; laptop sleeves; protective covers and cases for tablet computers; cases for mobile phones; cell phone covers; protective helmets.

Cl.18; All-purpose carrying bags; travel bags; luggage; trunks; gym bags; sports bags; clutches; purses; handbags; shoulder bags; tote bags; beach bags; wallets; business card cases; backpacks; courier bags; messenger bags; briefcases; umbrellas.

Cl.25; Clothing, footwear and headgear
ALL IN MOTION

Priority claimed from 11/01/2019; Application No. : 88/259,268 ;United States of America

4170734 08/05/2019

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.21; Water bottles sold empty

Cl.24; Towels

Cl.27; Personal exercise mats; fitness mats, namely, meditation mats; yoga mats; yoga towels specially adapted for yoga mats; interlocking exercise mats

Cl.28; Fitness and exercise equipment and accessories, namely, ab wheels, balance disks, balance pods, exercise balls, exercise bands, exercise hand grippers, exercise weights, exercise wheels, fitness balls, hand weights, jump ropes, kettle bells, manually operated exercise equipment, sand bag sets, walking weights, weighted balls, exercise steppers, foam exercise rollers, yoga blocks, work-out gloves; fitness and exercise equipment and accessories for speed training, namely, agility ladders, agility cones, agility hurdles, agility dots, speed chutes and speed trainers in the nature of resistance chutes; fitness and exercise equipment and accessories, namely, balance boards for improving strength, toning, conditioning, balance, and proprioception; fitness and exercise equipment and accessories, namely, spring bars for exercising, namely, body bars; fitness and exercise equipment and accessories, namely, core gliders in the nature of core sliders; fitness and exercise equipment and accessories, namely, cushioned training gloves for gripping weights, not for cold weather use; fitness and exercise equipment and accessories, namely, exercise bands, namely, resistance bands, stepper bands, body bands; pumps for inflating sports equipment, namely, exercise balls and bicycle tires; balancing kits comprised of balance boards for improving strength, toning, conditioning, balance, and proprioception; agility kits comprised of agility ladders, agility cones, agility hurdles, agility dots, speed chutes and speed trainers in the nature of resistance chutes
4171862    09/05/2019

KITCHENS KONCEPTS & DEKORS TRADING LLP
OPP.SREEPURAM SCHOOL,NH,PALLIKUNNU,KANNUR-670 004,KERALA STATE,INDIA
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Used Since :14/03/2016

CHENNAI

Cl.35; WHOLESALING, RETAILING, IMPORTING, EXPORTING, MARKETING AND TRADING OF WOOD FLOORING, INTERIORS DECORS, FLOORING ITEMS, ALL WOODEN AND MODULAR FURNITURE, MODULAR KITCHEN, BEDROOM SETS, SOFA, WARDROBES, DINING SETS, CURTAINS, BLINDS, WOOD & LAMINATE FLOORING, HANDRAILS, DOORS, WALLPAPERS, WALLPANALING, ARTIFICIAL GRASS AND GARDEN, CEILING & SOLID SURFACES.

Cl.37; FITTING OF WOOD FLOORING, FITTING OF ARTIFICIAL WOOD FLOORING, FITTING OF LAMINATE FITTING, INSTALLATION WOOD FLOORING, REPAIR OF WOOD FLOORING.

Cl.42; INTERIOR DESIGN, INTERIOR DECORATING, INTERIOR DECORATION CONSULTANCY, COMMERCIAL INTERIOR DESIGN, INTERIOR DECOR DESIGN, SHOP INTERIOR DESIGN, INTERIOR DESIGN SERVICES, CONSULTANCY RELATING TO INTERIOR DECORATION, SPACE PLANNING OF INTERIORS (DESIGN), INTERIOR AND EXTERIOR DESIGN SERVICES, FURNISHING DESIGN SERVICES FOR THE INTERIORS OF BUILDINGS, PROVIDING A WEBSITE FEATURING INFORMATION IN THE FIELD OF INTERIOR DESIGN.
TECHPROLABZ

4173215  10/05/2019
TECHPROLABZ (OPC) PRIVATE LIMITED
KRISHNA BHAWAN, WARD NO-4 BELA, NEURA PATNA Patna BR 801113 IN
BODY INCORPORATE

Address for service in India/Attorney address:
JAYATRAM BUSINESS SOLUTION (OPC) PRIVATE LIMITED
A-8/64, SECTOR-16, ROHINI, DELHI-110089

Used Since :23/02/2017

KOLKATA

Cl.35; Digital marketing; Marketing services provided by means of digital networks; Development of marketing strategies, concepts and tactics, namely, audience development, brand awareness, online community building and digital word of mouth communications; Advertising consultancy in the field of blockchain technology and cryptocurrency; Business marketing; Business evaluations; Business consulting; Business intelligence reporting; Business acquisition consultation; Business feasibility studies; Conducting business surveys; Professional business consulting; Business management; Business management consultation; Promoting technical and scientific investigation, research and experimentation in the field of scientific discovery through support of educational institutions and scientific organizations; Providing information in the fields of business innovation process, business management and business opportunities; Marketing; New product commercialization services; Business consultation and management regarding launching of new products; Advertising services relating to the commercialization of new products; Human resources consultancy; Human resources consultation; Recruitment consultancy; Recruitment services;

Cl.41; Business education; Business training; Providing on-line videos, not downloadable, on inspirational or motivational topics for women; Education services relating to management; Education in the field of business management; Education and training in the field of business management; Consultancy services relating to the education and training in the field of business management and of personnel; Sales training services; Educational services, namely, providing a learning and innovation center featuring fully customized leadership, motivational, educational, and brainstorming training;

Cl.42; Engineering services relating to robotics; Product development consultancy for inventors in the field of robotics; Product development consultancy for inventors in the field of robotics; Providing artificial intelligence computer programs on data networks; Advanced product research in the field of artificial intelligence; Platforms for artificial intelligence as software as a service [SaaS]; Software as a service [SaaS] featuring computer software platforms for artificial intelligence; Technical studies; Technical testing; Technical feasibility studies; Technical data analysis; Technical project planning; Technical research; Technical surveying; Software porting; Software rental; Software consultancy; Software development; Software research; Software engineering; Software design; Software customisation services; Developing computer software; Providing temporary use of non-downloadable cloud-based software for connecting, operating, and managing networked (indicate devices, e.g., cars, kitchen appliances, HVAC systems, etc.) in the internet of things (IoT); Computer hardware development; Hardware design; Innovation consulting services, namely, advising others in the areas of product development; Product research; Product research and development; Research into new products; Research to develop new products; Research of new products for others; Research and development of new products;
HOUSR STUDIOS

4173951   11/05/2019
HOUSR TECHNOLOGIES PVT. LTD.
One Horizon Center, Level 1, Golf Course Road, Sector 43, Gurugram - 122002
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

Cl.36; Leasing of flats and buildings, Apartment management services, Real estate listing services for housing rentals and apartment rentals, Apartment management services, Financial services and monetary services

Cl.43; Providing temporary accommodation in serviced apartments, Rental of rooms as temporary living accommodation, Rental of rooms for holding functions, seminars, meetings, Preparation of food and beverages, Food and drink catering, Provision of food and drink, Takeaway food and drink services, Restaurant services
HOUSR PREMIUM

4173955  11/05/2019
HOUSR TECHNOLOGIES PVT. LTD.
One Horizon Center, Level 1, Golf Course Road, Sector 43, Gurugram - 122002
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PREMIUM

Cl.36; Leasing of flats and buildings, Apartment management services, Real estate listing services for housing rentals and apartment rentals, Financial services and monetary services, Real estate affairs

Cl.43; Providing temporary accommodation in serviced apartments, Rental of rooms as temporary living accommodation, Rental of rooms for holding functions, seminars, meetings, Preparation of food and beverages, Food and drink catering, Provision of food and drink, Takeaway food and drink services, Restaurant services
HOUSR SELECT

4173956  11/05/2019

HOUSR TECHNOLOGIES PVT. LTD.
One Horizon Center, Level 1, Golf Course Road, Sector 43, Gurugram - 122002
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

Cl.36; Leasing of flats and buildings, Apartment management services, Real estate listing services for housing rentals and apartment rentals, Financial services and monetary services, Real estate affairs

Cl.43; Providing temporary accommodation in serviced apartments, Rental of rooms as temporary living accommodation, Rental of rooms for holding functions, seminars, meetings, Preparation of food and beverages, Food and drink catering, Provision of food and drink, Takeaway food and drink services, Restaurant services
HOUSR CREDITS

4173959  11/05/2019
HOUSR TECHNOLOGIES PVT. LTD.
One Horizon Center, Level 1, Golf Course Road, Sector 43, Gurugram - 122002
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD CREDITS

Cl.9; Computer software, Computer application software for mobile devices, Payment software
Cl.36; Financial services and monetary services
HOUSR MONEY

4173960   11/05/2019
HOUSR TECHNOLOGIES PVT. LTD.
One Horizon Center, Level 1, Golf Course Road, Sector 43, Gurugram - 122002
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MONEY

Cl.9; Computer software, Computer application software for mobile devices, Payment software
Cl.36; Financial services and monetary services
BIGO TECHNOLOGY PTE. LTD.
391B ORCHARD ROAD #15-05 NGEE ANN CITY SINGAPORE(238874)
A Limited Liability Company incorporated under the laws of Singapore

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRI SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Mark should be read as a whole.

Cl.9; Computer operating programs, recorded; Computer software applications, downloadable; Computer game
software, downloadable; Downloadable music files; Recording and playing devices for sound and image carriers; Audio-
and video-receivers; Computer programs for editing images, sound and video; Combination video players and recorders;
Computer programs for editing images, sound and video; Computer software for controlling the operation of audio and
video devices.

Cl.38; News agency services for electronic transmission; Broadcasting programs via a global computer network;
Providing instant messaging services; Computer aided transmission of messages and images; Providing on-line
chatrooms for social networking; Communications by computer terminals; Providing access to databases; Providing on-
line forums for transmission of messages among computer users; Video-on-demand transmission; Providing user access
to global computer networks.

Cl.41; Organisation of games; Organization of electronic game competitions; Publishing of electronic publications;
Providing amusement arcade services; Providing an on-line computer game; Entertainment services, namely, electronic
game services provided by means of the internet; Entertainment information; Providing on-line videos featuring on-line
computer games, not downloadable; Production of radio and television programmes; Production of video and computer
game software.

Cl.45; Licensing of computer software [Legal services]; Legal services relating to the exploitation of broadcasting
rights; Copyright management; On-line social networking services; Dating services; Licensing of software in the
framework of software publishing; Alternative dispute resolution services; Licensing of intellectual property [legal
services]; Marriage counseling; Personal background investigations.
Series trade mark u/s 15 of Trade Marks Act, 1999

4175549  14/05/2019
GOLD COIN MANAGEMENT HOLDINGS LIMITED
Morgan & Morgan Building, P O Box 958, Pasea Estate Road Town, Tortola, British Virgin Islands
a company incorporated in British Virgin Islands

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI

Cl.5; Feed stimulants for animals; medicated animal feed; nutritional additives for animal feed; veterinary preparations; dietetic food and substances adapted for veterinary use; essence of chicken being a food for infants and invalids; insecticides; veterinary substances

Cl.30; Flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets, rice pasta and noodles, tapioca and sago

Cl.31; Animal Feed, Foodstuff for living animals and aquaculture feed; Foodstuff for fish and animals that live in freshwater/sea; Preserved Crops for animal feeds; mixed animal feed; feed for fish culture; Fodder Forage; draft; livestock fattening preparations; strengthening animal forage; cattle food; mash for fattening livestock; preparations for egg laying poultry; grain for animal consumption; algarovilla for animal consumption; fishmeal for animal consumption; stall food for animals; food given to animals (aquatic and mammals) in the course of animal husbandry; byproducts of food manufacturing processes; compound feed consisting of various raw materials
ADITYA INFOTECH LIMITED
F-28, Okhla Industrial Area Phase-1, NEW DELHI - 110020
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9; Software and systems for imaging and surveillance.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; security and surveillance solutions, CCTV, multimedia products and IT products.
HEALTHFACTORIAL SOLUTIONS PRIVATE LIMITED
PLOT NO. 800, UDYOG VIHAR, PHASE- V, GURUGRAM- 122016, HARYANA
BODY CORPORATE

Address for service in India/Angents address:
MONIKA SHARMA
C-03, DDA FLATS, GAUTAMPURI NEAR SARITA VIHAR,DELHI-110076

Proposed to be Used
DELHI

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopedic articles; Suture materials; Therapeutic and assistive devices adapted for the disabled; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles.

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
PRONUTIVA

4193566  31/05/2019
ARYSTA LIFESCIENCE INC.
15401 Weston Parkway, Suite 100, Cary, NC 27513 United States of America
a Delaware Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.1; Fertilizers; plant growth regulators; biostimulants; bionutrients; agricultural biologicals; chemicals for the manufacture of pharmaceuticals, agrochemicals and/or agricultural biologicals; chemicals for making mixtures for end-use applications in agriculture, horticulture, silviculture, turf and ornamental care, and/or home and garden

Cl.5; Fumigants for use in agriculture, horticulture and home and garden; herbicides, fungicides, insecticides, pesticides, biologicals for biocontrol applications, and preparations for destroying vermin, each for use in agriculture, horticulture, silviculture, turf and ornamental care, and/or home and garden

Cl.44; Agriculture, horticulture and silviculture services
Reno

4249685  29/07/2019
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HABIN ROAD, WUSHA, CHANG'AN, DONGGUAN, GUANGDONG, CHINA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.3; SOAP; STAIN REMOVERS; POLISHING PREPARATIONS; GRINDING PREPARATIONS; PERFUMERY; COSMETICS; DENTIFRICES; INCENSE; COSMETICS FOR ANIMALS; AIR FRAGRANCING PREPARATIONS.

Cl.5; VITAMIN PREPARATIONS; RADIOACTIVE SUBSTANCES FOR MEDICAL PURPOSES; OXYGEN FOR MEDICAL PURPOSES; CHEMICAL CONDUCTORS FOR ELECTROCARDIOGRAPH ELECTRODES; SEMEN FOR ARTIFICIAL INSEMINATION; DISINFECTANTS; CONTACT LENS CLEANING PREPARATIONS; MEDIA FOR BACTERIOLOGICAL CULTURES; DIETETIC FOODS ADAPTED FOR MEDICAL PURPOSES; AIR PURIFYING PREPARATIONS; ANIMAL WASHES [INSECTICIDES]; PESTICIDES; BABIES' DIAPER-PANTS; ADJUVANTS FOR MEDICAL PURPOSES; DENTAL ABRASIVES; DIAPERS FOR PETS.
4250921  30/07/2019
FUJITEC CO., LTD.
591-1 Miyata-cho, Hikone-shi, Shiga, Japan
MANUFACTURER & SERVICE PROVIDER
A corporation duly organized & existing under the laws of Japan
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELECHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Cl.7; Elevators; Escalators; Dumbwaiter elevators; Moving walkways; Conveyer belts; Loading-unloading machines and apparatus; Mechanical parking system; Mechanical bicycle parking system; Drive systems for elevators, escalators, dumbwaiter elevators, moving walkways, and conveyer belts; Drive systems for mechanical parking systems and mechanical bicycle parking system; Control systems for elevators, escalators, dumbwaiter elevators, moving walkways, and conveyer belts; Control systems for mechanical parking systems and mechanical bicycle parking system.

Cl.37; Installation of elevators, escalators, dumbwaiter elevators, moving walkways, and conveyer belts; Installation of mechanical parking systems and mechanical bicycle parking system; Repair or maintenance of elevators, escalators, dumbwaiter elevators, moving walkways, and conveyer belts; Repair or maintenance of mechanical parking systems and mechanical bicycle parking system.
KAM KIU ALUMINIUM PRODUCTS GROUP LIMITED
FLAT/RM 17 18/F NORTH TOWER CONCORDIA PLAZA 1 SCIENCE MUSEUM RD T.S.T. EAST KL
A Company duly organized and existing under the laws of Hong Kong.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELI

Cl.6; Aluminium; Aluminium ingots; Peeled metal bars; Ducts of metal, for central heating installations; Drain pipes of metal; Tubes of metal; Drain traps [valves] of metal; Gutter pipes of metal; Water-pipe valves of metal; Staircases of metal; Gratings of metal; Palings of metal; Roofing tiles of metal; Telegraph posts of metal; Greenhouses of metal, transportable; Bicycle parking installations of metal; Cabanas of metal; Doors of metal; Ladders of metal; Fences of metal; Crash barriers of metal for roads; Arbours [structures] of metal; Slabs of metal for building; Frames of metal for building; Pillars of metal for building; Platforms, prefabricated, of metal; Wainscoting of metal; Jalousies of metal; Outdoor venetian blinds of metal; Shutters of metal; Shuttering of metal for concrete; Window frames of metal; Framework of metal for building; Windows of metal; Flagpoles [structures] of metal; Mouldings of metal for building; Rails of metal; collets of metal, other than parts of machines; Clips of metal for cables and pipes; Door handles of metal; Hinges of metal; Door fasteners of metal; Padlocks; Locks of metal for vehicles; Containers of metal for compressed gas or liquid air; Metal cages for wild animals; Rods of metal for welding; Wind vanes of metal; Tree protectors of metal; Stakes of metal for plants or trees.

Cl.9; Computer memory devices; Computers; Electronic pens [visual display units]; Monitors [computer hardware]; Mouse [computer peripheral]; USB flash drives; Tablet computers; Notebook computers; Computer keyboards; Black boxes [data recorders]; Wearable computers; Smartglasses; Smartwatches; Humanoid robots with artificial intelligence; Cell phones; Smartphones; Network communication equipment; Cases for smartphones; Loudspeakers; Megaphones; Set top box; Portable media players; Learning machine; Wireless speakers; Cameras [photography]; Tripods for cameras; Telescopes; Fire engines; Fire extinguishing apparatus; Fire escapes; Nets for protection against accidents; Accumulators, electric, for vehicles; Battery boxes; Galvanic batteries; Photovoltaic cells; Solar batteries; Solar panels for the production of electricity; rechargeable batteries for mobile phones; Charging stations for electric vehicles.

Cl.40; Abrasion; Custom assembling of materials for others; Sandblasting services; Planing of materials; Sawing of materials; Metal treating; Metal tempering; Laser scribbling; Metal casting; Welding services; Millworking.
4302504  24/09/2019
ALPHAGREP SECURITIES PRIVATE LIMITED
trading as ; ALPHAGREP SECURITIES PRIVATE LIMITED
FRONTLINE GRANDEUR, GROUND FLOOR, NO. 14, WALTON ROAD, BANGALORE - 560001 KARNATAKA INDIA
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
CHETAN KUMAR A
CHETAN KUMAR & CO NO. 48, 1ST FLOOR, RV ROAD, BASVANGUDI,BANGALORE - 560004
Used Since : 29/11/2013
CHENNAI
CI.35; DEVELOPING TRADING STRATEGIES
CI.36; FINANCIAL MARKET RESEARCH
BHAINA'S FOODS
4307555   29/09/2019
SANDEEP KUMAR BEHERA
Flat No : 2D, Vishnu Enclave, 229 NSC Bose Road, Bansdroni, Kolkata, India - 700047
MANUFACTURER AND MERCHANT
Single Firm
Proposed to be Used
KOLKATA
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
Cl.30; Manufacturer / producer of coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
4308013  30/09/2019
ART HOUSING FINANCE (INDIA) LIMITED
49, Udyog Vihar Phase IV, Gurugram
Company incorporated and registered on 16th July, 2013 under the Companies Act, 1956 and having corporate office at 49, Udyog Vihar Phase IV, Gurugram

Address for service in India/Attorney address:
SANJIV DAGAR
C-113, South City - I, Gurgaon 122002

Proposed to be Used
DELHI
Cl.35; Advertising and Business Management Services
Cl.36; Financial, Monetary and Real Estate Services
Cl.37; Building Construction, Demolition, Repair and Installation Services
ALTICOR INC.
7575 Fulton Street East, Ada, Michigan 49355, United States of America
a corporation organized and existing under the laws of the State of Michigan, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

To be associated with:
1236735, 1296925, 1903021

DELHI

Cl.35; Customer services, namely responding to inquiries of independent distributors and the customers of independent distributors in the field of cosmetics and skincare, household cleaners, soaps, laundry products, dietary and food supplements, energy drinks, cookware, domestic water and air treatment systems

Cl.36; Providing warranties on cookware, small kitchen appliances, air treatment systems and water treatment systems

Cl.37; Installation, maintenance and repair of home air treatment and water treatment systems
4308445  30/09/2019
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwon-si, Gyeonggi-do, Korea
A corporation organized and existing under the laws of Republic of Korea.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
591128

DELHI
Cl.9; Smartphones; Mobile application software regarding customer loyalty program and loyalty cards; downloadable coupon; downloadable point member cards; mobile application software for use in connection with consumer loyalty programs and loyalty cards used to access and use loyalty points.

Cl.36; Financial services, namely, loyalty program payment processing services in the nature of accumulating, discounting, purchasing, charging and managing reward points, and/or other incentives generated in connection with one or more loyalty and/or rewards programs via a global connections network or mobile device; loyalty program payment processing services; loyalty coupon payment processing services; providing cash and other rebates for credit card use as part of a customer loyalty program; providing rebates at participating establishments of others through use of a membership card; mobile and internet payment services; integrated services of mobile electronic wallet and mobile payment; mobile internet payment services; issuance of commercial electronic coupon via smart phones; issuance of electronic gift certificate; membership card service for electronic purses (limited to financing); issuance of electronic coupon (limited to financing).
ELKEM ASA
Drammensveien 169, 0277 Oslo, Norway
A Norwegian public company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:

CHENNAI

Cl.1; Silicon; Silicones; Fumed silica and silica removed from off-gasses from furnaces for the production of alloys; Chemical additives for drilling fluids and oil well cement; Carbon; Graphite for industrial use, carbon paste for producing metallurgical electrodes.

Cl.6; Ferrosilicon alloys for iron and steel.
4310988 03/10/2019
VIDEOSLOTS LTD.
Level 2&3 The Space, Alfred Craig Street, PTA1313 Pieta, Malta
Limited Company
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)
Proposed to be Used
DELHI
Cl.35; Promotional marketing; Merchandising; Product marketing; Advertisement via mobile phone networks; Distribution of advertisements and commercial announcements; Promoting the sale of the services [on behalf of others] by arranging advertisements; Cinema advertising.
Cl.38; Telecommunication services; Internet based telecommunication services; Interactive telecommunications services; Electronic bulletin board services [telecommunications services]; Communications via multinational telecommunication networks; Digital network telecommunications services; Telecommunication services provided via Internet platforms and portals; Data communication services; Computer intercommunication; Communication by computer; Communications by computer terminals; Mobile telecommunication network services; Digital communications services; On-line communication services; Communications by cellular phones; Electronic network communications; Transmission of sound, picture and data signals; Transmission of data, audio, video and multimedia files; Transmission of videos, movies, pictures, images, text, photos, games, user-generated content, audio content, and information via the Internet; Providing access to gambling and gaming websites on the internet.
Cl.41; Casino services; On-line casino services; Wagering services; Bookmaking [turf accountancy]; Betting services; Organisation of tournaments; Amusement arcades; Game shows; Gambling services; On-line gaming services; Game services provided on-line from a computer network; Arranging of games; Organisation of games and competitions; Organisation of quizzes, games and competitions; Electronic game services provided by means of the internet; Providing online entertainment in the nature of game shows; Organization of lotteries; Prize draws [lotteries].
Trade Marks Journal No: 1928 , 18/11/2019  Class 99

4314055  07/10/2019
EKTA SHARMA
HOUSE NO. 1779, SECTOR-52, GURUGRAM, HARYANA, INDIA
INDIVIDUAL

Address for service in India/Agents address:
UNISERVE LAW OFFICES
A-19, JANGPURA EXTN., NEW DELHI - 110 014.

Used Since :27/06/2011

DELHI

Cl.41: • academies (education) Tourism management course & trainnings • organising corporate retreat • personalized entertainment package • self care • booking of seats for shows • club services [entertainment or education] • arranging and conducting of conferences • arranging and conducting of congresses • entertainer services • entertainment / amusements • entertainment information • holiday camp services [entertainment] • organization of competitions [education or entertainment] • organization of shows [impresario services] • organization of fashion shows for entertainment purposes • party planning [entertainment] • photography • production of shows • sport camp services • rental of sports grounds • arranging and conducting of workshops (training), etc.

Cl.43: • accommodation bureaux [hotels, boarding houses] • cafés • holiday camp services [lodging] • hotel reservations • hotels • rental of meeting rooms • motels • temporary accommodation reservations • rental of temporary accommodation • rental of tents • tourist homes • rental of transportable homes such as caravans, etc.
Trade Marks Journal No: 1928, 18/11/2019 Class 99

4315790 09/10/2019
KABUSHIKI KAISHA HITACHI SEISAKUSUHO (D/B/A HITACHI, LTD.)
6-6, Marunouchi 1-chome, Chiyoda-ku, Tokyo, Japan
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
To be associated with:
3233223

DELHI

Cl.9; Computer Programs; Computer Software; Computers; Computer Hardware; Computer Peripheral Devices; Smartphones; Integrated Circuit Cards [Smart Cards]; Telecommunication Machines and Apparatus; Navigational Instruments; Global Positioning System [GPS] Apparatus; Power Distribution or Control Machines and Apparatus; Laboratory Apparatus and Instruments; Measuring Apparatus; Automated Teller Machines; Electronic Publications, Downloadable.

Cl.42; Computer Services; Providing Temporary Use Of Non-Downloadable Software Applications Accessible Via A Website; Providing Temporary Use Of Online Non-Downloadable Operating Software For Accessing Using A Cloud Computing Network; Computer Services In The Nature Of Software As A Service (Saas); Platform As A Service (Paas) Sevices; Cloud Computing Services; Computer Software Design; Computer Programming; Installation, Maintenance And Repair Of Computer Software; Computer Software Design, Computer Programming, Installation, Maintenance And Repair Of Computer Software For Use In Business Analysis, Business Strategy Development, Data Analysis And Big Data; Design, Development And Provision Of Test Systems, Modelling Systems And Simulation Systems And Services; Computer Services Of The Nature Of Software As A Service (Saas), Namely Hosting Computer Software And Software-Utilising Services For Access By, Or Downloading By, Or Use By, Others In The Fields Of Business Analysis, Business Strategy Development, Data Analysis, Big Data, Test Systems, Modelling Systems, Simulation Systems And Services And In The Field Of Implementing The Internet Of Things (lot); Computer Software Design, Computer Programming, Installation, Maintenance And Repair Of Computer Software For Use In Business Analysis, Business Strategy Development, Data Analysis, Big Data, Test Systems, Modelling Systems, Simulation Systems And Services And In The Field Of Implementing The Internet Of Things (lot); Computer Services Of The Nature Of Software As A Service (Saas), Namely The Online (From Websites Or Via The Internet) Provision Of Software Resources For Use By Others In The Fields Of Business Analysis, Business Strategy Development, Data Analysis, Big Data, Test Systems, Modelling Systems, Simulation Systems And Services And In The Field Of Implementing The Internet Of Things (lot); Computer System Analysis, Computer Security Threat Analysis For Protecting Data; Consultancy, Advisory And Information Services Related To The Aforesaid Services.
Paradise Bottled

4315808  09/10/2019
BRINDCO INTERNATIONAL BEERS PRIVATE LIMITED
S-53, Okhla Industrial Area, Phase-II, New Delhi - 110020, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.32; Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

Cl.33; Alcoholic beverages, except beers; alcoholic preparations for making beverages.

Cl.35; Advertising; business management; business administration; office functions.
REVELATION

4315809    09/10/2019
HFC PRESTIGE INTERNATIONAL HOLDING SWITZERLAND SÀRL
Chemin Louis-Hubert 1-3, 1213 Petitlancy, Switzerland

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Cl.9; Software.
Cl.44; Hairdressing salon services; hair dyeing services; hair cutting services; hair coloring services; hair styling services; services provided by consultants in the field of beauty.
4317631  11/10/2019
MANJARI A FASHION HUB LLP
C - 303, NIRALA NAGAR, LUCKNOW - 226020
Limited Liability Partnership firm trading as MANJARI A FASHION HUB LLP

Address for service in India/Attorney address:
AJAY KUMAR TIWARI
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001

Proposed to be Used
DELHI

Cl.18: LEATHER & IMITATIONS OF LEATHER, BAGS, LUGGAGE AND CARRYING BAGS, UMBRELLA AND PARASOLS INCLUDED IN CLASS 18

Cl.20: FURNITURE, MIRRORS, PICTURE FRAMES, BAMBOO, BAMBOO CURTAINS, BAMBOO BLINDS, DECORATIVE PLASTIC BOXES, DECORATIVE WOOD BOXES INCLUDED IN CLASS 20
THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati, Ohio 45202, United States of America
a corporation organized and existing under the laws of the State of Ohio, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.5; Anti-insect sprays and repellants
Cl.21; Insect traps
UBER PLUS

4318412  11/10/2019
UBER TECHNOLOGIES, INC.
1455 Market Street, 4th Floor, San Francisco, California 94103, United States of America
A corporation of the state of Delaware, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
2467595, 3632491, 4288812

DELHI

Cl.9; Downloadable software for users to administer, access, monitor, and manage loyalty programs and rewards; downloadable software for earning, tracking, and redeeming loyalty rewards, points, and discounts

Cl.35; Arranging and conducting incentive rewards programs to incentivize engagement with a ridesharing platform; providing rewards programs for customers to earn fuel discounts and rebates, school tuition, car maintenance and repair discounts, roadside assistance, priority rideshare matching, rideshare trip routing and duration information, access to rideshare promotions, and increased flat fares; arranging and providing discount programs to customers to obtain discounts on the cost of services or receive improved services; membership rewards programs to incentivize engagement with a ridesharing platform; providing a website featuring information about discount and rewards programs; customer relationship management (CRM); arranging and conducting incentive rewards programs, namely, administration of loyalty programs enabling members to obtain access to exclusive discounts, offers, promotions, rewards, and features from retailers and service providers
LATHAM & WATKINS

4318681  12/10/2019

LATHAM & WATKINS LLP
355 South Grand Avenue, Los Angeles, CA 90071, United States of America
a Delaware partnership, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Electronic publications (downloadable); software programs for mobile devices, mobile apps

Cl.41; Arranging and conducting of seminars and conferences; education and training services; providing online electronic publications

Cl.45; Legal services, legal advice, provision of information and advisory services in connection with legal matters; providing legal information from an online searchable database; providing online non-downloadable newsletters and articles in the field of law (legal information services); providing online non-downloadable videos in the field of law (legal information services)
LEAGUE OF LEGENDS: WILD RIFT

4322085  16/10/2019
RIOT GAMES, INC.
12333 W. Olympic Blvd., Los Angeles, California 90064, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
2354935

DELHI

Cl.9; Downloadable video game software; recorded video game software
Cl.25; Bandanas; belts [clothing]; baseball caps; beanies; boots; coats; costumes for use in role-playing games; dresses; footwear; gloves; Halloween costumes; headwear; hoodies [clothing]; jackets [clothing]; loungewear; pants; pullovers; rainwear; sandals; scarves; shirts; shoes; shorts; skirts; sleepwear; socks; sweat pants; sweaters; sweatshirts; swimwear; t-shirts; tights; tops [clothing]; tracksuits
Cl.41; Providing online video games; providing online information relating to video games
MKCL's CoreStudio

4322817    17/10/2019
MAHARASHTRA KNOWLEDGE CORPORATION LIMITED
ICC Trade Tower, 'A' Wing, 5th Floor, Senapati Bapat Road, Shivajinagar, Pune 411 016
SERVICE PROVIDERS.
AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since :01/04/2019
To be associated with:
1314485, 1314486, 3811037
MUMBAI
Cl.9;Class-9 in respect of data processing equipment, computers; computer software all being included under Class-9
Cl.16;Class-16 in respect of Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes) all being included under Class-16
Cl.42;Class-42 in respect of design and development of computer software, all being included under Class-42
dbss
4323514  17/10/2019
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI
Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs.

Cl.35; Advertising; business management; business administration; office functions; compilation of information into computer databases, computerized file management, marketing in the framework of telecom software publishing

Cl.38; Telecommunications

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; Computer network design and development; Computer software engineering; Development and testing of computing methods, algorithms, and software for generating and processing telecommunication data, computer software consultancy for telecommunication, installation of telecom computer software, maintenance of computer software relating to telecommunication sector, software as a service, updating of computer software, computer programming, conversion of computer programs and data, computer programming services for the protection of software

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; Computer licensing or Licensing of computer software and programs, Licensing of databases; Monitoring telephone calls from subscribers and notifying emergency facilities, licensing in the framework of software publishing
dcrm

4323518  17/10/2019

STERLITE TECHNOLOGIES LIMITED

IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002

Limited Company

Address for service in India/Agents address:

NEELAM DAHIYA

37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used

DELI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs.

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STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used

DELHI
Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs.

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Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; Computer licensing or Licensing of computer software and programs, Licensing of databases; Monitoring telephone calls from subscribers and notifying emergency facilities, licensing in the framework of software publishing
Trade Marks Journal No: 1928 ,  18/11/2019        Class 99

dsmp
4323521   17/10/2019
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI
Cl.9;Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs

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dcpm

4323522  17/10/2019
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs

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Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; Computer licensing or Licensing of computer software and programs, Licensing of databases; Monitoring telephone calls from subscribers and notifying emergency facilities, licensing in the framework of software publishing
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used

DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs

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Cl.38; Telecommunications

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Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; Computer licensing or Licensing of computer software and programs, Licensing of databases; Monitoring telephone calls from subscribers and notifying emergency facilities, licensing in the framework of software publishing
dmediation
4323524  17/10/2019
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM Dahiya
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI
Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs.

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STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI
Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs.

Cl.35; Advertising; business management; business administration; office functions; compilation of information into computer databases, computerized file management, marketing in the framework of telecom software publishing

Cl.38; Telecommunications

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; Computer network design and development; Computer software engineering; Development and testing of computing methods, algorithms, and software for generating and processing telecommunication data, computer software consultancy for telecommunication, installation of telecom computer software, maintenance of computer software relating to telecommunication sector, software as a service, updating of computer software, computer programming, conversion of computer programs and data, computer programming services for the protection of software

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; Computer licensing or Licensing of computer software and programs, Licensing of databases; Monitoring telephone calls from subscribers and notifying emergency facilities, licensing in the framework of software publishing
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used

DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs

Cl.35; Advertising; business management; business administration; office functions; compilation of information into computer databases, computerized file management, marketing in the framework of telecom software publishing

Cl.38; Telecommunications

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; Computer network design and development; Computer software engineering; Development and testing of computing methods, algorithms, and software for generating and processing telecommunication data, computer software consultancy for telecommunication, installation of telecom computer software, maintenance of computer software relating to telecommunication sector, software as a service, updating of computer software, computer programming, conversion of computer programs and data, computer programming services for the protection of software

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PREDATOR PLANET9

4323552    17/10/2019
ACER INCORPORATED
7F-5, No. 369, Fuxing N. Rd., Songshan Dist., Taipei City 10541, Taiwan (R.O.C.)
a company incorporated under the laws of Taiwan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Downloadable game software; recorded game software; downloadable electronic game software for wireless devices; downloadable electronic game software for handheld electronic devices; downloadable and recorded computer gaming software for recreational game playing purposes; software for communications between electronic game participants.

Cl.18; Roll bags; backpacks; leather bags; book bags; sport bags; duffel bags; suitcases; key cases; business card holder in the nature of card cases; luggage tags.

Cl.25; T-shirts; sweatshirts; jackets; headwear, namely, hats and caps.

Cl.35; Dissemination of advertising for others via internet; advertising, marketing and promotion services; advertising provided on-line, from computer databases, the Internet and communications networks; rental of advertising space; dissemination of advertising material; promotion of goods and services via an on-line service with links to the websites and online services of other retail store services provided via communications networks featuring computer, electronic and entertainment products; negotiation and settlement of commercial transactions for third parties; publicity and advertising services; arranging, organizing and conducting exhibitions and events featuring a variety of activities for business and promotional purposes; consumer strategy business consulting services for improving sales and sales conversion; business consultancy services; market research services; providing marketing and promotion services featuring monetization of computer software, applications, computer and video games, websites and audio visual content; data processing services and all of the foregoing provided by individuals, computers, a network of interconnected computers or by remote communications devices; arranging, organizing and conducting conferences and seminars for business and promotional purposes; promoting the interest of computer and video game players and promoting the interest in the field of computer and video gaming; business data analysis services; business research services relating to customer behavior, satisfaction, attitude, effectiveness; collection, analysis and reporting of quality metric data for computer games users, developer, and publishers for business purposes concerning usage and performance of software, applications, computer and video games, websites, virtual worlds and audio visual content; computerized database management; advertising and marketing services featuring marketing data integration; business management and administration services.

Cl.38; Providing online access to computer networks, computer databases, the Internet, on-line bulletin boards, virtual worlds, virtual worlds including user generated characters, and libraries of text, graphics and audio-visual and multimedia information and entertainment; providing on-line electronic bulletin board services, electronic bulletin boards featuring leader board information, and online chat rooms; telecommunication and broadcasting services; broadcasting via the Internet, mobile phone networks and other telecommunications networks; telecommunication services for the collection and supply of information; electronic transmission of data and information via a global computer network; providing access to a worldwide computer and telecommunications networks for downloading computer software and information; transmission of information via local and/or global computer and/or telecommunication networks; providing access to telecommunication networks and Internet featuring advertising, news, information and audio, video, text and other multimedia content; communication services, namely, providing electronic transmission of data and communication links; electronic delivery of messages, documents and other data by electronic transmission; providing on-line chat room for transmission of messages among computer users concerning topics; broadcasting of programs featuring information and advertising in the field of computer games and competitive playing of computer games by computer, computer terminals, the Internet, television, mobile communications device, telegraphy, telephone, wireless communications device or other electronic means; Internet communication services in the nature of providing access to the Internet; audio visual communication services in the nature of transmission of voice, audio, visual images and data by telecommunications networks, wireless communication networks, the Internet, information services networks and data networks; communication services for the transmission of advertising, images, text and data, information, voices, sound and data; provision of information in the field of communications.

Cl.41; Entertainment services in the form of electronic, computer and video games provided by means of the Internet
and other remote communications device; providing non-downloadable internet games via a global computer network; organizing of games, video game tournaments and exhibitions rendered live at venues and through various media including radio, television and the internet; organizing tournaments and exhibitions for computer video gaming contests; providing interactive entertainment services, namely, an on-line computer games service enabling physically remote players of electronic games to communicate, play against and compete with selected players; education and entertainment services, namely, providing entertainment and video games tournament information by computer networks, television, mobile telephone, cable and other electronic means; editing and production of cinematographic, televisual, digital and motion picture films, radio and television programs; entertainment services in the form of non-downloadable electronic, computer and video games provided by means of the Internet, mobile telephone and other remote communications device; publishing of computer games, video games and computer and video games software; publishing of entertainment and educational software; translation services.

Cl.42;Computer services, namely, software development, design, maintenance, programming, engineering, research and writing services; advisory and consultancy services in the field of computer software and computer software development, computer and video game competitions, design, maintenance, consultancy, programming, engineering, research and writing; computer software development, design, maintenance, consultancy, programming, engineering, research and writing; computer and video games development; creation of computer graphics; computer game design; design and development services featuring computer and video games and interactive entertainment products; design services featuring the production of computer and video games, interactive entertainment products and computer and video game competitions; Providing technical information featuring comparative analysis studies of the performance of software applications, computer and video games, computer and video games competitions, websites, virtual worlds and computer based audio visual content; Computer services, namely, remote and on-site management of computer games and the playing of computer games against opponents featuring gathering, processing, analyzing, managing and reporting information concerning online, internet and web site activity, data mining and data analysis; designing, developing, modifying and improving computer software, applications, computer and video games, websites and audio visual content; software development, design, maintenance, software programming, engineering, research and writing in the field of computer and video games competitions; provision of customized web pages for featuring game player information and information regarding a player's identity and the player's preferences; design and development advisory and consultancy services in the field of computer and video games software.
KEUS

4323629    17/10/2019
KEUS AUTOMATION PRIVATE LIMITED
#8-2-309/3/A, 4th Floor, Road No. 14, Banjara Hills, Hyderabad-500 034, Telangana
an Indian Company

Address for service in India/Attorney address:
SHOBANA KOMAL
Old no. 83A, New no. 20A, Luz Avenue, 5th Street, Mylapore, Chennai - 600 004, Tamil Nadu, India

Used Since :11/07/2017

To be associated with:
3804386

CHENNAI

Cl.9; Electrical and electronic goods such as electrical connector sockets, computer network hubs, network bridges, wireless transceivers, infrared remote controllers, wireless switches; electronic touch sensitive switches, electric or electronic control modules; Electronic access control installations; Wireless controllers to monitor and control the functioning of electrical, electronic, and mechanical devices or systems; Sensors; Apparatus and instruments for controlling the use of electricity such as LED drivers; Power Analyzers; Electric control devices for power stabilizing, power protection, energy monitoring and energy management; Mobile application software; Electronic digital building automation systems

Cl.11; Lighting installations and apparatus; Lighting fittings; Electric lighting apparatus; LED lighting systems, namely, LED modules, power supplies, and wiring; Computer-controlled lighting apparatus, sockets for electrical lights

Cl.42; Lighting design; Product design; Hardware design; Designing of electrical and electronic systems; Design and development of computer networks, wireless networks and communication systems; Engineering services relating to the design of electronic systems; Design and development of automated controller systems; Lighting design and technology specification services pertaining to permanent or temporary commercial and/or residential applications; Software creation, software development, software installation, smart phone software design in relation to home automated systems
INTUIT
Priority claimed from 19/04/2019; Application No. : 018053460 ;European Union
4324593 18/10/2019
INTUIT INC.
2535 Garcia Avenue, Mountain View, CA 94043, U.S.A.
A corporation of the State of Delaware, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
765507, 1696866, 1696867, 1696868, 1696869, 3095486
DELHI
Cl.9;Open source software; research, audiovisual, detecting, testing, inspecting apparatus and instruments; apparatus for recording, transmitting, reproducing or processing data; apparatus for processing sound or images; instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media; computer software to communicate with and control machines and other apparatus; computer software to allow users to access, interact and interoperete with the internet of things, including networks of physical objects and machines; blank digital or analogue recording and storage media; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, goggles for divers, breathing apparatus for underwater swimming; electronic publications; sun glasses; sports' glasses; smart glasses; virtual reality glasses and headsets; virtual reality models; virtual reality software for simulation; mobile application software for interacting with and operating machines and apparatus.
Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks; pens; journals; instruction manuals; user manuals; promotional publications; catalogs; catalogs relating to hardware, equipment and apparatus; note pads; adhesive note pads; golf scorecards.
Cl.18;Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals; tote bags; brief cases; bags; travel bags; sports bags; backpacks; cross-boy bags; handbags, purses, wallets; cases for keys; cases for business cards; golf umbrellas.
Cl.21;Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware; cups; mugs; travel mugs; non-electric portable coolers; water bottles sold empty; drinking bottles for sports; tumblers.
Cl.25;Clothing; footwear; headwear; tank-tops; shirts; sports kits and jerseys; sweaters; outerwear; coats; vests; pullovers; uniforms; uniforms for commercial use; socks; golf trousers; golf shoes; golf caps.
Cl.28;Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees; golf bags; golf clubs; golf putters; golf tees; golf gloves; golf balls; golf bag carts; golf club grips.
Cl.35;Business administration services in the field of programs to promote community development; Promoting business, economic, and community development; Promoting economic development in underprivileged, underserved and disadvantaged regions; Business collaboration services, including, collaboration with public, private and philanthropic sectors for purposes of job creation, economic development, and creating opportunities for underserved markets; arranging commercial partnerships to promote access to education, career training and careers in traditionally underserved communities; organizing and developing employment development projects that aim to improve job opportunities for underprivileged communities; providing employment counseling information on how to successfully transition jobs; promoting public awareness of the interests of economically-distressed, underserved and disadvantaged communities; public policy research and consultancy services; promoting public awareness of sustainability, hunger, food waste and environmental issues and initiatives; promoting public awareness of sustainability in the supply chain; customer loyalty programs; customer club services; administration of discount programs for enabling participants to obtain discounts on the goods and services of others; administration of contests for advertising purposes; inventory management; inventory management of parts and components for manufacturers, suppliers, dealers and distributors;
restaurant management; supply chain management; recruitment services; employee and university recruitment; public relations services; organization of exhibitions and events for commercial or advertising purposes; organization of exhibits, conferences and events for retailers, dealers and distributors; business management for retail outlets, dealers and distributors; consumer experience development; promotional services; providing home warranty and extended warranty services; services for matching small businesses seeking capital with lenders, investors and other sources of capital.

Cl.36; Philanthropic foundation services; Insurance; financial lending, including consumer and small business lending services; lease financing; financing relating to hardware, equipment and apparatus; commercial lending services; charitable fundraising; charitable campaign sponsorship services.

Cl.37; Building construction; repair; installation services; installation, maintenance and repair of equipment and apparatus.

Cl.41; Providing entertainment; educational services in the area of restaurant business management; educational services in the area of poverty elimination, including, conducting classes, workshops, seminars, conferences, webcasts, webinars, podcasts and programs in the field of health security, economic empowerment for underprivileged communities and community investment and community leadership development; arranging and conducting contests; organizing exhibitions and conferences in the fields of culture, sports and entertainment for non-business and non-commercial purposes; online publications; sweepstake services.

Cl.42; Industrial design; providing online non-downloadable software to communicate with and control machines and other apparatus; providing online non-downloadable software to allow users to access, interact and interoperate with the internet of things, including networks of physical objects and machines; software as a service (SaaS) featuring cloud computing capabilities; providing online non-downloadable software and software platform services for interacting with mobile devices; public policy think tank services, including providing business development solutions, public policy solutions, new ideas and concepts to accelerate economic development of underprivileged, underserved and disadvantaged regions; research of computer software; providing a website featuring technology for users to download, review, analyze, and comment on experimental software applications, mobile applications, and personal and small business productivity software solutions; providing a website featuring technology for developers to share ideas for new software products and services; providing a website featuring technology that enables users to present proposals to others for comment, and gather feedback from those others about proposals, software development, experimental software applications, mobile applications, and personal small business software productivity solutions and services; providing a website featuring technology that enables users to request and record ideas, suggestions, and comments from other users in the field of experimental software applications, mobile applications, and personal and small business productivity software solutions; providing information in the field of experimental software applications and mobile applications; testing, analysis, and evaluation of the goods of others to assure compliance with industry standards; design services; product design; design consultation; experience design services; architecture services.
KICKSAL
4324819  18/10/2019
JR SPORTS & LEISURE LLP
H.NO. 383B, THIRD FLOOR VILLAGE MUNIRKA DELHI SOUTH WEST 110067
Small Enterprise
Address for service in India/Attorney address:
SIDHARTH MOHAN
FLAT NO. 8326, SECTOR C POCKET 8, VASANT KUNJ, NEW DELHI-110070
Proposed to be Used
DELHI
Cl.25;Clothing
Cl.41;Providing of Training; Entertainment; Sporting & Cultural Activities
STREEZA

4325052   18/10/2019
RAHUL RAJENDRA AGARWAL
DONEAR HOUSE, 8th FLOOR, PLOT No. A-50, ROAD No. 1, M.I.D.C., ANDHERI (E), MUMBAI - 400093
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Cl.24; Textiles and substitutes for textiles; bed covers; table covers. All kinds of fabrics and textile material, textile goods and substitutes for textiles, linens under Class 24.
Cl.25; Clothing, footwear, headgear.
NOVAC-MYSALES

4325230  18/10/2019
NOVAC TECHNOLOGY SOLUTIONS PRIVATE LIMITED
275, Statesman One, R.K. Mutt Road Mylapore, Chennai - 600 004
Service Providers
An Indian Company

Proposed to be Used
CHENNAI

Cl.9;计算机软件和计算机硬件，计算机程序用于通信，
电气及电子装置用于维护网络，计算机和网络系统；
数据处理、传输、接收和存储装置及仪器，通讯装置及仪器，
组件及配件用于上述所有商品；计算机软件用于
客户关系管理（CRM）

Cl.16;纸张和纸制物品，纸板和纸板制品，打印
物及出版物，海报，内衬卡，表格，手册，
新报纸和期刊；教学和教学材料。

Cl.35;商业建议和与贷款，金融和资本相关的
信息管理服务用于报告债务收集账户到
收集机构；管理，账户管理和会计；
商业研究和调查；商业管理和行政包括
商业过程管理和评估；商业活动和
业务管理包括项目管理协助，项目
规划，监控，评估和管理；编纂和系统化
信息在数据库；编纂统计数据
用于商业或商业目的；数据处理服务

Cl.42;设计，开发，实施，更新和维护
计算机软件，设计和开发计算机硬件，
技术支持服务；计算机系统
分析；创建，托管，维护和更新
网站在全球计算机网络；
技术项目研究；设计互联网网站；
设计服务与创造
网络；信息，顾问和咨询
服务服务与所有所述
服务
SWASTHAGRAHA

4326085  19/10/2019

NEW DELHI TELEVISION LIMITED
402, ARCHANA, B-BLOCK ROAD, ARCHANA, GREATER KAILASH -1, NEW DELHI - 110048
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :02/10/2019

DELHI

Cl.38; TELECOMMUNICATIONS SERVICES NAMELY BROADCAST AND TRANSMISSION OF TELEVISION PROGRAMMES, CABLE TELEVISION PROGRAMMES, MOTION PICTURES BY TELEVISION AND CABLE TELEVISION, TELEVISION CABLE NETWORKS-, PROVISION OF ACCESS TO TELEVISION VIA DECODING APPARATUS TELEVISION BROADCASTING EQUIPMENT FOR OUTSIDE LOCATIONS AND ONWARD TRANSMISSION TO SUBSCRIBERS; RELAYING OF TELEVISION PROGRAMMES BY EXTRATERRESTRIAL SATELLITE; TRANSMISSION OF COMPUTERIZED DATA BY MEANS OF TELEVISION; CHAT ROOM SERVICES", PORTAL SERVICES; E-MAIL SERVICES; PROVIDING USER ACCESS TO THE INTERNET; BROADCASTING.

Cl.41; PROVIDING TRAINING, IMPARTING EDUCATION, AWARENESS, CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, PRACTICAL TRAINING AND DEMONSTRATIONS; ENTERTAINMENT SERVICES, OFFERED IN PERSON THROUGH TELEVISION, CABLE TV PROGRAMS, PRODUCTION OF RADIO AND TELEVISION PROGRAMS, PROGRAMMING SERVICES, PROVISION OF CONFERENCE AND SEMINARS, ALL BEING RELATED TO ENTERTAINMENT SERVICES.

Cl.45; Provide Social Service to empower women, children and human being for better living in a Civil Manner
INDUTVA

INDUTVA
4329229    23/10/2019

SHREE BALAJI ETHNICITY RETAIL LIMITED

Unit No. 201, A Wing, Fulcrum, Sahar Road, Next to Hyatt Regency, Andheri (East), Mumbai – 400099 in the State of Maharashtra within the Union of India.

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:

KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.18; Leather and imitation of leather and articles made from these materials namely bags, travelling and shopping bags, rexin bags, wallets, belts and accessories, leather goods, suitcases, sports bags, game bags, umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic

Cl.25; Clothing, readymade garments, ethnic wear, hosiery, apparels, footwear

Cl.35; Retail and wholesale store, business management, business administration, business appraisal, office functions, auctioneering, compilation of information into computer database, direct mail advertising, import and export agencies, office machines and equipments rental, online advertising on electronic network, outdoor advertising, rental of vending machines, updating of advertising materials, bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods; relating to clothing and accessories, personal hygiene products, cosmetics, toiletries, perfumery, footwear, headgear, watches, jewellery, leather articles including bags; wallets; purses and the like goods; demonstration of goods; distribution of samples; marketing research; sales promotion all included in class 35
CoreFocus

4331100    25/10/2019
SHIMADZU CORPORATION
1, Nishinokyo Kuwahara-cho, Nakagyo-ku, Kyoto, Japan.
A corporation organized and existing under the laws of Japan.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.1; Chemical or biological or natural products intended for the health industry or the research industry, in particular biological, biotechnological, medical, pharmaceutical or veterinary.

Cl.9; Laboratory apparatus and instruments; Chemistry apparatus and instruments; Analytical apparatus and instruments; Chromatography apparatus; Liquid chromatography apparatus; Chromatography columns; Liquid chromatography columns.